3022007   31/07/2015
H&S FURNISHINGS PRIVATE LIMITED
SHOP NO SKSF 06B, 2ND FLOOR, BIOSCOPE CINEMALL, RANISATI ROAD, SIKAR, RAJASTHAN, PIN-332001
Service provider as
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. Bansal & Associates,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :28/03/2015
AHMEDABAD
Building construction; repair, Installation services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Service is restricted in the state of Rajasthan only.
AMIRAJ

3037373  21/08/2015
MAHESHKUMAR KANAIYALAL PATEL
PRIYANK MAHESHKUMAR PATEL
KINISH MAHESHKUMAR PATEL
trading as ;AMIRAJ DEVELOPERS
7TH FLOOR, A WING, PARISEEMA COMPLEX, C G ROAD, AHMEDABAD, 380006

Address for service in India/Attorney address:
PRIYANK LODHA
13 NEELGAGAN APARTMENT, B/H PRUTHVI MOTORS GUARAGE, N/R REGENCY TOWERS, NEHRUPARK, VASTRAPUR, AHMEDABAD.

Proposed to be Used
To be associated with:
3037371

AHMEDABAD
SERVICES PERTAINING TO BUILDING CONSTRUCTION, LAND DEVELOPING, BUILDERS AND PROMOTERS AND INFRASTRUCTURE DEVELOPMENT AND OTHER SUCH ALLIED AND ANCILLARY SERVICES
3087063  27/10/2015

HERO MOTOCORP LIMITED
34 Basant Lok, Vasant Vihar, New Delhi -110 057
Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Repair, maintenance, installation and services of vehicles.
3134875  23/12/2015
UNIQUE HOME INFRASTRUCTURE
701, SHREE RAMNATH CO-OP. HSG.SOC. LTD, MOGAL LANE, OPP.KARNATAKA SANGHA, MATUNGA (WEST), MUMBAI-400016
SERVICE PROVIDER
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.
Used Since :14/04/2011
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION OF SERVICES INCLUDED IN CLASS 37
RAJEEV JAIN
trading as: RAJEEV & BROTHERS
3564/37, RAVI RAJ MARKET, GALI HAQIM BAQA, CHAWRI BAZAR, DELHI-110006
MERCHANTS/MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 18/07/2014
DELHI
BUILDING CONSTRUCTION AND REPAIRS, CLEANING OF INTERIOR AND EXTERIOR, BUILDING INSULATING, RENTAL OF CONSTRUCTION EQUIPMENT, RENTAL OF BULLDOZERS AND CRANES, MAINTENANCE AND REPAIR, FACTORY CONSTRUCTION. PIPELINE CONSTRUCTION AND MAINTENANCE, CONSTRUCTION AND REPAIR INFORMATION AS PER CLASS- 37.
VARDHMAN
3340046  17/08/2016
VARDHMAN PROPERTIES LTD.
trading as ;VARDHMAN PROPERTIES LTD.
G - 9, VARDHMAN TRADE CENTRE, D. D. A. BUILDING, NEHRU PLACE, NEW DELHI - 110 019, INDIA.
Building Construction & Repair Services
Address for service in India/Attorney address:
GARG & ASSOCIATES
E-205 GREATER KAILASH PART-II NEW DELHI-110048
Used Since :24/02/1986
To be associated with:
1463435
DELHI
As a Contractor, Builder or subcontractor in the construction supervision, Construction of Building, Flats, Commercial Complex, Multiplex & Malls, Roads, Bridge & Highways; Building insulating, Building of fair stalls and shops, Building sealing, Demolition of Building, Elevator installation, Painting interior and exterior; Real estate agents; Rental of construction equipments, Warehouse construction & repair; Advisory services relating to the aforesaid
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1463435.
3380090   03/10/2016

MILLENNIUM AUTOMATION & SYSTEM LTD

trading as ;MILLENNIUM AUTOMATION & SYSTEM LTD

E-48/9, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.

SERVICE PROVIDER

BODY INCORPORATE

Address for service in India/Agents address:

BANSAL & COMPANY

210, JOP PLAZA, [OPP MC DONALD'S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :08/12/1998

DELHI

INSTALLATION, REPAIR AND MAINTENANCE SERVICES OF COMPUTERS AND COMPUTER PERIPHERALS,
INSTALLATION FIRE DETECTION SYSTEMS, INSTALLING FENCING, SECURITY FENCING (ERECTION OF -),
ASSEMBLING [INSTALLATION] OF STORAGE SYSTEMS, INSTALLATION OF AIR CONDITIONING CONTROL SYSTEMS,
REPAIR OF ALL ELECTRONIC, SCIENTIFIC MACHINES, DEVICES, COMPUTERS, SOFTWARES.

No exclusive rights over the device of GLOBE...
OMAXE METRO CITY

3411922  17/11/2016
OMAXE LIMITED
SHOP NO. 19 - B, FIRST FLOOR, OMAXE CELEBRATION MALL, SOHNA ROAD, GURGAON - 122 001, HR, INDIA.
SERVICE PROVIDERS.
BODY INCORPORATE

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :25/10/2016

DELHI
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES.
3413443  20/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICE PROVIDER
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Proposed to be Used
DELHI

Building construction, repair, installation services.
3626800  04/09/2017

SHANI PRAVINBHAI PATEL
4TH, FLOOR, 1 & 2, AAGAM EMPORIO, NEAR VATSALYA BUNGLOWS, UNIVERSITY ROAD, VESU, SURAT, 395007 GUJARAT

Used Since : 01/08/2017

AHMEDABAD
BUILDING CONSTRUCTION AND DEVELOPMENT OF LAND (CONSTRUCTION).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
ORBIS

3677763  14/11/2017
ORBIS ELEVATOR CO. LTD.
302, APOLLO ARCADE, R.C. TECHNICAL COLLEGE ROAD, BESIDE NIRMAN TOWER, GHATLODIYA, AHMEDABAD-380 061, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 01/01/1995

AHMEDABAD
ELEVATORS [LIFTS] INSTALLATION, MAINTENANCE AND REPAIR SERVICES
3677765    14/11/2017
ORBIS ELEVATOR CO. LTD.
302, APOLLO ARCADE, R.C. TECHNICAL COLLEGE ROAD, BESIDE NIRMAN TOWER, GHATLODIYA, AHMEDABAD-380 061, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1995
AHMEDABAD
ELEVATORS [LIFTS] INSTALLATION, MAINTENANCE AND REPAIR SERVICES
3800603 09/04/2018
FORTUNE PROMOTERS
SHOP NO. 5-167(4), PANCHARATNA INTERNATIONAL, MOODBIDRI- 574227, KARNATAKA, INDIA
Partnership firm
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :11/08/2015

CHENNAI
RESIDENTIAL CONSTRUCTION, BUILDING CONSTRUCTION, COMMERCIAL CONSTRUCTION, SUPERVISION OF
BUILDING CONSTRUCTION, BUILDING CONSTRUCTION CONSULTANCY
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA..
3877027   03/07/2018
SUBHASH SHOBHCHAND GANDHI
Pabal Road, Anand Society, Shirur 412210
Sole Proprietor
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since :13/01/2013
MUMBAI
GENERAL BUILDING CONTRACTOR SERVICES AND BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES BEING INCLUDED IN CLASS 37
CLEANMAX SOLAR
3884265   10/07/2018
CLEAN MAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
33, ASHOKA APARTMENTS, ROONGTA LANE, OFF NEPEAN SEA ROAD, MUMBAI 400006, MAHARASHTRA, INDIA.
An Indian Company
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO, A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.
Used Since :01/09/2015
MUMBAI
Installation, maintenance and repair of solar energy systems, solar energy generating installations, solar collectors and photovoltaic modules, solar thermal installations; installation, construction, maintenance, servicing and repair of solar energy and solar power generating apparatus, equipment and installations; installation, maintenance and repair of energy conversion apparatus and power plants; installation, maintenance and repair of apparatus and instruments for conducting, switching, transforming, accumulating, distributing, regulating or controlling electricity.
3884267  10/07/2018
CLEAN MAX ENVIRO ENERGY SOLUTIONS PRIVATE LIMITED
33, ASHOKA APARTMENTS, ROONGTA LANE, OFF NEPEAN SEA ROAD, MUMBAI 400006, MAHARASHTRA, INDIA.
An Indian Company
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.
Used Since :01/09/2015
MUMBAI
Installation, maintenance and repair of solar energy systems, solar energy generating installations, solar collectors and photovoltaic modules, solar thermal installations; installation, construction, maintenance, servicing and repair of solar energy and solar power generating apparatus, equipment and installations; installation, maintenance and repair of energy conversion apparatus and power plants; installation, maintenance and repair of apparatus and instruments for conducting, switching, transforming, accumulating, distributing, regulating or controlling electricity.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3884265..
3892450 19/07/2018
HARSHUL SAVLA
801, Natraj, 11th Road, Khar West, Mumbai 400052 Maharashtra
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used

MUMBAI
3913947  10/08/2018
ASTAL INTERBUILD PRIVATE LIMITED
No. 9, HEROHALLI VILLAGE, YESHWANTHPUR HOBLI, BANGALORE -560090, KARNATAKA
Private Limited Company
Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
CIVIL & STRUCTURAL ENGINEERS & CONTRACTORS (PEB) BUILDERS, REPAIRS AND MAINTENANCE, CONSTRUCTION SERVICES, INFRASTRUCTURE DEVELOPMENTS AND MAINTENANCE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3916554   14/08/2018
Gaurav Sunil Somani
Plot No 26 SunShell, Balaji Society, Near Sant Eknath Nagar, Bibwewadi, Pune - 411037 Maharashtra, India
Individual
Address for service in India/Attorney address:
Ashish Kherkar
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhath Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
Mumbai
Building construction; repair; installation services, services relating to the construction of buildings, roads, bridges, dams or transmission lines and services of undertakings specializing in the field of construction
VARAM
3918064  16/08/2018
VARAM PARKING PRIVATE LIMITED
385, 1st Floor, 17th Main, 33rd Cross, Jayanagar 4th T Block, Bangalore- 560041, Karnataka
Private Limited Company
Address for service in India/Attorney address:
LEXNOVATE LEGAL
#164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV 2nd Stage, Sanjaynagar, Bangalore-560094
Used Since :17/09/2016

CHENNAI
Servicing and repair of lifting apparatus; Repair or maintenance of mechanical parking systems and providing information relating thereto; Machinery installation; Installation, maintenance and repair services; Installation services; Installation, maintenance and repair of automation systems; Installation, maintenance and repair of building automation equipment; Installation, maintenance and repair of hydraulic equipment; Installation of building automation equipment; Advisory services relating to the installation of building automation equipment; Installation, maintenance and repair of hydraulic systems for machinery; Installation, maintenance and repair of industrial machinery and manufacturing plants; Provision of advice relating to installation, maintenance and repair services; Providing information relating to construction, repair, restoration, maintenance and installation services; Installation, maintenance and repair of measuring, signalling and monitoring apparatus and instruments; Installation, maintenance and repair of weighing apparatus; Installation, maintenance and repair of electronic control apparatus; Installation, maintenance and repair of electronic monitoring apparatus; Machinery installation, maintenance and repair
3952634  22/09/2018
KANCHAN BALIRAM WAGHMODE
PLOT NO.112.GUT NO.104.RAJESH NAGAR,DEOLAI PARISAR SATARA ,AURANGABAD- 431002,MAHARASHTRA
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Building construction; Repair; Installation services
Subject to mark will be used in the jurisdiction of state of "Maharashtra only"..
3952701    22/09/2018
M/S YERRAM VIJAY KUMAR
Villa No 32, Luxura Greens, Opp Kendriya Vidyalaya, New Bowenpally, Secunderabad, Telangana-500011
Individual
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :04/02/2005
CHENNAI
Infrastructure development, Repair and construction of lift irrigation projects, hydro electric projects, underground and tunneling and tunnel paving and concreting works, mining, repairing and maintenance works all being services included in Class 37.
3958129  27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
To be associated with:
3958110

MUMBAI
Building construction; Repair; Installation services
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3958110..
3960460    30/09/2018
KLEENCO ON DEMAND SERVICES PRIVATE LIMITED
No. 1159, 2nd Floor, 5th main road Sector 7, HSR Layout, Bangalore 560102, Karnataka
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ABHIJEET DESHMUKH
B1/214, Tower 12, Silvercity-2, Sector-PI, Greater Noida, Uttar Pradesh, India- 201310
Used Since : 18/01/2016
CHENNAI
DRY CLEANING AND PROVISION OF LAUNDRY SERVICES
3964344  04/10/2018
INDIABULLS INFRASTRUCTURE LIMITED
Plot No. 14, 3rd Main Road, Ambattur Industrial Estate, Ambattur, Chennai, Tamilnadu - 600058
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhay Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
CHENNAI
Building construction; repair; installation services, services relating to the construction of buildings, roads, bridges, dams, building construction supervision, rental of construction equipment, construction consultancy.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
LAUNDROKART

3996191  13/11/2018

KLEENCO ON DEMAND SERVICES PRIVATE LIMITED
No. 1159, 2nd Floor, 5th main road Sector 7, HSR Layout, Bangalore 560102
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHIJEET DESHMUKH
B1/214, Tower 12, Silvercity-2, Sector-PI, Greater Noida, Uttar Pradesh, India- 201310

Used Since :18/01/2016

CHENNAI

DRY CLEANING AND PROVISION OF LAUNDRY SERVICES
ARULA NANDAM SELVARAJ
NO. 51, GROUND FLOOR, KADIRANAPALAYA, INDIRA NAGAR POST, BANGALORE, KARNATAKA - 560038.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Building construction; Repair; Installation services, Electrical installation services, Electrical contractor services included in class 37.
Trade Marks Journal No: 1919 ,  16/09/2019           Class 37

4012940    30/11/2018
GREENTEK DESIGN AND BUILD PVT. LTD.
GS2 HEAVENLY PLAZA, SUITE NO. 702, KAKKANAD KOCHI, ,ERANAKULAN , KERALA, 682021
Body Incorporate

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI-400092

Proposed to be Used
CHENNAI
ADVISORY AND CONSULTANCY SERVICES RELATING TO THE CONSTRUCTION OF BUILDINGS; ADVISORY SERVICES RELATING TO THE MAINTENANCE, REPAIR AND RENOVATION OF BUILDINGS AND OTHER STRUCTURES; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; CONSTRUCTION; CONSTRUCTING DECKS; CONSTRUCTION SUPERVISION; PIPELINE CONSTRUCTION; ROAD CONSTRUCTION; STREET CONSTRUCTION; CONSTRUCTION MANAGEMENT [SUPERVISION]; CONSTRUCTION OF ROADS, SEWERS AND WATER SUPPLY SYSTEMS; CONSTRUCTION LAND DEVELOPING; ALL INCLUDED IN CLASS 37.
4014353   01/12/2018
GMA Pinnacle Automotives PVT LTD.
NH.47, Opp. Muttom Metro Rail Yard, Thaikkattukara P.O., Aluva, Ernakulam-683106
Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :18/07/2016

CHENNAI
Servicing of vehicles; Vehicles maintenance and repair; Cleaning of vehicles; Assembly and installation of parts for vehicles, inspection of automobiles and their parts prior to maintenance and repair.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA TAMIL NADU AND STATES ONLY..
M/S. SIMPLISAFE INDIA ELECTRONIC SECURITY SOLUTIONS
NO.138, 4TH AC CROSS, EAST OF NGEF LAYOUT, KASTURINAGAR, BANGALORE- 560043, KARNATAKA, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since :11/02/2016

CHENNAI
CAMERA REPAIR, INSTALLATION OF LIFTS, INSTALLATION, MAINTENANCE AND REPAIR OF SAFETY EQUIPMENT, ELECTRICAL AND ELECTRONIC APPARATUS AND EQUIPMENT, INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRONIC DATA PROCESSING SYSTEMS, COMPUTER HARDWARE, ELECTRONIC TEACHING EQUIPMENT AND APPARATUS, INSTALLATION, MAINTENANCE AND REPAIR OF REGULATING, MONITORING AND CONTROL APPARATUS.
GIRNAR SOFTWARE PRIVATE LIMITED
1st Floor, Plot No. – 49, Opposite EPFO Office, Sector 44, Gurgaon, Haryana – 122003.
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Maintenance and repair services; vehicle wash, lubrication, battery services, road side assistance services of vehicles, database covering information relating to repair and maintenance services;
Trade Marks Journal No: 1919, 16/09/2019  Class 37

4089152  15/02/2019
PRAVEEN PV
S/O PK Vijayan, Pottayil House Kizhuppilikara, Thanniyam, Thrissur, Kerala- 680702
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/02/2019

CHENNAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES, ELECTRIC APPLIANCE INSTALLATION AND REPAIR
Trade Marks Journal No: 1919 , 16/09/2019   Class 37

4090225   16/02/2019
SBT COMMERCIAL PRIVATE LIMITED
Plot No.E-823-A, Road No.14, V.K.I.A Jaipur, Rajasthan
Pvt.Ltd.Company

Address for service in India/Attorney address:
RIMJHIM MATHUR
202 RAJVIJAS APARTMENT 1 MEERA MARG BANIPARK JAIPUR
Used Since :23/01/2019

AHMEDABAD
CLEANING, DRY CLEANING, WASHING AND LAUNDRY SERVICES FOR ALL KINDS OF CLOTHES, GARMENTS & FOOTWEAR,INSTALLATION, CLEANING,CLEANING OF CLOTHES,REPAIR AND MAINTENANCE,PICK AND DROP DOOR TO DOOR SERVICES FOR LAUNDRY AS INCLUDED IN CLASS 37.
SRINIVASA VARMA KAKARLAPUDI, PROPRIETOR TRADING AS ESV INFRA PROJECTS
2ND FLOOR, 43-107/1/52, BR AMBEDKAR INNER RING ROAD, KANAKADURGA NAGAR VIJAYAWADA - 520015, KRISHNA, ANDHRA PRADESH, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/07/2017

CHENNAI
CONSTRUCTION, BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
4158871  26/04/2019
STRAITS LAUNDRY PTE.LTD
trading as ;STRAITS LAUNDRY PTE.LTD
11, PERAK ROAD, SINGAPORE - 208132.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
TAILORING REPAIR, PROVISION OF LAUNDRY SERVICES PROVISION OF LAUNDRY SERVICES, REPAIR
ELYTRA MOBILITY PVT LTD
M13, 603, Elburz, Hills & Dales, NIBM Road, Pune
private limited company

Address for service in India/Attorney address:
PADMAJA PATHAK
L1 103 Amrut Ganga Sinhagad Road
Used Since 27/09/2017

MUMBAI
Motor vehicle installation, maintenance, repair; tuning of motors, installation of motors; vehicle servicing, vehicle lubrication, vehicle repair; recondition of vehicle engines; arranging of vehicle repairs; automobile maintenance; maintenance service
ZLT
4240687  19/07/2019

PARVINDER VIR HANS
HOUSE NO.519/A, MODEL TOWN, JALANDHAR-144003, PUNJAB STATE, INDIA
AN INDIVIDUAL STARTUP

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Proposed to be Used

DELHI
construction, building construction, construction of commercial and residential properties, roads, pavements, street
sideways, bridges, warehouses and other structures and erections; construction-consultation; development, housing,
construction-supervision; repair, renovation and maintenance services; real estate consultancy services including real
estate brokerage, appraisal, evaluation; financial services for real estate including arranging for financing, identifying real
estate for acquisition, rental, lease, investment; assisting in leasing, letting, disposing of real estate, real
estate/property/society operations/management including data management and providing accounting solutions, as real
estate advisor and related services
SANKALP RAFFLES SQUARE

4252823   01/08/2019
SANKALP CONSTRUCTIONS PRIVATE LIMITED
No. D/6A Temple Road, V.V. Moholla, Mysuru – 570002
an Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
To be associated with:
3950394, 3950395

CHENNAI
building construction, cleaning, plumbing, electrical, HVAC, lift, pool, construction, installation, repair and maintenance services and consultancy related to the aforesaid
SANKALP IMPERIAL HOUSE

4252825  01/08/2019
SANKALP CONSTRUCTIONS PRIVATE LIMITED
No. D/6A Temple Road, V.V. Moholla, Mysuru – 570002
an Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
To be associated with:
3950394

CHENNAI
building construction, cleaning, plumbing, electrical, HVAC, lift, pool, construction, installation, repair and maintenance services and consultancy related to the aforesaid
4254624  02/08/2019
JWALAMUKHI LOGISTICS PRIVATE LIMITED
146/96, Hosahalli Village, Sompura Hobli Dobaspet Industrial Area, Nelamanagala Bangalore Rural 562111
Body Incorporate
Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since : 11/05/2019
CHENNAI
Motor vehicle repair, trim repair, tuning, maintenance services; Arranging for the repair of motor land vehicles Advisory services relating to the repair of motor vehicles; Inspection of automobiles and their parts prior to and Providing information relating to maintenance and repair; Providing information relating to the repair or maintenance of automobiles
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since :28/05/2009

KOLKATA
Erection of pre-fabricated buildings and structures; Repair of installations for use in metal production, metal processing and metal working; Installation, Maintenance and Repair Services; Repair Information; Building reinforcing; Painting of metal surfaces to prevent corrosion; Installation of presses for processing metals; Construction of steel structures; Assembly services relating to the installation of presses for processing metals; Construction supervision; Construction information; Building maintenance and repair; Carpentry services.
GIRIDHARI CONSTRUCTIONS

GIRIDHARI CONSTRUCTIONS PRIVATE LIMITED
H.No. A121-A/1, Beside 121-A, Road No.70 Journalist Colony Hyderabad Hyderabad TG 500033

Address for service in India/Attorney address:

MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,

Used Since :19/12/2006

To be associated with:

2571126

CHENNAI
Building construction; Repair; Installation services
4255709   03/08/2019
REWIT CONSTRUCTIONS INDIA PVT LTD
1/2, RAM NAGAR NEAR SHANI MANDIR JATTAL ROAD, PANIPAT - 132103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Building construction; Repair; Installation services
4256104  02/08/2019
POLYCRETE RESTORATIONS INDIA PRIVATE LIMITED
Flat No 132 South Park Apartment Block-b, Kalkaji South Delhi 110019
Subsidiary of Foreign Company

Address for service in India/Attorney address:
KANCHAN LATA BANSAL
22B Ground Floor Tower B2 Spaze IT Park Sohna Road Sector 49 Gurgaon 122001

Proposed to be Used
DELHI
Providing Construction services including repair and restoration using concrete structure through anticorrosive systems and water proofing systems etc all being included in Class 37
4256105  02/08/2019
POLYCRETE RESTORATIONS INDIA PRIVATE LIMITED
Flat No 132 South Park Apartment Kalkaji
Subsidiary of foreign company
Address for service in India/Attorney address:
KANCHAN LATA BANSAL
22B Ground Floor Tower B2 Spaze IT Park Sohna Road Sector 49 Gurgaon 122001

Proposed to be Used
DELHI
Providing Construction services including repair and restoration using concrete structure through anti-corrosive systems and water proofing systems etc
4256214  05/08/2019
KABA INFRATECH PRIVATE LIMITED
1/5060, LOWER GROUND, SANT NAGAR MAIN DESHBANDHU GUPTA ROAD, KAROL BAGH NEW DELHI New Delhi -110005
Company
Address for service in India/Attorney address:
DHARMENDRA KUMAR YADAV
Office No.36,S-513,Second Floor,Sakarpur(opp.Metro pillar No.25,Car bajar) New Delhi-110092.
Used Since :10/12/2012
DELHI
Road construction; Repair; Installation services
4256328 05/08/2019

APOMED SERVICES PRIVATE LIMITED
NO 13 29th A MAIN Road Old Madivala Bangalore - 560068
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :10/06/2019

CHENNAI
Building construction; repair; installation services
4257097    05/08/2019
JS INFRAWORKS PRIVATE LIMITED
109-110 FIRST FLOOR DHANSHREE TOWER-I CENTRAL SPINE SCHEME, VIDHYADHAR NAGAR, JAIPUR 302039
RAJASTHAN
Pvt. Ltd. Company
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Construction of roads in class 37.
4257566   06/08/2019
GOLDEN DREAM CONSTRUCTION PRIVATE LIMITED
#773,15TH YBY MAIN ROAD,GOKULA,1ST STAGE,MATHIKHERE,BANGLORE - 560054
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Building construction; Repair; Installation services
4257741 06/08/2019
HARJEEV SINGH AHLUWALIA
H.no 910, Sector 26, Panchkula, 134116
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Proposed to be Used
DELHI
Automobile cleaning and washing services.
4257780    06/08/2019
MUNIYAPPAN PERIYASAMY
ANNAI INDUSTRIES, NO: 5/756-17, BALAJI NAGAR, CHINNA ELASAGIRI, SIPCOT POST, HOSUR-635126
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Automobile greasing, Automobile cleaning, Automobile polishing, Automobile painting, Automobile repair, Automobile washing, Automobile undercoating services, Automobile reconditioning services, Repair of automobiles, Cleaning of automobiles, Installation of automobile accessories, Automobile repair and maintenance,
MR. MUHAMED ISMAIL
S/o Mr. Khader Haji K Residing At Karimbanakkal, Muravathu Parambu, Kunnappallily P.O, Kunnappallily, Parinthalmanna, Malappuram, Kerala, Pin No:- 679 322 And India
Proprietor

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Used Since : 27/07/2019

CHENNAI
Building Construction; repair; installation services
FUELLED BY YES

4258613  07/08/2019

REPOS ENERGY INDIA PRIVATE LIMITED
103, Kumar Vaastu, Opposite Symphony Hotel, Bhosle Nagar Range Hills, Pune, Maharashtra 411020, India
A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since : 30/05/2019

MUMBAI

Fueling of vehicles; Vehicle fuelling services; Refueling of vehicles, Refueling of land vehicles; Fueling, washing, cleaning, maintenance and repair of vehicles; Petrol refueling services for motor vehicles; Vehicle service stations [refueling and maintenance]
4258785 07/08/2019
K.P.ANIL DEV
trading as ;DUROLAC
BUILDING NO.VI/161A, INDUSTRIAL DEVELOPMENT PLOT, ANGAMALY, ALUVA, ERNAKULAM, PIN-683573,
KERALA,INDIA.
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :10/05/1987
CHENNAI
PAINTING CONTRACTORS.
4258920   07/08/2019
ANKIT GOEL PROPRIETOR OF URBAN INFRACON
Office No 401/A, City Bay, City Point Tower, Near Boat Club, Dhole Patil Road, Pune – 411001, Maharashtra
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :01/01/2015
MUMBAI
Services Rendered By Contractors Or Subcontractors In The Construction Or Making Of Permanent Buildings, Building (real estate) construction not covered under other class
HARJAS
4259367   07/08/2019
HARJAS DEVELOPERS
9/6A, MANORAMA GANJ, INDORE (M.P.) - 452001
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/06/2011
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES INCLUDED IN CLASS 37.
4259369  07/08/2019
RAHUL RAGHUWANSI
B-9, ROYAL RESIDENCY, BAWADIYA KALAN, BHOPAL (M.P.) - 462026
AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES INCLUDED IN CLASS 37.
DC LAUNDRY REPRESENTED BY DINESH BHAGWANDAS CHHABRIYA

Ram Laxman Niwas, Behind Sant Nirankari Bhawan, Hardev Nagar, Professor Colony, Sawedi, Ahmednagar, MH – 414003

Proprietor

Address for service in India/Agents address:
GAURAV CHAKRESHKUMAR JAIN
FLAT NO.2, WING A, YASHOPURAM SOCIETY, LINK ROAD, PIMPRI-CHINCHWAD, PUNE-411033, MAHARASHTRA.

Proposed to be Used
MUMBAI
Laundry services
4260980 09/08/2019
SUNITA SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS KAUTILYA SUCCESS MANTRA
29, SHIV VIILAS PALACE, RAJVADA CHOWK, INDORE. 452001 (M.P)
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Used Since :11/05/2017
MUMBAI
Building construction; repair; installation services included in class 37.
4261201  09/08/2019

GEETA SHARMA

VILLAGE: SECOND Khaboo, POST OFFICE: REWALSAR, TEHSIL: SADAR, DISTRICT: MANDI, HIMACHAL PRADESH - 175023

PROPRIETOR

Address for service in India/Attorney address:

ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since : 04/04/2019

DELHI

Building construction supervision; Building construction services; Building construction consultancy; Building and construction services; Building construction and repair; General building construction services; Building construction advisory services; Residential and commercial building construction; Demolition services; Construction of manufacturing and industrial buildings; Rental of machines, tools and apparatus for building construction; Rental of tools, plant and equipment for construction, demolition, cleaning and maintenance; Machinery repair; Building repair; Machinery installation services; Rental of construction machines.
4261564  09/08/2019
KHAN THUSIFKHAN ISMAIL PROPRIETOR OF M/S. CONQUER AND CO
NO 554, R K HEGDE NAGAR, OPP TO RASHTROTHANA VIDYA KENDRA, BANGALORE- 560077, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

REPAIR AND MAINTENANCE OF SANITARY INSTALLATIONS, INSTALLATION OF GLASS IN CONSERVATORIES, WINDOWS, DOORS AND GREENHOUSES.
UNITEDPURIO WATER SOLUTIONS PRIVATE LIMITED
NO:14, AMMAN KOIL STREET, VADAPALANI, CHENNAI- 600026
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Maintenance and repair of water purifying plants
4262068  10/08/2019
SANJEEV SINHA (TRADING AS: M/S BHUSHAN SINHA ENTERPRISES)
SHYAM NANDAN ROAD, NAYATOLA, NEAR CHANDRALOK CHOWK, MUZAFFARPUR - 842001 (BIHAR) INDIA
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since : 01/04/2016
KOLKATA
Pure labour contracts of construction, erection, commissioning, installation, completion, fitting out, repair, maintenance, or alteration of a electrical equipments.
4263126  12/08/2019
SALVATION NEEDS HOME APPLIANCE PRIVATE LIMITED
A-10x/56, Kalyani Township PO & PS- Kalyani, Dist.-Nadia Kalyani Nadia, West Bengal - 741235
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Installation of interior design products.
4263357  13/08/2019
K MUTHAIAH
122/2, SOUTH VELI STREET, MADURAI-625001
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Building construction; Repair; Installation services.
DIGISOUL
4265163  14/08/2019
SANTOSH NIRANJAN
SHOP NO 12,13,15 Anurag City Center Panna Road Chhatrapur M.P. 9425140830 471001
INDIVIDUAL
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
MUMBAI
Repair and maintenance of smartphones
SAFRINA

4265552  14/08/2019

OSTER KNIT FAB
UDEY COMPLEX, DUGRI ROAD, MODEL TOWN EXTENSION, LUDHIANA (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Advisory services in the fields of Construction, Repair, Restoration, Maintenance and Installation; Construction and Maintenance of Building Complexes, Residential Buildings, Commercial Buildings, Office Buildings and Multi-Story Car Parks.
Verminex Pest Control India PVT LTD

4265862  15/08/2019
ZAKIR HUSSAIN RB
C/O: M E SAFARULLA, IBRU SANA, ALAMCODE.P.O, ALAMCODE, THIRUVANANTHAPURAM, KERALA, 695102

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Pest control services, Building construction; Repair; Installation services,
NOBEL INFRA

4265875   15/08/2019

NOBEL INFRA
506 1,Bhind boys metric hostel Bhnd janahitha road boys metric hostel C.F.T.R.I layout bogadhi 2nd stage mysore

CIVIL ENGINEERING CONSTRUCTION , PROJECT MANAGEMENT SERVICES ,CONSULTANTS ,CIVIL CONTRACTOR,AND OTHER CONTRACTOR SERVICES,GARDENING SERVICES ,MATERIAL SUPPLIES

Trade mark device registered, gst, current account,licences

Proposed to be Used

CHENNAI

civil engineering services, chartered engineering services ,project management consultants, landscaping, interiors, materials supply , materials manufacture, contractors, builders, developers , all kind of services related to civil engineering and digital services, all services included in this class
4265890 15/08/2019
M/S GOLDEN LAUNDRY
# 31/1, GROUND FLOOR, 7TH MAIN, 10TH CROSS, VASANTH NAGAR BANGALORE -560001, KARNATAKA
Partnership Firm
Address for service in India/Attorney address:
SAMPRATI BASANT
Flat No. 69 Om Apartment Dwarka Sector 14 Delhi, Pin: 110078
Used Since :06/08/2019

CHENNAI
LAUNDARY SERVICES
BJN LITTLE CHAMP ADVANCED

4265995  16/08/2019
M/S. BERGER PAINTS INDIA LIMITED
“BERGER HOUSE”, 129, PARK STREET, KOLKATA - 700 017
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
To be associated with:
3380782, 3410139

KOLKATA
Painting (Interior and Exterior), Repairing and Renovation of Building (Interior and Exterior), Building Construction.
4267801 19/08/2019
VINIT LOHIYA
32B, Neelgagan, 4 bungalows, Andheri (West), Mumbai – 400053, Maharashtra, India
Individual
Address for service in India/Agents address:
SHAILENDRATHTTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Proposed to be Used
To be associated with:
2774681
MUMBAI
Repair, maintenance and overhaul of automobiles; Repair, maintenance of automobile parts; automobile reconditioning services; custom painting of automobiles; garage services for automobile repair; automobile cleaning and car washing.
SHANOOP MADA VALAPPIL
Chaliyam Valappil, Aduthila, Ezhome, Kannur 670303

Address for service in India/Agents address:
ABIJITH UTTUKULAM BABU
Tharammel Parambha House, Eranhipalam Civil Station P.O., Calicut-673020, Kerala.

Proposed to be Used
CHENNAI
Residential and Commercial building maintenance, Repair, Cleaning
LALIT KUMAR JAIN
trading as ;LALIT KUMAR JAIN

FLAT NO.1201, TOWER-12, VALLEY VIEW ESTATE, FARIDABAD ROAD, GWAL PAHARI, GURGAON, HARYANA-122003, INDIA.
SERVICE PROVIDER

Proposed to be Used
DELHI
BUILDING CONSTRUCTION
CARBOTS
4268838  19/08/2019
LOKESH SHARMA
RZH-901, STREET NO. 12, RAJ NAGAR, PART-2, NEAR KENEDY PUBLIC SCHOOL, PALAM COLONY, NEW DELHI 110077.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Automobile painting, Automobile repair and maintenance, Automobile polishing, Automobile washing, Automobile service station services, Installation of automobile accessories.
AISSHPRA
4269987  20/08/2019
ANOOP SARAF
SARAF SADAN, GANDHI NAGAR, GOLGHAR, GORAKHPUR, U.P.
PROPRIETOR
Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)
Proposed to be Used
DELHI
BUILDING CONSTRUCTION ; REPAIR AND INSTALLATION SERVICES.
2953021    29/04/2015
DHARAMPAL SATYAPAL LTD
1711, S.P. MUKHERJEE MARG NEW DELHI
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :07/03/2012
DELHI
NEWS AND CURRENT AFFAIRS, TV CHANNEL, TELEVISION BROADCASTING INCLUDED IN CLASS 38.
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8

Proposed to be Used

DELHI
TELECOMMUNICATION; CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS;
COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS
SERVICES); NEWS AGENCIES; PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES;
PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TELEVISION & RADIO
BROADCASTING; RENTAL OF TELECOMMUNICATION EQUIPMENT; TELECOMMUNICATIONS ROUTING & JUNCTION
SERVICES; TELEVISION BROADCASTING; TRANSMISSION OF MESSAGES & IMAGES

NO EXCLUSIVE RIGHTS OVER THE WORD KOLKATA.
PRIME

2994522  25/06/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
2755050, 2994512

DELHI
Communication services, namely, transmitting, receiving, downloading, streaming, broadcasting, text, images, audio, video and data via e-readers, mobile phones, smartphones, portable electronic devices, portable digital devices, tablet computers, computers, mobile phones, smartphones, computer game machines, TVs, TV receivers, and set-top-boxes; streaming of audio, visual and audiovisual material via the Internet or other computer or communications network; online chat rooms and online communities for the transmission of messages among computer users concerning topics of general interest; providing access to online directories, databases, current events websites and blogs, and on-line reference materials; providing access to electronic devices in the nature of providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual and multimedia works among e-readers, mobile devices, mobile phones, smartphones, smart devices, portable electronic devices, portable digital devices, tablets, mobile phones, smartphones, TVs, TV receivers, set-top-boxes and computer game machines; providing online chat rooms, internet forums and online communities for the transmission of photos, videos, text, data, images and other electronic and multimedia works; transmission of podcasts; transmission of webcasts; broadcasting services.
ZEE BANGLA CINEMA
BHALO CINEMA
SEERA ENTERTAINMENT

3036570 20/08/2015
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDERS
Used Since :15/08/2015

DELHI
TELECOMMUNICATION; CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS;
COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS
SERVICES); NEWS AGENCIES; PROVIDING TELECOMMUNICATION CHANNELS FOR TELESHOPPING SERVICES;
PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TELEVISION & RADIO
BROADCASTING; RENTAL OF TELECOMMUNICATION EQUIPMENT; TELECOMMUNICATIONS ROUTING & JUNCTION
SERVICES; TELEVISION BROADCASTING; TRANSMISSION OF MESSAGES & IMAGES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1725627. THIS IS CONDITION OF
REGISTRATION THAT MARK SHALL BE USED AS A WHOLE.
3119370  08/12/2015
KANHIYA LAL BANSAL
trading as ;SAHITYA BHAWAN
HOSPITAL ROAD, AGRA-3, (U.P.).
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/07/1960
DELHI
Communication by electronic terminals, transmission of voice, visual images of educational books, printed matters, exercise books, note books, diaries, calendars, copies, registers, files & stationery products, documents and data by the internet, website and on-line facilities.

Trade Mark  :  SAHITYA BHAWAN
3126916  15/12/2015

Kharaj Mal

trading as ;M/S ABBA SWEETS

473, OLD MATCH FACTORY, MADHOWARI, BAREILLY, (U.P.) INDIA.

SERVICE PROVIDER.

SINGLE FIRM

Address for service in India/Agents address:

P. K. Arora

TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :01/01/1994

DELHI

COMMUNICATION BY ELECTRONIC TERMINALS, TRANSMISSION OF VOICE, VISUAL IMAGES, DOCUMENTS AND DATA BY THE INTERNET, WEBSITE AND ON-LINE FACILITIES RELATING TO CANDIES, SUGAR BOILED TOFFEES & SWEETS.
3210810  16/03/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :09/03/2016

DELHI
TELECOMMUNICATION: CABLE TELEVISION BROADCASTING: COMMUNICATIONS BY FIBER OPTIC NETWORKS; COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS SERVICES): NEWS AGENCIES; PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TELEVISION & RADIO BROADCASTING: RENTAL OF TELECOMMUNICATION EQUIPMENT; TELECOMMUNICATIONS ROUTING & JUNCTION SERVICES; TELEVISION BROADCASTING; TRANSMISSION OF MESSAGES & IMAGES
3235789  14/04/2016
SRI BEHARI JI CATTLE FEEDS PRIVATE LIMITED
117/155, O-BLOCK, GEETA NAGAR, KANPUR - 208 001 (U.P.) INDIA.
SERVICE PROVIDER.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 29/03/2000
DELHI

COMMUNICATION BY ELECTRONIC TERMINALS, TRANSMISSION OF VOICE, VISUAL IMAGES, DOCUMENTS AND DATA BY THE INTERNET RELATING TO ANIMAL FEED, ANIMAL FEED SUPPLEMENT, POULTRY FEED, FODDER AND CATTLE FEED.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive matter appearing on the label..
3308472  13/07/2016
VALUEFIRST DIGITAL MEDIA PVT. LTD.
1E/ 18, 4th Floor, Noble House, Jhandewalan Extension, New Delhi 110055
Service Providers
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :08/10/2014
To be associated with:
2391663
DELHI
Short message service (SMS)/Voice Over Internet Protocol (VOIP) transmission services; Bulk electronic messaging services utilizing the SMS/VOIP transmission protocol; Transmission of SMS/VOIP messages over electronic media enabling delivery of messages between computers and cell phones; SMS/VOIP notification and alert services, namely, providing electronic notifications and alerts via cellular telephone networks; SMS/VOIP electronic message aggregator and routing services, Application to person Messaging.
3367373    20/09/2016
DISCOVERY COMMUNICATIONS, LLC
One Discovery Place, Silver Spring, Maryland 20910, United States of America.
Service Providers
A limited liability company organized under the laws of the State of Delaware, United States of America.
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Communications services, namely, transmitting streamed sound and audio-visual recordings via the Internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the Internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest.
3367388  20/09/2016
M/S VEDIC BROADCASTING LTD.
KRIPALU BAGH ASHRAM DADU BAGH KANKHAL HARIDWAR-249408
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
To be associated with:
1760253, 1983131

DELHI
TELEVISION & RADIO BROADCASTING, CABLE TELEVISION BROADCASTING, NEWS AGENCIES, PROVIDING
TELECOM COMMUNICATION & USER ACCESS TO GLOBAL COMPUTER NETWORK & SERVICES, COMMUNICATION BY
COMPUTER TERMINAL, CELLULAR TELEPHONE SERVICES, OPTIC FIBER NETWORK, TELEGRAMS & TELEPHONE
ELECTRONIC & FACSIMILE TRANSMISSION, TRANSMISSION OF MESSAGE & IMAGE WIRE SERVICES, RUNNING
TELEVISION CHANNEL.
MILLENIUM AUTOMATION & SYSTEM LTD
E-48/9, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD’S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Used Since: 08/12/1998

DELHI
VOICE & DATA TRANSMISSION SERVICES, VOICE MESSAGE STORAGE SERVICES, COMMUNICATIONS BY COMPUTER, AND MOBILE PHONES, EXCHANGE OF MESSAGES VIA COMPUTER TRANSMISSION, DATA TRANSMISSION SERVICES BETWEEN NETWORKED COMPUTER SYSTEMS, ELECTRONIC MAIL AND MESSAGING SERVICES, COMMUNICATION VIA INTERACTIVE VOICE RESPONSE, VOICE / VIDEO SOLUTION INCLUDES LARGE VIDEO WALL, DATAWALL, CCTV, LCD/LED SCREEN, VIDEO CONFERENCE, TELECOMMUNICATION SERVICES INCLUDE TABLET PC, SMART PHONE, PHONE, FEATURE PHONE, TELECOMMUNICATIONS CONSULTANCY, TELECOMMUNICATION ACCESS SERVICES, INSTALLATION OF RADIO FREQUENCY COMMUNICATIONS SYSTEMS INCLUDED IN CLASS 38.
No exclusive rights over the device of GLOBE..
CAMPUSCARE

3390100  19/10/2016

M/S. ENTAB INFOTECH PVT LTD

trading as ;M/S. ENTAB INFOTECH PVT LTD

B-227, 2ND, 3RD AND 4TH FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI-110 020

MANUFACTURER AND SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956

Used Since :01/11/2001

DELHI

“TELECOMMUNICATION SERVICES; ELECTRONIC MESSAGE DELIVERY SERVICES; COMMUNICATION BY COMPUTER TERMINALS; ELECTRONIC MAIL; NEWS AGENCIES; TELECOMMUNICATION AND ELECTRONIC MESSAGING SERVICES VIA COMPUTER NETWORKS; COMPUTER-AIDED TRANSMISSION OF DATA; TELECOMMUNICATION SERVICES ENABLING COMMERCIAL INTERACTION OVER A GLOBAL COMPUTER NETWORK”.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
PRIME GT
Priority claimed from 11/05/2016; Application No. : 87033547 ;United States of America
3396606  25/10/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
2994522, 3323252, 3323259, 3323268
DELHI
Streaming of audio, visual and audiovisual material via a global computer network; streaming of data; electronic data transmission; transmission of digital files; audio broadcasting; delivery of digital music by electronic transmission; providing access to digital music websites on the Internet; video broadcasting; electronic transmission and streaming of digital media content for others via global and local computer networks; Internet broadcasting services; Internet protocol television (IPTV) transmission services; transmission of news; video-on-demand transmission services; webcasting services; wireless broadcasting; delivery of messages by electronic transmission; electronic mail and messaging services; podcasting services; providing chat lines utilizing the internet; providing internet chatrooms; providing on-line forums for transmission of messages among computer users; electronic transmission of digital photo files among internet users.
3398668  27/10/2016
CELLULAR OPERATORS ASSOCIATION OF INDIA
14, Bhai Veer Singh Marg, New Delhi – 110001
Service Providers
A Society registered under the Societies Registration Act, 1860
Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since: 25/09/2016
DELHI
Facilitating, establishing and sustaining cellular infrastructure, providing telecommunication services and delivering the benefits of mobile communication services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS SEPARATELY. MARK SHALL BE USED AS SUBSTANTIALLY REPRESENTED.
Trade Marks Journal No: 1919, 16/09/2019 Class 38

3402843 04/11/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since: 29/08/2016

DELHI
TELECOMMUNICATION; CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS;
COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS
SERVICES), NEWS AGENCIES, PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES,
PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK, TELEVISION & RADIO
BROADCASTING, RENTAL OF TELECOMMUNICATION EQUIPMENT, TELECOMMUNICATIONS ROUTING & JUNCTION
SERVICES, TELEVISION BROADCASTING, TRANSMISSION OF MESSAGES & IMAGES
3402941  04/11/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since: 19/09/2016

DELHI
TELECOMMUNICATION: CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS; COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS SERVICES), NEWS AGENCIES, PROVIDING TELECOMMUNICATION CHANNELS FOR TELESHOPPING SERVICES. PROVIDING TELECOMMUNICATION CONNECTIONS TO \ GLOBAL COMPUTER NETWORK, TELEVISION & RADIO BROADCASTING. RENTAL OF TELECOMMUNICATION EQUIPMENT. TELECOMMUNICATIONS ROUTING & JUNCTION SERVICES, TELEVISION BROADCASTING, TRANSMISSION OF MESSAGES & IMAGES.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI  
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305  
SERVICES.  
Address for service in India/Agents address:  
P. K. ARORA  
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)  
Used Since: 18/03/1995  
To be associated with:  
3407797  
DELHI  
Access services to telecommunication networks, broadband communications, computer aided transmission of messages, sound, images, videos, digital transfer services and transmission services via internet, electronic bulletin board services, ip communication services (internet protocol), communication through portal to reach information and programmers via computer networks, telecommunications, namely granting of access to distributed databases.  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3407797.
3407814  10/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/03/1995
To be associated with:
3407792
DELHI
Access services to telecommunication networks, broadband communications, computer aided transmission of messages, sound, images, videos, digital transfer services and transmission services via internet, electronic bulletin board services, ip communication services (internet protocol), communication through portal to reach information and programmers via computer networks, telecommunications, namely granting of access to distributed databases.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3407792..
3409434  15/11/2016
TV18 BROADCAST LIMITED
EXPRESS TRADE TOWERS, PLOT NO. 15 & 16, SECTOR -16A, NOIDA, UP-201301.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :09/11/2016
To be associated with:
1624788, 1624792
DELHI
COMMUNICATION, BROADCASTING PROGRAMS, MOTION PICTURES FOR NEWS & CURRENT AFFAIRS, ENTERTAINMENT & INFORMATION VIA TELEPHONE, TELEVISION, RADIO (CABLE, SATELLITE, EMAIL, INTERNET, FACSIMILE, CELLULAR & WIRELESS), COMPUTER TERMINAL, FIBER OPTIC NETWORKS, COMPUTER AIDED RECORDING, STORAGE & TRANSMISSION OF SOUND, MESSAGE, IMAGES, DATA, DOCUMENTS; PROVIDING INFORMATION & RENTAL OF TELECOMMUNICATION, TRANSMISSION EQUIPMENT PROVIDING TELECOMMUNICATION CONNECTIONS & SERVICES VIA GLOBAL COMPUTER NETWORKS (MESSAGE DELIVERY, SENDING, NEWS AGENCIES, TELEX SERVICES).
3409441  15/11/2016  
NETWORK18 MEDIA & INVESTMENTS LIMITED  
EXPRESS TRADE TOWERS, PLOT NO. 15 & 16, SECTOR 16A, NOIDA, UP-201301.  
SERVICE PROVIDER  
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956  
Address for service in India/Agents address:  
DUA ASSOCIATES.  
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.  
Used Since :09/11/2016  
DELHI  
COMMUNICATION, BROADCASTING PROGRAMS, MOTION PICTURES FOR NEWS & CURRENT AFFAIRS,  
ENTERTAINMENT & INFORMATION VIA TELEPHONE, TELEVISION, RADIO (CABLE, SATELLITE, EMAIL, INTERNET,  
FACSIMILE, CELLULAR & WIRELESS), COMPUTER TERMINAL, FIBER OPTIC NETWORKS, COMPUTER AIDED  
RECORDING, STORAGE & TRANSMISSION OF SOUND, MESSAGE, IMAGES, DATA, DOCUMENTS; PROVIDING  
INFORMATION & RENTAL OF TELECOMMUNICATION, TRANSMISSION EQUIPMENT PROVIDING TELECOMMUNICATION  
CONNECTIONS & SERVICES VIA GLOBAL COMPUTER NETWORKS (MESSAGE DELIVERY, SENDING, NEWS AGENCIES,  
TELEX SERVICES).
[20 MP] MOONLIGHT CAMERA
3410645  16/11/2016
VIVO MOBILE INDIA PRIVATE LIMITED
10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram-122003, Haryana
Manufacturers, Merchants and Service Providers
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Proposed to be Used
To be associated with:
3357535
DELHI
Telecommunications.
The Applicant wishes to claim rights in all colors.
PERFECT SELFIE

3410656  16/11/2016

VIVO MOBILE INDIA PRIVATE LIMITED
10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram- 122003, Haryana, India

Service Providers
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI
Telecommunications.

The Applicant wishes to claim rights in all colors.
3413037  20/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1996
To be associated with:
3364678, 3407803
DELHI
Access services to telecommunication networks, broadband communications, computer aided transmission of messages, sound, images, videos, digital transfer services and transmission services via internet, electronic bulletin board services, ip communication services (internet protocol), communication through portal to reach information and programmers via computer networks, telecommunications, namely granting of access to distributed databases.
3424759    02/12/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :16/08/2016
To be associated with:
3364009

DELHI
TELECOMMUNICATION; CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS;
COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS
SERVICES). NEWS AGENCIES. PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES,
PROVIDING TELECOMMUNICATION CONNECTIONS TO A GLOBAL COMPUTER NETWORK. TELEVISION & RADIO
BROADCASTING. RENTAL OF TELECOMMUNICATION EQUIPMENT, TELECOMMUNICATIONS ROUTING & JUNCTION
SERVICES, TELEVISION BROADCASTING, TRANSMISSION OF MESSAGES & IMAGES
3810061  18/04/2018
ASSOCIATED BROADCASTING COMPANY PRIVATE LIMITED
PLOT NO. 97, ROAD NO: 3, BANJARA HILLS, HYDERABAD-500 034, ANDHRA PRADESH
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :13/08/2007
CHENNAI
TELECOMMUNICATIONS; TELEVISION BROADCASTING; CABLE TELEVISION BROADCASTING; RADIO
BROADCASTING; WIRELESS BROADCASTING; TRANSMISSION OF DIGITAL FILES; NEWS AGENCIES; PROVIDING USER
ACCESS TO GLOBAL COMPUTER NETWORKS; PROVIDING ONLINE FORUMS; COMMUNICATIONS BY COMPUTER
TERMINALS; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK.
3920236    20/08/2018
M/S. KURAPATI KIRAN
#8-2-686/8/4, FLAT NO. F, SAI ENCLAVE, ROAD NO. 12, BANJARA HILLS, HYDERABAD. – 500034, TELANGANA STATE
Private limited

Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.

Proposed to be Used

CHENNAI
TELECOMMUNICATIONS, SATELLITE TRANSMISSIONS, VISUAL COMMUNICATIONS, ONLINE BROADCASTING SERVICES, ELECTRONIC MAIL SERVICES, INTERNET BROADCASTING SERVICES, WEBSITES, PROVIDING ONLINE WEB PORTAL.
3958208    27/09/2018

NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Telecommunications

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
3960612  30/09/2018
M/s. AKULA SRINIVAS REDDY
#7-93, GONE PALLY, CHINNAKODURU MANDAL, MEDAK - 502267., TELANGANA STATE.,
Sole Proprietorship

Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.

Proposed to be Used

CHENNAI

:BROADCASTING & TELECOMMUNICATIONS, TRANSMISSION OF NEWS THROUGH BROADCASTING & TELECOMMUNICATION
AEIOU

4002260  20/11/2018
EUNIMART MULTICHANNEL PRIVATE LIMITED
H. No. 8-2-293/82/L/156/A, Road No. 12, Banjara Hills, Hyderabad, Telangana-500034, India
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India
Used Since :30/10/2017

CHENNAI
Providing access to e-commerce platforms on the Internet; Provision of access to e-commerce platforms on the Internet.
news pulse
4022470 10/12/2018
MURALI MOHAN VENKATA TULASI
p l aparments ramnagar cross roads hyderabad-500020,Telangana
Active
Address for service in India/Attorney address:
RAHUL DAHAPUTE
101 & 102, First Floor, Gulmohar Apartment, East Street, Pune Camp, Pune - 411001
Proposed to be Used
CHENNAI
News agency services included in class 38.
4062834  21/01/2019
RAMESH BABU Y
18, CHUNCHAGATTA, KONANAKUNTE POST, Bangalore (Urban), Karnataka-560062
PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
CHENNAI
Telecommunications Under Class 38
TVAM

4074994    02/02/2019
M/S.ATYATI TECHNOLOGIES PRIVATE LIMITED
301-323, 3rd Floor, Tower C, Diamond District, Old Airport Road, Kodihalli-560008, Bangalore, Karnataka

Private Limited

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Used Since : 01/09/2016

CHENNAI
Telecommunications.
4167441 04/05/2019
TIBBS FOODS PRIVATE LIMITED
612 – B WING, KANAKIA WALL STREET, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :01/04/2006
To be associated with:
4145062
MUMBAI
TELECOMMUNICATIONS, COMMUNICATIONS BY COMPUTER TERMINALS, COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES, PROVIDING INTERNET CHATROOMS, PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK, PROVIDING USER ACCESS TO GLOBAL COMPUTER NETWORKS
4227662  06/07/2019
VISITORWEB TECHNOLOGIES PRIVATE LIMITED
No. 71, 3rd Cross, Mico Layout, Vijayanagar, Bengaluru - 560040
Private Limited Company

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
Evoma Business Center #88, Borewell Road, Near Whitefield Post Office, Whitefield, Bengaluru, Karnataka 560066

Used Since: 06/03/2017

CHENNAI
Telecommunications and broadcasting services namely, the electronic transmission and streaming of digital audio, video, graphics, text, and data over the Internet or other communication networks; News agency services for electronic transmission; Providing on-line forums for transmission of messages among computer users; Video-on-demand transmission services.
MIRCHI SCRIBBLED

4244553  24/07/2019
ENTERTAINMENT NETWORK (INDIA) LIMITED
4TH FLOOR, MATULYA CENTRE, LOWER PAREL (WEST), MUMBAI-400013
Service Providers
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
To be associated with:
3282728
MUMBAI
AUDIO BROADCASTING, BROADCASTING PROGRAMS VIA A GLOBAL OR DOMESTIC COMPUTER NETWORK, CABLE
RADIO BROADCASTING, TELEVISION BROADCASTING INCLUDING SUBSCRIPTION TELEVISION BROADCASTING,
VIDEO BROADCASTING, TELECOMMUNICATION SERVICES INCLUDING SUBSCRIPTION TELEVISION BROADCASTING,
ELECTRONIC TRANSMISSION OF VOICE, VIDEO, IMAGES, DATA, FILMS AND MESSAGES VIA A GLOBAL OR LOCAL
COMMUNICATION NETWORK; AUDIO, VIDEO AND RADIO BROADCASTING SERVICES; ELECTRONIC TRANSMISSION OF
VOICE, VIDEO, MESSAGES, FILMS, IMAGES AND DATA; VIDEO & PHOTO UPLOADING SERVICES.
SAUSS
4247160    26/07/2019
SAUSS HOME PRODUCTS PRIVATE LIMITED
C-15, INDUSTRIAL ESTATE, SHIKOHABAD, DISTT. FIROZABAD (U.P), INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :04/02/2014

To be associated with:
4247093

DELHI
COMMUNICATION BY ELECTRONIC TERMINALS, TRANSMISSION OF VOICE, VISUAL IMAGES, DOCUMENTS AND DATA
BY THE INTERNET, WEBSITE AND ON-LINE FACILITIES RELATING TO WASHING SOAP, WASHING POWDER,
DETERGENT POWDER AND CAKE.
4247167   26/07/2019
MAHINDRA & MAHINDRA LIMITED
GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1913.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since : 18/06/2019
To be associated with:
1459608, 1460957, 3914316

MUMBAI
Telecommunication services - Telematic sending of information; Information transmission by telematic codes;
Information transmission by telematic codes, in connection with use in automotive products.
4250630  30/07/2019
MUTHURAJ G S
trading as ;ALL INDIA NEWS
NO. 111/4, BHOOPASANDRA, NAGASHETTYHALI, SANJAYNAGAR, BANGALORE- 560066
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :20/06/2018
CHENNAI
DIGITAL AND NEWS MEDIA SERVICES PROVIDERS.
4251528  31/07/2019
M/S. PLANETCAST MEDIA SERVICES LTD.
1121, HEMKUKNT CHAMBERS, 11TH FLOOR, 89, NEHRU PLACE, NEW DELHI-110019
BODY INCORPORATE

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used
DELHI
TELEVISION BROADCASTING
ASHNAM
4252452  31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Telecommunications.
Trade Marks Journal No: 1919 , 16/09/2019          Class 38

4254435    02/08/2019
MALLAVARAPU NAGABHUSHAN REDDY
D/N0- 12/137, GAMALLAPALEM, GUDUR(M), SPSR NELLORE(DT) - 524101
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Telecommunications
JMJ AIR

4256050  04/08/2019

JAI CHORARIA
67, RAM VIHAR, DELHI-110092
PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used
DELHI

Telecommunications services relating to electronic commerce; Providing access to e-commerce platforms on the Internet; Provision of access to e-commerce platforms on the Internet; Signal transmission for electronic commerce via telecommunication systems and data communication systems; Providing telecommunication services for e-commerce platforms on the Internet and other electronic media;
JMJ AIR
4256052  04/08/2019
JAI CHORARIA
67, RAM VIHAR, DELHI-110092
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
telecommunications services relating to electronic commerce; providing access to e-commerce platform on the internet;
Provision of access to e-commerce platforms on the Internet; Signal transmission for electronic commerce via
telecommunication systems and data communication systems; Providing telecommunication services for e-commerce
platform on the internet and other electronic media;
4256088 05/08/2019
SURJIT SINGH PROPRIETOR OF PRIME UDAY
HOUSE NO.2611, WARD NO.15, BABA GAJJA JAIN COLONY, MOTI NAGAR, LUDHIANA
Proprietorship Firm

Address for service in India/Angents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
News agency services [transmission of news]; Transmission of news; Transmission of news items to news reporting organizations; Electronic transmission of news; Transmission of news and current affairs information; Providing access to a web, mail and news portal; Transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; Transmission of multimedia content via the Internet; Transmission of news; Transmission of news and current affairs information

Far Trek

4256148  05/08/2019

SUBSKRIB INTERNET PRIVATE LIMITED
No.119, 2nd Stage, 1st Block, Aramane Nagar, RMV Extension 2nd Stage, Bengaluru - 560094
Incorporated

Address for service in India/Attorney address:
VENKATARAGHAVAN
#1/5, Jinka Plaza, 1st Floor, 6th cross, Gandhinagar 560 009

Proposed to be Used
CHENNAI

Telecommunications, computer aided transmission of messages and images.
MATCHSE

4258206 07/08/2019
ASHISH SHUKLA
B 507, AWAS VIKAS COLONY, UNNAO UP 209801
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used

DELHI
COMPUTER NETWORK COMMUNICATION SERVICES; WORLDWIDE COMPUTER NETWORK ACCESS SERVICES;
PROVIDING ACCESS TO GLOBAL COMPUTER NETWORKS AND OTHER COMPUTER NETWORKS; TELECOMMUNICATIONS SERVICES BETWEEN COMPUTER NETWORKS; COMMUNICATION SERVICES OVER COMPUTER NETWORKS; TRANSMISSION OF MESSAGES VIA COMPUTER NETWORKS; TRANSFER OF INFORMATION VIA COMPUTER NETWORKS; PROVIDING COMPUTER ACCESS TO COMMUNICATION NETWORKS;
PROVIDING ACCESS TO GLOBAL COMPUTER NETWORKS; PROVIDING ACCESS TO A GLOBAL COMPUTER NETWORK;
PROVIDING ACCESS TO A WORLDWIDE COMPUTER NETWORK; LEASING ACCESS TIME TO GLOBAL, COMPUTER NETWORKS; PROVIDING ACCESS TO DATA ON COMPUTER NETWORKS; PROVIDING TELECOMMUNICATION CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING ACCESS TO A GLOBAL COMPUTER INFORMATION NETWORK; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING ACCESS TO COMPUTER PROGRAMMES ON DATA NETWORKS; PROVIDING HIGH SPEED ACCESS TO AREA NETWORKS AND A GLOBAL COMPUTER INFORMATION NETWORK; PROVIDING MULTIPLE-USER ACCESS TO A GLOBAL COMPUTER NETWORK; PROVISION OF TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING USER ACCESS TO COMPUTER PROGRAMMES ON DATA NETWORKS; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK OR DATABASES; PROVIDING ACCESS TO AND LEASING ACCESS TIME TO COMPUTER NETWORKS; TELECOMMUNICATIONS SERVICES FOR PROVIDING MULTIPLE-USER ACCESS TO A GLOBAL COMPUTER NETWORK; ELECTRONIC TRANSMISSION OF IMAGES, PHOTOGRAPHS, GRAPHIC IMAGES AND ILLUSTRATIONS OVER A GLOBAL COMPUTER NETWORK; ELECTRONIC TRANSMISSION AND STREAMING OF DIGITAL MEDIA CONTENT FOR OTHERS VIA GLOBAL AND LOCAL COMPUTER NETWORKS; PROVIDING ACCESS TO ELECTRONIC COMMUNICATIONS NETWORKS AND ELECTRONIC DATABASES; PROVIDING MULTIPLE USE ACCESS TO GLOBAL COMPUTER INFORMATION NETWORKS FOR THE TRANSFER AND DISSEMINATION OF A WIDE RANGE OF INFORMATION; ELECTRONIC EXCHANGE OF DATA STORED IN DATABASES ACCESSIBLE VIA TELECOMMUNICATION NETWORKS; PROVIDING THIRD PARTY USERS WITH ACCESS TO TELECOMMUNICATIONS INFRASTRUCTURE; OPERATION OF TELECOMMUNICATIONS SYSTEMS.
WWW.PROVENTUSAGRO.COM

4258951  07/08/2019

PROVENTUS AGROCOM PRIVATE LIMITED
515, 5th Floor, 215 Atrium, Wing- C, Andheri Kurla Road, Andheri (East), Mumbai - 400059, Maharashtra

A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/10/2016

MUMBAI

Computer aided transmission of images and texts
Moneyball

4259166  07/08/2019
MONEYBALL AUSTRALIA LIMITED
LEVEL 4, 17-19 BRIDGE STREET, SYDNEY, NSW 2000
FOREIGN BODY CORPORATE

Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014

Proposed to be Used
DELHI
Telecommunications
BAAQOO

4259581  08/08/2019
RAJNISH RATHI (PROP)
33/26, IST FLOOR, EAST PATEL NAGAR, NEW DELHI-110008
sole proprietor

Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :26/07/2015

DELHI
TRANSMISSION OF INFORMATION ON THE PERIODICAL DISCOUNTS, ORDER PLACED AND DELIVERY OF GOODS VIA WIRELESS COMMUNICATION NETWORKS, THE INTERNET ETC, TELECOMMUNICATION SERVICES, NAMELY ELECTRONIC TRANSMISSIN OF MESSAGES AND DATA VIA COMPUTER TERMINALS COMMUNICATION BY CELLUAR OR OTHER TYPE OF TELEPHONE, COMPUTER TERMINALS, FIBER OPTIC NETWORKS AND TELEPHONIC COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES (INCLUDING TEXTUAL, GRAPHIC OR VIDEO OR ANY TECHNOLOGY) RECEIVING AND SENDING ALL OF AFORESAID SERVICES INCLUDING IN CLASS-38
4260300  08/08/2019
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Telecommunication Services, Transmission of Electronic Media, Multimedia Content, Other Multimedia Content Via the Internet and Other Communications Networks.
Nature’s Hive

4261274    09/08/2019
PRADUMN NAGPAL CONSULTANTS PVT. LTD.
BLOCK B-530, SUSHANT LOK, PHASE -1, GURGAON, HARYANA - 122009

Body Incorporate

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

computer aided transmission of messages, providing online forums and internet chat rooms.
WWW.TOPNTOWN.COM

4262353  10/08/2019
M/S RAMANI ICECREAM COMPANY LIMITED
11, NEW MARKET, BHOPAL (M.P.)-462003
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Used Since :21/10/2004

MUMBAI

TELECOMMUNICATION ; ACCESS TO CONTENT, WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE; PROVISION OF ACCESS TO CONTENT, WEBSITES AND PORTALS; PROVISION OF TELECOMMUNICATIONS LINKS TO COMPUTER DATA BASE AND WEBSITE ON THE INTERNET OR ANY OTHER COMMUNICATION NETWORK INCLUDED IN CLASS 38.
WWW.TOPNTOWNBAKERS.IN

4262354   10/08/2019
M/S AADITYA FOOD PRODUCTS
SHED NO.2, SECTOR-A, INDUSTRIAL AREA, GOVINDPURA, BHOPAL(MP)-462023
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Used Since :24/07/2017

MUMBAI

TELECOMMUNICATION ; ACCESS TO CONTENT, WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE; PROVISION OF ACCESS TO CONTENT, WEBSITES AND PORTALS; PROVISION OF TELECOMMUNICATIONS LINKS TO COMPUTER DATA BASE AND WEBSITE ON THE INTERNET OR ANY OTHER COMMUNICATION NETWORK INCLUDED IN CLASS 38.
WWW.TOPNTOWNBAKERS.COM

4262355   10/08/2019
M/S AADITYA FOOD PRODUCTS
SHED NO.2, SECTOR-A, INDUSTRIAL AREA, GOVINDPURA, BHOPAL(MP)-462023
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Used Since : 21/07/2017

MUMBAI

TELECOMMUNICATION ; ACCESS TO CONTENT, WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE AND PORTALS; PROVIDING ACCESS TO AN INTERNET DISCUSSION WEBSITE; PROVISION OF ACCESS TO CONTENT, WEBSITES AND PORTALS; PROVISION OF TELECOMMUNICATIONS LINKS TO COMPUTER DATA BASE AND WEBSITE ON THE INTERNET OR ANY OTHER COMMUNICATION NETWORK INCLUDED IN CLASS 38.
SANJAY SHARMA
B-506, AWAS VIKAS, RUDRAPUR, UDHAM SINGH NAGAR, UTTARAKHAND-263153
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used
DELHI
NEWS AGENCY AND NEWS AND CURRENT AFFAIRS TV CHANNEL IN CLASS 38
Adhyayan Way

4263013  12/08/2019

ADHYAYAN QUALITY EDUCATION SERVICES PRIVATE LIMITED
B7, Dreamland, 13A Rajan Road, Bandra West, Mumbai 400 050, Maharashtra, India.

An Indian company, incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Proposed to be Used

To be associated with:
2424304

MUMBAI

Telecommunications; providing online chat rooms; providing electronic bulletin boards; broadcasting (cable television, television & radio); cellular telecommunication and transmission of messages, images & information (computer aided), included under Class 38.
RIDGE LINKS PRIVATE LIMITED
3rd Floor, A-53, Pravasi Industrial Estate, Goregaon East,
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
MATA SHANU BHAGWANDAS
#208, Blue Rose Industrial Estate, Near Magathane Petrol Pump, Western Express Highway, Borivali(E), Mumbai-400066.

Proposed to be Used
MUMBAI

Cable television broadcasting, communications by telegrams, electronic bulletin board services [telecommunications services], information about telecommunication, radio broadcasting, rental of telecommunication equipment, providing telecommunication channels for teleshopping services providing telecommunications connections to a global computer network, telecommunications routing and junction services, television broadcasting, wireless broadcasting
Trade Marks Journal No: 1919, 16/09/2019 Class 38

SIKWATH'S TECHNOLOGY PRIVATE LIMITED
C/O LATE BALDEV PRASAD, GUDRI, BAZAR DULAN NO-51, CHAPRA, SARAN, BIHAR - 841301

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Audio streaming, Video streaming, Streaming of video, Telecommunications
4264062  13/08/2019
PANDIT HOLDINGS
9th Floor, Sambhav House, Opposite Chief Justice Bunglow, Premchand Nagar, Bodakdev, Ahmedabad-380015, Gujarat, India.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :01/07/2019

AHMEDABAD
Telecommunication services; Telecommunications gateway services; Transfer of data by telecommunication; Providing telecommunication channels for teleshopping services; Providing access to electronic shops [telecommunications]; Electronic bulletin board services [telecommunications services]; Transmission of short messages [SMS] between mobile telecommunications devices; Transmission of messages and images between mobile telecommunications devices; Transmission of sound and images between mobile telecommunications devices; Telecommunications services provided via the Internet, intranet and extranet; Provision of telecommunication access to television programs provided via an on-demand service; Provision of telecommunication access to television programmes provided via an on-demand service; Provision of telecommunication access to films and television programmes provided via a video-on-demand service; Broadcasting services and provision of telecommunication access to video and audio content provided via a video-on-demand service via the Internet;
SYROTECH
4264903 14/08/2019
GO IP GLOBAL SERVICES PRIVATE LIMITED.
H-68, SECTOR-63, NOIDA-201301, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 31/01/2012

DELHI
Optical fibre telecommunications services, Routing and connecting services for telecommunications, telecommunications, Leasing of telecommunication apparatus and installations, Rental of telecommunication apparatus and installations, Telecommunications services, namely providing fiber optic network services, Leasing of telecommunications equipment, Operation of telecommunications equipment, Hire of telecommunications instruments, Rental of telecommunications equipment, Telecommunications services provided via fibre optic, wireless and cable networks.
4268295  19/08/2019
CHALLA ANJAN PRASAD Sole Proprietor of MEE NAYAKUDU DIGITAL PUBLICATIONS
PLOT NO.G11, BALAJI PARK TOWERS, KNP BALAJI TOWERS, NIZAMPET, BACHPALLE, K.V. RANGAREDDY,
TELANGANA - 500090
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Telecommunications
TapChief

4268846   20/08/2019

PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Used Since :28/06/2016

CHENNAI

Online communications services; Online message sending services; Transmission of information online; Providing online access to data; Electronic transmission services; Electronic message transmission; Transmission of electronic mail; Information transmission via electronic communications networks; Electronic transmission and retransmission of sounds, images, documents, messages and data; Electronic transmission of messages, data and documents; Electronic message sending, receiving and forwarding; Professional consultancy relating to telecommunications
4268854  20/08/2019
PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :17/02/2019

CHENNAI
Online communications services; Online message sending services; Transmission of information online; Providing online access to data; Electronic transmission services; Electronic message transmission; Transmission of electronic mail; Information transmission via electronic communications networks; Electronic transmission and retransmission of sounds, images, documents, messages and data; Electronic transmission of messages, data and documents; Electronic message sending, receiving and forwarding; Professional consultancy relating to telecommunications
4269582  20/08/2019
VELOXR TELECOM PRIVATE LIMITED
VEGA CENTER, A-WING, 6TH FLOOR, SHANKAR SHETH ROAD, SWARGATE PUNE 411037

Address for service in India/Attorney address:
KATNORIYA KAWALDEEP SINGH
PUNE

Used Since :15/04/2019

MUMBAI
TELECOMMUNICATION AND ELECTRONIC MEDIA SERVICES INCLUDING BROADBAND INTERNET, COMMUNICATIONS BY COMPUTER TERMINALS, COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES, ELECTRONIC MAIL, MESSAGE SENDING, INTERNET TELEPHONY, VOICE OVER INTERNET PROTOCOL(VOIP), CONTENT SERVICES OF ANY DESCRIPTION, SERVICES RELATING TO COMMUNICATION TRANSMISSION INFRASTRUCTURE, MOBILE CELLULAR AND SATELLITE COMMUNICATION SERVICES; APPLICATION SERVICES PROVIDER, WIRELESS BROADBAND, WIRED INTERNET SERVICES, TECHNICAL SERVICES, RENTAL OF TELECOMMUNICATION SERVICES AND PRODUCTS, RELATED VALUE ADDED SERVICES AND BROADCASTING ALL BEING INCLUDED IN CLASS 38
3144402  30/12/2015
SHASHI BALA
trading as :SHASHI TRADERS
BERIA ROAD, BAZPUR, UTTARAKHAND
SERVICE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/03/2000
DELHI
Transport, packaging and storage of edible oils including mustard oil, soybean oil, vanaspati hydrogenated edible oils, refined oils, palm oils, coconut oil, sunflower oil and groundnut oil.
3149943  04/01/2016
GAURAV MISHRA
trading as; FIRST IDEA HOLIDAYS
SP 7, 1ST FLOOR, VIJAY PATH, TILAK NAGAR, JAIPUR (RAJ)
TRADING
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, RAJA PARK, AJIPUR-302004 (RAJASTHAN)
Used Since: 25/11/2015
AHMEDABAD
TRANSPORT, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENT.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3205694  08/03/2016
RESFEBER LABS PVT. LTD.
Plot no.107, Western India, Marol co-operative Industrial Premises, Marol Andehri East, Mumbai 400059
Service Provider
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :01/07/2015
MUMBAI
Tempo service provider, as included in class 39.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2957760, 3015212, 4016407, 4016408 ..
3253317    06/05/2016
MANAV KUMAR
trading as ;M/S MANAV BOOK DISTRIBUTOR
SITARAM PLAZA MARKET, RAJA MANDI, AGRA (U.P.).
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :19/03/1999
DELHI
Transport, packaging and storage of goods, paper, cardboard & goods made from these materials, books, publication, printed, instructional & teaching materials, book-binding material, photographs, stationery adhesives for stationery or household purposes, artists, materials, paint brushes & office requisites, plastic materials for packaging, playing cards, printers type, printing blocks, compact disks, pen drive & other technological instruments & appliances, travel arrangement.
Mark shall be used as substantially represented..
PUNAM
3270874  29/05/2016
MAHESH CHAND GUPTA
trading as ;M/S PUNAM AGENCIES
C-2/82-C, LUXMI NIWAS, LAHURABIR, VARANASI (U.P.) INDIA.
SERVICE PROVIDER.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Proposed to be Used
DELHI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENT.
3298254   01/07/2016
SHRIMATI UPMA DUREJA
trading as ;A-ONE TRAVELS
92-A, 1ST FLOOR, WORKSHOP ROAD, YAMUNA NAGAR, (HARYANA)
SERVICE PROVIDER
Address for service in India/Attorney address:
BUSINESS SOLUTIONS
A-135, SECTOR 55, NOIDA, UP 201301
Used Since :20/06/2016

DELHI
SERVICES RELATED TO TOURIST OFFICES, ARRANGING FOR TRAVEL VISA, STUDY VISA, BUSINESS VISA, PASSPORT & TRAVEL DOCUMENTS FOR PERSONS TRAVELLING ABOARD, ARRANGEMENTS OF TOURS AND SIGHTSEEING, TRANSPORT, CARRIER AND TICKETING SERVICES BY LAND, AIR & SEA, RESERVATION OF HOTELS AND VEHICLES & CABS SERVICES INCLUDED IN CLASS 39

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “TRAVELS” and “MARK TO BE USED AS A WHOLE”.
OVERSEAS LOGISTICS PRIVATE LIMITED trading as OVERSEAS LOGISTICS PRIVATE LIMITED
LG-9&10, SOMDATT CHAMBERS-1,5, BHIKAJI CAMA PLACE, NEW DELHI-110066

THE SERVICE PROVIDER
BODY INCORPORATE UNDER THE LAWS OF INDIAN COMPANIES ACT

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85

Used Since: 07/05/2004

DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; STORAGE AND DELIVERY OF GOODS, COURIER SERVICES, FREIGHTING, CARGO HANDLING ALL BEING SERVICES INCLUDED IN CLASS 39.
CARGO MOTORS PRIVATE LIMITED
JINDAL HOUSE, 1/9-B, ASAF ALI ROAD, NEW DELHI-110002
Service Provider
An Indian Company duly incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005
Used Since :18/08/2016

DELHI
SERVICES AND DESCRIPTION RELATING TO ELECTRICITY DISTRIBUTIONS AND DISTRIBUTIONS OF ENERGY/SOLAR ENERGY, POWER DISTRIBUTION, CONSULTANCY & ENERGY/SOLAR ENERGY AUDIT, ENERGY/SOLAR ENERGY SERVICES AND POWER TRADING, SERVICES CONNECTED WITH FUNCTIONING OF DOCKS, PORTS, AIRPORTS, PACKAGING AND PARCELING OF GOODS, FORWARDING AGENTS, WAREHOUSE.
Trade Marks Journal No: 1919, 16/09/2019 Class 39

Gaurav Arora trading as ; Continental Logistics
252, Nazar Singh Place F-8 Sant Nagar East Of Kailash New Delhi.
Service Provider
Address for service in India/Agents address:
The Acme Company
B-41, Nizamuddin East, New Delhi - 110013.
Used Since : 01/09/2016
Delhi
Providing cargo services and warehouse for cargo included in Class 39
This is condition of registration that both/all labels shall be used together.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/03/1995

DELHI
Transportation, packaging and storage of books, copies, photographs, pictures, pamphlets, brochures and other paper articles, magnetic media/data carriers & recording discs.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3413654 20/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1996

DELHI
Transportation, packaging and storage of books, copies, photographs, pictures, pamphlets, brochures and other paper articles, magnetic media/data carriers & recording discs.

NO EXCLUSIVE RIGHTS OVER THE WORD OM and ALL DESCRIPTIVE MATTERS APPEARING IN THE LABEL.
DIPAKKUMAR NATVARLAL SAKARIYA
trading as ;M/s TAKEOFF TRAVEL SOLUTION
606, CENTRAL BUSINESS SPACE, OPP HOTEL FORTUNE LANDMARK, USMANPURA CROSS ROAD, ASHRAM ROAD, AHMEDABAD, 380013 (Gujarat) India

Service Provider
Proprietorship firm

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
510, ANAND MILAN COMPLEX, OPP. JAIN DERASAR, NEAR NAVRANGPURA BUS STOP, NAVRANGPURA, AHMEDABAD - 380 009

Used Since :10/09/2014

AHMEDABAD

ARRANGING OF TOURS, TRAVEL, VISAS, PASSPORT AND TRAVEL DOCUMENTS, TREKKING (TOUR), RESERVATION (TRAVEL), TRANSPORTS OR TRAVELLERS, ESCORTING OF TRAVELLERS AND BOOKING OF SEATS FOR TRAVEL INCLUDED ALL RELATED SERVICES IN THIS CLASS NO.39

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3628056   05/09/2017
ABSOLUTE LEISURE INTERNATIONAL
D-312, TITANIUM CITY CENTER, 100FT ANANDNAGAR ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT, INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :22/07/2015

AHMEDABAD
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
3652620  09/10/2017
PATEL INTEGRATED LOGISTICS LTD.
Patel House, Plot No.48 Near Suraj Building, Gazdar Bandh, North Avenue Road, Santacruz (W), Mumbai-400 054
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
Transport, Car Transport, Transport Brokerage, Transport of travellers, Transport reservation and services Roadways, packing services, tracking and tracing the shipment

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3652618.
3708588 21/12/2017
ABDUL AZEEZ .M
MEKKAMANNIL HOUSE, VALIYORA POST, VENGARA, MALAPPURAM DIST, KERALA-676304, INDIA
Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENT, TOUR PACKAGES.
NO RIGHT CLAIMED UPON THE COMMON WORD SOCIAL. THE TRADEMARK SHOULD BE READ AND CONSTRUED AS A WHOLE.
3769852 05/03/2018
MOHD SAYED Y. SHAH
613, JUHU AZAD NAGAR, S. R. A. CO-OP. SOC., CD BARFIWALA ROAD, ANDHERI (WEST), MUMBAI – 400058, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
AMBULANCE SERVICE, AMBULANCE TRANSPORT, TRANSPORTATION BY AMBULANCE, TRANSPORTATION OF PATIENTS BY AMBULANCE
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3881405   07/07/2018
HAPPY TRAILS
A/9 Motibaug Near Gandhi Market, Sion East, Mumbai 400022
Proprietorship
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Tours and travels services
3882516  09/07/2018
TARAMATI HOSPITALITY & RESORTS PVT LTD.
4B/18, GROUND FLOOR, MUKTAI CHSL, DEV RATNA NAGAR, S.M.ROAD, CHUNABHATTI (E), MUMBAI - 400 022
Body Incorporate
Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705
Proposed to be Used
MUMBAI
PACKAGING OF MINERAL WATER, BEVERAGES
3899178    26/07/2018
INTERNATIONAL CARGO TERMINAL PRIVATE LIMITED
International Cargo Terminal Private Limited (ICTPL), Village –Koproli, Taluka – Uran, Navi Mumbai - 410212, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, TRANSPORTATION LOGISTICS
3901234  28/07/2018

KGN ENTERPRISES
FLOOR G-1, PLOT 151/153, HELAL MANZIL, KAZI SAYAD STREET, KHAND BAZAR, MASJID STATION, MUMBAI – 400003
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
packaging and storage of goods; travel arrangement

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MEMORIZE HOLIDAYS

3952544    22/09/2018
NISAMUDHEEN M M
MUNDAKAPARAMBATH METHAL, MAVOOR VIA, CHERUPPA PO, KOZHIKODE
PROPRIETOR

Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.

Proposed to be Used
CHENNAI
ARRANGING, BOOKING AND CONSULTANCY OF TOURS TRAVELS SERVICES AND OTHER TRANSPORT SERVICES; TRAVEL MANAGEMENT
3958131  27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
To be associated with:
3958112

MUMBAI
Transport; Packaging and storage of goods; Travel arrangement

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3958112..
3958209   27/09/2018

NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Transport; Packaging and storage of goods; Travel arrangement
3975706     17/10/2018
DEEPAN PRADEEP SHAH TRADING AS TRAVEL EXOTICO
Unit No. 1, Level 2, B Wing, Regus Times Square, Andheri Kurla Road, Andheri East, Mumbai 400059
Sole Proprietorship

Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078

Proposed to be Used
MUMBAI
Travel Services; booking flight, train, cruise & boats; tour management; complete travel solution; car & bus rental services; online trip reservation services; arranging for visas & passports; travel guide services; arranging sightseeing; providing information relating to travel & tourism; retrieval & updating of travel profiles & information; transport of goods and passengers; packaging and storages of goods; providing services to develop & implement customized solutions for the travel & expense; included in Class 39
ARISTO.ME

3980084  22/10/2018

ARISTO.ME
E5/13, First Floor Bittan Market, Arera Colony Bhopal
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PRANAY SARKAR
102, TOWER7, BLOCKD1, GH7, CROSSINGS REPUBLIK, GHAZIABAD-201016

Proposed to be Used
MUMBAI

Description: Transport and Travel Arrangement, Travel agency services arranging travel, for business travel, holiday travel, booking services, booking agency services for travel, services relating to travel by omnibus, railways, ferries etc. arranging transportation of travelers, booking airline travel, agency service for arranging transportation of travelers, for arranging the transportation of travelers luggage, assisting passenger for visa and passport being transportation logistics falling under class 39.
3986128    29/10/2018
AIRLINE MARKETING SERVICES INDIA PRIVATE LIMITED
10th Floor Urmi Estate 95 Ganpatrao Kadam Marg Lower Parel, Mumbai 400013
Indian National.
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Proposed to be Used
MUMBAI
Trip and Travel Arrangement, Reservation (Travel & Transport), Rentals of Automobiles, Arranging Tours, Travelers
( Escorting of), Travelers(Transport of), Tour Packages, Holiday Packages, Travel information services online and offline,
Booking of Transportation and Stay, Conducting Tours, Sightseeing included in class 39.
4001814  19/11/2018
PRASHANTH UMMANTHALA
6-3-1177/7/1, HUSSAIN NAGAR, KUND BEGUMPET, HYDERABAD
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Rental, Hire, and leasing of Vehicles
Trade Marks Journal No: 1919 ,  16/09/2019           Class 39

4021782    08/12/2018
PATEL INTEGRATED LOGISTICS LTD.
Patel House, Plot No.48 Near Suraj Building, Gazdar Bandh, North Avenue Road, Santacruz (W), Mumbai-400 054
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
Services of transport, transport brokerage, transport of travelers, transport reservation, parcel delivery, courier services, packing services, freighting, freight (shipping of goods), freight brokerage and forwarding, services of unloading cargo, Car Transport, services Roadways and transport of goods by air, tracking and tracing the shipment.
4084274  12/02/2019
GIRNAR SOFTWARE PRIVATE LIMITED
1st Floor, Plot No. – 49, Opposite EPFO Office, Sector 44, Gurgaon, Haryana – 122003.
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Vehicle rental services; vehicle leasing services; vehicle towing services; vehicle breakdown recovery services; recovery of vehicles; vehicle reservation services; transportation of vehicles and its parts, transportation logistics; transport management services;
4086085  13/02/2019  
SIKANDER KHAN TRADING AS FS GOCABS  
COZY HOME, SEVEN BUNGLOWS GARDEN, J.P. ROAD, ANDHERI (WEST), MUMBAI - 400061  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
THE MONETIC CO.  
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092  
Proposed to be Used  
MUMBAI  
Taxi services, Taxi transport, Arrangement of taxi transport, Transport of travellers by taxi, Providing taxi booking services via mobile applications, Transport; Packaging and storage of goods; Travel arrangement.
4088728   15/02/2019

VILLAGE ENERGY GROUP PTY LTD
6/102 James Street Northbridge WA, Australia 6003
A Company organised under the laws of Australia

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Used Since :28/02/2018

DELHI

Electricity distribution; Electricity storage; Electricity distribution via cables; Supply of electricity; Providing information relating to the distribution of electricity; Consultancy services relating to the distribution of electricity.
4089199  15/02/2019
IMPERATIV HOSPITALITY PVT. LTD.
90 Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Delivery of Flowers; Transportation; Travel Arrangement.
TRACTORS AND FARM EQUIPMENT LIMITED
No. 861, Anna Salai, Chennai – 600 002, Tamil Nadu
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :17/01/2017

CHENNAI
Rental of tractors.
TRACTORS AND FARM EQUIPMENT LIMITED
No. 861, Annasalai, Chennai – 600 002, Tamil Nadu
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since: 17/01/2017

CHENNAI
Rental of tractors.
4097098  22/02/2019

TRACTORS AND FARM EQUIPMENT LIMITED
No. 861, Annasalai, Chennai – 600 002, Tamil Nadu
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004.
Used Since :17/01/2017

CHENNAI
Rental of tractors.
4100578 26/02/2019

ABISHEK CM

1D/77 VMS NAGAR, MILAVITTAN TUTICORIN-2-628002

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Transport; Packaging and storage of goods; Travel arrangement
P. SHANKAR, PROPRIETOR OF M/S. SKYSPACER
NO.13A, AAVARANKAADU, MURUNGAPALAYAM, SARAN THEATRE BACKSIDE, COLLEGE ROAD, TIRUPUR-641602, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since :07/11/2012

CHENNAI

TRANSPORTATION CONSULTANCY SERVICES, TRANSPORTATION RESERVATION SERVICES, TRAVEL CONSULTATION AND INFORMATION SERVICES, CARGO TRANSPORTATION, DELIVERY SERVICES, COLLECTION, TRANSPORTATION AND DELIVERY OF GOODS AND PERSONAL EFFECTS, FREIGHT AND BAGGAGE BY ROAD, RAIL, SEA AND AIR, ADVISORY SERVICES RELATING TO THE STORAGE AND TRANSPORTATION OF GOODS, FREIGHT OR CARGO, SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES CONSISTING OF THE STORAGE, TRANSPORTATION AND DELIVERY OF FREIGHT, TRANSPORTATION LOGISTICS
ASHNAM
4252453   31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist.
Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
Transport; packaging and storage of goods; travel arrangement.
SAVINO DEL BENE
4254200 02/08/2019
SAVINO DEL BENE FREIGHT FORWARDERS (INDIA) PRIVATE LIMITED
704, C & B SQUARE, ANDHERI KURLA ROAD, ANDHERI(E), MUMBAI, MUMBAI CITY, MH 400059
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMIT BORKAR
Shubham Karoti, 18, Kalanagar, Gr Flr, Bandra East, Mumbai - 400051
Used Since: 23/07/1998
MUMBAI
freight forwarding, freighting, freight, marine transport, air transport, barge transport, freight brokerage, transport brokerage, shipping agents, transport agents, shipping liner agents, transportation services of all kinds, agents for transportation of cargo by rail, road, air, travel agents, salvaging, ship brokerage, warehousing, stevedores, clearing and forwarding agents for ship cargo and air cargo being services included in class 39
TATKALORRY

4254289  02/08/2019
TATKALORRY PRIVATE LIMITED
SHED NO 13, SAYONA SILVER ESTATE, SUR NO 368, TP-30, FP-40, NEAR SILVER OAK COLLAGE, GOTA AHMEDABAD - 382481 GUJARAT
Used Since :13/06/2016
To be associated with:
3332243

AHMEDABAD
SERVICE RELATED TO TRANSPORT, PACKAGING AND STORAGE OF GOODS, LOGISTICS, TRAVEL ARRANGEMENT INCLUDED IN CLASS - 39.
MIDWEST ENERGY PRIVATE LIMITED
8-2-696 & 697 Flat No.2, Road No.12, Banjara Hills, Hyderabad -500034
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Tracking of automobile fleets using electronic navigation and locating devices [transport information], Car rental, Leasing of vehicles
4255388  03/08/2019
M/S MAHATHE SAI ASSOCIATES
1-11-248/3, SHAMLAL BUILDING, BEGUMPET, HYDERABAD - 500016, TELANGANA, INDIA.
Partnership Firm
Address for service in India/Attorney address:
puvvula vinay kumar
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
CONSULTANCY AND BOOKING SERVICES FOR TRAVEL; ARRANGING AND BOOKING OF TRAVEL, CRUISES AND SIGHTSEEING TRAVEL TOURS; ARRANGING AND BOOKING OF TRAVEL FOR PACKAGE HOLIDAYS; ARRANGING FOR TRAVEL VISAS, PASSPORTS AND TRAVEL DOCUMENTS FOR PERSONS TRAVELING ABROAD; TRAVEL RESERVATIONS.
4255394 03/08/2019  
CHETAN VALLABHABHAI AKABARI
KHODIYAR PLOT, MAHKIALA, JUNAGADH, GUJARAT
AISPA
Individual
Used Since :25/03/2017

AHMEDABAD
storage, warehousing, packaging, transportation, handling and delivery of all kinds of cargo or goods, whether
containerized or not, from any port station to any container freight station or to any inland container depot and freight
 carriers, transportation of goods, barge, animals or passengers from place to place either by land, rail or by air, sea, rail
or partly by sea, rail and partly by land, rail or air or land, whether by means of motor vehicles and/or aeroplanes or other
means of transport, to establish and to construct and operate and/or take on rent container freight stations, inland
container depots, and allied activities and operate railway sidings and to own, lease, rent, use container and deploy the
containers in the business of national and international freight forwarding, by means of road, sea, river transport and
multimodal transport, and to carry on the business of clearing and shipping agent, hirers, fleet owners of trucks, trailers,
cranes, bulldozers and all types of earth moving equipments, machines, travel arrangements, carriers, ship owners; ship
brokers, ship agents, ship underwriters, ship managers, tug-owners, freight brokers, freight contractors, carriers of good
and passengers by land, air and water, transport haulage and general contractors, barge owners, and wharfingers,
packaging, packaging of all types, forwarding agents, domestic and all india freight carrier service on board service,
specifically fragile and/or special articles
4255628  03/08/2019
AL-IBADAT TOURS AND TRAVELS
75, LAIBA COURT, ABOVE AL HARMAIN PERFUMES, MOHAMMED ALI ROAD, MUMBAI-400003
PARTNERSHIP FIRM

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
TOURS AND TRAVELS
4255705  03/08/2019
ZEALME TOURS AND TRAVELS PRIVATE LIMITED
B 129 GROUND FLOOR PATPARGANJ MAYUR VIHAR PHASE 1 DELHI EAST DELHI DL 110091 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement
4255893 03/08/2019
MR.C.SILAMBARASAN.
27, Muthaiyan Kovil 2nd Street, 60 Feet Road, Veliyankadu 4 Road, Tirupur-641604, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Taxi Services, Travel Booking Agencies.
WINDBORNE AIR1 PRIVATE LIMITED
H. No.-A8/51, 1ST FLOOR BLOCK A DDA FLATS, ROHINI SECTOR-18, DELHI-110089
Renting and leasing business of Privet jet and Helicopter.
Private Limited Company

Proposed to be Used
DELHI
Air travel arrangement Services
EZEEMICE

4256738  05/08/2019

DEEPIKA GANGAL SHARMA
Nil-38/A, Malviya Nagar, New Delhi - 110017
Individual

Address for service in India/Attorney address:
LEXCOUNSEL , LAW OFFICES
C-10 GULMOHAR PARK NEW DELHI-110049
Used Since :01/01/2019

DELHI

Transport; Travel arrangement and travel booking services, holiday packages and all travel related services
4256740   05/08/2019
DEEPIKA GANGAL SHARMA
Nil-38/A, Malviya Nagar, New Delhi - 110017
Individual
Address for service in India/Attorney address:
LEXCOUNSEL , LAW OFFICES
C-10 GULMOHAR PARK NEW DELHI-110049
Used Since :01/01/2019
DELHI
Transport; Travel arrangement and travel booking services, holiday packages and all travel related services
SIASHMED LIFECARE PRIVATE LIMITED
HOUSE NO. D-214, FIRST FLOOR, J.J. COLONY, NEHRU VIHAR, DELHI-110054
A Company Incorporated under Companies Act,2013

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gscc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used
DELHI
ARRANGING OF TOURS, TRAVELS & TRANSPORT, TRAVEL RESERVATIONS AND TRANSPORT RESERVATIONS, TOURIST OFFICES, ARRANGING FOR TRAVEL VISAS, PASSPORTS & TRAVEL DOCUMENTS FOR PERSONS TRAVELING ABROAD, ARRANGING OF TOURS & SIGHTSEEING, ESCORTING OF TRAVELS, INFORMATION OF TRANSPORTATION, ROAD, RAIL, RIVER, AIR & MARINE TRANSPORT, BARGE TRANSPORT, AMBULANCE TRANSPORT, FERRYBOAT TRANSPORT, ARRANGING OF CRUISES, BOAT RENTAL, FREIGHT BROKERAGE, TRANSPORT BROKERAGE, US, CAR, SHIP & COACH RENTAL, PACKAGING & STORAGE, PACKAGING & WRAPPING OF GOODS, STORAGE AND DELIVERY OF GOODS
4258229  07/08/2019
PIYUSH SAHEBRAO SONAWANE
10 Shanti Nagar, Abhay College Road, Market yard, Dhule-425001
Manufacturer and Merchant

Address for service in India/Attorney address:
AJAY JAIN
41/A, near rasika decorators, Kopari, Thane (E).
Used Since :23/09/2018

MUMBAI
Travel arrangement, Booking of seats for travel, Car rental service, Bus transport, other tourist service.
Trade Marks Journal No: 1919 , 16/09/2019  Class 39

RAJESH TYAGI (TRADING AS: M/S NEW DOST AMBULANCE SERVICE)
F-30, SHIVA ENCLAVE, NEAR- VIJAY MODERN PUBLIC SCHOOL,VIKAS NAGAR, UTTAM NAGAR, DELHI-110059
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :27/08/2013

DELHI
Transport; packaging and storage of goods; travel arrangement
VIKRAMJIT SINGH TRADING AS STUDY SWAN
32, VIKRAMADIT COLONY, BACKSIDE MONIKA GAS, PHULLANWAL, PAKHOWAL ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :22/07/2019
DELHI
Advisory Services relating to Worldwide Immigration, Work Permit, Visitor Visa, Study Visa, Student Visa, Travel Visa, Travel Agency & Booking Services.
DIVESH CHAWLA TRADING AS DNC GLOBAL CONSULTANTS
SWEET HOME APARTMENTS, B-71, BLOCK-P, NEAR J.S. ELECTRICAL, DWARKA, SECTOR-B, NEW DELHI

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 01/07/2019

DELHI

Advisory Services relating to Worldwide Immigration, Work Permit, Visitor Visa, Study Visa, Student Visa, Arranging of Travel Tours, Travel Visa, Travel Agency & Booking Services.
RAVI KUMAR MISHRA
TAJOPUR, MAU, TAJOPUR, UTTAR PRADESH- 275101
TRANSPORTATION AND LOGISTICS
INDIVIDUAL
Proposed to be Used
DELHI
TRANSPORTATION AND LOGISTICS SERVICES
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Transport; Packaging and Storage of Goods; Travel Arrangement.
4260699   09/08/2019
PETER LOBO
Lobo House Hilltop, Kalimpong - 734301, West Bengal
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
To be associated with:
1388510

KOLKATA
Transport; packaging and storage of goods; travel arrangement
4260981  09/08/2019
SUNITA SINGH (INDIAN NATIONAL, PROPRIETOR), TRADING AS KAUTILYA SUCCESS MANTRA
29, SHIV VILAS PALACE, RAJWADA CHOWK, INDORE. 452001 (M.P)
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Used Since :11/05/2017
MUMBAI
Transport; packaging and storage of goods; travel arrangement included in class 39.
4261007  09/08/2019
GREEN IP SERVICES PRIVATE LIMITED
GREEN HOUSE, SHOP NO 39, SECTOR 8, CHITRAKOOT SCHEME, VAISHALI NAGAR, JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :14/07/2016
AHMEDABAD
MANEET KAUR TRADING AS TODAY LOGISTICS
R-75, PHASE-V, OPP. CHAMBER OF COMMERCE, FOCAL POINT, LUDHIANA-141008 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/04/2010

To be associated with:
1844425

DELHI

Warehouse Storage Services, Freight Forwarding Services & Transport Brokerage Services.
4261747    09/08/2019
KAMALJIT SINGH BAJAJ
HO NO.35-A, SARABHA NAGAR, LUDHIANA PUNJAB-141001
INDIVIDUAL
Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015
Proposed to be Used
DELHI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, FALLING IN CLASS 39
4261759   09/08/2019
KAMALJIT SINGH BAJAJ
HO NO.35-A, SARABHA NAGAR, LUDHIANA PUNJAB-141001
INDIVIDUAL

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, FALLING IN CLASS 39
4261791  10/08/2019
KAMALJIT SINGH BAJAJ
HO NO.35-A,SARABHA NAGAR, LUDHIANA PUNJAB-141001
INDIVIDUAL
Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015
Proposed to be Used
DELHI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, FALLING IN CLASS 39
4264605 14/08/2019
HARBHAGWAN SINGH JATTANA SOLE PROPRIETOR OF SKY DREAMS IMMIGRATION SERVICES
VPO BEHMAN DIWANA TEH & DISTT BATHINDA 151001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Arranging for travel visas, passports and travel documents for persons travelling abroad; Travel arrangement
MR. BHARATKUMAR CHAJJED  
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008  
Individual  

Address for service in India/Attorney address:  
GAWDE MEGHA ASHOK  
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037  

Proposed to be Used  
MUMBAI  
Transport and Travel arrangement
TRAVOTRIPZOOO
4265629  14/08/2019
TRAVO TRIPZOOO SERVICES PRIVATE LIMITED
UNIT NO-3A, TOWER-B3 SPAZE TECH PARK SECTOR-48 SOHNA ROAD ,GURGAON , HARYANA- 122001
PRIVATE COMPANY
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103
Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement
RigoCabs
4266007 16/08/2019
KULDIP SENGAR
1010-A MAHAGUN MASAIC, PHASE-2, NEAR VAISHALI METRO STATION, SEC.-4 VAISHALI GHAZIABAD, U.P.-201010
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Transport services, Passenger transportation services, Arranging of passenger transportation services for others via an on-line application, Taxi services, Providing taxi booking services via mobile applications, Travel booking agency services, Booking agency services for car hire, Car transport, Car rental services, Car hire services, Motorcycle rental, Rickshaw transport services, Providing transport information via a website, Reservation and booking services for transportation, Packaging and storage services, Travel arrangement.
4266900    16/08/2019

GALEFORD FASHION PRIVATE LIMITED
PM23/273, MELETHIL HOUSE MANATHUMANGALAM ,P.O PERINTALMANNA, MALAPPURAM MALAPPURAM KL 679322 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Transport; Packaging and storage of goods; Travel arrangement
SCT SHREE CHAMUNDA TRAVELS
4268924   20/08/2019
BALWANTRAM TIKMAJI PUROHIT
19 DISHA RESIDENCY, 202, 2ND FLOOR, 12 KHETWADI LANE, GIRGAON, MUMBAI - 400 004
Proposed to be Used
MUMBAI
TRAVEL SERVICES, HOLIDAY TRAVEL RESERVATION SERVICES, TOURIST TRAVEL RESERVATION SERVICES, TICKET BOOKING SERVICE FOR TRAVELS, TRANSPORT AND TRAVEL ARRANGEMENT
E-ZOOMED

4270325  21/08/2019
ASHVIN SURI
HOUSE NO. 1825, SECTOR-17A, GURGAON-122001 HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001

Proposed to be Used

DELI

ARRANGEMENT OF TRAVEL AND TRANSPORTATION; TRANSPORTATION RESERVATION SERVICES; TRANSPORTATION ARRANGEMENT SERVICES, NAMELY ARRANGING VEHICLE SHARING; VEHICLE RENTAL; ARRANGEMENT OF RENTAL OF VEHICLES; VEHICLE RENTAL RESERVATION SERVICES; SCHEDULING, PLANNING, ORGANISING, MANAGING AND PROVIDING THE TEMPORARY USE OF VEHICLES; VEHICLE LEASING SERVICES; ARRANGING VEHICLE BREAKDOWN RECOVERY; RESERVATION AND BOOKING SERVICES FOR TRANSPORTATION, PARKING AND VEHICLE CHARGING; RESERVATION AND BOOKING SERVICES FOR ELECTRIC TRANSPORTATION; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE FOREGOING; PARKING SERVICES FOR VEHICLES; PARKING SPACE RENTAL; STORAGE, DISTRIBUTION, TRANSPORTATION, SUPPLY AND DELIVERY OF GAS AND WATER; STORAGE, DISTRIBUTION, SUPPLY AND DELIVERY OF ELECTRICITY; THE PROVISION OF INFORMATION AND ADVICE SERVICES RELATING TO ALL OF THE AFORESMENTIONED SERVICES. INCLUDED IN CLASS 39.
OXA FLEET
4272996   23/08/2019
OXA GLOBAL LIMITED
STAR HOUSE BUILDING MEZZANINE FLOOR, OFFICE NO. 03, SHEIK ZAYED ROAD, AL QUOZ 1, P.O BOX NO. 114429,
DUBAI
Company incorporated in Dubai

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since :17/06/2019

DELHI
Transportation and delivery of goods, Logistics services consisting of the storage, transportation and delivery of goods,
ambulance services, vehicle towing services, Commercial vehicle towing services, cargo handling and freight services,
cargo transportation; bus transport services, taxi services, providing taxi booking services via mobile applications,
vehicle breakdown towing services
2674734  07/02/2014
SUBHASH CHAND BANSAL
trading as :BANSAL COTTON AND OIL MILLS
JIND ROAD, KAKHOLI ADDA, KAITHAL HARYANA
SERVICE PROVIDER
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/09/1987
DELHI
TREATMENT OF AGRICULTURAL PRODUCTS TO MANUFACTURE FOOD STUFFS FOR ANIMALS (OIL CAKE), CATTLE FEED AND SEEDS BEING INCLUDED IN CLASS-40.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Descriptive matter appearing in the label.
PATANJALI YOG GURU

3108124  27/11/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
SERVICES
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Used Since :31/12/1996
To be associated with:
1886639, 1915264
DELHI
TREATMENT OF MATERIALS.
3108543  30/11/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Services
Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, [Opp MC DONALD’S] P-2, Sector-18, Noida-201 301, Ncr Delhi, India.
Used Since :31/12/1996
To be associated with:
3108490
Delhi
Treatment of Materials.
3118224    07/12/2015
RAJ KUMAR NEHALANI
YOGESH NEHALANI
trading as ;M/S JAIMATA SWEETS
D-7, PARSAKHERA INDUSTRIAL AREA, BAREILLY, (U.P.) INDIA.
SERVICE PROVIDERS.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/01/1987
DELHI
TREATMENT AND PROCESS TO DEVELOP CANDIES, SUGAR BOILED TOFFEES & SWEETS.
RAJ
3140400  28/12/2015
DEVENDRA KUMAR VERMA
YOGENDRA KUMAR VERMA
RAJENDRA SINGH VERMA
RAVI DEV VERMA
SAURABH VERMA
trading as ;M/S RAJ ABHUSHAN BHANDAR
SHOP NO.2, SHAH COMPLEX, KINARI BAZAR, AGRA-3 (U.P.)
SERVICES
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/10/1987
DELHI
Treatment of precious and non precious metals including processing to develop the ornaments, jewellery and their allied products.
3146171  31/12/2015
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since : 23/04/1992
To be associated with:
3061975
DELHI
TREATMENT OF MATERIALS.
RITIKA KHANNA
trading as ;CELEBRITY BOTIQUE
21 GARDEN COLONY R.B. DUNI CHAND ROAD, AMRITSAR
TRADING
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since :01/04/2009
DELHI
TAILORING, DRESSMAKING, EMBROIDERY, CLOTH CUTTING, CUSTOM FASHIONING AND HAND CRAFTING
No exclusive rights over the word BOTIQUE..
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHDIPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 01/04/1996

DELHI

Printing and production of books, copies, photographs, pictures, pamphlets, brochures and other paper articles, including duplication/copy of audio & video, recordings/programs in C.D., DVD and other magnetic media.
HORIZON

3516372   29/03/2017
VIJAY RAJMALJI JAIN
PALGOTA NIWAS, OPP.-GIRIRAJ FLATS, NEAR NUTAN HIGH SCHOOL, JAWAHAR CHOWK, SABARMATI,
AHMEDABAD-380 005. GUJARAT. INDIA.
Individual

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD
MOULDING OF FURNITURE, STRIPPING OF FURNITURE, FLAME PROOFING OF FURNITURE, CUSTOM MANUFACTURE OF FURNITURE, CUSTOM MANUFACTURE OF SCULPTURES, LITHOGRAPHIC PRINTING, SCREEN PRINTING, OFFSET PRINTING, PATTERN PRINTING, PHOTOGRAVURE PRINTING, PRINTING ON IMAGES ON OBJECT, PRINTING OF DECORATIVE PATTERN ON GIFT WRAP, DESIGN PRINTING FOR OTHERS, DIGITAL PRINTING AND FRAMING OF WORKS OF ART INCLUDED IN CLASS-40.
3879103    05/07/2018
GEORGIA GULLINI FASHIONS PRIVATE LIMITED
L-2,JAI MATADI COMPOUND,,OPP. RAJ LAXMI COMPLEX,KALHER,BHIWANDI,THANE-421601
An Indian Corporate

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI
custom tailoring and dressmaking including cloth edging,cloth cutting,cloth waterproofing / fabric waterproofing,cloth fireproofing / fabric fireproofing / textile fireproofing,cloth dyeing,cloth pre-shrinking,clothing alteration,crease-resistant treatment for clothing,custom fashioning of fur,dyeing services,embroidery services,fabric bleaching,leather working,permanent-press treatment of fabrics,wool treating,textile dyeing,textile treating / cloth treating,textile mothproofing
M. L. MEHTA & CO.
C-149 / 150, Agra Industrial Estate, Ghatkopar Industrial Estate, Off LBS Marg, Behind R-City Mall, Ghatkopar – (West), Mumbai – 400086

Body Incorporate

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Custom fashioning of fur
3958132  27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
To be associated with:
3958113
MUMBAI
Treatment of materials
3971668  12/10/2018
AVANTI FROZEN FOODS PRIVATE LIMITED
Flat No. 103, Ground Floor, R Square, Pandurangapuram, Vishakhapatnam-530003, Andhra Pradesh
Incorporated Company
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :01/06/2018

CHENNAI
Processing of Food Stuffs for use in manufacture.
VILLAGE ENERGY GROUP PTY LTD
6/102 James Street Northbridge WA, Australia 6003
A Company organised under the laws of Australia

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Used Since: 28/02/2018

DELHI
Treatment of materials; Electricity generation; Production of electricity; Rental of electricity generators; Generation of gas and electricity; Generation of electricity from wave energy; Information and advisory services relating to the generation of electricity from wave energy.
SIGN1

4239400    18/07/2019
FRANKIE SURI TRADING AS M/S. SURI GRAPHICS
DUPLEX NO-2, KHUSHI PLAZA, NAPIER TOWN, JABALPUR (M.P.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Custom manufacturing of advertising signage, custom manufacturing of three dimensional letters and signage
MESH3

4242685   22/07/2019
PUPILMESH PRIVATE LIMITED
147, 1st Cross. 4th Main, 4th Stage Rajajinagar Industrial Town BANGALORE Bangalore - 560044 Karnataka - India
Startup

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Used Since :15/04/2019

CHENNAI
3D printing; Custom 3D printing for others; Three-dimensional printing [3DP]; Three-dimensional printing [3DP] services; 3D printing services
SBCHEM
4252303    31/07/2019
HEMRAJ SHARMA
62, LINK ROAD, CHODHARY INFOCOM K SAMNE, BAGRU, JAIPUR- 303007 (RAJASTHAN)
PROPRIETOR
Address for service in India/Attorney address:
CHANDAN SINGH
D 20 DEV NAGAR MURLIPURA JAIPUR-302039
Proposed to be Used
AHMEDABAD
Printing, Making, processing All Type of Mobile Accessories, electronics equipment’s, Cloth Embroidery; Tailoring, Cloth Making; Processing, Dyeing, Printing, Bleaching, Alteration, Cutting, Edging, pre-shrinking, Treating and Treatment of Textile Fabrics; Colour Separation Services; Fulling of Cloth; Colour Separation Services; Custom Fashioning and Assembling of Materials; Custom Fashioning of Fur; Engraving; Applying Finishes to Textiles; Warping; Lather Working; Work of Art; Handcrafting and Printing CLASS 40
A.K. DYEING HOUSE

4252412  31/07/2019
DARSHANA RANI TRADING AS A.K. DYEING HOUSE
TAJPUR ROAD, GEETA NAGAR, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1975

DELHI

Dyeing & Bleaching of Fabrics & Processing of Material.
ASHNAM

4252454    31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Treatment of materials.
4254276  02/08/2019
COMPASSCO
No. 138, 4th Floor, 4th Main Road, Rajaji Nagar Industrial Town, Bengaluru - 560044
all Indians and Partners of an Indian Partnership Firm
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :18/01/2016
CHENNAI
assembly of computer hardware and personal computers
4255890   03/08/2019
M/S.AJ CARDS & PRINTS.
No:7/10, Dr.Raju Naidu Street, Sivanandha colony, Tatabad, Coimbatore-641012, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :28/02/2011

CHENNAI
Printing, Printing (offset-), Screen Printing and digital printing Services, Textile Printing, Vinyl Printing, Printing, and photographic and cinematographic development, Printing, lithographic printing, 3D printing, Stationery Printing Services, Inkjet Printing Services, Printing of advertising brochures for others, Fine art printing Services and Design printing for others.
4255918 03/08/2019
CLEANGREEN ENERGY SOLUTIONS PRIVATE LIMITED
Unit No. 611, 6th Floor, Reliable Prides, Anand Nagar, Jogeshwari-West, Mumbai - 400102, Maharashtra
An Indian Company

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used
MUMBAI
Energy generation and production; Processing, transforming and recycling of energy, Production of electrical energy from renewable sources; Regeneration of water; Processing and refinement of fuel materials; Treatment of natural gas and water
4256131  05/08/2019
QUERA OVERSEAS PROJECT PRIVATE LIMITED
RZ-D-1/117, S/FLOOR, GALI NO.-7, KH NO. 84, MAHAVIR ENCLAVE PALAM DELHI New Delhi DL 110045 IN
Transport; packaging and storage of goods; travel arrangement.
PRIVATE COMPANY
Proposed to be Used
DELHI
Treatment of materials.
SHRI BABAJI BHOG
4256134  05/08/2019
SHRI SAI KRISHNA CORPORATION
SHRI SAI KRISHNA CORPORATION, MAIN ROAD BAKTARA, DIS. SEHORE. BAKTARA 466448
PARTNERSHIP FIRM
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
MUMBAI
FLOUR MILLING
Proposed to be Used

Printing and Packaging Solution being including in class 40
4258530 07/08/2019
CROWN DENTALS
9/2819 AJ, BUSINESS CENTRE, QUEENS ROAD, OLD BUS STAND, VADAKARA, KOZHIKODE DISTRICT, KERALA, PIN 673 101
Managing Partner

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHICHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.
Used Since :30/09/2010

CHENNAI
DENTAL LABORATORIES, CUSTOM MANUFACTURE OF DENTAL PROSTHESIS AND DENTURES
THE CHERIAN FOUNDATION

4258636   07/08/2019
MR. BENJAMIN CHERIAN, MANAGING TRUSTEE OF THE CHERIAN FOUNDATION
38, Malony Road, T. Nagar, Chennai - 600017
Public Trust

Address for service in India/Attorney address:
SAMEENA ESWARI CHATRAPATHY
4th floor, Kakkani Towers, #34, Khader Nawaz Khan Road, Nungambakkam, Chennai, 600006

Used Since :11/03/2003

CHENNAI

Custom manufacture and fitting of wigs included in Class 40
MUSTAFA CHOPRA (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHOPRA STONE AND STEEL
Kanawti, Neemuch - 458441, Madhya Pradesh.
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Treatment of materials
BRIGHT DREAM
4259337  07/08/2019
GUANGDONG BRIGHT DREAM ROBOTICS CO., LTD.
BRIGHT DREAM ROBOTICS RESEARCH CENTER, NANPING ROAD, BEIJIAO TOWN, SHUNDE DISTRICT, FOSHAN
GUANGDONG, PRC 528312
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
CUSTOM ASSEMBLING OF MATERIALS FOR OTHERS; LAMINATING; RECYCLING OF WASTE AND TRASH;
WOODWORKING; SAWING OF MATERIALS; WELDING SERVICES; BURNISHING BY ABRASION; MAGNETIZATION; AIR
PURIFICATION; METALWORKING.
4259508     08/08/2019
SAMREET KAUR GILL
3, SBS COLONY, RAJPURA, PATIALA, PUNJAB 140401
SOLE PROPRIETOR

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B,
PATIALA, PUNJAB 147001

**Proposed to be Used**

DELI

Treatment of materials; Processing of materials; Custom assembling of materials; Custom manufacturing; Custom tailoring & dressmaking; Embroidery services; Cloth cutting; Cloth treating; Clothing alteration
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Treatment of materials.
Kon - Tech

4260832 09/08/2019
MR. RAMESH KUMAR NAAG
trading as ;M/S. KAY-ICONS TECH (INDIA)
2740/13, MAIN PATEL ROAD OPP-METRO PILLAR NO.207 RANJEET NAGAR, NEW DELHI PIN CODE-110008
SERVICE PROVIDER
Address for service in India/Attorney address:
VERITAS PROTECTION SERVICE
S-557 HIRA COMPLEX 2ND FLOOR OFFICE NO 209 SCHOOL BLOCK SHAKARPUR DELHI-110092

Proposed to be Used
DELHI
WATER TREATMENT, WASTE WATER TREATMENT, WATER TREATMENT SERVICES, TREATMENT OF WATER,
TREATMENT OF WASTE WATER TREATMENT AND PURIFICATION, WATER TREATMENT (DEMINERALISING) SERVICES,
RENTAL OF WATER TREATMENT EQUIPMENT.
4261742  09/08/2019
NEERAJ BHATIA
Wz-69 FLAT NO. 14 OM VIHAR PHASE 2nd UTTAM NAGAR
PROPRIETOR

Address for service in India/Attorney address:
SNEHAL KASHYAP
A-253/2, HARI NAGAR CLOCK TOWER NEW DELHI

Proposed to be Used
DELHI
Textile Printing, photographic and cinematographic development Rental of equipment for the treatment and transformation of materials, for energy production and for custom manufacturing
ANNI69

4263509  13/08/2019
ASHISH CHAUDHARY
552, PREET VIHAR COLONY, NEAR REVENUE OFFICE, BULANDSHAHR, UTTAR PRADESH - 203001
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Printing, Treatment of materials
4264809   14/08/2019
MR. BHARATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Treatment of materials
4267107    17/08/2019
UTTARAKHAND TRADING CORPORATION
10, Ganga Vihar, Opp Avdooth Mandal Ashram, Jwalapur, Haridwar, Uttarakhand - 249407
Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Treatment of materials
AcnA
4269117    20/08/2019
LIPIKA TAHBILDAR
C/O: MITUPAN DEKA, PO: GOPAL BAZAR, THANURAM PATH, NALBARI, 781353
an individual

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034

Proposed to be Used
KOLKATA
Printing Service, Dyeing, Embroidery Service, Treatment of Textile and Fabric Material
2695809   10/03/2014
ASHISH VERMA
trading as : INSTITUTE OF LAWN TENNIS OF INDIA
2/150, NAMNER, OPP. HANUMAN TEMPLE, AGRA (U.P.) INDIA.
SERVICES.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :07/03/2014
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
MR PRAKASH KUMAR

trading as : INTERNATIONAL INSTITUTE OF MASS MEDIA

B-50, SOUTH EXTENSION I, NEW DELHI-110049

SERVICE PROVIDERS

Address for service in India/Attorney address:

SANDEEP ARYA
Trade & Corporate Jurists Advocates & Corporate Lawyers 46, LGF, Jor Bagh, New Delhi - 110003

Used Since : 01/10/1999

DELHI

Imparting education in field of mass communication and media management

Mark shall be used as substantially represented. Used only in Delhi, NCR.
ACHIEVERZ CLASSES

2815614    24/09/2014
MANU PANT
trading as ;ACHIEVERZ CLASSES
C-2-202, J.P. BHAVAN, INDIRA NAGAR COLONY MARKET, DEHRADUN UK
SERVICES PROVIDING
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/06/2008
To be associated with:
1978556
DELHI
PROVIDING OF EDUCATION.
2872521    30/12/2014
MRS. KULWANT KAUR
trading as ;Sagacity Institute
Village Harion Kalan, Tehsil Khanna, Distt. Ludhiana (Punjab)
Service Provider
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Used Since :23/12/2014
DELHI
Academies [education]; amusement parks; providing amusement arcade services; arranging of beauty contests; Boarding schools; booking of seats for shows; club services [entertainment or education]; coaching [training]; Arranging and conducting of conferences; education information; entertainer services; entertainment / amusements; entertainment information; health club services [health and fitness training]; Nursery schools; organization of sports competitions; presentation of live performances; Services of schools [education]
2941273  15/04/2015

SANGEETA JAIN

trading as ; JAIN HOBBY COURSE

14 KRISHNA KUNJ EXTENTION PART-1 STREET NO 3, LAXMI NAGAR DELHI 110092

SERVICE PROVIDERS

Used Since : 01/04/2000

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
2963345 14/05/2015
SMT. LIZ BATRA
trading as: M/S INTERNATIONAL EDUCATION GUIDENCE & CARE
B-311, 3RD FLOOR, ELANTE OFFICES, CHANDIGARH INDUSTRIAL & BUSINESS PARK, PHASE-1, CHANDIGARH-160002.
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since: 03/09/2002

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDING EDUCATION INFORMATION, CAREER COUNSELLING, LIBRARIES; COMPETITIVE EXAMS THROUGH PERSONAL, GROUP, CLASS, INSTITUTE, POSTAL AS WELL AS DISTANCE LEARNING AND PUBLISHING THE SAME THROUGH ALL MEDIA’S LIKE MAGAZINES, BOOKS, CD., AUDIO/VIDEO CASSETTES, NEWS LETTER, INTERNET INCLUDING COLLEGES, UNIVERSITY, ACADEMICS, CORRESPONDENCE COURSES, TECHNICAL EDUCATION, MEDICAL EDUCATION, ONLINE COURSE, PUBLICATION OF BOOKS, PUBLICATION OF JOURNALS AND PUBLICATION OF TEXTS.
2969024  21/05/2015

JAI SINGH

trading as ;North India Boxing Association(Trust)

T-3/38-A, B, Khirki Extn., Malviya Nagar, New Delhi - 110017

The Service Provider

TRUST

Address for service in India/Attorney address:

LOKESH KUMAR AGGARWAL

B-101, B.G.S. Block, Tis Hazari, Delhi-110054

Proposed to be Used

DELHI

ARRANGING AND CONDUCTING BOXING COMPETITIONS, NIGHT CLUBS SERVICES (EDUCATION/ENTERTAINMENT), ENTERTAINMENT, LIVE EVENTS, CULTURAL / EDUCATIONAL ACTIVITIES, ARRANGING DANCE COMPETITIONS, ARRANGING BEAUTY CONTESTS, ARRANGING TALENTS SHOWS, ARRANGING SPORTS, PUBLICATIONS, TELEVISION/ RADIO ENTERTAINMENTS, PRODUCTION OF T.V & RADIO PROGRAMMES, PRODUCTIONS OF SHOWS, GAMING, STUDIO, STAGE EVENTS, ARRANGING AWARDS CEREMONY, TRAINING ACADEMY, ARRANGING TALENT SHOWS, ARRANGING MARATHON, SPORTS EVENTS, PROVIDING SPORTS FACILITIES, MONITORING SERVICES, PROVISION OF ENTERTAINMENT THROUGH PUBLICATIONS, TELEVISION, CINE FILMS, ARRANGING COMPETITIONS, TALENHS HUNT, REALITY SHOW; ORGANIZATION OF INTERACTIVE, AUDIENCE PARTICIPATION EVENTS, CELEBRITY ENDORSEMENTS SERVICES
3012630    17/07/2015
NITESH MATHUR S/O. SH. KAILASH LAL MATHUR
trading as ;UNIVERSAL SELECTIVE
33, SARDAR CLUB SCHEME, RATANADA, JODHPUR, RAJASTHAN
Service provider as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :19/06/2015
AHMEDABAD
Arranging of cultural events, education; providing of training; entertainment; sporting and cultural activities, Cinema presentations, Organization of education or entertainment & Sports, Entertainment information, Film production, advertising films, live performances, Movie projectors & Movie studios, Music composition services, News reporters services, Organization of exhibitions for cultural or educational purposes, Performances (Presentation of live), Photographic reporting, Photography, Production of music, Recording studio services.
ZEE BANGLA CINEMA
BHAO CINEMA
SERAS ENTERTAINMENT

3036571  20/08/2015
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDERS
Used Since :15/08/2015
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR
CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE
PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF
LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES;
EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-
BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO
ENTERTAINMENT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “BANGLA
CINEMA BHALO CINEMA” and “MARK TO BE USED AS A WHOLE”.

5067
Trade Marks Journal No: 1919, 16/09/2019

Class 41

3043097  28/08/2015

SHRIPAL JAIN
DINESH KUMAR JAIN
VINESH KUMAR JAIN

trading as ;S. DINESH & CO.

CIRCULAR ROAD,NEAR SITLA MANDIR, MAI HIRAN GATE, JALANDHAR (PUNJAB)

SERVICE PROVIDER

Address for service in India/Agents address:
S. HANDB & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Used Since :01/01/1982

DELHI

PUBLICATION AND DISTRIBUTION (INCLUDING ELECTRONIC PUBLICATION AND DISTRIBUTION) OF BOOKS AND OTHER PRINTED MATERIALS, NAMELY, EDUCATIONAL BOOKS , HELP BOOKS, TEXT BOOKS, EXERCISE NOTE BOOKS NEWSLETTERS, MAGAZINES, NOTEBOOKS, VOLUMES, COLLECTIONS, DIGESTS, IN THE FIELD OF LITERATURE, NON-FICTION, FICTION AND POETRY FOR PURPOSES OF PROVIDING EDUCATION, TRACKING, ENTERTAINMENT SPORTS AND CULTURAL ACTIVITIES.
ALCHEMIST
3107582  27/11/2015
PRASHANT MONGA
trading as ;ALCHEMIST
C-31, IST FLOOR, GREATER KAILASH -I, NEW DELHI-110048.
SERVICE PROVIDER
Address for service in India/Agents address:
ASIAN REGISTRATION SERVICE.
9 & 10 , THAPAR CHAMBERS III, 2 D. B. GUPTA ROAD, PAHAR GANJ, NEW DELHI-110 055.
Used Since :01/04/2002
To be associated with:
1397241, 1663777
DELHI
COACHING, EDUCATIONAL SERVICES, CARTOON FILMS PRODUCTION, PRODUCTION OF RADIO AND TELEVISION PROGRAMMES, PUBLICATION OF BOOKS, TEACHING
3112625 02/12/2015
PATANJALI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD“S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 31/12/1996
To be associated with:
3108491, 3111851
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; EDUCATION SERVICES RELATING TO AYURVED
AMERICAN INSTITUTE OF FOREIGN LANGUAGE

3145577  31/12/2015

KULVINDER SINGH

trading as ;AMERICAN INSTITUTE OF FOREIGN LANGUAGE

SCO 5, FIRST FLOOR, OPP. GOVT. COLLEGE STADIUM NABHA 147201 PB

SERVICE PROVIDER

Used Since :31/12/2015

To be associated with:

2879683

DELHI

PROVIDING EDUCATION & COMPUTER TRAINING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AMERICAN.
RAJEEV SAUMITRA
1189, DR. MUKHERJEE NAGAR, DELHI-9.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/12/2009
DELHI
Educational services.
3162660   19/01/2016
CHIRAG THAKAR
trading as ;CREATIVE STUDIO
Address:Shop No. 2, Pramukh Vandana Appartment, Nr. Kidney Hospital, Beside Ratnasagar Society, Petlad Road, Nadiad, Dist: Kheda, Gujarat
SERVICE PROVIDER
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since :01/04/2008
AHMEDABAD
SERVICE PROVIDER OF PHOTOGRAPHY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER.
KANAN DHRU AND KELLY DHRU
VATSALYA - 3, BRAHMIN MITRA MANDAL SOCIETY, MANGALDAS ROAD, AHMEDABAD -380006, GUJARAT, INDIA
SERVICE PROVIDER
JOINT APPLICANTS

Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT

Used Since :20/06/2014

AHMEDABAD

SERVICES RELATED TO EDUCATIONAL, ARRAIGNING AND CONDUCTING, EDUCATIONAL SEMINARS, & WORKSHOP (TRAINING), PROVIDING TRAINING, ENTERTAINMENT, AND CULTURAL ACTIVATES, EDUCATION AND TRAINING THROUGH ACADEMY, SCHOOLS, COLLEGES, INSTITUTES, EDUCATIONAL CENTERS, UNIVERSITIES; PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ON-LINE, LIBRARY SERVICES.
3202634  05/03/2016
SATYAM DIXIT
trading as ;M/S AAPKA APNA SANSAAR
1, SHYAMJI ENCLAVE PHASE-III, KARMYOGI, KAMLA NAGAR, AGRA (U.P.).
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :04/03/2016
DELHI
Education, providing of training, entertainment, sporting and cultural activities.
3210941  16/03/2016
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :31/12/2007
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
3210961  16/03/2016
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDERS
Used Since :21/12/2015
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
3210969  16/03/2016
ZEE MEDIA CORPORATION LIMITED
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDERS
Used Since : 31/08/2014
DELHI
ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Mark should be used as whole...
3220428    28/03/2016
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-I, NEW DELHI, INDIA.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :07/07/1972
DELHI
Education, providing of training, entertainment, sporting and cultural activities including production of television and radio programs, news reporter services, television & radio entertainment, production of shows and films, arranging and conduction and organization of seminars or colloquiums or conferences, presentation of live performances and shows, publication of electronic books and journals online, organization of exhibitions for cultural or educational purposes, recording studio services.
NOORI JINN
3220436 28/03/2016
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-1, NEW DELHI, INDIA.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :07/02/1988
To be associated with:
3220434
DELHI
Education, providing of training, entertainment, sporting and cultural activities including production of television and radio programs, news reporter services, television & radio entertainment, production of shows and films, arranging and conduction and organization of seminars or colloquiums or conferences, presentation of live performances and shows, publication of electronic books and journals online, organization of exhibitions for cultural or educational purposes, recording studio services.
3223974  30/03/2016
PUSHKAR KUMAR
trading as BLUEHAWKS
312-D BH5 BLOCK 52-A, LPU PHAGWARA, DISTT KAPURTHALA, PUNJAB 144401
Service of Education; providing of training; entertainment; sporting and cultural activities
PROPRIETOR
Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017
Used Since: 28/03/2016
DELHI
Education; providing of training; entertainment; sporting and cultural activities
RAJEEV SAUMITRA
1189, DR. MUKHERJEE NAGAR, DELHI-9.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/2013
DELHI
Educational services.
3267941   25/05/2016

DHIRAJ BATTU
QU -65-C PITAM PURA DELHI 110034
SERVICE PROVIDER

Address for service in India/Attorney address:
CHANDRA SHEKHAR (ADV)
A-14 NIZAMUDDIN EAST NEW DELHI-110013

Proposed to be Used
DELHI
ENTERTAINMENT, PRODUCTION OF SHOWS, TELEVISION SHOWS, ORGANIZING COOKERY COMPETITIONS AND COOKERY EXHIBITIONS.
WISDOM AWAITED

3275906  03/06/2016
MOHAMMED IMTIYAJ M MANSURI
trading as; WISDOM AWAITED
3, GULZAR DUPLEX, NEAR CHINAR PARK, GULZR PARK GATE NO. 2, FATEHWADI SARKHEJ ROAD, AHMEDABAD - 380 055 - GUJARAT

Address for service in India/Attorney address:
Gaurav Soni, Advocate
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 27/04/2015
AHMEDABAD
EDUCATION AND ENTERTAINMENTS SERVICES.
3296332   29/06/2016
TAPASVI CHARITABLE AND MEDICAL CENTRA TRUST
1268, SHUKRAWAR PETH, SUBHASH NAGAR, LANE NO-6, PUNE-411002
SERVICE PROVIDER
REGISTERED TRUST FORMD UNDER MUMBAI PUBLIC TRUST ACT, 1956
Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, pune-411038
Used Since :01/04/2016
MUMBAI
ARRANGING, ORGANIZING, CONDUCTING, AND HOSTING SOCIAL ENTERTAINMENT, SOCIAL WORK, CULTURAL EVENT
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MANAJEET SINGH
4/9, LAJPAT NAGAR, LUCKNOW-226006, UP, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTS EVENTS, SPORTING AND CULTURAL ACTIVITIES
3355221  05/09/2016
MR. KAPIL BHARDWAJ.
trading as ;M/S FITNESS ROCKERS UNISEX GYM.
B-63/5, YADAV NAGAR, SHMAIPUR, DELHI-110042
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/09/2013
DELHI
WEIGHT TRAINING, CARDIO, STRETCHING CLASSES, STRENGTH TRAINING, WEIGHT LOSS , CUSTOMIZED, FITNESS AEROBICS, YOGA, FITNESS CENTRE, CLASSES FOR FITNESS. FITNESS TRAINING.
no right to the exclusive use of the word “FITNESS”. Mark should be used as whole.
3371165    24/09/2016
DELHI PRAKASHAN VITRAN PVT. LTD.
E-8, RANI JHANSI ROAD, JHANDEWALA, NEW DELHI-110055, INDIA
Service Provider

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :20/09/2016

DELHI
SERVICES FOR ARRANGING, ORGANIZING AND CONDUCTING CONFERENCES, MEETINGS, SEMINARS, EXHIBITIONS & EVENTS, COLLOQUIUMS, SYMPOSIA, WORKSHOPS, COMPETITIONS, PUBLICATION OF TEXT BOOKS AND MAGAZINES.
UTSAV
KHUSHIYOUNG KA

3374233  28/09/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :19/09/2016
DELHI
ENTERTAINMENT, ENTERTAINER SERVICES, ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR
CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES, MOVIE STUDIOS, CINEMA/MOVIE THEATRE PRESENTATIONS,
MUSIC COMPOSITION SERVICES, PRODUCTION/ORGANIZATION OF SHOWS, PRESENTATION OF LIVE
PERFORMANCES, PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, SPORTING & CULTURAL ACTIVITIES, EDUCATIONAL
SERVICES, PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES, PUBLICATION OF E-BOOKS/JOURNALS
ON-LINE, RENTALS OF MOTION PICTURES/CINE-FILMS, SOUND RECORDING, TELEVISION & RADIO ENTERTAINMENT.
3374238  28/09/2016
ZEE ENTERTAINMENT ENTERPRISES LIMITED
ESSEL HOUSE, B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI 110035
SERVICE PROVIDER
Used Since :06/08/2016
To be associated with: 3364016
DELHI
ENTERTAINMENT, ENTERTAINER SERVICES, ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES, MOVIE STUDIOS, CINEA/MOVIE THEATRE PRESENTATIONS, MUSIC COMPOSITION SERVICES, PRODUCTION/ORGANIZATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, SPORTING & CULTURAL ACTIVITIES, EDUCATIONAL SERVICES PRODUCTION OF FILM/MUSIC/RADIO & TELEVISION PROGRAMMES, PUBLICATION OF E-BOOKS/JOURNALS ON-LINE, RENTALS OF MOTION PICTURES/CINE-FILMS, OF E-BOOKS/JOURNALS ON-LINE, RENTALS OF MOTION PICTURES/CINE-FILMS, SOUND RECORDING, TELEVISION & RADIO ENTERTAINMENT

Translation : Translation of the logo is Junior Super Stars. It is in Tamil Language.
3379903  04/10/2016
MAHARISHI DAYANAND EDUCATION GROUP SOCIETY
SARVESHWARI NAGAR BYPASS ROAD FAIZABAD U.P. 224001
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since : 25/11/2013
To be associated with:
2531568, 3361814
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MAHARISHI DAYANAND.
STUDIO 19 FILMS

3379909   04/10/2016

VISHAL DUGGAL

trading as ;STUDIO 19 FILMS

V.P.O. KHERARI, DISTT. ROHTAK HARYANA

SERVICES

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.

3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used

To be associated with:

3361820

DELHI

ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, FILM PRODUCTION OTHER THAN ADVERTISING FILMS, EVENT SHOW MANAGEMENT

no right to the exclusive use of the word "STUDIO and FILMS". Mark should be used as whole..
RAJNIGANDHA ACHIEVERS

3381854  06/10/2016

DHARAMPAL SATYAPAL LTD.
1711, S.P. MUKHERJEE MARG, NEW DELHI.

SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since : 01/06/2016

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1607269.
3383048    07/10/2016
SHRI CHANDERVEER SINGH DAGAR
trading as ;MUKTI YOGA GROUP
F-13 MAHINDRA PARK, STREET NO. 29, OPP. AZADPUR, FRUIT MANDI, DELHI 110033
SERVICE PROVIDER
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2012
DELHI
PROVIDING SERVICES RELATING TO YOGA TO HUMAN BODY AND MIND, TRAINING IN YOGA, ARRANGING,
CONDUCTING & ORGANISING OF SEMINARS AND RETREAT PROGRAMMES RELATED TO YOGA, PROVIDING FITNESS
INSTRUCTION SERVICES IN THE FIELD OF YOGA, HOLISTIC YOGA TRAINING, YOGA CLASSES, HEALTH AND FITNESS
SERVICES, YOGA INSTRUCTOR, YOGA FITNESS, BEING SERVICES PROVIDED IN CLASS - 44.
3385052 13/10/2016
ANAND ROHIRA
SHOP NO. 268, OLD LAJPAT RAI MARKET, OPPOSITE RED FORT, CHANDNI CHOWK, DELHI-110006
SERVICE PROVIDER
Address for service in India/Agents address:
MANGLA & ASSOCIATES,
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/07/2016
To be associated with:
3385051
DELHI
PRODUCTION OF FILMS, DOCUMENTARIES & SHOOTING OF ADS.
CAMPUSCARE
3390101  19/10/2016
M/S. ENTAB INFOTECH PVT LTD
trading as ;M/S. ENTAB INFOTECH PVT LTD
B-227, 2ND, 3RD AND 4TH FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI-110 020
MANUFACTURER & SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since :01/11/2001
DELHI
"EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES".
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
BACARDI & COMPANY LIMITED
AEULESTRASSE 5, 9490 VADUZ, LIECHTENSTEIN
Service Providers
A Company organised and existing under the laws of Liechtenstein
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since: 06/09/2016
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
[20 MP] MOONLIGHT CAMERA
3410646  16/11/2016
VIVO MOBILE INDIA PRIVATE LIMITED
10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram- 122003, Haryana
Manufacturers, Merchants and Service Providers
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
The Applicant wishes to claim rights in all colors.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3357535.
V5

V5 PLUS

Series trade mark u/s 15 of Trade Marks Act, 1999

3410651 16/11/2016
VIVO MOBILE INDIA PRIVATE LIMITED
‘10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram- 122003, Haryana,
Manufacturers, Merchants and Service Providers
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
The Applicant wishes to claim rights in all colors.
3412176  17/11/2016
AKSA TRAINING INSTITUTE PRIVATE LIMITED
trading as ;AKSA TRAINING INSTITUTE PRIVATE LIMITED
201, GOLD STAR, 576 M.G. ROAD, INDORE -452001
Service provider
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :31/08/2016
MUMBAI
TEACHING TRAINING
3412631  18/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/03/1995

DELHI
Education, providing of training, entertainment, sporting and cultural activities, including organizing and presenting
conferences, seminars, concerts, live shows, religious social programs, trade shows, exhibitions, book fairs, trade fairs,
and other artistic events, presentation of works of visual art or literate to the public for cultural or educational purpose.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3412801 19/11/2016
O.P. JINDAL GLOBAL UNIVERSITY
SONIPAT NARELA ROAD, NEAR JAGDISHPUR VILLAGE, SONIPAT, (HARYANA) - 131001.
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since: 03/08/2016
DELHI
Education, providing of training, undergraduate, graduate, post-graduate & all professional courses; education via communication network & correspondence courses, distance learning; schools, university & institutional services, curriculum development; teaching & instructional services, organizing, arranging & conducting conferences, seminars, colloquiums, symposiums, workshops, competitions, publication of printed material, books, catalogues, brochures; entertainment, sporting & cultural activities, live performances; music concert & related services.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :01/04/1996

To be associated with:
3364679, 3407804

DELHI
Education, providing of training, entertainment, sporting and cultural activities, including organizing and presenting conferences, seminars, concerts, live shows, religious social programs, exhibitions, book fairs and other artistic events, presentation of works of visual art or literate to the public for cultural or educational purpose.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1996

DELHI
Education, providing of training, entertainment, sporting and cultural activities, including organizing and presenting conferences, seminars, concerts, live shows, religious social programs, trade shows, exhibitions, book fairs, trade fairs, and other artistic events, presentation of works of visual art or literate to the public for cultural or educational purpose.
3424839  02/12/2016
DHARAMPAL SATYAPAL SONS PVT. LTD.  
4828/24, Prahlad Lane, Ansari Road, Daryaganj, New Delhi - 110002  
SERVICE PROVIDER  
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956  
Address for service in India/Agents address:  
THE ACME COMPANY  
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.  
Used Since :01/06/2016  
DELHI  
PRODUCTION OF RADIO AND TELEVISION SHOWS AND PROGRAMMES, ENTERTAINMENT IN THE NATURE OF TELEVISION NEWS SHOWS INCLUDED IN CLASS 41.
RAHULKUMAR SHANKARBHAI PATEL
RAJKUMAR SHANKARBHAI PATEL
trading as ;QUANTUM PAPER
703 7th FLOOR, SECTOR-11, GANDHINAGAR, PIN. : 382023, GUJARAT.
SERVICE PROVIDER
Used Since :01/02/2017

AHMEDABAD
EDUCATION RELATED SERVICE AS PROVIDED IN CLASS 41.
3527003 17/04/2017
NOMURA SERVICES INDIA PRIVATE LIMITED
10TH FLOOR, NOMURA BUILDING, HIRANANDANI BUSINESS PARK, POWAI, MUMBAI 400076
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SOLOMON & CO. LEGAL SERVICES LLP
3rd Floor, Calcot House, 8/10, M.P. Shetty Marg, Fort, Mumbai - 400 023

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES, INSTRUCTION SERVICES, ARRANGING AND CONDUCTING OF SEMINARS, SYMPOSIUMS, COLLOQUIUMS, CONFERENCES, CONGRESSES AND WORKSHOPS, PROVIDING ELECTRONIC PUBLICATIONS, PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE, EDUCATIONAL EXAMINATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3530366   20/04/2017
CHANDABEN CHANDULAL PATEL, SOLE PROPRIETOR OF BLUE DIAMOND PRODUCTION HOUSE
8B, RETREAT HEIGHTS, OPP. SWAMI GUNATIT NAGAR, NEAR T.M. PATEL SCHOOL, VESU, SURAT, GUJARAT, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Proposed to be Used
AHMEDABAD
FILM PRODUCTION OTHER THAN ADVERTISING FILMS, PRODUCTION OF MUSIC, SHOWS, RADIO & TELEVISION
PROGRAMMES, VIDEO TAPE FILM PRODUCTION.
3538839  01/05/2017
JAYNA MANISH JOSHI
218, SHIVAM APARTMENT, Opp. L.G.SHOWROOM, RANDER ROAD, SURAT
PROPRIETOR
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE
Used Since : 12/01/2007
AHMEDABAD
COACHING CLASSES
IN THE TERRITORY OF GUJARAT STATE ONLY.
3653557   10/10/2017
ABHIMANYU SINGH RATHORE
94/3 VIJAY PATH, AGARWAL FARM, MANSAROVER, JAIPUR - 302020
Address for service in India/Attorney address:
PRERNA ARORA
191, III FLOOR, SATYA NIKETAN, NEW DELHI-110021

**Proposed to be Used**

AHMEDABAD
ADVENTURE SPORTS OF ALL KINDS, ENTERTAINMENT ACTIVITIES OF ALL KINDS, ORGANIZING, CURATING SPORTING ACTIVITIES AND EVENTS, ORGANIZING, CURATING CULTURAL ACTIVITIES AND EVENTS, PROVIDING TRAINING, EDUCATION IN CULTURAL AND SPORTING ACTIVITIES.
3679476  16/11/2017
TAMILNADU COUNCIL FOR OPEN & DISTANCE LEARNING
#7, FIRST FLOOR, KUNDRA THUR ROAD, PORUR, CHENNAI, TAMILNADU- 600116
REGISTERED TRUST
Address for service in India/Attorney address:
N.R. Srinath
NO. 38, ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002
Used Since: 05/05/2014
CHENNAI
Vocational Education
3684518  22/11/2017
UC INTERNATIONAL INSTITUTE OF PROFESSIONAL LEARNING AND RESEARCH LLP
404, CENTRAL BUSINESS SPACE, VIDHYA VIHAR SOCIETY OPP. FORTUNE LANDMARK HOTEL, USMANPURA
AHMEDABAD AHMEDABAD 380013 GUJARAT INDIA
Limited Liability Partnership registered under Limited Liability Partnership Act, 2000

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD -
380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
EDUCATIONAL SERVICES, PROVIDING OF TRAINING, COACHING, TUITION AND TEACHING
PocketAR
3715673  30/12/2017
KAJAL DHARMESH GOHIL
B-506/ Shatrunjay Apartment, L.T.road, Borivali West, Mumbai 400092, Maharastra, India.
Individual
Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals , 301 Dalal Nivas , Ground Floor , Mathuradas Road, Kandivali (West) Mumbai 400067

Proposed to be Used
MUMBAI
Providing services related to Education, providing training and Entertainment included in class 41
Trade Marks Journal No: 1919 , 16/09/2019  Class 41

WEIM
3764074  26/02/2018
DR. ASHUTOSH CHANDRASHEKAR PRADHAN
D-7, NAV PRABHAT CHSL., SANT JANABAI MARG, VILE PARLE (EAST), MUMBAI-400 057.
OFFERING MEDICAL, HYGIENIC, BEAUTY CONSULTATIONS TO IMPROVE
Individual
Used Since :21/02/2005

MUMBAI
Imparting Training, Education on – Medical Sciences, Healthcare, Stress Management, Yoga, Health Awareness,
Homeopathy, Scientifically Structured Lifestyle Modification, Mind-Body Connection, Life Skills, Wellness, Fitness, Diet,
Nutrition, Diseases, Motivation, Positive Thinking, Psychology
TV1

3810059  18/04/2018
ASSOCIATED BROADCASTING COMPANY PRIVATE LIMITED
PLOT NO. 97, ROAD NO: 3, BANJARA HILLS, HYDERABAD-500 034, ANDHRA PRADESH
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :13/08/2007

CHENNAI
TELEVISION ENTERTAINMENT; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; THEATRE PRODUCTIONS;
FILM PRODUCTION, OTHER THAN ADVERTISING FILMS; NEWS REPORTERS SERVICES; PRODUCTION OF SHOWS;
RADIO ENTERTAINMENT; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; PROVIDING ON-LINE
ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS;
PUBLICATION OF BOOKS
Trade Marks Journal No: 1919, 16/09/2019 Class 41

3847197 30/05/2018
SHACHI MAHESHWARI
# 403, JYOTHI NEST APPT, ROAD NO. 2, BANJARA HILLS, NEAR KRIS GETHIN GYM, HYDERABAD - 500034, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

TRAINING, TRAINING CONSULTANCY, VOCATIONAL TRAINING, TRAINING COURSES, EDUCATIONAL AND TRAINING SERVICES, CAREER INFORMATION AND ADVISORY SERVICES (EDUCATIONAL AND TRAINING ADVICE), INDUSTRIAL TRAINING, EMPLOYMENT TRAINING, TRAINING COURSES, PERSONNEL TRAINING, COACHING (TRAINING), BUSINESS TRAINING, MEDITATION TRAINING, MANAGEMENT TRAINING SERVICES, COMMERCIAL TRAINING SERVICES, LIFE COACHING (TRAINING), PERSONAL COACHING (TRAINING), PROVIDING ONLINE TRAINING SEMINARS, EDUCATION AND TRAINING CONSULTANCY, PROVISION OF TRAINING COURSES, WORKSHOPS (ARRANGING AND CONDUCTING OF) [TRAINING], TRAINING FOR PARENTS IN PARENTING SKILLS, TRAINING FOR PARENTS IN THE ORGANISATION OF PARENT SUPPORT GROUPS, EDUCATION SERVICES FOR MANAGERIAL STAFF, CONSULTANCY SERVICES RELATING TO THE TRAINING OF EMPLOYEES, COACHING IN ECONOMIC AND MANAGEMENT MATTERS, CONDUCTING EDUCATIONAL SUPPORT PROGRAMMES FOR HEALTHCARE PROFESSIONALS, PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION, EDUCATION AND TRAINING IN THE FIELD OF OCCUPATIONAL HEALTH AND SAFETY, EDUCATION SERVICES RELATING TO HEALTH

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY...
3861587  15/06/2018
PEPS INDUSTRIES PRIVATE LIMITED
No.7/83, Uthupalayam Road, Arasur Post, Coimbatore-641407, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used

CHENNAI
Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural
activities, Organizing and conducting marathons, Organizing Sports Competitions, Organizing exhibitions for cultural or
educational purposes, Providing Sports facilities, arranging and conducting of training workshops, seminars and physical
examination camps, Sports camp services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3864350  19/06/2018
JAASVAND ENTERTAINMENTS PRIVATE LIMITED
Principal place of business: 404, Banarasi Heritage, Behind Inorbit Mall, Off New Link Road, Malad (W), Mumbai-400064. Registered office: A-504, Sai Mansarovar CHSL, Satya Nagar Borivali W, Mumbai-92
A company registered under the Companies Act, 1956
Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023

Proposed to be Used
MUMBAI
Live entertainment production services; theatre production; production and distribution of game shows; production of special effects for movies, films, television and radio; post production editing services in the field of music, video and films; movie studio services; providing cinema and theatre facilities; providing information relating to television and radio programs, entertainment, music, sports and recreation; organization of competitions; box office services; cinematographic adaptation and editing; augmented reality video production.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3864349.
3869274  25/06/2018
JAASVAND ENTERTAINMENTS PRIVATE LIMITED
Principal place of business: 404, Banarasi Heritage, Behind Inorbit Mall, Off New Link Road, Malad (W), Mumbai-400064. Registered office: A-504, Sai Mansarovar CHSL, Satya Nagar Borivali W, Mumbai-92
A company registered under the Companies Act, 1956
Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023
Used Since :22/01/2018
MUMBAI
Entertainment services; services pertaining to development, creation, production, post-production of audio visual content for entertainment; services pertaining to development, creation, production, post-production of audio visual entertainment content for dissemination through the internet and online software programs and platforms; production, post-production, creation, development and distribution of television entertainment programs, series and films; multimedia production services; entertainment media production services for the internet; development, creation, production and post-production services of multimedia entertainment content; production of animated motion picture entertainment; production of video tapes and sound recordings; creation, development and production of television programming; entertainment media production services for motion pictures, television, internet; screenplay writing; scriptwriting; subtitling.
Trade Marks Journal No: 1919 ,  16/09/2019           Class 41

3873323   28/06/2018
MATRUBHUMI MEDIA & ENTERTAINMENT PRIVATE LIMITED
H. NO.-5010/B2, DARSHANA COMP. PO-MIDC, TAL-PALGHAR, AWADNAGAR-401506-THANE
Body Incorporate

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI

PROVIDING INFORMATION, ORGANIZING, ARRANGING, CONDUCTING, OF ENTERTAINMENT, CULTURAL, RECREATIONAL AND SPORTING ACTIVITIES; NEWS REPORTER AND REPORTING SERVICES.
3886596  13/07/2018
LION CUB STUDIOS OPC PVT. LTD.
501/502 Shanti Garden CHS., Bldg No: 3, Sector No. 4, Shanti Garden Lane, Srishti, Mira Road East, Thane - 401 107, Maharashtra, India.
COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013
Address for service in India/Attorney address:
KUMAR VILAS PAYGUDE
503/A, 3rd Floor, opp. azad mitra mandal, Kasba Peth, Pune-11

Proposed to be Used
MUMBAI
education; entertainment; sporting and cultural activities
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
JOEL NICOLAU PINTO
House No 1072, Opp Bob's Inn, Sonesta Road, Near Novotel, Escurvo Vaddo, Candolim, Bardez, Goa - 403515
Resident Individual

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
MUMBAI
Disc Jockey Services, Music Production and Entertainment Services.
3897411    25/07/2018
SHUBHANGI KAMBLLI, TUNNIIR S. KAMBBLI
PLOT NO.15/B-28, GORAI-I DEEP C.H.S BORIVALI (WEST) MUMBAI -400091, INDIA
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashishchs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092
Used Since :30/10/2016

MUMBAI
FILM PRODUCTION, PRODUCTION OF TELEVISION FILMS FILM PRODUCTION FOR ENTERTAINMENT PURPOSES, FILM PRODUCTION FOR EDUCATIONAL PURPOSES VIDEO AND DVD FILM PRODUCTION, SHOWS AND FILMS PRODUCTION, PRODUCTION OF TRAINING FILM, MOTION PICTURE FILM PRODUCTION, CULTURE ACTIVITIES
3899061  26/07/2018

FUTURE RETAIL LIMITED (ERSTWHILE KNOWN AS BHARTI RETAIL LIMITED)
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai 400 060 in the State of Maharashtra within the Union of India.

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

arranging of cooking classes; training related to cooking; education services relating to cooking; cooking instructions; education, providing of training, entertainment, sporting and cultural activities included in class 41.
HERO VARRDIWALA
3904332  01/08/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
PLANETMARATHICONCLAVE

3906005  03/08/2018
AKSHAY VILAS BARDAPURKAR
B/1201, POLARIS, NIRMAL GALAXY, NEAR DEEP MANDIR TALKIES, LBS MARG, MULUND WEST, MUMBAI - 400080

Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities as covered under class 41.

Registration of this trademark shall give no right to anyone else except to the proprietor, for this exclusive use of this word "PLANETMARATHICONCLAVE" in the given class.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3909775  07/08/2018
CEREBRAL EDUCATION SOCIETY
GRAM-BAROLI, PALIA ROAD, INDORE, M.P.-453111
SOCIETY
Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES INCLUDED IN CLASS 41
3910609  08/08/2018
SWAPNEEL HAZARE
C-801, Mayfair Meridian, Ceaser Road, Amboli, Andheri (West), Mumbai 400058
Individual
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities, sports and physiotherapy education; fitness, health and wellness training; conducting lectures, classes, workshops and events related to health, fitness, sports, lifestyle; providing sports facilities; rental of sports equipment.
Shreelaxmi Lottery
3912963  10/08/2018
KRUNAL JAYESH THAKKAR
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3923642   22/08/2018
LATA KRISHNA MOHAN Y
POSHAN, NO. 378, JUDICIAL LAYOUT. R.T. NAGAR, BANGALORE - 32
PROPRIETORSHIP

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Used Since :11/03/2017

CHENNAI
Educational services.

Disclaim generic words shown in the image.
LET'S COOK

3925979  25/08/2018

SALIL ACHARYA
A/1501, Garden Estates CHS, Laxmi Nagar, Mahakali Mandir Road, Opposite Galaxi Heights, Goregaon West, Mumbai - 400104
Indian Inhabitant.

Address for service in India/Attorney address:
ASHWANI PAREEK
Suit Case Legal, B-21, Olympic Towers, Yamuna Nagar, Lokhandwala, Andheri (w), Mumbai - 400053

Used Since : 16/03/2018

MUMBAI

TELEVISION & RADIO PROGRAMS; EDUCATIONAL SERVICES; VOCATIONAL GUIDANCE, COACHING, CONDUCTING TRAINING WORKSHOPS IN THE FIELD OF HOTEL & HOSPITALITY INDUSTRY, COOKING AND TELEVISION & RADIO PROGRAMMES; PROVIDING RECOGNITION BY WAY OF AWARDS IN THE FIELD OF HOTEL & HOSPITALITY INDUSTRY, COOKERY AND TELEVISION & RADIO PROGRAMMES; PRESENTATION OF LIVE PERFORMANCES; PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ONLINE; ORGANIZATION OF COMPETITIONS & SHOWS; CONDUCTING CONFERENCES & SEMINARS.
PARTY PANDA

PROPOSED TO BE USED

MUMBAI

ORGANIZING VARIOUS KINDS OF EVENTS AND PROGRAMMES, EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSE, ARRANGING OF EXHIBITIONS, SEMINARS AND CONFERENCES, CONDUCTING ENTERTAINMENT EXHIBITIONS, PLANNING OF SHOWS, EVENT PLANNING CONSULTATION, PARTY PLANNING SERVICES, ARRANGING AND CONDUCTING OF EDUCATIONAL AND ENTERTAINMENT EVENTS FOR CHARITABLE PURPOSES, INFORMATION ABOUT ENTERTAINMENT EVENTS PROVIDE VIA ONLINE NETWORKS AND THE INTERNET ENTERTAINMENT SERVICES IN THE NATURE OF ORGANIZING AND ARRANGING SOCIAL ENTERTAINMENT EVENTS, PRODUCTION AND PHOTOGRAPHY SERVICES
ANUPAMA VINOD CHOPRA
3 - Maria Cottage, 22 Sherly Rajan Road, Bandra West, Mumbai 400050, Maharashtra, India
An Indian National
Address for service in India/Attorney address:
SOLOMON & CO. LEGAL SERVICES LLP
3rd Floor, Calcot House, 8/10, M.P. Shetty Marg, Fort, Mumbai - 400 023
Proposed to be Used
MUMBAI
Publication of reviews in the field of entertainment, cinema presentations, movie theatre presentations, arranging and conducting of conferences, arranging and conducting of concerts, arranging and conducting of seminars, arranging and conducting of workshops, providing on-line electronic publications, providing on-line music, providing on-line videos, organization of competitions, organization of exhibitions for cultural or educational purposes, organization of shows; presentation of live performances, publication of texts, production of shows, entertainment services and information, vocational guidance, library services, educational and instruction services, writing of texts and translation services.
AKHADA ENTERTAINMENT PRIVATE LIMITED
B/701 Prakashgadh D.N.Nagar, Besides The Club, Andheri West, Mumbai- 400053, Maharashtra
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/08/2018

MUMBAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; CONDUCTING FITNESS CLASSES; PERSONAL TRAINER SERVICES [FITNESS TRAINING]; HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING]; PRESENTATION OF LIVE PERFORMANCES
PRABHA DEVI SWASTHYA SHIKSHA EVAM SEVA SAMITI

3931778  31/08/2018
MR. AMIT SINGH PARIHAR TRUST NAME:- PRABHA DEVI SWASTHYA SHIKSHA EVAM SEVA SAMIT
359/4 SARVAHARA NAGAR INDORE 452001
NO

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Used Since :08/08/2016

MUMBAI
Health, education and Society Including Class 41
3933996   03/09/2018
M/S EDGEWAY VENTURES LLP
DOOR NO.5/3084 D,LAKSHMI ARCADE JK COLONY ,KOZHIKODE,KERALA- 673004
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES . SPORTS AND FITNESS SERVICES
Proposed to be Used

MUMBAI

Entertainment; Organisation, Provision and Management of entertainment events like dance events, sporting events, cultural events, recreational events, musical events, live events, games and shows, concerts; Information about entertainment and entertainment events provided via online networks and the Internet
LOKTANTRA SAMACHAR
3937387  06/09/2018
MR. ANKIT SINGH
ADDRESS AT 84, MUNDALA NAYTA, INDORE (M.P.)-452001
INDIVIDUAL
Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001
Proposed to be Used
MUMBAI
NEWS REPORTING, NEWS REPORTING / REPORTER SERVICES, REPORTERS SERVICES, PROVISION OF TELEVISION NEWS SHOWS, NEWS PROGRAMME SERVICES FOR RADIO OR TELEVISION, NEWS PROGRAMMING SERVICES FOR TRANSMISSION ACROSS THE INTERNET, ENTERTAINMENT; ENTERTAINER SERVICES; ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES; MOVIE STUDIOS; CINEMA/MOVIE THEATRE PRESENTATIONS; MUSIC COMPOSITION SERVICES; PRODUCTION/ORGANIZATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PHOTOGRAPHIC REPORTING; PHOTOGRAPHY; SPORTING & CULTURAL ACTIVITIES; EDUCATIONAL SERVICES; PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMS; PUBLICATION OF E-BOOKS/JOURNALS ON-LINE; RENTALS OF MOTION PICTURES/CINE-FILMS; SOUND RECORDING; TELEVISION & RADIO ENTERTAINMENT INCLUDED IN CLASS 41
3938276  07/09/2018
RAJA EDUCATIONAL FOUNDATION REP BY ITS JOINT MANAGING TRUSTEE Mr. HARINIVAS RAJASEKARAN
RAJA EDUCATIONAL FOUNDATION, DOOR NO. 81/61, EAST MUNIAPPAR KOVIL STREET, KOZHIKALNATHAM ROAD,
TIRUCHENGODE-637211
Educational Trust Trading as Vriksha Global School

Address for service in India/Attorney address:
A.GANAPATHEESWARAN
NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001
Used Since :14/02/2011

CHENNAI
SCHOOL SERVICES, PRIMARY EDUCATION SERVICES, NURSERY SCHOOLS, SECONDARY SCHOOL EDUCATION
SERVICES,

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3938279  07/09/2018
HARITHA SINGH
trading as ;AME ARTISTS NETWORK
E-404, Orchid Enclave, Nahar Amrit Shakti, Chandivali, Andheri East, Mumbai-400072,

Proprietorship Company

Address for service in India/Attorney address:
ESHA AUNDHIYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Sntacruz (East), Mumbai-400098

Proposed to be Used
MUMBAI
mobile application software for providing online art exhibitions for cultural and educational purposes
3938482  07/09/2018
Y NOT STUDIOS PRIVATE LIMITED
1A, Kanaka Ranga Square, Sriman Srinivasan Cross Street, Alwarpet, Chennai- 600018
A body incorporate registered under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :14/12/2014

CHENNAI
Production and distribution of movies; Screening and rental of movies; Distribution of movies; Preparation of Subtitles for movies; Dubbing of foreign movies; Presentation of movies; Production; Showing and rental of movies; Film Production; Production of cinema films; Television Production; Videotape Production; Video Production; Theatre Production; Audio Production; Music Production; Record Production; Production of Documentaries; Production of shows; Production of theatrical performances; Production of Stage shows; Production of Motion Pictures; Rental of movies and sound recordings

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3941521  11/09/2018
ELIXIR FITNESS PRIVATE LIMITED
CTS - 202, Oakland Park, Yamuna Nagar, Near Millat N Near Millat Nagar,190 Oshiwara, Andheri-West
Private Limited Company
Address for service in India/Attorney address:
IP GRID
B-5, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048
Used Since :10/12/2010

MUMBAI
Health Club services, health and fitness training, fitness training services, fitness club services, Physical fitness training services, Physical fitness centre services, exercise and fitness classes, fitness training, gymnasiums, gymnasium club services, Gymnasium services relating to weight training, Gymnasium services relating to body building, all of them being services included in Class 41
KSHMR

3951316    20/09/2018

NILES HOLLOWELL-DHAR
2850 Ocean Park Blvd., Suite 300, Santa Monica, CA 90405.
An individual and citizen of United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :30/12/2015

MUMBAI

Entertainment in the nature of live performances by a musical performer; entertainment in the nature of live performances by a musical artist; entertainment, namely, live music concerts; entertainment, namely, personal appearances by a musician or entertainer; entertainment services, namely, live, televised and movie appearances by a professional entertainer; entertainment services, namely, live music concerts; entertainment services, namely, providing a web site featuring non-downloadable musical performances, musical videos, related film clips, and photographs; entertainment services, namely, providing non-downloadable prerecorded music online via a global computer network; entertainment in the nature of live traveling tours in the nature of concerts by a professional entertainer featuring music; entertainment services, namely, presenting non-downloadable pre-recorded music, video and graphics to mobile communications devices via a global computer network and wireless networks.
OPENDOOR FEST

3951411  21/09/2018
INDRANIL SENGUPTA, IS NETWORK
A-1 Hariniwas, Lady Jamshedji Road, Shivaji Park, Mumbai – 400028
Sole Proprietor

Address for service in India/Attorney address:
PRATIK JHAVERI ADV
91 Shalimar G Road Marine Drive 5th Floor Mumbai 400002

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities; arranging and conducting of concerts; entertainment services; entertainer services; film production, other than advertising films; organization of competitions [education or entertainment]; presentation of live performances
3956034   26/09/2018
BHUSHAN NIHAL THAKUR
Plot no.21 S. no. 164, Tingre Nagar, Near PN,B Pune - 411032 Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Organization of sports competitions, providing sports facilities, sports training/sports events
3958114     27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities; movie theatre services; motion picture theatre services; multiplex; movie studios; movie showing; presentation of movies; provision of information relating to movies; Providing facilities for movies, Projection Screens for Movies, Production of Movie Special Effects, Rental and leasing of Movie Projectors and their accessories, shows, plays, music or educational training; movie premiers and other Audio-visual display presentations
3958133    27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities; movie theatre services; motion picture theatre services; multiplex; movie studios; movie showing; presentation of movies; provision of information relating to movies; Providing facilities for movies, Projection Screens for Movies, Production of Movie Special Effects, Rental and leasing of Movie Projectors and their accessories, shows, plays, music or educational training; movie premiers and other Audio-visual display presentations
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3958114..
Probing Nature Nurturing Minds

3958866    28/09/2018
PRATITI B R
D-204, Mantri Elite Apartments, Bilekahally, Banerghatta Main Road, Bangalore- 560 076
Individual
Address for service in India/Attorney address:
FRONTIER LEGAL
NO.743, 46TH CROSS, JAYANAGAR 8TH BLOCK, BANGALORE-560070, KARNATAKA, INDIA.
Used Since :01/08/2005

CHENNAI
Education, academics, training, coaching, practical training, publication of books, publication of texts, teaching, educational services, tutoring, conducting seminars, conferences and workshops, research, teacher training, peak performance coaching, higher education, academies, etc.

Subject to association with 3958865.
Daffodil Rhombus

3958868    28/09/2018
PRATITI B R
D-204, Mantri Elite Apartments, Bilekahally, Banerghatta Main Road, Bangalore- 560 076
Individual

Address for service in India/Attorney address:
FRONTIER LEGAL
NO.743, 46TH CROSS, JAYANAGAR 8TH BLOCK, BANGALORE-560070, KARNATAKA, INDIA.

Proposed to be Used
CHENNAI

Education, academics, training, coaching, practical training, publication of books, publication of texts, teaching, educational services, tutoring, conducting seminars, conferences and workshops, research, teacher training, peak performance coaching, higher education, academies, etc.
3961454  01/10/2018
RASHMI THORVE
Post. Shiroli (B.K), Taluka Junnar Dist, Pune 410511 in the State of Maharashtra within the Union of India.

an Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Book rental; book lending; book loaning; publication of books; on-line publication of electronic books and journals;
education; providing training; providing training and education; providing online training.
3962633  03/10/2018
PACIFIC GAMING PRIVATE LIMITED
No. 75, 7A cross, First floor, Koramangala 4 Block, Bangalore 560 034
A company existing under the laws of India.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :30/03/2018
CHENNAI
Providing online poker games, organisation of poker tournaments, Providing instructional information on poker,
Arranging and conducting of poker games, Information relating to computer gaming entertainment provided online from a
computer database or a global communication network, Gaming services, Gambling services, Online gambling services,
On-line gambling services, Internet games (non-downloadable), Providing on-line interactive computer games, Games
services provided on-line from a computer network, provided via a computer network , Game services provided online
from a computer network or mobile phone network.
*The mark should be used as a whole.*
3962641  03/10/2018

PACIFIC GAMING PRIVATE LIMITED
No. 75, 7A cross, First floor, Koramangala 4 Block, Bangalore 560 034
A company existing under the laws of India.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 30/03/2018

CHENNAI
Providing online poker games, organisation of poker tournaments, Providing instructional information on poker, Arranging and conducting of poker games, Information relating to computer gaming entertainment provided online from a computer database or a global communication network, Gaming services, Gambling services, Online gambling services, On-line gambling services, Internet games (non-downloadable), Providing on-line interactive computer games, Games services provided on-line from a computer network, provided via a computer network, Game services provided online from a computer network or mobile phone network.
Pondy Lit Fest
3964232 04/10/2018
INDOLOGUE EVENTS AND IDEAS PVT. LTD
48, Francois Martin Street, Kuruchikuppam, Pondicherry-605012.
A body incorporate registered under the Indian Companies Act, 1956
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since: 17/08/2018

CHENNAI
Conducting of live entertainment events and film festivals; Organisation of architecture festivals for cultural or entertainment purposes; Organisation of ethnic festivals for cultural or entertainment purposes; Organisation of film festivals for cultural or entertainment purposes; Organisation, production, presentation and conducting of music concerts, festivals, tours and other musical and cultural performances, events and activities; Organization of architecture festivals for cultural or entertainment purposes; Organization, production, presentation and conducting of music concerts, festivals, tours and other musical and cultural performances, events and activities; Organization of film festivals for cultural or entertainment purposes; Organization of ethnic festivals for cultural or entertainment purposes
3964834  05/10/2018
MAHMOODUL HASAN SERAJ PROPRIETOR OF M/S STUDY CAMPUS
401 & 402, Fourth Floor, Krishna Plaza, Shivaji Marg, Jan Kalyan Bank, Opp: Thane(W) Rly Station, Mumbai
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since: 14/08/2016
To be associated with:
3315963
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
LITTLE MASTERS EDUCARE

3968300  09/10/2018
LITTLE MASTERS EDUCARE
137/138, TANAJI NAGAR, MIDC ROAD,NEAR BIRLA MANDIR, ULHASNGAR - 421001
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
A technical learning summit or conference that is aimed at bringing all technology practitioners together to share knowledge and build a community of technology enthusiasts. This brings all WiFi-related organizations, academicians, and researchers on one platform to discuss technological advancements, best practices, and implementation challenges.

This is subject to the condition that the use of the trademark only as a tagline along with the applicant's house mark.
3975468  16/10/2018
FRAMED REVER PRIVATE LIMITED
307, Tulasi Theatre Road, Behind Marathalli Water Treatment plant, Outer Ring Rd, Kodbsanhalli, Marathahalli, Bengaluru,
Karnataka 560037
Private Limited
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI,
AHMEDABAD 380006
Used Since :28/10/2017
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3976866  17/10/2018
ANIL KULKARNI
Raghukul, D - 14/101, Chittaranjan Nagar CHS, Vidyavihar East, Mumbai - 400077
Indian National.

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
ON-LINE TICKET AGENCY SERVICES FOR ENTERTAINMENT PURPOSES, ARRANGING FOR TICKET RESERVATIONS FOR SHOWS AND OTHER ENTERTAINMENT EVENTS, THEATRE TICKET BOOKING SERVICES, TICKETING AND EVENT BOOKING SERVICES EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3275671.
INSCAPE

3976936  18/10/2018
VIREN SABHARWAL
201, Golden Heights Chs Ltd., Shastri Nagar, Next To Hdfc Bank, Andheri (West), Mumbai - 400053, Maharashtra
An Indian National

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used

MUMBAI
Entertainment; Organisation, Provision and Management of entertainment events like dance events, sporting events, cultural events, recreational events, musical events, live events, games and shows, concerts; Music festival services; Arranging of festivals, recreational activities for entertainment purposes; Arranging group recreational activities; Organisation of entertainment activities for camps; Information about entertainment and entertainment events provided via online networks and the Internet
3977918  19/10/2018
THE GERA EDUCATION FOUNDATION
Unit no-F14, 1st Floor, Gera Plaza condominium, 200 Boat club road, Pune-411001, Maharashtra
Trust
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Education, Training, School, Entertainment, Cultural activities
3978096  19/10/2018
AKRITI BHARTIA
301 Vishal Apartment, Janki Kutir Society, Juhu, Mumbai - 400049
Individual
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

MUMBAI

Cinema presentations; entertainment services; film production; game services provided on-line from a computer network; online publication of electronic books; providing online not downloadable electronic publications; providing online not downloadable videos; publication of books; production of television programmes; screenplay writing; scriptwriting other than for advertising purposes; production of shows; television entertainment
Minerva Diaries
3981348 24/10/2018
NEELU SHROFF
A-301, Woodrose Apartments, Lokhandwala Complex, Andheri West, Mumbai- 400 053
Individual
Address for service in India/Attorney address:
DUA ASSOCIATES
116, Free Press House, 11th Floor, 215, Backbay Reclamation III, Nariman Point, Mumbai 400 021
Proposed to be Used
MUMBAI
Entertainment: Production of Films, Production of music, production of television Programmes and Shows including fiction and non-fiction, live events, production of documentaries, short films, digital
3983309    26/10/2018
GAMESKRAFT TECHNOLOGIES PVT LTD
trading as ;GAMESKRAFT TECHNOLOGIES PVT LTD
NO.147, LAKSHMI CHAMBERS, 4TH FLOOR, 5TH MAIN ROAD, 6TH SECTOR, HSR LAYOUT,BENGALURU-560102
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
INDIA LAW PRACTICE
4TH FLOOR,JP SQAURE,NO.190,SANKEY ROAD,SADASHIVANAGAR,BANGALORE-560080.
Used Since :01/10/2017

CHENNAI
ENTERTAINMENT SERVICES, GAMING SERVICES, ONLINE GAME SERVICES, ONLINE GAME SERVICES, PROVIDED VIA A COMPUTER NETWORK, PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME SHOWS, GAME SERVICES PROVIDED ONLINE FORM A COMPUTER NETWORK OR MOBILE PHONE NETWORK.

The mark should be used as a whole.
RUMMYCULTURE
3983310 26/10/2018
GAMESKRAFT TECHNOLOGIES PVT LTD
trading as; GAMESKRAFT TECHNOLOGIES PVT LTD
NO.147, LAKSHMI CHAMBERS, 4TH FLOOR, 5TH MAIN ROAD, 6TH SECTOR, HSR LAYOUT, BENGALURU-560102
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
INDIA LAW PRACTICE
4TH FLOOR, JP SQAURE, NO.190, SANKEY ROAD, SADASHIVANAGAR, BANGALORE-560080.
Used Since: 01/10/2017
CHENNAI
ENTERTAINMENT SERVICES, GAMING SERVICES ONLINE GAME SERVICES, ONLINE GAME SERVICES PROVIDED VIA A
COMPUTER NETWORK, PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME SHOWS, GAME SERVICES
PROVIDED ONLINE FORM A COMPUTER NETWORK OR MOBILE PHONE NETWORK.
Proposed to be Used

MUMBAI

Teaching; Education; Educational Services; Coaching; Providing of Tutorials; Providing of Institutional Services; Providing of Training; Entertainment; Arranging & Conducting of Workshops, Conferences, Seminars & Correspondence Courses; Providing Academic & Vocational Education; Events Management; Organisation of Exhibitions; Organisation of Study Courses; Organisation of Examinations & Competitions; Activity Schooling & Summer Camp; Sporting & Cultural Activities; And all other Services included in the Class 41
MRS NADIA KHAN
Flat 204/A, Suyog Nagar, Near Pyramid School, Vasai West, Mumbai
An Indian National

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI - 97

Proposed to be Used

MUMBAI
Photography, Studio Services, Photographs Editing, Portrait Photography, Audio And Video Production, Dubbing, Film Production, Microfilming, Videotape Film Production, Videotape Editing, Videotaping, Photographic Reporting, Photography Training, Education Services Relating To Photography, Audio, Video And Multimedia Production And Photography, Camera Rental, Entertainment, Arranging And Conducting Of Workshop, Sporting And Cultural Activities, Digital video, audio and multimedia entertainment publishing services, Online digital publishing services, Providing digital sound recordings, not downloadable, from the internet
3984418    26/10/2018
ASHISH RAI
Flat No - 103, B Wing, Shiv Kirti CHS Ltd., Chincholi Bundar Road, Near Soni Complex, Malad West, Mumbai, Maharashtra - 400064
Individual
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Proposed to be Used
MUMBAI
Entertainment; and Cultural Activities. Organisation of beauty contests.
3987246  30/10/2018
MILES EDUCATION PRIVATE LIMITED
trading as ;MILES EDUCATION PRIVATE LIMITED
GROUND-1, JAYBHERI STATION, HITECH, CITY ROAD, KOTHAGUDA, HYDERABAD-500 084, TELANGANA, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
SHASHI BHUSHAN
2ND FLOOR, 4-4-68/A, 85/86 RANGA REDDY COMPLEX, PILLAR NO.139, INNER RING ROAD, ATTAPUR, HYDERABAD-500048, TELANGANA, INDIA.
Proposed to be Used
CHENNAI
SERVICE PERTAINING TO PROVIDING TRAINING IN EDUCATIONAL COURSES WHICH INCLUDES ASSIGNMENT OF PROJECTS FOR ALL KINDS OF SUBJECTS AND TOPICS SPECIALLY ON MANagements.
3988807  31/10/2018
INKPOT FILMS PRIVATE LIMITED
Unit No.13, Gera Plaza, 200 Boat club road, Pune 411001
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
entertainment services, film production, rental of motion pictures, music production, organization of shows, presentation of live performances, recording studio services, theatre production, events and arranging & conducting concerts
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3990268  02/11/2018
C.ESWAR PRASAD (INDIAN NATIONAL, PROPRIETOR), TRADING AS CHIRANJEEVI CREATIONS
Plot No-36, Indira Nagar Vijaya Nagar Colony, Hyderabad - 500057, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :15/11/2002

CHENNAI
Film Production
DEEPA KAUR PADD
I-140,North Bombay Society,Juhu Tara rd, Opp JW Marriott,Vile Parle West, Mumbai 400049.
Individual
Address for service in India/Attorney address:
RIGNAYA AND ASSOCIATES LLP
401-A, Town Centre-II, Opp. Times Square, Andheri East, Mumbai-400059

Proposed to be Used
MUMBAI
JOB ORIENTED TRAINING, TECHNICAL TRAINING, CORPORATE TRAINING AND SOFT SKILL TRAINING. COMMERCIAL TRAINING & COACHING, CONSULTATION SERVICES, ARRANGING AND CONDUCTING COLLOQUIUM, CONFERENCES, CONGRESSES, SEMINARS, SYMPOSIMS, WORKSHOPS, ORGANISING COMPETITIONS, all included in Class 41
Ancient Wisdom Modern Solutions

3997111  13/11/2018
RAJSHEKAR KRISHNAN
E-303, Suraj Ganga Socrates, Vajrahalli, Kanakapura Main Road, Bangalore

Address for service in India/Attorney address:
FRONTIER LEGAL
NO.743, 46TH CROSS, JAYANAGAR 8TH BLOCK, BANGALORE-560070, KARNATAKA, INDIA.

Proposed to be Used
CHENNAI
educational services; providing of training and coaching; arranging and conducting workshops, training, conferences, seminars; publication of books and journals; vocational skills training; consultancy relating to vocational skills training
3999944 16/11/2018
JOSEPH P.MANI
trading as ;EMJ ZION AUTO FINESSE PRODUCTS
46/2892 D, GROUND FLOOR VENNALA P.O, KOCHI-682028 KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
EDUCATION INSTITUTION, SKILL DEVELOPMENT
subject to the mark should be use as a whole within the state of Kerala.
PUNEDUSK

4003455  21/11/2018

ABHAY SANJAY LOHOKARE
202, Nidagh, Ruturang Society, Near PNB, Aranyeshwar, Pune - 411009
Sole Proprietor

Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004,
Maharashtra, India

Used Since :01/04/2015

MUMBAI

Dubbing and editing of video, video tapes, film productions, production of documentary or art film, microfilming, photographic reporting, photography, publication. To rental video cameras, video CDs, DVDs, cassettes, video tapes in India or abroad.
4025578  13/12/2018
KOTIPALLI MURALI NAGESWARA RAO
EDUCARE EDUCATIONAL INSTITUTIONS, NAGARAM, MAMIDIKUDURU MANDAL, EAST GODAVARI-533247
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education.
BODY NEXUS

4025677    13/12/2018
KINETIQUE FITNESS SOLUTIONS PRIVATE LIMITED
NO:31/1,T.S.PALANIVEL ST, CHEYYAR,604407,TAMILNADU
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since :07/09/2018

CHENNAI
Fitness club services; Physical fitness instruction; Physical fitness consultation; Fitness training services; Physical fitness tuition; Physical fitness centres; Conducting fitness classes; Aerial fitness instruction; Physical fitness training services; Physical fitness education services; Personal fitness training services; Health club [fitness] services; Exercise [fitness] advisory services; Exercise [fitness] training services; Physical fitness training; Providing fitness facilities; Personal fitness training; Health and fitness training; Fitness and exercise club services; Providing fitness and exercise facilities; Conducting physical fitness conditioning classes; Arranging and conducting of fitness classes; Health and fitness club services; Provision of physical education, games and sporting facilities; Physical education services
4026543  14/12/2018
HARISH SINGH PAWALI
BEHIND OCEAN FRONT GUEST HOUSE, KUDLE BEACH, GOKARNA, KARNATAKA - 581 326
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Gitorisum, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
CHENNAI
PROVIDING EDUCATION, FITNESS TRAINING SERVICES IN THE FIELD OF YOGA, MEDITATION., HEALTH AND WELLNESS TRAINING., YOGA AND NATUROPATHY SCHOOL
The mark should be used as a whole.
4033564   21/12/2018
TULUNAD ROCKS INDIA PVT LTD
R/AT GOVT EMPLOYEE QUARTERS FLAT NO. E4 VIDYANAGAR, KASARAGOD KERALA 671 123
A pvt. Limited Company

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :11/07/2018

CHENNAI
Education, Education examination, Education services, Educational consultancy, Educational instruction, Educational research, Publishing of educational matter

ICUBE TALKS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SAI TEJA REDDY ANNAPUREDDY)
MIG 352 KPHB Colony Hyderabad Rangareddi Telangana-500072
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 10/10/2018

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities under Class 41

4038546 27/12/2018
MR. JITHINDAS H
THOTTUNKAL, KUMARAMKARY P.O, KUTTANAD, ALAPUZHA, KERALA-686103
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since: 12/04/2018

CHENNAI
EDUCATIONAL SERVICES; RUNNING OF EDUCATIONAL INSTITUTIONS, SCHOOLS, ACADEMIES, EDUCATIONAL CENTERS AND COACHING CENTRES.

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS PROGRESS AND ACADEMY SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4039115  27/12/2018

J. SATISH KUMAR
JSB FILM STUDIOS, NO:45/1, THIRUPATHI NAGAR, 1ST MAIN ROAD EXTENTION, KOLATHUR, CHENNAI-600 099.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
Film studios, Film studio services, Cinematographic film studio services, Rental of film studios, Operating of film studios, Provision of film studio facilities, Recording studio services for films, Production of films in studios, Recording, film, video and television studio services, Studio services for the recording of cine-films, Rental of lighting apparatus for movie sets or film studios
Trade Marks Journal No: 1919 , 16/09/2019 Class 41

4046461  04/01/2019
Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities; Education and providing of training relating to corporate social responsibility initiatives; Education services; workshops for training purposes; organization of educational conferences; personal coaching; Recreational services; Publishing of books and magazines; Electronic online publishing of periodicals, books and journals; Entertainment services provided by recreation and amusement parks; Entertainment in the nature of an ongoing television series featuring content in the fields of sports, drama, and food; entertainment services, namely, an ongoing series provided through television, cable, the Internet and wireless communications networks; providing online non-downloadable comic books and graphic novels; providing a website featuring blogs and non-downloadable publications in the nature of books, graphic novels, comics and screenplays in the field of entertainment; providing a website featuring entertainment information, audio, video and prose presentations, and online-non-downloadable publications in the nature of fiction and non-fiction books, graphic novels and comics all in the field of entertainment; entertainment services, namely, arranging and conducting contests; providing current event news and information in the field of entertainment relating to contests, video, audio and prose presentations and publications all in the field of entertainment; providing on-line reviews of television shows and movies; providing a video-on-demand website featuring non-downloadable movies and films; providing a website featuring non-downloadable videos in the field of movies, television shows, and film trailers on a variety of topics; providing a searchable on-line entertainment database featuring on-line non-downloadable music, movies, television shows, multimedia presentations in the field of entertainment, audio files featuring music, comic books, and publications in the nature of entertainment; and providing information on entertainment, movies and television shows via social networks; Organisation of exhibitions for cultural or educational purposes.
4068049  25/01/2019
SAGAR CHOURASIA
3B/4,1ST FLOOR,GANGARAM HOSPITAL ROAD,OLD RAJINDER NAGAR,NEW DELHI
NEW APPLICATION
Address for service in India/Attorney address:
G S LEGAL
S- 2 Plot No. 51 Vikram Enclave Sahibabad Ghaziabad Utter Pradesh 201005
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
GONE MAD
4079662  07/02/2019
GARUDA POLYFLEX FOODS PRIVATE LIMITED
trading as :GARUDA POLYFLEX FOODS PRIVATE LIMITED
NO. 11, JIGANI LINK ROAD, BOMMASANDRA INDUSTRIAL AREA, ANEKAL TALUK, BANGALORE - 560 105
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JANNAVI RAGHURAMAN
6D, BLOCK II, RAMANIYAM ABBOTSBURY, NO.74, CP RAMASWAMY ROAD, ALWARPET, CHENNAI-600018.
Proposed to be Used
CHENNAI
ENTERTAINMENT SERVICES, PRODUCTION, AND EXHIBITION OF CINEMATOGRAPHIC FILMS, MUSIC VIDEOS, PLAYS, MOTION PICTURES, VIDEO ADVERTISEMENT, DOCUMENTARY FILMS, SERIALS, MUSIC PROGRAMMES AND VIDEOS,
VIRTUAL THRILL ZONE
4083333  11/02/2019
RC LEISURE PVT. LTD.,
D.No.6-3-664, B-103, Prestige Rai Towers, Opp:NIMS Hospital, Punjagutta, Hyderabad-500 082 (T.S) India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Proposed to be Used
CHENNAI
Providing entertainment, interactive entertainment and entertainment services.
4084275   12/02/2019
GIRNAR SOFTWARE PRIVATE LIMITED
1st Floor, Plot No. – 49, Opposite EPFO Office, Sector 44, Gurgaon, Haryana – 122003.
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Entertainment services; Education and training services; On-line (non-downloadable) and off-line publication of texts, books, magazines, newspapers, journals, manuals, periodicals and newsletters pertaining to vehicles including via mobile application or other electronic means; Arranging and conducting competitions, ceremonies, training sessions, seminars and conferences pertaining to vehicles; providing non-downloadable electronic publications and online videos; provision of information via blogs featuring information in the field of vehicles and related information; providing a database of information and developments regarding new and used vehicles via computer information networks, global networks and wireless networks.
4085290  12/02/2019
MANISH KUMAR SHARMA
PLOT NO. 41, ADITYA GREEN CITY, DUHAI, MURADNAGAR, GHAZIABAD-201206, UTTAR PRADESH
GYM SERVICE
PROPRIETOR
Used Since :01/03/2018

DELHI
Health club services [health and fitness training]
4086862  14/02/2019
SHELIZA TECHNOLOGIES PRIVATE LIMITED
PLOT NO:27, SYNO.251/1C2, PHASE-2,SANCHARPURI COLONY ,NEW BOWENPALLY,HYDERABAD,Telangana, India, 500011
owner

Address for service in India/Attorney address:
B SUDARSHANA SETTY
7-1-370/A, 2ND FLOOR, BALKAMPET, HYDERABAD, TELANGANA 500038

Proposed to be Used
CHENNAI
Fitness Related services.
4087883 14/02/2019
ROOP PRODUCTION & ENTERTAINMENT
7, Sudder Street, Kolkata - 700 016, West Bengal, India
An Indian Partnership firm

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Film studio services, film production services, film editing, film distribution, entertainment services, entertainment by film, Cinematographic film showings, Videotape film production, Film directing, other than advertising film, Performance and presentation of films, Conducting of film festivals, Exhibition of video film, Production of cinema films, Development of formats for films, Consultancy on film and music production
4088160  14/02/2019
M/s. ABC STUDY LINKS
3rd Floor, Jose Building, Jose Junction, Pin 682016, Kochi, Ernakulum, Kerala, India.
Partnership Firm

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :24/11/2014

CHENNAI
Educational Services; providing education and training in various subjects including training in communicative languages; educational consultancy services; overseas educational consultancy

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4089219 15/02/2019
MILIND DIGAMBER SHEGOKAR
Flat No 203, Saket Shri Siddhivinayak Sankalp Society, Wadachiwadi Road, Near Jakat Naka, Undri Pune City, Maharashtra-411060
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Music production, Teaching of music, Training services
4089295  15/02/2019
JAYESH MAINI
AMBICA PEARL APT FLAT NO 1 NANDANAVANAM 1ST LINE JKC ROAD, GUNTUR ,ANDHRA PRADESH-522006
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
SURENDRA KUMAR KUNITAL S/O. SH. RAMJIWAN JAT
51-A, GOVIND VIHAR, SITAPURA, JAIPUR – 302022 RAJASTHAN
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :20/09/2018

AHMEDABAD
Providing Of Training, Entertainment, Sporting And Cultural Activities In Class 41
4089682  16/02/2019
DESHAM BROADCASTING PVT LTD
D.No:4-16-174, Bharath pet, ‘0’Line, Amaravathi Road, Guntur – 522002, AP.
An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 09/11/2015

CHENNAI

Entertainment; sporting and cultural activities; educational and entertainment services. namely, a continuing program accessible by radio, television, satellite, audio, video and computer networks; Provision of non-downloadable television programs via pay-per-view television channels; News reporting services; News reporters services; recording studio services; rental of radio and television broadcasting facilities; preparation of news, entertainment and documentary programmes for broadcasting; production of television programmes; Production of video recordings; Production of sound recordings; News syndication reporting
A Venture by Global English Medium School

G.E.M.S.
PRESCHOOL

Proposed to be Used

EDUCATIONAL SERVICES; PROVIDING OF TRAINING; PROVIDING EDUCATIONAL COURSES; INFORMATION RELATING TO EDUCATION; EDUCATIONAL CONSULTANCY; PHYSICAL EDUCATION AND TRAINING; EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES;; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; PUBLICATION OF BOOKS, TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; ARRANGING AND CONDUCTING COLLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS.
MISS GRAND INTERNATIONAL CO. LTD.
1213/414 LAT PHRAO, 94, LAT PHRAO ROAD, PHILAP PHLA, WANG THONG LANG, BANGKOK – 10310, THAILAND
THAILAND LIMITED COMPANY

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI
ORGANISING OF BEAUTY CONTESTS, ARRANGING AND CONDUCTING OF BEAUTY CONTESTS
KANHA MEHANDI ART

4092080   19/02/2019
KANHAIYA KUSHWAHA
RZ-14B, GALI NO-3, VEER NAGAR WEST, SAGARPUR, NANGAL RAYA, SOUTH WEST DELHI-46
mehandi designs
Proprietorship

Proposed to be Used
DELHI
Services having the basic aim of the entertainment by presentation of works of visual art
4094619  20/02/2019
SHUBHAM JAIN
E-75/2, VIJAY VIHAR, PHASE-II ROHINI SECTOR-4 NEW DELHI-110085
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4095724  21/02/2019

STALIN S
FLAT NO 4-C, 4TH BLOCK, SREEROSH FREEDOM SQUARE APARTMENT, G.V. RESIDENCY, COIMBATORE SOUTH, COIMBATORE - 641028

Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Education; providing of training; Sporting and cultural activities. Educational services provided by institutes of higher education, providing courses of instruction at high school, college or post-graduate level.
4097784 23/02/2019
MR. ARVIND KUMAR RAJGARHIA
201, HARI NAGAR APARTMENT, SHARDANAND ROAD, RANCHI, JHARKHAND-834001
INDIVIDUAL
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Used Since :13/06/2017
KOLKATA
EVENT ORGANISERS.
4098297    25/02/2019
JABILLI PRODUCTIONS PRIVATE LIMITED
3-382/2, POLAKAMPADU KARAKATTA UNDAVALLI VIJAYAWADA GUNTUR AP - 522501
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
4098662  25/02/2019
SKJ INFORMATION SERVICES PRIVATE LIMITED
1ST FLOOR SAROJ PLAZA WADGAON OPPOSITE OM BHAVAN, NAGPUR ROAD NANDURPUR Chandrapur MH 442401 IN
COMPANY
Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024
Proposed to be Used
MUMBAI
EDUCATION, CORRESPONDENCE COURSE, EDUCATION INFORMATION, EDUCATION SERVICES, GUIDANCE, TRAINING
PROGRAM, PROVIDING EDUCATIONAL INFORMATION ONLINE, PROFESSIONAL EDUCATION SERVICES RELATED TO
SCHOOLS AND COLLEGES
4098722  25/02/2019
SHRI PRATEEK KUMAR YADAV
trading as ;SHRI PRATEEK KUMAR YADAV
THE SOLITAIRE, PLOT NO. CB RAFI AHMAD, KIDWAI NAGAR, ELDECO GREEN, OPP. FUN MALL, GOMTI NAGAR,
LUCKNOW, U.P-226010
SERVICE PROVIDERS
Address for service in India/Attorney address:
ABHISHEK PATHAK
4/1094, VIKAS NAGAR, LUCKNOW, U.P-226022
Used Since :25/09/2014
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DREAMWIN UNIVERSITY

4099033    25/02/2019
DREAMWIN TECHNOLOGIES (OPC) PRIVATE LIMITED
B/6/1, Kalindi Housing Estate, Lake Town, Kolkata - 700089, West Bengal.
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA
EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
EXAMKART
4099034   25/02/2019
GYANENDRA PRATAP SINGH
B-23/A, Gauravdeep Height, 4th Floor, Sector-62, Noida, U.P. 201301
INDIVIDUAL
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Proposed to be Used
DELHI
Education; providing of training
CHATURVEDI & SHAH LLP

4101434  27/02/2019

CHATURVEDI & SHAH LLP
714 - 715, Tulsiani Chambers, 212, Nariman Point, Mumbai – 400021, Maharashtra, India

Limited Liability Partnership

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Education and providing of training.
4101435 27/02/2019
CHATURVEDI & SHAH LLP
714 - 715, Tulsiani Chambers, 212, Nariman Point, Mumbai – 400021, Maharashtra, India
Limited Liability Partnership

Address for service in India/Agents address:
SHAILENDRAT THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Education and providing of training.
4218633   27/06/2019
GAGAN KATARIA
318/16 SHIVAJI NAGAR, GURUGRAM HARYANA INDIA
Service Providers
prop.
Proposed to be Used
DELHI
education n entertainment
4227318  06/07/2019
SANDEEP PUROHIT AUTHORIZED REPRESENTATIVE OF ACROAMATIC EDUCATION
GROUND FLOOR DASHRATH LAL WADI, JAMBALI GALLI, NEST TO JAIN TEMPLE NEAR MOKSH PLAZA BORIVALI
WEST MUMBAI-400092
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DIVYA JAIN
GANPATI NAGAR, JAIPUR
Used Since: 28/06/2015
MUMBAI
EDUCATION CONSULTANT
4231233  10/07/2019
AVADHOOT NARAYAN SAMANT
B-04, Radha Chhaya Chs, Jay Prakash Nagar, Road No. 4, Goregaon East, Mumbai - 400063
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Academic mentoring of school age children, Career counselling relating to education and training, Training consultancy, Personal development training, Consultancy relating to vocational skills training.
4236409  16/07/2019
ABDUL WAHAB KHAN
F-37, THIRD FLOOR NAFEES ROAD BATLA HOUSE JAMIA NAGAR OKHLA NEW DELHI-110025
FIRM
Address for service in India/Attorney address:
GULREZ FAIZAN AND ASSOCIATES
F-13, C-1, 1ST FLOOR, SALTANAT PLAZA, NAFEES ROAD, JOGABAI EXTN, BATLA HOUSE, JAMIA NAGAR, OKHLA, NEW DELHI-110025 INDIA

Proposed to be Used
DELHI
COMPUTER EDUCATION AND TRAINING (HARDWARE & SOFTWARE), SOFTWARE AND WEB DEVELOPMENT, TRAINING AND EDUCATION, ALL KIND OF EDUCATIONAL, TRAINING SERVICES AND ACTIVITIES, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, RUNNING EDUCATIONAL INSTITUTIONS AND CLASSES, TRAINING WORKSHOPS, CONDUCTING CLASSES, OFFER SERVICES SUCH AS MENTORING SERVICES, AUDIO, VIDEO AND GRAPHIC WORKS ONLINE FEATURING SERVICE OFFERINGS
4236410  16/07/2019
HARPREET SINGH MATTU
VILLAGE LITRAN TEHSIL, NAKODAR, JALANDAR, PUNJAB- 144040
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
Education, providing of Training, Entertainment, Sporting and Cultural Activities, included in Class 41
MITHILAKSHAR SAKSHARTA ABHIYAN

4238700    18/07/2019
AJAY NATH DHAIRYANATH JHA
FLAT NO-04,BANSI PLAZA,OJAR MIG,TAL-NIPHAD,DIST-NASHIK,PIN-422206
MAITHIL PUNARJAGRAN PRAKASH

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR,RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043

Proposed to be Used
MUMBAI
EDUCATIONAL AND TRAINING SERVICES,PUBLICATIONS SERVICES
4241022    20/07/2019
DR ANIMESH ADHIKARI
F-2, Kurtarkar Nagari - 30 Ponda, North-Goa - 403 401
class 42
The company has been incorporated in July 17, 2017 under the companies Act, 2013 (18 of 2013)

Proposed to be Used
MUMBAI
Education ; Training
CHENNAI

Post-production editing services in the field of music, videos and film Film editing Film editing (Cinematographic -) Film editing (Photographic -) Editing of cine-films Exhibition of video film sound tracks Film production Video film production Videotape film production Production (Videotape film -) Film production services Film and video tape film production Film production, other than advertising films Film directing, other than advertising films Production of films Production of films, other than advertising films Video tape film production Motion picture film production Production of training films Production of video films Production of television films Production of cinema films Production of cine-films Production of cinematographic films Cine-films (Production of -) Shows and films production Film production for entertainment purposes Television, radio and film production Film production for educational purposes Video and DVD film production Recording studio services for films Production of motion picture films Production of films in studios Development of formats for films Production of animated cine-film clips Production of sporting events for film Consultancy on film and music production Production of graphical cine-film clips Projection of cine-films for technical purposes Services for the production of cine-films Recording, film, video and television studio services Audio, film, video and television recording services Production of films for educational purposes Production of pre-recorded cinema films Production of pre-recorded video films Production of special effects for films Special effects (Production of -) for films Production of television and cinema films Services for production of cine-films Information services relating to video films Production of films for entertainment purposes DVD and CD-ROM film production Projection of cine-films for medical purposes Special effects animation services for film and video Facilities for the production of films (Provision of -) Studio services for the recording of cine-films Services for the production of entertainment in the form of film Rental of lighting for use on film sets Rental of lighting apparatus for movie sets or film studios Film rental Film hire Rental of films Hire of films Rental of film positives Rental of film negatives Rental of cinematographic films Rental of cine-films Cine-films (Rental of -) Rental of cinema films Leasing of cine-films Rental of video films Hire of cine-films Lending libraries for films Rental of motion picture films Rental of pre-recorded films Rental of cinematographic and motion picture films Rental of pre-recorded films in the form of discs Rental of pre-recorded films in the form of video tapes Rental of film projectors Hire of film projectors Rental of film studios Rental of reversal film Cine-film projectors (Rental of -) Rental of film projection equipment Rental of cine-film projectors Leasing of cine-film projectors Leasing of cine-film apparatus Hire of cine-film projection apparatus
HALDIRAM BHUJIAWALA

4246667 25/07/2019
SUMIT, PROPRIETOR M/S BERACHAH SALES CORPORATION
60, MANGLA COLONY, PARSHURAM NAGAR, AMBALA CITY-134003, HARYANA
PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4247161  26/07/2019
SUSHANT KUMAR BISHT
1075, Tower 1, Prestige Shantiniketan, Whitefield, Bengaluru -560048
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :10/07/2019
To be associated with:
4141727
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
4247565    26/07/2019
SCRIPT FACTORY PRODUCTION OPC PVT. LTD
H. NO - 53, V.P.O - BHINDER KALAN, DIST - MOGA, LOGARH ROAD, PUNJAB - 142041
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Presentation of motion pictures, Production and distribution of motion pictures, Arranging of film festivals, Organization of exhibitions in the field of film for cultural or educational purposes, Arranging and conducting seminars, Arranging of educational seminars, Education; Providing of training; Entertainment; Sporting and cultural activities
MZAALO

4248507    27/07/2019

XFINITE GLOBAL PLC
171, Old Bakery Street, Valletta VLT 1455,Malta

Public Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

MULTIMEDIA ENTERTAINMENT SERVICES FOR RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, CAPTURING, SHOWING, EDITING, PLAYING STREAMING, VIEWING, PREVIEWING, DISPLAYING, SHARING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, PROMOTIONAL SERVICES IN THE FORM OF ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES; SERVICES FOR RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION, AND TRANSMISSION THEREOF BY USING SATELLITE OR GLOBAL COMPUTER NETWORK; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; PROVIDING FACILITIES OF CINEMA PRESENTATION, DUBBING, EDITING (VIDEOTAPES); ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, LIVE PERFORMANCES, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED ENTERTAINMENT AND EDUCATIONAL CONTENT IN DIFFERENT FORMATS AND MEDIUM; PROVIDING FILMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES
4249706  29/07/2019
AMIT KUMAR
VILL+PO-BIRPUR, DIST-BEGUSARAI, BIHAR-851127
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
KOLKATA
Educational services, Educational testing, Education examination, Education information, Educational seminars, Educational research, Vocational education
4249828   29/07/2019
SANJAY BALYAN
RZ G 593, RAJ NAGAR – II, PALAM COLONY, NEW DELHI - 110077, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINANA, MUMBAI - 400072
Used Since :01/01/2015
DELHI
PHOTOGRAPHY, PHOTOGRAPHY SERVICES, PHOTOGRAPHY INSTRUCTIONS, ORGANISING SPORTING EVENTS, ORGANISING DANCING EVENTS, PROVISION OF RECREATIONAL EVENTS INCLUDED IN CLASS 41
4249904  29/07/2019
NEHA SHARMA PROPRIETOR OF LOOKISM SALOON & ACADEMY
Hargobind Nagar, Near Sportking, Opp.Bairagiya Mandir, Phagwara
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI
Education and Training services relating to Beauty Care; Beauty Treatment; Beauty Therapy; Skin Care ; Hairdressing; Hair Treatment; Hair Care; Hair Treatment; Hairstyling; Hair Coloring; Nail Art; Mehndi Designing; Conducting training workshop
4250559  30/07/2019

SAURABH KHANDELWAL.

trading as ;KASH

RZ 37C/A DADA CHATTREI MARG, RAJ NAGAR, PART-1 PALAM, NEW DELHI-110045, INDIA.

SERVICE PROVIDER

Used Since :26/07/2019

DELHI

DISC JOCKEY SERVICES, CLUB SERVICES RELATED TO ENTERTAINMENT, ENTERTAINER SERVICES, DISCOTHEQUE SERVICES, MUSIC-HALLS, NIGHT CLUBS, ORCHESTRA SERVICES, MUSIC COMPOSITION SERVICES, MUSIC-HALLS ON OCCAISION OF WEDDINGS, CORPORATE EVENTS, SCHOOL DANCES.
4251064    30/07/2019
MILTON FRANCIS
Elenjikkal, Pinangode P.O, Kalpetta, Wayanad-673121
Proprietor
Address for service in India/Attorney address:
V S BALASUBRAMANI
KBG,CRRA 106,3RD FLOOR,CHIRAKKULAM ROAD,STATUE,TRIVANDRUM-695001,KERALA STATE
Used Since :20/04/2019
CHENNAI
News and Entertainment Channel
BATTH MAKEUP STUDIO

4251467    31/07/2019
KULDEEP KAUR TRADING AS BATTH MAKEUP STUDIO
PAKHOWAL ROAD, VILLAGE PHULLANWAL, P.O. BASANT AVENUE, LUDHIANA
Proprietorship

Address for service in India/Attorney address:
SIDHARTH CHANDI
486, Street no. 1, Bachan Singh Nagar, Near Lal Chand Bhatia Model School, Bank Colony, Haibowal Kalan, Ludhiana Pin-141001

Proposed to be Used
DELHI
Education & Training in the field of Beauty care services, Skin Treatment, Hair Care & Treatment, Mehndi Designing, Beauty Salon and Beauty Parlour Services.
EARTHJOGS
4251806   31/07/2019
ANURAG PATHAK
D-20 1st FLOOR TANDON ROAD ADARSH NAGAR DELHI-110033

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
ENERGY VASTU

4251868  31/07/2019
SHRI AVDHOOOT SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Used Since : 01/05/1990

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES.
4253626  01/08/2019
CHANDRIKABEN KAMLESHBHAI ZAPADIYA
Fulzar, Rajkot, Kalasar, Rajkot, Gujarat – 360050
Individual

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD

Education service Included in class 41
Trade Marks Journal No: 1919 , 16/09/2019           Class 41

AVINASH KUMAR, Trading as- Inviul Web Media.
Basti Road, Katahara Mohalla Maner-801108.
INDIVIDUAL

Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001
Used Since :22/10/2016
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
4253916  02/08/2019
ASHISH DIGHADE
plot no 6 krishna nager tapowan panchsil chowk amaravati
individual
Proposed to be Used
MUMBAI
education
4254032  02/08/2019
DR. PRATIMA P JOSHI, DR.PRAKASH R JOSHI, JYOTIN C SHETH, NURUDDIN A SEVWALA, DR.HANSA J YOGENDRA,
ADV.AMEETKUMAR V MEHTA

trading as ; THE HIMGIRI GLOBAL GURUKUL
A-104, KAVERI APARTMENT, M.G. ROAD, OPP. SHABARI HOTEL, GOREGAON (WEST), MUMBAI- 400104

Address for service in India/Attorney address:
SOLICIS LEX
6th Floor, -A- Wing, Knox Plaza, Mindspace, Behind Inorbit Mall, Off. Link Road, Next to Hometel Hotel, Malad (West), Mumbai-
400064

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING
4254185  02/08/2019
EDUHUB EDUCATION PVT. LTD
A-605, DHAIVAT, KALPANAGARI BALRAJESHWAR ROAD, VAISHALI NAGAR, MULUND WEST, MUMBAI- 400082
Proposed to be Used
To be associated with:
2044343
MUMBAI
EDUCATION; PROVIDING OF TRAINING
4254591  02/08/2019
FUNDSMONSTER LLP
Evershines Millenium Paradise, EMP-10, Flat 504, Thakur Village, Kandivali East, Mumbai - 400101
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Training, Training services, Training consultancy.
SUDOLEARN SOLUTIONS PRIVATE LIMITED
HOUSE-1/5150, STREET NO-5, BALBIR NAGAR SHAHDA RA East Delhi DL 110032 IN
BODY CORPORATE
Used Since :27/12/2017
DELHI
coaching training, practical training, arranging and conducting of workshops [training]
4254777  02/08/2019
ACERT INDIA EDUCATIONAL SERVICES PRIVATE LIMITED
TF3, Girija Apartment 50A Jawharlal Nehru Road, MMDA Signal, Arumbakkam Chennai 600106
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/01/2019
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4254791  02/08/2019
AKHIL SAKARIYA M/S TASVEERGRAPHY
Tasveergraphy, MAdhav Complex, Madhav park, Nr. Bapa sitaram chowk, Mavdi – 360004, Rajkot.
INDIVIDUAL (SOLE PROPRIETORSHIP FIRM)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities
4254799  02/08/2019

CHIRAG DHAMIJA
88, Tilak Road, Rishikesh, Dehradun, Uttarakhand, 249201

INDIVIDUAL

Proposed to be Used

DELHI

for Education and Entertainment Services
CAMERAL ACADEMY

4254917   02/08/2019
MAHENDRA SINGH SHEKHAWAT
B-51, Behind Saraswati School, Vishnu Hill town, Golf Couse Road, Ajmer- 305001
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
AHMEDABAD

Education and providing of training as covered under Class 41.
4254918 02/08/2019
MAHENDRA SINGH SHEKHAWAT
B-51, Behind Saraswati School, Vishnu Hill town, Golf Couse Road, Ajmer- 305001
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
AHMEDABAD
Education and providing of training as covered under Class 41.
Oxy Fitness

4254963   03/08/2019

KUDDOS FITNESS PRIVATE LIMITED
SCO 98, THIRD FLOOR, SECTOR-17 D, CHANDIGARH, INDIA, 160017
Private Limited Company

Address for service in India/Attorney address:
AWADH KISHORE PRASAD
Flat No. 6, Plot No. 105, Sector 2A, Vaishali, Ghaziabad, Uttar Pradesh-201010, India

Proposed to be Used
DELHI
RUNNING FITNESS CLUB, GYM ETC.
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used
KOLKATA
Educational & instruction services; Providing of training; Vocational training; Education information; Educational examination; Correspondence courses; Arranging and conducting of conferences, concerts, seminars, and workshops; Entertainment; Night club services; Health and fitness club services; Sporting and cultural activities; Publication services; Library services; Sport camp services; Production of radio and television programmes; Photography.
Ranthambhore International Film Academy Awards

4255123   03/08/2019
DEEPAK CHAKRAVARTY  
NIRANKARI NIWAS, WARD No. - 21, H No.- 133, SANJAY COLONY, TEH - GANGAPURCITY, DIST - SAWAI MADHOPUR, PIN - 322201, STATE - RAJASTHAN  
ALL TYPES OF MEDIA CONTENT, FILM PRODUCTION & DISTRIBUTION

Director

Proposed to be Used

To be associated with:

3946420  
AHMEDABAD

4255210  03/08/2019
K SUTHA MINI
14-58, WIIT CAMPUS METTUKADAI, THUCKALAY & POST KANYAKUMARI DISTRICT-629175
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4255386 03/08/2019
VINIT SAHANI
C-403, PADAM PRIDE ,BODLA, AGRA.
PROPRIETOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :04/04/2019
DELHI
PROVIDING SERVICES OF GAME QUIZ, EDUCATION, PROVIDING TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4255779  03/08/2019
Girnarsoft Education Services Private Limited
A company incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/04/2012

DELHI
Educational services, namely, courses, seminars, workshops, and mentor programs in the field of higher education;
educational services, namely, providing education information in the field of higher education.
4255781  03/08/2019
Girnarsoft Education Services Private Limited
A company incorporated under The Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/04/2012
DELHI
Educational services, namely, courses, seminars, workshops, and mentor programs in the field of higher education;
educational services, namely, providing education information in the field of higher education.
LIFE SPRING

4256417  05/08/2019
LIFESPRING HEALTHPLUS INDIA PVT LTD
SFNo:6, Nava India Road, Coimbatore-641028
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085
Used Since :15/08/2002
CHENNAI
Sports coaching; Sports activities; Sport camps; Sports training; Sports refereeing; Sports officiating; Sport; Sports instruction services; Providing sports information; Sports club services; Providing sports facilities; Organization of sports tournaments; Leasing of sports facilities; Rental of sports facilities; Arranging of sports competitions; Conducting of sports events; Providing information relating to sports and sporting events; Providing fitness facilities; Physical fitness instruction; Consultancy relating to physical fitness training; Yoga classes
4256418  05/08/2019
LIFESPING HEALTHPLUS INDIA PVT LTD
SFNo:6, Nava India Road, Coimbatore-641028
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085
Used Since :08/10/2014
CHENNAI
Sports coaching; Sports activities; Sport camps; Sports training; Sports refereeing; Sports officiating; Sport; Sports instruction services; Providing sports information; Sports club services; Providing sports facilities; Organization of sports tournaments; Leasing of sports facilities; Rental of sports facilities; Arranging of sports competitions; Conducting of sports events; Providing information relating to sports and sporting events; Providing fitness facilities; Physical fitness instruction; Consultancy relating to physical fitness training; Yoga classes
4256616  05/08/2019
INFINUS EVENTS LLP
19 A, KULPI ROAD, NEAR BARUIPUR S.D HOSPITAL KOLKATA Kolkata WB 700144 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Organization of cultural events, Organization of entertainment events, Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities
BUYBESTWEDS
4256903  05/08/2019
BRAVIOM CONSULTANCY PRIVATE LIMITED
13A, G/F Shop, Pratap Nagar, Mayur Vihar Phase-1, New Delhi - 110091
Private Limited Company
Address for service in India/Attorney address:
ABHINAV SINGH
2D Pocket A11 Surya Apartments Kalka Ji Extension New Delhi 110019
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4256986   05/08/2019
ANJANA PARAG JASANI
Saurashtra Kalakendra Main Road, 1 - Akshurwadi Corner, Opp Jai Siyaram Dairy, Rajkot, Gujarat - 360007
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
AHMEDABAD
EDUCATION; OVERSEAS EDUCATION CONSULTANCY
SHABDARTH

4257028   05/08/2019

MR. SANJAY DUBEY
B1/1211, Tower 12A, Purvanchal Royal Park, Sector 137, NOIDA 201 301
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Providing education and educational services, non-downloadable online publication, publication of non-downloadable newsletter, providing online information and news in various fields
ANIL CHIRANIA trading as; ABG SPORTS ACADEMY LLP
ABG SPORTS ACADEMY LLP, 213, T V INDUSTRIAL ESTATE, 52, S.K. AHIRE MARG, WORLI, MUMBAI 400030
Used Since: 23/04/2019

MUMBAI
EVENTS, COACHINGS, TRAINING IN RESPECT OF RECREATIONAL, CULTURAL AND SPORTING ACTIVITIES, GAMES, COMPETITIONS AND TOURNAMENTS INCLUDED IN CLASS 41
4257445  06/08/2019
REVIN STUDIOS PRIVATE LIMITED
151 (22/1), 4th Floor, 4th Cross, Cambridge Layout, Halasuru, Bengaluru – 560008
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4257676   06/08/2019
INDIAN SOCIETY OF HEATING REFRIGERATING AND AIR-CONDITIONING ENGINEERS
K-43 (Basement), Kailash Colony, New Delhi – 110048
a registered society

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since: 05/06/2019

DELHI
education, instruction, teaching, and training services; organising and conducting workshops, seminars, conferences, competitions, and awards; publishing services
4257677  06/08/2019
INDIAN SOCIETY OF HEATING REFRIGERATING AND AIR-CONDITIONING ENGINEERS
K-43 (Basement), Kailash Colony, New Delhi – 110048
a registered society

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :16/05/2019

DELHI
education, instruction, teaching, and training services; organising and conducting workshops, seminars, conferences, competitions, and awards; publishing services
THE MOUNTAIN ESCAPE

4257767    06/08/2019
GAURAV MOHAN
C-8, 2nd Floor, Maharani Bagh, Sriniwaspuri, Kalkaji, South Delhi, 110065
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
ENTERTAINMENT, LIVE EVENTS, CULTURAL ACTIVITIES, PRODUCTION OF SHOWS, GAMING, CLUB SERVICES,
THE DESERT ESCAPE

4257768    06/08/2019
GAURAV MOHAN
C-8, 2nd Floor, Maharani Bagh, Srinivaspuri, Kalkaji, South Delhi, 110065
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
ENTERTAINMENT, LIVE EVENTS, CULTURAL ACTIVITIES, PRODUCTION OF SHOWS, GAMING, CLUB SERVICES,
THE BEACH ESCAPE

4257769  06/08/2019
GAURAV MOHAN
C-8, 2nd Floor, Maharani Bagh, Srinivaspuri, Kalkaji, South Delhi, 110065
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
ENTERTAINMENT, LIVE EVENTS, CULTURAL ACTIVITIES, PRODUCTION OF SHOWS, GAMING, CLUB SERVICES.
4257791   06/08/2019
JULLY GUPTA
1/5569, Gali No-14, Balbir Nagar Extn. Shahdara, East Delhi -110032, India.
Proprietor
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :01/01/2019
DELHI
Education; providing of training; entertainment; sporting and cultural activities included in class 41.
4257793 06/08/2019
JULLY GUPTA
1/5569, Gali No-14, Balbir Nagar Extn. Shahdara, East Delhi -110032, India.
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since: 01/01/2019

DELHI

Education; providing of training; entertainment; sporting and cultural activities included in class 41.
4257884 06/08/2019
MRS. BHAWNA MANISH CHANDWANI
C/O MANISH CHANDWANI, FLAT NO. 302, ASHIRVAD COMPLEX, BHANDARA ROAD, LAKADGANJ, BESIDE INDIAN OVERSEAS BANK, BHANDEWADI, BAGADGANJ, NAGPUR - 440008 (M.S.)
INDIVIDUAL

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN, NAGPUR-440018

Proposed to be Used
MUMBAI
PUBLICATION OF BOOKS, EDUCATIONAL SERVICES INCLUDED IN CLASS 41
4258086  06/08/2019
AKHIL SURESH
UMAYAPPA HOUSE, DURGA LINE, IRATTAKALUNGU, MALAYINKEEZHU.P.O, TRIVANDRUM, KERALA-695571
PROPRIETORSHIP

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002

Proposed to be Used
CHENNAI
SERVICES RELATED TO ONLINE NEWS, MUSIC AND VIDEOS
MATCHSE
4258207 07/08/2019
ASHISH SHUKLA
B 507, AWAS VIKAS COLONY, UNNAO UP 209801
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
ENTERTAINMENT SERVICES IN THE NATURE OF ORGANIZING, CONDUCTING, OPERATING, AND MANAGING, SPORTS COMPETITIONS; ENTERTAINMENT SERVICES IN THE NATURE OF FANTASY SPORTS LEAGUES, AS WELL AS ARRANGING FANTASY CONTESTS AND ORGANIZING FANTASY TOURNAMENTS; ENTERTAINMENT SERVICES, NAMELY, ORGANIZING AND COORDINATING FANTASY GAMING LEAGUES AND FANTASY SPORTS LEAGUES FOR OTHERS VIA A GLOBAL COMPUTER NETWORK; ARRANGING, ORGANIZING, CONDUCTING, AND HOSTING SOCIAL ENTERTAINMENT EVENTS FOR SPORTS AND FANTASY SPORTS; ENTERTAINMENT SERVICES, NAMELY, ENTERTAINMENT INFORMATION IN THE FIELD OF SPORTS AND FANTASY SPORTS ACCESSIBLE BY COMPUTER NETWORKS; ENTERTAINMENT SERVICES, NAMELY, PROVIDING INFORMATION REGARDING SPORTS AND SPORTS COMPETITIONS AND FANTASY SPORTS COMPETITIONS; ENTERTAINMENT SERVICES, NAMELY, PROVIDING AN INTERACTIVE WEB SITE BY WAY OF THE INTERNET IN THE FIELD OF SPORTS AND FANTASY SPORTS; PROVIDING SPORTS INFORMATION AND FANTASY SPORTS INFORMATION AND ENTERTAINMENT INFORMATION VIA A GLOBAL COMPUTER NETWORK OR A COMMERCIAL ON-LINE COMPUTER SERVICE OR BY CABLE, SATELLITE, TELEVISION, AND RADIO; ARRANGING AND CONDUCTING ATHLETIC COMPETITIONS AND FANTASY SPORTS COMPETITIONS, NAMELY, PROFESSIONAL GAMES AND EXHIBITIONS; ENTERTAINMENT SERVICES, NAMELY, PRODUCTION AND DISTRIBUTION OF ENTERTAINMENT PROGRAMMING, NAMELY, WEBISODES FEATURING SPORTS ANALYSIS AND COMMENTARY, MUSIC VIDEOS, RADIO SHOWS, VIDEOS IN THE FIELD OF SPORTS, PODCASTS IN THE FIELD OF SPORTS AND FANTASY SPORTS COMPETITIONS; PRODUCTION AND DISTRIBUTION OF ENTERTAINMENT PROGRAMMING, NAMELY, WEBISODES FEATURING SPORTS ANALYSIS AND COMMENTARY, MUSIC VIDEOS, RADIO SHOWS, VIDEOS IN THE FIELD OF SPORTS, PODCASTS IN THE FIELD OF SPORTS, AND AUDIO-VISUAL WORKS, NAMELY, TELEVISION PROGRAMS IN THE FIELD OF SPORTS AND FANTASY SPORTS COMPETITIONS VIA ELECTRONIC GLOBAL COMPUTER NETWORKS.
AARTREUM SCHOOL OF DESIGN

4258230  06/08/2019
AARTREUM WELFARE SOCIETY
8-2-672/Gs/a/Gs plaza, 2nd Floor, Road No.01, Banjara Hills, Hyderabad-500034, Telangana

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI
Education, teaching and training
4258434 07/08/2019
MR. JUNAID ALAM
102 KARAYA ROAD KOLKATA-700017, WEST BENGAL, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
ARRANGING OF EXHIBITIONS FOR TRAINING PURPOSES; ORGANIZATION OF EXHIBITIONS FOR CULTURAL
PURPOSES; ORGANIZATION OF EXHIBITIONS FOR EDUCATIONAL PURPOSES; PROVIDING MUSEUM FACILITIES
[PRESENTATION, EXHIBITIONS]; ARRANGING AND CONDUCTING OF EXHIBITIONS FOR ENTERTAINMENT PURPOSES;
ARRANGING OF EXHIBITIONS, SEMINARS AND CONFERENCES; CONDUCTING OF EXHIBITIONS IN THE FIELD OF
ENTERTAINMENT; ORGANIZATION OF ANIMAL EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES;
ORGANIZATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS; ORGANIZATION OF PLANT EXHIBITIONS FOR
CULTURAL OR EDUCATIONAL PURPOSES; ENTERTAINMENT IN THE NATURE OF AUTOMOBILE RACING AND
EXHIBITIONS; ENTERTAINMENT IN THE NATURE OF BICYCLE RACING AND EXHIBITIONS; ORGANIZATION OF
EXHIBITIONS IN THE FIELD OF ARCHITECTURE FOR CULTURAL OR EDUCATIONAL PURPOSES; ARRANGING AND
CONDUCTING OF CONFERENCES, CONVENTIONS, EDUCATIONAL EXHIBITIONS, CLASSES, LECTURES, SEMINARS
AND TRAINING WORKSHOPS; ARRANGING AND CONDUCTING OF SEMINARS, WORKSHOPS [EDUCATION],
CONGRESSES, COLLOQUIA, DISTANCE LEARNING COURSES AND EXHIBITIONS FOR CULTURAL PURPOSES.
4258494  07/08/2019
MR. DEEPAK SHESHERAO SHINDE TRADING AS CHHAYAI BAHU UDDESHIY SEVABHAVI SANSATHA
Swaraj Nagar, Pakharsangvi, Latur -413512
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :28/09/2015

MUMBAI
PROVIDING EDUCATION & TRAINING
4258702  07/08/2019
VBK MEDIA NETWORK LLP
PLOT NO. 168, SHIVAM MHADA, SVP NAGAR, VERSOVA, MHADA, BEHIND VERSOVA TELEPH, ANDHERI (W) MUMBAI
City MH 400053 IN
Publishing Media and News
Limited Liability Partnership
Proposed to be Used
MUMBAI
Preparation of News Programmes for broadcasting
Moneyball
4259167   07/08/2019
MONEYBALL AUSTRALIA LIMITED
LEVEL 4, 17-19 BRIDGE STREET, SYDNEY, NSW 2000
FOREIGN BODY CORPORATE
Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014
Proposed to be Used
DELHI
Entertainment, sporting and cultural activity etc.
Moneyball9
4259172  07/08/2019
MONEYBALL AUSTRALIA LIMITED
LEVEL 4, 17-19 BRIDGE STREET, SYDNEY, NSW 2000
FOREIGN BODY CORPORATE
Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014
Proposed to be Used
DELHI
Entertainment, sporting and cultural activity etc.
NITJEE PG ACADEMY

4259233    07/08/2019
PANKAJ SINGH
EVAA HOSPITAL, 6TH FLOOR, 28-29, GOVIND MARG, JAIPUR - 302004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3986260

AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
ANKIT TRIBHUWAN VISHWAKARMA
E-8, REGAL COMPLEX, NEAR SHETH VIDYA MANDIR SCHOOL, SECTOR-6, VASAI (EAST), PALGHAR - 401208
INDIVIDUAL

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI

Providing services relating to computer education and training, through academies, schools, institutes.
Trade Marks Journal No: 1919, 16/09/2019 Class 41

4259362 07/08/2019
SONALI KHANNA PROPRIETOR OF CATTFY COMPUTER ALL TIME TRAINING FOR YOU
29 GREEN AVENUE KAPURTHALA
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
Providing online information about education; Providing online educational classes via a live video chat
NOVOEDGE

4259393 07/08/2019
NOVOEDGE GLOBAL SERVICES (OPC) PRIVATE LIMITED
691 Lake Town, Block-A 1st Floor B/Side Kolkata - 700089
AN INDIAN COMPANY
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Education and Training.
SKILLZOFII
4259394 07/08/2019
NOVOEDGE GLOBAL SERVICES (OPC) PRIVATE LIMITED
691 Lake Town, Block-A 1st Floor B/Side Kolkata - 700089
AN INDIAN COMPANY
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Education and Training.
PLANET OF PLENTY

Priority claimed from 08/02/2019; Application No. : 88294315 ; United States of America

4259463  08/08/2019

ALLTECH, INC.
3031, CATNIP HILL ROAD, NICHOLASVILLE, KENTUCKY 40356
Body Incorporate

Address for service in India/Attorney address:
ANUPAMAV
No. 277/H "Namaha" HAL 3rd stage, 5th Main, Opposite Vishweshwariah Park near Cambridge school, Bangalore- 560075

Used Since :19/05/2019

CHENNAI

Arranging and conducting conferences, programs, and seminars in the fields of food production, crop science, and environmental sustainability; Entertainment services, namely, producing and providing media content in the fields of food production, crop science, and environmental sustainability; Providing information in the fields of food production, crop science, and environmental sustainability
4259509  08/08/2019
MALDON UNITRADE LLP
H.NO. 73, RANJIT AVENUE,NOORKEHERI ROAD, CHOURA, PATIALA, Patiala
FIRM REGISTRED UNDER Limited Liability Partnership Act, 2008
Address for service in India/Attorney address:
ABHISHEK  
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE, H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
DELHI
Education; providing of training
4259517 08/08/2019
KUMAR DUSHYANT
1A-023, G C Grand, Vaibhav Khand, Indirapuram, Ghaziabad, U.P -201014
Individual
Address for service in India/Agents address:
MOHIT AGGARWAL
2-L, MODEL TOWN, REWARI-123401, HARYANA

Proposed to be Used
DELHI
Event management i.e. cultural, corporate, educational etc.
Trade Marks Journal No: 1919, 16/09/2019 Class 41

4259643 08/08/2019
AARON OBED
No 4/12, 14th Avenue, Harrington Road, Chetpet, Chennai 600031
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4259699 08/08/2019
M/S. OCEAN VIBRANCE
FLAT NO. 303, NO.12, AMRUTH , 3rd L MAIN ROAD, RAMAIAH LAYOUT, KAMMANAHALLI, BANGALORE-560084, KARNATAKA, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
SPORTS TRAINING SERVICES, CONTINUOUS TRAINING SERVICES, SPORTS COACHING SERVICES, PROVIDING SPORTS INFORMATION, SPORTS CAMP SERVICES, SPORTS CLUB SERVICES, ORGANISING AND CONDUCTING SPORTS COMPETITIONS, ENTERTAINMENT IN THE NATURE OF SPORTS TOURNAMENTS.
Trade Marks Journal No: 1919, 16/09/2019
Class 41

4259849 08/08/2019
MAPLE BEAR GLOBAL SCHOOLS LTD.
1430, Terrace Avenue North Vancouver, BC, Canada V7R1B4.
Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI

Education; providing of training; entertainment; sporting and cultural activities.
4259850 08/08/2019
MAPLE BEAR GLOBAL SCHOOLS LTD.
1430, Terrace Avenue North Vancouver, BC, Canada V7R1B4.
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
To be associated with:
2575715

DELHI
Education; providing of training; entertainment; sporting and cultural activities.
PIPTAN BUSINESS SCHOOL

4259895  08/08/2019

SHASHI KUMAR

trading as ;PIPTAN BUSINESS SCHOOL

BHAGIRATH APT, FLAT NO 303, YOGESHWAR NAGAR, CHOBARI ROAD, JUNAGADH-362001. GUJARAT

Proposed to be Used

AHMEDABAD

TO CARRY ON THE BUSINESS OF EDUCATION AND EDUCATION RELATED SERVICES IN INDIA AND OUTSIDE INDIA.
4260110  08/08/2019
REASSH TRAVELS & EVENTS PRIVATE LIMITED
A-26, UGF, SHANKAR GARDEN, VIKAS PURI
Private Limited Company

Address for service in India/Attorney address:
CHAHAT SHARMA
B-246/247, Mohan Garden Extension, Uttam Nagar, New Delhi - 110059.

Proposed to be Used
DELHI
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
4260342  08/08/2019
FANTASY GAMES LLP
666/B, Acidwala Estate, Near Ramdev Estate, Nagarvel Hanuman Road, Amraiwadi, Rakhial, Ahmedabad 380 026 in the State of Gujarat within the Union of India.
a partnership firm

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since: 17/06/2019

AHMEDABAD

game services provided online from a computer network; organization of sports competitions; organization of competitions [education or entertainment]
4260804  09/08/2019
M/S. TRADEPASS LLP
#1784, 2nd Floor, Venlak Arcade, 19th Main Road, Sector 1, HSR Layout, Bengaluru, Karnataka, India 560102
Limited Liability Partnership( LLP)

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Proposed to be Used
CHENNAI
Arranging and conducting conferences; Organization of meetings and conferences; Conference services.
4261000  09/08/2019
SWATI D/O SUBHASH CHANDER
S-4/75,Old Mahavir Nagar, Tilak Nagar, West Delhi-110018
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities.
4261436  09/08/2019
MR. SAIJI JOSEPH TRADING AS PROVIDENCE PUBLICATIONS.
F-6, TDI FUN REPUBLIC MALL, MOTI NAGAR, NEW DELHI-110015.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Publication services, Electronic publication, Publication of pamphlets, Publication of newsletters, Publication of newspapers, Publication of journals, Publication of textbooks, Publication of periodicals, Publication of magazines, Publication of books, Publication of prospectuses, Publication of catalogues, Publication of calendars, Publication of booklets and Publication of educational books included in Class 41.
4261531  09/08/2019
BABITA GUPTA
Quarter no. 101B, M.T.N.L, Staff Quarter, Pocket 4, Sector-3, Rohini, Sector-7, North West Delhi, Delhi-110085
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
PLAY SCHOOL, PRESCHOOL AND CHILDCARE CENTRE
JungleFit
4262577   10/08/2019
SACHIN BHARTI
FLAT NO 2455 G BLOCK,12TH AVENUE GAUR CITY 2, GREATER NOIDA WEST, NOIDA 201009, UTTAR PRADESH INDIA
Fitness Centre
PROPRIETOR
Proposed to be Used
DELHI
HEALTH AND FITNESS CLUB SERVICES
Laughter Yoga Dance

4262752   12/08/2019

MADAN KATARIA SOLE PROPRIETOR OF DR KATARIA SCHOOL OF LAUGHTER YOGA
A-001, Denzil Apartment, 3rd Cross Road Lokhandwala Complex, Andheri (West), Mumbai 400053

Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used

To be associated with:
1622425, 2060388

MUMBAI

Education, providing of training, entertainment, sporting and cultural activities
4262818  12/08/2019
SHWETA ADVANI
12/372, DDA FLATS FOUR STOREY GARHI, EAST OF KAILASH, SRINIWASPURI, SOUTH DELHI, 110065
NA
Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NAVEEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since :05/08/2019
DELHI
SERVICE RELATED TO EVENTS, ENTERTAINMENT, ORGANIZING SHOWS AND EXHIBITION
4262911   12/08/2019

JEWEL LEAF DESIGN INSTITUTE LLP
Opp Jawahar Vidhyalay, Shri Ranchhodnagar Main Road, Rajkot
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ABHISHEK KAKKAD
SHRI RAM DHARAM NAGAR SOCIETY MAIN ROAD NEAR STERLING HOSPITAL 150 FEET RING ROAD RAJKOT

Proposed to be Used
AHMEDABAD

INSTITUTE OF EDUCATION PARTICULARLY EDUCATION RELATED TO DESIGNING OF JEWELLERY INCLUDED IN CLASS 41
LEVIATHAN
4262914   12/08/2019
MR. AJAY KUMAR
D-1, HARKESH NAGAR, MAAIN CHOWK, OKHLA PHASE-2, OKHLA INDUSTRIAL ESTATE, DELHI-110020
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Charmy & Prince

4262925    12/08/2019
HITESH RAMESHBHAI PATEL
Shri Mad Raj Nagar - 2, Opp. Ravi Vidhyalaya B/h Moon Nagar, Morbi - 363641
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Used Since :08/08/2018

AHMEDABAD

Education; providing of training; entertainment; sporting and cultural activities
Adhyayan Way
4263014  12/08/2019
ADHYAYAN QUALITY EDUCATION SERVICES PRIVATE LIMITED
B7, Dreamland, 13A Rajan Road, Bandra West, Mumbai 400 050, Maharashtra, India.
An Indian company, incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Proposed to be Used
To be associated with:
2424305
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities, included under Class 41
4263060 12/08/2019
MR. ADAR CYRUS POONAWALLA
11, Poonawalla Park, Pune 411028
Joint Proprietor
MRS. NATASHA ADAR POONAWALLA
11, Poonawalla Park, Pune 411028
Joint Proprietor

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
To be associated with:
3609559, 3609560, 4220888, 4223329, 4242649, 4242650

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1919, 16/09/2019

4263062   12/08/2019
MR. ADAR CYRUS POONAWALLA
11, Poonawalla Park, Pune 411028
Joint Proprietor
MRS. NATASHA ADAR POONAWALLA
11, Poonawalla Park, Pune 411028
Joint Proprietor

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
To be associated with:
3609559, 3609560, 4220888, 4223329, 4242649, 4242650

MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
VIDYA MEGH
4263183  12/08/2019
VIDYA PRAKASHAN MANDIR PRIVATE LIMITED
VIDYA INDUSTRIAL ESTATE, BAGHPAT ROAD, MEERUT-250002 (UP)
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JAIVIR SINGH
OFFICE: 155/35, GALI No-10, HARI NAGAR, SHRADHA PURI, PHASE-I, KANKAR KHERA,MEERUT (UP)-250001
Used Since :01/01/1995
DELHI
Proposed to be Used

MUMBAI

Providing Of Education, Instruction And Training Services, Organizing Various Kinds Of Events And Programmes, Exhibitions For Cultural Or Educational Purpose, Education Conferences, Seminars, Consultancy, Research, Online Education, Educational Examination, Consultancy Services, Workshop For Educational Purpose, Arranging Educational Events, Professional Consultancy Relating To Education, Vocational Education And Training, Career Counselling, Production Of Video Tapes For Educational Training, Educational Tour, Publication Of Books, Conducting Entertainment Exhibitions, Planning Of Shows, Event Planning Consultation, Party Planning Services, Arranging And Conducting Of Educational And Entertainment Events For Charitable Purposes, Information About Entertainment Events Provided Via Online Networks And The Internet Entertainment Services In The Nature Of Organizing And Arranging Social Entertainment Events, Production And Photography Services, Production Of Audio, Video, Music, Films Including Cinema And Cinematographic Film, Tv And Tv Shows Animation, Radio, Motion Picture, Live Entertainment Production Of Special Effects For Films And Television, Production Of Animated And Live Action Programmes Production Of Films For Entertainment Purpose Production Of Pre-Recorded Cinema Films.
4263363    13/08/2019
YOGESH BHAURAO DHANORKAR
Plot No. 224, Jai Durga Society, Behind M.B. Town 3, Zingabai Takli, Godhni Road, Nagpur – 440030
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Gym, Sporting Activities, Cultural Activities, Events.
Proposed to be Used

DELI

EDUCATION, PROVIDING ENTERTAINMENT AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING MUSIC PROGRAMS, VIDEO AND AUDIOTAPES AND COMPACT DISCS EDITING AND PRODUCTION T.V., CINEMA, FILM, TELEVISION RADIO PROGRAM AND MUSIC PRODUCTION, MOVIE STUDIOS, MUSIC COMPOSITION AND RECORDING STUDIO SERVICES, MUSIC HALLS, ORCHESTRA SEREVICES, PRESENTATION OF LIVE PERFORMANCES ORGANIZATION OF SHOWS MUSIC PUBLICATION,AS INCLUDED IN CLASS 41
RAHUL HARISH LAKHANI trading as; CONCEPT FOTOGRAFY
4, WESTERN INDIA COLONY, KANKARIA, OPP. NILKANTH NAGAR, AHMEDABAD
Proposed to be Used
AHMEDABAD
ALL TYPE OF CINEMATOGRAPHY, PHOTOGRAPHY, AERIAL, PORTRAIT, CANDID, CONCEPT BASED PHOTOGRAPHY AND RELATED SERVICES.
ABHIMANYU SINGH BAIS
trading as ;BEATYOGA ENTERTAINMENT
B-33,101 SARAF CHOU DHARY NAGAR, THAKUR COMPLEX,KANDIVALI EAST,MUMBAI-400101

Proposed to be Used
MUMBAI
PROVIDING YOGA EDUCATION, TRAINING OF YOGA AND PRODUCTION OF YOGA VIDEOS, BEAT BOXING, STOMPING, MUSIC, DANCES AND ENTERTAINMENT
4263710   13/08/2019

SRIRAM BALAKUMAR
NO 19, F2, GRACE GARDEN APTS, 12TH STREET, THIRUMALAI PRIYA NAGAR, PUDUR, AMBATTUR, CHENNAI, BEHIND TATA COMMUNICATIONS - 600053

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
ANOKHA JHOLA FOUNDATION
8, Krushna Vatika Society, Near Meghna Park, City Light Road, SURAT-395007.
Company Limited by share and incorporated US.8, Not for Profit, of The Companies Act, 2013

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Education Services; Providing of Training, Teaching and Tuition; Publication of Books; Organization, Production, Presentation, Arranging and Conducting of entertainment, festivals, educational, sporting, cultural, film, musical, cultural performances and live entertainment events and activities; Ticket reservation and booking services for Entertainment, Sporting, Educational, Sporting And Cultural Events; Providing information about entertainment and entertainment events via online networks and the Internet; Arranging and Conducting of Colloquiums, Conferences, Concerts, Congresses, Seminars, Symposiums and Workshop; Organization of Competitions, Exhibitions and Show for cultural or educational or entertainment purposes; Photography; Club and Camp Services; Information and Instruction Services; Education and training relating to nature conservation and the environment; Publication of Books; Entertainment; Sporting and Cultural Activities; as included in Class - 41.
4264002    13/08/2019

ACHARIYA EDUCATIONAL PUBLIC TRUST
NO 5,VASANTHA NAGAR,VILLIANUR,PONDICHERRY - 605110
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:
1934149, 1934150

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4264004 13/08/2019
ACHARIYA EDUCATIONAL PUBLIC TRUST
NO 5,VASANTHA NAGAR,VILLIANUR,PONDICHERRY - 605110
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
1934149, 1934150

CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4264064  13/08/2019

PANDIT HOLDINGS
9th Floor, Sambhav House, Opposite Chief Justice Bungalow, Premchand Nagar, Bodakdev, Ahmedabad-380015, Gujarat, India.
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009. India
Used Since :01/07/2019

AHMEDABAD
Television entertainment; Television show production; Television programme production; Production of television, mobile television and radio programs; Production of television films; Providing non-downloadable films and television programmes via pay television; Production of radio and television programmes; Production of films, and audiovisual and television programmes; Providing television programmes, not downloadable, via video-on-demand services; Entertainment services in the nature of an ongoing reality-based television programs; Producing and directing radio and music events in the form of live radio and television programmes; Organization of live shows; Organisation and presentation of live performances; Organisation, presentation and production of shows and live performances; Presentation of live performances; Presentation of live show performances;
4264245  13/08/2019
DINESH GUNASEKERAN
No: 198, O Block, Agatiyar Nagar, Villivakkam, Tiruvallur-600049, Chennai
Individual
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class “41
BlueStone Institute of Design

4264309  13/08/2019

DR. SHAILENDRA RAMESH PUNDALE
14/2, Kamala Bhavan, Sahar Road, Andheri East, Mumbai 400069

Individual

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Used Since: 17/04/2004

MUMBAI

Education; providing of training.
VR1 EVENTS
101, Shalibhadra Residency, Nr. Vastugram, Vesu, Surat-395007, Gujarat, India
Partnership Firm

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
AHMEDABAD

Organisation of Entertainment for Wedding Celebrations as covered under Class 41.
4264414  13/08/2019
HIMANSHI CHHAPARIA
2nd Floor Chhaparia House Ansari Road Deoria-274001-U.P.
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
EDUCATION: PROVIDING OF TRAINING: ENTERTAINMENT: SPORTING AND CULTURAL ACTIVITIES. SENIOR SCHOOL. SERVICES OF DESCRIPTION RELATING TO EDUCATION AND TRAINING. ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES INCLUDING PROVIDING EDUCATION AND TRAINING THROUGH ACADEMIES, SCHOOLS, CORRESPONDENCE INSTRUCTION SERVICES. TEACHING. LIBRARIES. PUBLICATION OF TEXT BOOKS AND MAGAZINES, BOOKMOBILE SERVICE. ARRANGING AND CONDUCTING COLLOQUIUM. CONFERENCES, SEMINARS, WORKSHOPS, ORGANIZING COMPETITIONS. EDUCATIONAL Services AND ACADEMIES. SCHOOLS. PUBLICATION OF BOOKS AND TEXTS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE. LIBRARY SERVICES. ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS. PHYSICAL EDUCATION. TRAINING WORKSHOPS. BOARDING SCHOOL. CORRESPONDENCE SCHOOL NURSERY SCHOOL PREPARATORY SCHOOLS SCHOOL COURSES RELATING TO EXAMINATION PREPARATION. ART CONSTRUCTION DRAUGHTING .SECONDARY SCHOOL EDUCATIONAL SERVICES
4264503     14/08/2019
PRAVEEN THIRUMAL MANOHAR
A. S. NAGAR, VANDIMEDU, VILLUPURAM 605602
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4264520  14/08/2019
SANJAY PROPRIETOR OF FOUR SIGNATURE
NO. 18-AS, 1ST CROSS, 2ND PHASE, 4TH BLOCK, BSK 3RD STAGE, SRI VIDYANAGAR, BANGALORE - 560085
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1919, 16/09/2019

SAKET PRAKASHAN PRIVATE LIMITED
"SAKET", 115, MAHATMA GANDHI NAGAR, AURANGABAD - 431005
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, SHANTA COMPLEX, AURANGABAD

Used Since: 07/05/2007

To be associated with:
1556145

MUMBAI

PUBLICATION OF BOOKS INCLUDED IN CLASS 41
ELATE WELLBEING

4264861   14/08/2019

LIFE N COLORS PVT LTD
FLAT NO. 501, TOWER 14, ORCHID PATELS, SECTOR-49,SOHNA ROAD, GURGAON
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI

CONDUCTING EXERCISE CLASSES, CONDUCTING FITNESS CLASSES, HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING], INSTRUCTION IN PHYSICAL FITNESS, MEDITATION TRAINING, PHYSICAL FITNESS INSTRUCTION, YOGA INSTRUCTION, ARRANGING AND CONDUCTING OF CONFERENCES, WORKSHOPS, TRAINING COURSES AND RECREATIONAL ACTIVITIES
Trade Marks Journal No: 1919, 16/09/2019 Class 41

4264863  14/08/2019
M.KISHORE
trading as ;BLUE WAVES ENTERTAINMENT
NO.14, DOOR NO.3/5, RAGAVENDRA NAGAR, 1ST STREET, RAMAPURAM CHENNAI-600089, TAMILNADU, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since : 04/11/2011

CHENNAI
ENTERTAINMENT, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY SERVICES.
4264867  14/08/2019
PCA IP SERVICES LIMITED
13th Floor, One International Finance Centre, 1 Harbour View Street, Central, Hong Kong
A Company Incorporated in Hong Kong

Address for service in India/Agents address:

VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

To be associated with:

2791104, 3438661

CHENNAI

PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PRODUCTION OF SHOWS; VIDEOTAPE FILM PRODUCTION; ARRANGING AND CONDUCTING OF SEMINARS; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; EDUCATIONAL SERVICES; ENTERTAINMENT; FILM PRODUCTION; GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK; GAMING; PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, NOT DOWNLOADABLE; PUBLICATION OF BOOKS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; TEACHING; TELEVISION ENTERTAINMENT; PRACTICAL TRAINING [DEMONSTRATION]; PROVIDING EDUCATIONAL SERVICES RELATING TO FINANCIAL MANAGEMENT ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET; PROVIDING EDUCATIONAL SERVICES RELATING TO FINANCIAL MANAGEMENT THROUGH AUDIO AND VIDEO MEDIA; PROVIDING EDUCATIONAL SERVICES RELATING TO FINANCIAL MANAGEMENT BY MEANS OF ELECTRONIC AND DIGITAL INTERACTIVE MEDIA; EDUCATIONAL SERVICES IN THE NATURE OF PROVIDING COURSE OF INSTRUCTION, WORKSHOPS AND SEMINARS FOR CUSTOMERS OF ALL AGES AT PRE-SCHOOL CHILDREN, PRIMARY, SECONDARY, COLLEGE AND ADULTS LEVEL; PROVIDING A WEB SITE FEATURING ON-LINE PUBLICATIONS (NOT DOWNLOADABLE) IN THE FIELD OF FINANCIAL MANAGEMENT FOR CHILDREN; PROVIDING NON-DOWNLOADABLE ON-LINE PUBLICATIONS, NAMELY, TEXTS, GRAPHICS AND ARTICLES IN THE FIELD OF FINANCIAL MANAGEMENT FOR CHILDREN; PUBLICATION OF TEXTS, BOOKS, MAGAZINES AND OTHER PRINTED MATTER IN THE FIELD OF FINANCIAL MANAGEMENT FOR CHILDREN; ARRANGING AND CONDUCTING WORKSHOPS AND SEMINARS FOR CHILDREN IN THE FIELD OF FINANCIAL MANAGEMENT FOR CHILDREN.
SIMBA UPROAR
4265067    14/08/2019
SONA BEVERAGES PVT. LTD.
Sona House, 35/75, Punjabi Colony, Near SBI Zonal Office
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :16/07/2019
To be associated with:
3109539
MUMBAI
Entertainment services including cultural events
AJNALITE
4265296  14/08/2019
DIMENSION NXG PRIVATE LIMITED
501, Arcadia, Hiranandani Estate, Patlipada, Ghodbunder Road, Thane, Maharashtra -400607, India

Body Incorporate

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, 204, DLF Star Tower, Sector 30, Gurgaon-122001, Haryana, India Email: vivek@boudhikip.com Phone: 9971546304

Proposed to be Used
MUMBAI

education; providing of training; entertainment; sporting and cultural activities
4266207  16/08/2019
NEHA KUMARI
trading as ;NEHA KUMARI
D-22, SECTOR-3, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
PUBLISHING AND REPORTING EDUCATION, ENTERTAINMENT AND SPORT SERVICES, TRANSLATION AND INTERPRETATION.
4266249  16/08/2019
PT. DEEN DAYAL EDUCATION FOUNDATION
6/283, Block 6, Dakshinpuri Extension South Delhi Delhi- 110062
Body Incorporate
Address for service in India/Agents address:
SANCHIT KUMAR
Used Since :12/07/2019
DELHI
Computer, Yoga, Vocational, Technical Education.
P.E.N School

4266252    16/08/2019

SMT. ANITA PEREIRA
#15-164, 4th Floor, Pereira Manor, Opp Sweet India, Dabagardens, Visakhapatnam – 530020, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Education, Education Academy Services, Education Services, School Services, Nursery Schools, Entertainer Services, Game Services, Educational Services Provided By Colleges, Educating At University Or Colleges.
PEREIRA ENGLISH NOBEL SCHOOL

4266257   16/08/2019

SMT. ANITA PEREIRA

#15-164, 4th Floor, Pereira Manor, Opp Sweet India, Dabagardens, Visakhapatnam – 530020, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Education, Education Academy Services, Education Services, School Services, Nursery Schools, Entertainer Services, Game Services, Educational Services Provided By Colleges, Educating At University Or Colleges.
TRUHEALTHY
4266345  16/08/2019
RADHIKA SHRIRAM
A-6/194D, Third Floor, Paschim Vihar, New Delhi-110063
PROPRIETORSHIP
Address for service in India/Agents address:
RAGHAV GOEL
Used Since :03/11/2014
DELHI
Providing training for personal and professional development, conducting awareness seminars, workshops, educational training programs, cultural programs and training programs, Dietary education services covered under class - 41.
4266347  16/08/2019
RADHIKA SHRIRAM
A-6/194D, Third Floor, Paschim Vihar, New Delhi-110063
PROPRIETORSHIP
Address for service in India/Agents address:
RAGHAV GOEL
Used Since :03/11/2014
DELHI
Providing training for personal and professional development, conducting awareness seminars, workshops, educational training programs, cultural programs and training programs, Dietary education services covered under class - 41.
Trade Marks Journal No: 1919,  16/09/2019           Class 41

4266585    16/08/2019
ASHISH SHIVPRAKASH GUPTA
243, Subhash Nagar, Near Chintamani Hotel, Sulzer Pump, MIDC Road, Digha -Airoli, Thane, Maharashtra - 400708
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Photography services,Rental of cameras,Rental of video cameras.
4266787  16/08/2019
RATHOD CHETAN RAMESHBHAI
Shastrinagar Society Street No. 3, B/H Rajnagar, Nana Mauva Road Rajkot-360004
SOLE PROPRIETOR
Address for service in India/Agents address:
SAMPAT DHRAUPRAADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Education and training in the field of music and entertainment and Education; Providing of training; Entertainment; Sporting and cultural activities.
4266800  16/08/2019

NAVOJIT KUMAR DAS
Ongkardham Milan Pally, Near Milan Pally Club, Sonarpur South 24 Parganas, West Bengal-700150
PROPRIETOR

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex. Laxmi Nagar Delhi-90

Proposed to be Used

KOLKATA
Providing of Training, Entertainment, Sporting and cultural Activities: All kind of Photography, videography, animation and Event Management Services
4267033 16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since: 10/03/2016
To be associated with:
1729559, 4182104
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
HKMS GOLDENKIDS

4267158  17/08/2019
HARISH KUMAR SONI
SONI PARA, JAISALMER, RAJASTHAN, 345001.
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
AHMEDABAD

Education services, Pre-school teaching, Pre-school education.
TAROPATHY

4267217  17/08/2019

POONAM KHANNA,
65/B Sunrise Park, Driven Cinema Road, Thaltej, Ahmedabad – 380054, Gujarat.
Individual

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

Educational Services, Providing of Training, Entertainment, Sporting & Cultural Activities Services, Book publishing, Publishing of magazines, Multimedia publishing, Electronic publishing, Publishing of catalogs, Publishing of Educational materials, Publishing of textbooks,
ANUPAMA AHUJA W/O VIVEK AHUJA
121 P BLOCK SRI GANGANAGAR- 335001, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
education providing of training entertainment sporting and cultural activities
CHAKRA ATHLETICA

4267431 17/08/2019

CHAKRA ATHLETICA PRIVATE LIMITED
B-3, YAMALUR MAIN ROAD, EPSILON FLR, BENGALURU, KARNATAKA INDIA- 560037

BODY INCORPORATE

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)

Proposed to be Used

CHENNAI

FITNESS CLUB & GYM
4267712  18/08/2019
LUNAS WELLNESS AND FITNESS PRIVATE LIMITED
Unit No. 7, Sarbahal, 322, 1st floor, Plot No 466/90, Sarbahal Road, Jharsuguda- 768201, Orissa, India
COMPANY
Address for service in India/Attorney address:
BIBEKA NANDA MISHRA
Flat No 1B, First Floor, R K Enclave, Plot No A/155, Sahid Nagar, Bhubaneswar – 751007, Odisha
Used Since :03/04/2019
KOLKATA
Description: academies [education], amusement park services, providing amusement arcade services, club services [entertainment or education], coaching [training], arranging and conducting of concerts, arranging and conducting of conferences, conducting fitness classes, gymnastic instruction, health club services [health and fitness training], holiday camp services [entertainment], providing on-line music, not downloadable, providing on-line videos, not downloadable, organization of sports competitions, personal trainer services [fitness training], physical education, practical training [demonstration], providing recreation facilities, recreation information, arranging and conducting of seminars, arranging and conducting of workshops [training] as per class 41.
4268060  19/08/2019
GAURAV JAGGI
H.No.-3032-A, SECTOR-52, CHANDIGARH - 160036
PROVIDING EDUCATION, TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
INDIVIDUAL
Proposed to be Used
DELHI
PROVIDING EDUCATION, TRAINING, ENTERTAINMENT, SPORTING & CULTURAL ACTIVITIES
4268226 19/08/2019

VIVEK MANCHANDA
1085, SBI Enclave, Vikas Puri, West Delhi, Delhi 110018, INDIA
Individual

Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India
Used Since: 11/09/2017

DELHI
Cinema Services, Event Services, Cultural Services and Entertainment Services.
DJ BHEDIA
4268549  19/08/2019
SAREGAMA INDIA LIMITED
33 Jessore Road, Dumdum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
KOLKATA
Education; providing of training; entertainment; sporting and cultural activities; entertainment services, namely, sound recording studios; providing video podcasts in the field of music; entertainment in the nature of live stage performances in the nature of musical performances and concerts by an individual; entertainment services, namely, providing an ongoing radio program in the field of music and performing artists; production of stage shows; production of video and/or sound recordings; presentation, production and performance of musical shows, concerts, radio and television programs; production of video and multimedia videos; audio or video recording services; music composition and recording studio services; presentation of live publishing of books, magazines; music publishing; film distribution; arranging and conducting of educational seminars, conferences and exhibitions; publication of books, magazines and other texts.
DJ BHEDIYA

4268553  19/08/2019

SAREGAMA INDIA LIMITED
33 Jessore Road, Dumdum, Kolkata – 700028, West Bengal
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

KOLKATA

Education; providing of training; entertainment; sporting and cultural activities; entertainment services, namely, sound recording studios; providing video podcasts in the field of music; entertainment in the nature of live stage performances in the nature of musical performances and concerts by an individual; entertainment services, namely, providing an ongoing radio program in the field of music and performing artists; production of stage shows; production of video and/or sound recordings; presentation, production and performance of musical shows, concerts, radio and television programs; production of video and multimedia videos; audio or video recording services; music composition and recording studio services; presentation of live publishing of books, magazines; music publishing; film distribution; arranging and conducting of educational seminars, conferences and exhibitions; publication of books, magazines and other texts.
4268573  19/08/2019
YASMEEN FATIMA KHAN
302, NCL KAVERI - 2, PLOT NO: 10-2-289/116, NEAR HERITAGE SUPER MARKET, SHANTI NAGAR, MASAB TANK,
HYDERABAD 500028
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
CHENNAI
Educational services; establishing and running the educational institutions and academies; conducting classes and
training; conducting distance education; vocational guidance (education or training advice); organization of educational,
cultural, entertainment competitions and shows; arranging and conducting interactive/online/offline colloquiums,
seminars, conferences, symposiums; training workshops; talent recognition through scholarship and award.
4269095  20/08/2019
RADIOLOGY EVENTS EDUCATION FEST ASSOCIATES, LLP.
402, JAIN ARCADE, UNIT NO. R3, 1ST FLOOR, C.D. MARG, KHAR (WEST), MUMBAI-400052, MAHARASHTRA, INDIA.
A body corporate registered under the Limited Liability Partnership Act, 2008.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Arranging, conducting and organization of conferences, symposiums, colloquiums and workshops [training] in the field of medical sciences; publication of books, booklets, periodicals, magazines, journals, manuals, handbooks, newsletters, and newspapers relating to medical sciences and medical technology; online publication of electronic books and journals relating to medical sciences and medical technology; providing online electronic publications, not downloadable, relating to medical sciences and medical technology; publication of texts, other than publicity texts, relating to medical sciences and medical technology; writing of texts, other than publicity texts, relating to medical sciences and medical technology.
4271990    22/08/2019
ABOO SAHEER A H (INDIAN NATIONAL, PROPRIETOR), TRADING AS RACONTEUR PUBLICATIONS
23, 425, Western Trade Centre, Traders Near Railway Station, Kumbala, Kasaragod - 671321, Kerala
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Publication Services
4272283  22/08/2019
VEDANT MISTRY
702/B, BUNCH BERRY, YARI ROAD, VERSOVA, ANDHERI WEST, MUMBAI, MAHARASHTRA - 400061
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4272848 23/08/2019
SANJAY SHARMA
B-506, AWAS VIKAS, RUDRAPUR, UDHAM SINGH NAGAR, UTTARAKHAND-263153
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used
DELHI
Education, Entertainment, Training and cultural activities included in Class 41.
IP ON A STICK

2956099  05/05/2015

N.K. ANAND
PRAVIN ANAND
SAFIR ANAND
trading as ;N.K. ANAND, PRAVIN ANAND AND SAFIR ANAND

B 41 NIZAMUDDIN EAST, NEW DELHI 110013
TRADERS AND SERVICE PROVIDERS

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

Mark shall be used as a whole..
3101545  20/11/2015
MR. GURINDER SINGH
MR. RAJIV MAKAN
MS. KISHNEET KAUR
MS. BHAWNA MAKAN
trading as ;IT JINI
A-2/114, 3RD FLOOR, RAJOURI GARDEN, NEW DELHI-110027.
SERVICE PROVIDERS
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Proposed to be Used
DELHI
SERVICES OF COMPUTER PROGRAMMING, COMPUTER PROGRAMS AND IT CONSULTANCY SERVICES, DATA MANAGEMENT; CLOUD COMPUTING, NETWORKING, WEBSITE HOSTING, CREATION & BUILDING, RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER HARDWARE & SOFTWARE, INSTALLATION, MAINTENANCE, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING AND CONSULTANCY OF COMPUTER SOFTWARE, CONVERSION AND PRESERVATION OF DATA DIGITALLY, SEARCH ENGINE OPTIMISATION, OUTSOURCING, DESIGN & DEVELOPMENT OF COMPUTER SOFTWARE/HARDWARES AND MOBILE APPLICATIONS.
MERA SCHOOL PORTAL

3203428  05/03/2016
KULBHUSHAN MITTAL, ARTI MITTAL AND SMARTECH ENERGY MANAGEMENT SERVICES PVT. LTD.
trading as ; INVETECH SOLUTIONS LLP
1/25, TF, LALITA PARK, LAXMI NAGAR, NEW DELHI-110092
MERCHANT & SERVICE PROVIDER
Limited Liability Partnership Firm
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU. 
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Proposed to be Used
DELHI
COMPUTER PROGRAMMING, ENGINEERING, CONSTRUCTION, RENTAL OF COMPUTER HARDWARE AND DESIGN,
WRITING, MAINTENANCE, UPDATION, DESIGNING OF COMPUTER SOFTWARE, MERCHANDISING, LEASING AND
CONSULTANCY COUNSELLING, SEARCH, INVESTIGATION, INQUIRY, RESEARCH, ADVISORY, INFORMATION,
SCIENTIFIC & INDUSTRIAL RESEARCH, COMPUTER SYSTEM ANALYSES, RECOVERY OF COMPUTER DATA, SEARCH
ENGINES OF THE INTERNET AND WEB SERVICES; CREATING AND HOSTING DIGITAL CONTENT ON THE INTERNET.
NO EXCLUSIVE RIGHTS OVER THE WORD SCHOOL.
digiNxt
3238386   20/04/2016
NIIT Limited
Regd. Office: 8, Balaji Estate, First Floor, Guru Ravi Das Marg, Kalkaji, New Delhi-110019
MERCHANT & SERVICE PROVIDER
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since: 19/04/2016
DELHI
Computer programming, engineering, construction, rental of computer hardware and design, writing, maintenance, updation, designing of computer software, merchandising, leasing and consultancy counselling, search, investigation, inquiry, research, advisory, information, scientific & industrial research, computer system analyses, recovery of computer data, search engines of the internet and web services; creating and hosting digital content on the internet
3238390  20/04/2016
NIIT Limited
Regd. Office: 8, Balaji Estate, First Floor, Guru Ravi Das Marg, Kalkaji, New Delhi-110019
MERCHANT & SERVICE PROVIDER
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :19/04/2016
DELI
Computer programming, engineering, construction, rental of computer hardware and design, writing, maintenance, update, designing of computer software, merchandising, leasing and consultancy counselling, search, investigation, inquiry, research, advisory, information, scientific & industrial research, computer system analyses, recovery of computer data, search engines of the internet and web services; creating and hosting digital content on the internet
3284929  14/06/2016
OCTIGAN SOLUTIONS PRIVATE LIMITED
808, Best Sky Tower, Netaji Subhash Place, Pitampura, New Delhi 110034
Service Provider
Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
106, SHRIRAM COMPLEX, C-20, EAST KRISHNA NAGAR, DELHI-110051
Used Since :01/06/2015
DELHI
To carry on the business of opening up of portals like e-Commerce online deals, e-Commerce portal and services which shall help consumers to buy, sell, rent, lease, sub lease, trade or exchange various items
3300739  04/07/2016
LINK ENGINEERS (P) LTD.
DD-18, B2 BASEMENT, KALKAJI EXTENSION, NEW DELHI-110019, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since : 24/06/2016

DELHI
ENGINEERING AND CONSULTING ORGANISATION.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3334545  11/08/2016
MS. RADHA RANI
MR. SANTOSH KUMAR
trading as ;MICRO ENGINEERING
FLAT NO. UG-1, PLOT NO. 1, SHALIMAR GARDEN EXTN.-I, SAHIBABAD, GHAZIABAD, UP.
SERVICE PROVIDER
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :27/08/2011
DELHI
"ARCHITECTURAL, ENGINEERING SERVICES & DESIGNING, DRAWING AND CONSULTANCY IN CIVIL SERVICES".
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3380092 03/10/2016
MILLENNIUM AUTOMATION & SYSTEM LTD
trading as; MILLENNIUM AUTOMATION & SYSTEM LTD
E-48/9, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD'S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.
Used Since :08/12/1998
DELHI
DESIGN & DEVELOPMENT OF COMPUTER HARDWARE & SOFTWARE, IT CONSULTANCY, ADVISORY & INFORMATION SERVICES IN RELATING TO COMPUTER SOFTWARE REPAIR, MAINTENANCE, UPGRADING, SOFTWARE SOLUTION INCLUDES CUSTOMIZED APPLICATION SOFTWARE, COTS SOFTWARE MOBILE APP, CLOUD/ BIG DATA/CRM/ERP/WEB BASED SOLUTION/EMBEDDED SYSTEM SOLUTION, RFID; CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES FOR E-COMMERCE COMPUTER SYSTEM AND SOFTWARE INTEGRATION, COMPUTER NETWORK CONFIGURATION SERVICES AND COMPUTER SOFTWARE TECHNICAL SUPPORT SERVICES; IT & SYSTEM INTEGRATION PROJECT INCLUDES SERVER, DESKTOP, THIN CLIENT WORKSTATION, LAPTOP, AIO, OPTICAL TABS, LOAD BALANCER, SWITCH, NETWORKING SOLUTION, STORAGE SYSTEM, DATA CENTER SOLUTION, NETWORK MANAGEMENT CUSTOMIZED, FACILITY MANAGEMENT SERVICES LIKE MAINTENANCE; FEASIBILITY STUDY SERVICES RELATING TO COMPUTERS, COMPUTER SOFTWARE, LAN &WAN PROJECTS; TELECOMMUNICATIONS ENGINEERING SERVICES, INCLUDE TABLET, PC, MOBILE PHONES; COMPUTER SECURITY CONSULTANCY AND MONITORING SERVICES, SECURITY SERVICES INCLUDES FIREWALL, ANTIVIRUS IPS, CYBER SECURITY, LIGHTENING PROTECTION, SYSTEM, SURGE PROTECTION, BUILDING MANAGEMENT SYSTEMS; RESEARCH RELATING TO SECURITY, CCTV SURVEILLANCE ACCESS CONTROL BOOM BARRIER, VISITOR MANAGEMENT SYSTEM, UTM, MAIL MESSAGING SYSTEM; DEFENSE SOLUTION INCLUDES STIMULATION SYSTEMS, ELECTRONICS WARFARE SYSTEMS INCLUDING STIMULATORS, SERVICES FOR THE CAPITALIZATION OF MAPS INCLUDED IN CLASS 42.
No exclusive rights over the device of GLOBE.
3381734 05/10/2016
RAJAT SINGHANIA,
trading as ;Trader & Service provider
Flat 22, Vaikunth Society ,Gotri Road Vadodara, Gujarat -390021 India
Trader & Service provider
Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-1 NEW DELHI 110017
Used Since :05/10/2016
AHMEDABAD
MOBILE APP AND WEB BASED PORTAL, SERVICES, Scientific and technological services and research and design relating there ; to Industrial analysis and research services; Design and development of computer hardware and software.
CASTINGWORKS

Priority claimed from 28/04/2016; Application No. : 1779752 ;Canada

FREE FLIGHT GROUP L.L.C.
9091 ANDROMEDA DRIVE, BURKE, VIRGINIA 22015, THE UNITED STATES OF AMERICA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED STATES OF AMERICA

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI

"COMPUTER SERVICES, NAMELY, HOSTING AN ONLINE INTERACTIVE WEBSITE IN THE NATURE OF CUSTOMIZED WEB PAGES FEATURING USER-DEFINED INFORMATION, PERSONAL PROFILES, AUDIO, VIDEO, TEXT, IMAGES, AND RELATED DIGITAL CONTENT IN REGARDS TO MODELS, ACTORS, SINGERS, DANCERS, FILMMAKERS, MUSICIANS, COMEDIANS, OR ANY INDIVIDUAL OR A GROUP OF INDIVIDUALS OF TALENT OR SPECIAL OR UNIQUE SKILLS OR ABILITIES; COMPUTER SERVICES, NAMELY, HOSTING AN ONLINE INTERACTIVE WEBSITE FEATURING ONLINE BLOGS, JOURNALS, BULLETIN AND DISCUSSION BOARDS, NEWSFEEDS, AND RELATED ELECTRONIC CONTENT; COMPUTER SERVICES, NAMELY, HOSTING AN ONLINE SEARCHABLE DATABASE OF CASTING CALL INFORMATION AND AUDITIONS INFORMATION; COMPUTER WEB-APPLICATION DEVELOPMENT, WEBSITE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT AND MAINTENANCE; COMPUTER SERVICES, NAMELY, HOSTING AN ONLINE INTERACTIVE WEBSITE FEATURING SOCIAL NETWORKING TOOLS AND VIRTUAL COMMUNITY CREATION AND COLLABORATION TOOLS".
3388198  14/10/2016
M/S BOOKMYWISH E - COMMERCE PVT. LTD.
trading as ;M/S BOOKMYWISH E - COMMERCE PVT. LTD.
BASEMENT, MIHIR TOWER, OPP. HIRABHAI TOWER, NEAR JAWAHAR CHOWK, MANINAGAR, AHMEDABAD - 380008, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/09/2016
AHMEDABAD
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE AND MOBILE APPLICATION
PRIME GT
Priority claimed from 11/05/2016; Application No. : 87033547 ;United States of America
3396609    25/10/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Service Provider
a corporation organized under the laws of the State of Nevada, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
2994525
DELHI
Software development; game software development; electronic data storage; electronic storage of video, music and images; providing a website featuring technology enabling users to upload, view, and download videos, digital photos and music.
3400813  31/10/2016
SHENZHEN RAYVISION TECHNOLOGY CO., LTD.
Room. 901-B, BAK Building, No. 9 Keyan Road, Hi-Tech Park, Nanshan District, Shenzhen, P.R.China
Service Provider
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Proposed to be Used
DELHI
Computer Rental; Rental of Computer Software; Maintenance of Computer Software; Computer Software Consultancy;
Data Conversion of Computer Programs and Data [not physical conversion]; Software as a Service [SaaS]; Electronic
Data Storage; Cloud Computing; Computer Technology Consultancy; Providing Information on Computer Technology and
Programming via a Web Site.
Mark should be used as whole..
3409443   15/11/2016
NETWORK18 MEDIA & INVESTMENTS LIMITED
EXPRESS TRADE TOWERS, PLOT NO. 15 & 16, SECTOR 16A, NOIDA, UP-201301.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :09/11/2016

To be associated with:
3260156

DELHI
SOFTWARE AS A SERVICES FOR USE IN PRODUCING NEWS PROGRAMS; INFORMATION TECHNOLOGY AND
SCIENTIFIC & TECHNOLOGICAL SERVICES OF RESEARCH & DESIGN RELATING THERETO, DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, NAMELY, COMPUTER PROGRAMMING FOR OTHERS;
MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE, COMPUTER SOFTWARE DESIGN FOR OTHERS;
RECOVERY OF COMPUTER DATA.
Priority claimed from 15/09/2016; Application No. : 51899 ;Trinidad and Tobago  
3430428  09/12/2016  
AMAZON TECHNOLOGIES INC.  
410 Terry Avenue North, Seattle, Wilmington, 98109, United States of America  
Service Provider  
a company incorporated under the laws of the state of Delaware, U.S.A  
Address for service in India/Agents address:  
S.S. RANA & CO.  
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.  
Proposed to be Used  
DELHI  
Authentication in the field of consumer goods; monitoring, tracking and tracing of goods for others; design and implementation of software and technology solutions for the purpose of product authentication, tracking and tracing, and brand monitoring and protection; providing information about technology for identifying counterfeits and grey market goods and for monitoring, tracking and tracing goods; providing a web site featuring product tracking, tracing and authenticity data; computer software rental; providing temporary use of non-downloadable computer software; providing temporary use of non-downloadable computer software for product authentication, tracking and tracing; providing temporary use of non-downloadable computer software for supply chain monitoring and management; providing temporary use of non-downloadable computer software for brand monitoring and protection; providing temporary use of non-downloadable computer software for protection against product counterfeiting, tampering and diversion; providing temporary use of non-downloadable computer software for applying authentication, tracking and tracing technologies to consumer goods and product packaging; providing temporary use of non-downloadable computer software for identifying genuine products; providing temporary use of non-downloadable computer software for identifying counterfeit and grey market goods; providing temporary use of non-downloadable computer software for obtaining, storing, analyzing and displaying information about product origin, ingredients, materials and manufacture; providing temporary use of non-downloadable computer software for use in generating, processing, storing and comparing anti-counterfeit and product tracing attributes from marked features in a supply chain operation; providing temporary use of non-downloadable computer software for verifying chain of custody; providing temporary use of non-downloadable computer software for printing and scanning.  
Colour claimed is feature of the mark.
3504129  04/03/2017
DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
trading as ;DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR-302005 (RAJASTHAN) INDIA
SERVICE PROVIDERS
GOVERNMENT COMPANY
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 07/08/2014
AHMEDABAD
ESTABLISH, MAINTAIN, RUN, DEVELOP AND DESIGN WEBSITE, WEB PORTAL, HARDWARE, SOFTWARE AND SOFTWARE SOLUTIONS WHICH ARE INCLUDED IN CLASS 42
3504439  04/03/2017
DEV INFORMATION TECHNOLOGY LTD.
14, AARYANS CORPORATE PARK, NEAR SHILAJ RAILWAY CROSSING, THALTEJ-SHILAJ ROAD, THALTEJ, AHMEDABAD- 380 059, GUJARAT, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :17/07/2013
AHMEDABAD
SERVER ADMINISTRATION SERVICES; CONSULTANCY RELATING TO TECHNICAL AND SCIENTIFIC MONITORING; CONSULTING IN THE FIELD OF CLOUD COMPUTING NETWORKS AND APPLICATIONS
SUNDAY
3579488  27/06/2017
ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle Regus, Level 4, Rectangle 1, Commercial Complex D-4, Saket, New Delhi - 110017
An Indian Company existing under the Indian Companies Act 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Design and development of computer hardware and software; software services in the field of hotel management and booking; Services of providing computer sites (websites) and downloadable software that offer intermediation between those who seek and those who offer temporary accommodation, tourism and travel; Providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of hospitality; and other services included in class 42.
iContent

3657346   14/10/2017

ADDALA KARUNAKAR
Plot 1182/A, road No. 45, Jubilee Hills, Hyderabad 33
Individual

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :13/12/2011

CHENNAI
Programming of Software for Data Management, Providing online downloadable and non Downloadable Software for Data Management, Design and Development of Computer Software for Data Management. Management in the field of Electronic Data Processing, Cloud Computing feature for Data Management, Application Service Provider for Data Management (including video, audi, text, protected files, encrypted files and other files). Software as Service for Data Management, Platform as Service for Data Management included in Class 42.
RetailWins
3681376  18/11/2017
NAVVITI CONSULTING AND TECHNOLOGIES PRIVATE LIMITED
NO.7 RAGHAVA NILAYA, 7TH TEMPLE RD., 15TH CROSS MALLESHWARAM, BANGALORE - 560003
Service Providers
A Company Registered under The Companies Act, 2013
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :16/01/2017
CHENNAI
Software Consultancy Services included in class 42
3764057   26/02/2018
MSWIPE TECHNOLOGIES PRIVATE LIMITED
9TH FLOOR, ASTRAL CENTER, N. M. JOSHI MARG, BYCULLA, MUMBAI- 400011, MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMIT SIRSIKAR
407, Dalamal Chambers, New Marine Lines, Mumbai- 400020
Used Since :08/04/2014
MUMBAI
MERCHAND MANAGEMENT SYSTEM FOR PROVIDING ONBOARDING AND REMOTE TERMINAL UPDATE, REMOTE KEY INJECTION SERVICES; COMPUTER SOFTWARE; DESIGNING, DEVELOPING, UPDATING, MAINTAINING, INSTALLING OF SOFTWARE AND/OR APPLICATION
CNERGEE
3860909  15/06/2018
CNERGEE TECHNOLOGIES PVT LTD
S-10, Arenja Towers, Plot No-49/50/51, Sector-11, CBD, Belapur, Navi Mumbai - 400614, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :05/12/2007
MUMBAI
Research and development services, software development
Licious Designs

3868154  22/06/2018

FARAH MOOLOBHAI TRADING AS LICIOUS DESIGNS
4, Sindhula, N. Gamadia Road, Mumbai- 400026 in the State of Maharashtra within the Union of India.

a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAUSTRITI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Packaging design services; Web design services; Graphic design services; Automotive design services.
ARTH PLATFORM
3876311  02/07/2018
IHEALTH INTEGRATED SERVICES PVT LTD
11/13 Muni Darshan, Jagdusha Nagar, Ghatkopar West Mumbai-400086, Maharashtra, India.
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Proposed to be Used
MUMBAI
Software development; Software design; Software as a service [SaaS].
3881568  07/07/2018
MAHINDRA & MAHINDRA LIMITED
GATEWAY BUILDING, APOLLO BUNDER, MUMBAI 400001
Company incorporated under the Indian Companies Act, 1913
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :01/12/2017
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software computer software consultancy;
PAY-G

3916174   14/08/2018
M/S. XSILICA SOFTWARE SOLUTIONS PVT LTD
8-2-120/112/B/5&6, 3rd Floor, BBR Forum, Road No. 2, Banjara Hills, Hyderabad Telangana.
Private Limited Company incorporated under the Companies Act.
Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used
CHENNAI
Providing Software Design development and Technical Support services for Payment Gateway, E-Commerce (Electronic Commerce) Prepaid cards, Merchant Solutions, POS (Point of Sales) Solutions, Payment Aggregator and all allied services under class 42.
3916442  14/08/2018
BLOCK.ONE
trading as ; BLOCK.ONE
PO BOX 309, UGLAND HOUSE, GRAND CAYMAN, CAYMAN ISLANDS - KY1-1104
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used

CHENNAI
DEVELOPING AND PROVIDING OPEN-SOURCE SOFTWARE WHICH CAN BE ADOPTED BY BLOCKCHAINS FOR THE BUILDING OF APPLICATIONS ON THE BLOCKCHAIN.
SITAS
NO. 51, 3RD FLOOR, 36TH CROSS ROAD, 5TH MAIN ROAD, JAYANAGAR 5TH BLOCK, BANGALORE - 560041.
Partnership Firm
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Proposed to be Used
CHENNAI
Non-destructive testing services.
3917015  14/08/2018
LAKSHMANAN .M, TRADING AS: GMR INFOTECH
7/22, Mettupalayam Road SRKV(P.o) ,Periyanaickenpalayam, COIMBATORE - 641 020
THE TRADEMARK ACT OF 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Hosting computer websites, Designing/Creation/Maintenance of Website; Planning/Designing/Introduction/ Creation And Maintenance of Computer Software, Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Computer Programming; Rental of computer software, Rental of web servers
myway
3925166    24/08/2018
FINWIZARD TECHNOLOGY PRIVATE LIMITED
Queens Paradise, 1st Floor, Curve Road Shivaji Nagar Bengaluru, Bangalore, Karnataka 560052
Active Private Limited Company
Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekandanda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3925168  24/08/2018
FINWIZARD TECHNOLOGY PRIVATE LIMITED
Queens Paradise, 1st Floor, Curve Road Shivaji Nagar Bengaluru, Bangalore, Karnataka 560052
Active Private Limited Company
Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout,1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
To be associated with:
3925166
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3929227    29/08/2018
ANSA INDIA PRIVATE LIMITED
"E" THIRD FLOOR, SHAKTI TOWERS, NO.766, ANNASALAI, CHENNAI-600002
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :28/08/2012

CHENNAI
Research, testing and analysis services
Happy Learning

3929435 29/08/2018
SURESH KUMAR GUNASEKARAN DIRECTOR OF M/S HAPPY LEARNING PRIVATE LIMITED
32, First floor, 8th Cross Street. Ram Nagar South, Madipakkam Chennai-600091
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
3945659 14/09/2018
GRUS ECOSCIENCES
S-1760-D, GROUND FLOOR, 1-B MAIN, 2nd STAGE, D-BLOCK, RAJAJI NAGAR, BENGALURU-560010
Partnership Firm

Address for service in India/Attorney address:
LEXNOVATE LEGAL
#164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV 2nd Stage, Sanjaynagar, Bangalore-560094
Used Since :20/06/2014

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; Agricultural research services; Quality control testing services for agricultural machinery; Tool design; Technical design services; Development and design of digital sound and image carriers; Design of mechanical, electromechanical and optoelectronic apparatus and instruments; Design and development of diagnostic apparatus; Design of machines, apparatus and instruments; Evaluation of product design; Analysis of product design; Design of data processing systems; Design, development and implementation of software; Research in the field of environmental conservation and protection; Product development; Product development consultation; Design and development of engineering products; Analysis and evaluation of product development; Product research and development services; Design and development of new products; Design and testing for new product development; Providing information in the field of product development; Advisory services in the field of product development and quality improvement of software; Engineering services; Technological consultancy; Consultancy in the field of technological research; Computer-aided engineering design and drawing services; Development and testing services in the field of engineering; Research, development, analysis and consultancy services in the field of engineering; Consultancy and research services in the fields of science, engineering and information technology; Industrial research, testing and analysis services; Analysis and evaluation of product design; Analysis and evaluation of products and services with respect to possible future applications
Sadev

3948677  18/09/2018

CHOLAYIL PRIVATE LIMITED

No.8, J Block, 6th Avenue, Anna Nagar East, Chennai – 600 102, Tamil Nadu, India.

A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:

ALTACIT GLOBAL

SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Medical research; Medical research laboratory services; Medical research services; Providing information about medical and scientific research in the field of pharmaceuticals; Providing information and data relating to medical and veterinary research and development; Provision of information and data relating to medical and veterinary research and development; Scientific and medical research and development services; Scientific and medical research and development; Scientific research for medical purposes; Scientific research services for medical purposes; Research and development of vaccines and medicines; Research and development services relating to medicines; Research and development of medicines; Research and development services relating to vaccines and medicines; Development of pharmaceutical preparations and medicines; Laboratory research; Laboratory research and analysis services; Laboratory testing services; Laboratory research services relating to pharmaceuticals; Laboratory research services relating to dermatology; Laboratory research services in the field of gene expression; Laboratory research in the field of cosmetics; Laboratory research in the field of pharmaceuticals; Laboratory research services; Technical measuring and testing laboratory services; Scientific laboratory services; Preparation of biological samples for testing and analysis in research laboratories.
3956219  26/09/2018
VIRTULIVE TECHNOLOGIES PVT.LTD trading as ;VIRTULIVE TECHNOLOGIES PVT.LTD
NO.683A, 3RD FLOOR, 15TH CROSS, 2ND PHASE JP NAGAR, 100 FEET RING ROAD,NEAR DELMIA SIGNAL, BANGALORE-560078, KARNATAKA INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GIRIDHAR & SAI
NO. 319(OLD NO 155), LINGHI CHETTY STREET, III FLOOR, GEORGE TOWN CHENNAI 600001

Proposed to be Used
CHENNAI
COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, COMPUTER SOFTWARE CONSULTANCY, COMPUTER TECHNOLOGY CONSULTANCY, CONSULTANCY IN DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, CONVERSION OF COMPUTER PROGRAMS AND DATA OTHER THAN PHYSICAL CONVERSION, INSTALLATION OF COMPUTER SOFTWARE, ENGINEERING, INDUSTRIAL DESIGN, MAINTENANCE AND INSTALLATION OF COMPUTER PRODUCTS, RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, SOFTWARE AS A SERVICES, INFORMATION TECHNOLOGY IT CONSULTANCY, TECHNICAL RESEARCH, UPDATING OF COMPUTER SOFTWARE.
3957487  27/09/2018
EMPOWERM MOBILITY SOLUTIONS PRIVATE LIMITED
8-2-248/1/7/1 2, Vishnu Bhavan, Punjagutta, Hyderabad, Telangana, 500082
Company

Address for service in India/Attorney address:
ALISHA GANJAWALA
23-24 Ali Chambers, 2nd floor, Nagindas Master Road, Fort, Mumbai-400 023

Proposed to be Used
CHENNAI
design, development of software and mobile applications in relation to medical, healthcare and insurance services.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3907143.
3959662   29/09/2018
INDUS HEALTH PLUS PRIVATE LIMITED
2nd floor, Pride Port, Model Colony, Shivaji Nagar, Pune- 411 016, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Scientific research services for medical purposes, scientific laboratory services, research and development of new products for others, laboratory analysis, laboratory testing, analysis & research service.
3960811  01/10/2018
MANGESH LOHAPATRE
C-1, 602, Shewta Co-op Society, Sinhagad road, Near Rajaram Bridge Parvati Pune
Individual
Address for service in India/Attorney address:
GANESH RAOSAHEB KENDRE
c/o Janardan Bhadade, Dattakrupa, Joshi Nagar, Ghatpuri naka Khamgaon Dist Buldhana Maharashtra 444303

Proposed to be Used
MUMBAI
Architecture Design, Interior Design, Product Design & Design services included in class 42
3962634   03/10/2018
PACIFIC GAMING PRIVATE LIMITED
No. 75, 7A cross, First floor, Koramangala 4 Block, Bangalore 560 034
A company existing under the laws of India.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :30/03/2018
CHENNAI
Hosting multimedia entertainment content, Hosting multimedia and interactive applications, Computer game software development, Computer game software design, Design and development of computer game software.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3962638 03/10/2018
PACIFIC GAMING PRIVATE LIMITED
No. 75, 7A cross, First floor, Koramangala 4 Block, Bangalore 560 034
A company existing under the laws of India.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :30/03/2018
CHENNAI
Hosting multimedia entertainment content, Hosting multimedia and interactive applications, Computer game software development, Computer game software design, Design and development of computer game software.
The mark should be used as a whole.
3962646  03/10/2018
PACIFIC GAMING PRIVATE LIMITED
No. 75, 7A cross, First floor, Koramangala 4 Block, Bangalore 560 034
A company existing under the laws of India.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Used Since :30/03/2018

CHENNAI
Hosting multimedia entertainment content, Hosting multimedia and interactive applications, Computer game software development, Computer game software design, Design and development of computer game software.
3980424 23/10/2018
M/S. VENUS ANIMATICS
OLD NO: 24, NEW NO: 4, SARASWATHI STREET, MAHALINGAPURAM, NUNGAMBakkAM, CHENNAI-600034
NA
Address for service in India/Attorney address:
S.RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM, CHENNAI - 600 024

Proposed to be Used
CHENNAI
Design and development of computer software and hardware, Scientific and technological services and research
3995808  12/11/2018
TARUN AELLABOINA
505, Sierra Heights, Kompally, Hyderabad
Individual
Address for service in India/Attorney address:
GOPINADH G
48-7-13a,Sai Sujatha Nilayam, ESI Hospital Road, Gunadala, Vijayawada-520004,Krishna, Andhra Pradesh
Used Since :01/10/2015

CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software
ARIANE

3999360 16/11/2018
EUROPEAN SPACE AGENCY (A EUROPEAN INTERGOVERNMENTAL ORGANISATION)
24 rue du Général Bertrand, CS 30798 75345, Paris Cedex 07
Service provider
A European Intergovernmental Organisation

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used

CHENNAI
Scientific and technological services and research and design in the aerospace and space exploration fields, including in relation to space travel, transportation and exploration, space vehicles, space shuttles, space stations, launch vehicles, satellites, space cartography, remote control and automation systems and equipment for communication and navigation in air travel and in space travel/exploration, electronic navigational and positioning apparatus and equipment, software for positioning, tracking and navigating, software for diagnosing electrical, electronic or mechanical breakdowns or malfunction, computer software for the collection of positioning data, computer hardware for the collection of positioning data, photographic and video apparatus for use in space travel and exploration, computer software used for launching, tracking, positioning and remote control of space vehicles, space vehicle tracking systems; navigation, guidance, tracking and targeting devices and software, space telescopes, aircraft and space vehicle guidance apparatus, flight simulators, computer programmes for launch and flight calculations for space vehicles, satellites, flying suits for air and space travel, equipped flight and space helmets, robots for space exploration, vehicles for transportation of space vehicles, space shuttles, space stations space launchers; design, development, testing, analysis, correction, implementation, upgrading and updating of computer hardware and software used in any activity relating to space travel, transportation and exploration, including in relation to, space vehicles, space shuttles, space stations, launch vehicles, satellites, space cartography, remote control and automation systems and equipment for communication and navigation in air travel and in space travel/exploration, electronic navigational and positioning apparatus and equipment, software for positioning, tracking and navigating, software for diagnosing electrical, electronic or mechanical breakdowns or malfunction, computer software for the collection of positioning data, computer hardware for the collection of positioning data, photographic and video apparatus, in particular for use in space travel and exploration, computer software used for launching, tracking, positioning and remote control of space vehicles, space vehicle tracking systems; navigation, guidance, tracking and targeting devices and software, space telescopes, aircraft and space vehicle guidance apparatus, flight simulators, computer programmes for launch and flight calculations for space vehicles, satellites, flying suits for air and space travel, equipped flight and space helmets, robots for space exploration, vehicles for transportation of space vehicles, space shuttles, space stations space launchers. Scientific and technical coordination of research and development projects and their implementation, in the space travel and exploration fields, including in relation to space travel, transportation and exploration, space vehicles, space shuttles, space stations, launch vehicles, satellites, space cartography, remote control and automation systems and equipment for communication and navigation in air travel and in space travel/exploration, electronic navigational and positioning apparatus and equipment, software for positioning, tracking and navigating, software for diagnosing electrical, electronic or mechanical breakdowns or malfunction, computer software for the collection of positioning data, computer hardware for the collection of positioning data, photographic and video apparatus, in particular for use in space travel and exploration, computer software used for launching, tracking, positioning and remote control of space vehicles, space vehicle tracking systems; navigation, guidance, tracking and targeting devices and software, space telescopes, aircraft and space vehicle guidance apparatus, flight simulators, computer programmes for launch and flight calculations for space vehicles, satellites, flying suits for air and space travel, equipped flight and space helmets, robots for space exploration, vehicles for transportation of space vehicles, space shuttles, space stations space launchers; engineering, scientific and technical advisory, expertise and auditing services in the fields of space travel, transportation and exploration; materials testing services; flight testing and flight simulation services; research, development and consultancy services relating to computer programming in the field of space and aerospace; development and provision of search engines relating to the computer automation of technical and scientific processes in the field of aerospace; coordination services for research programs in the aerospace and space exploration fields. Research and development in the field of propulsion systems for space vehicles and launchers.
NITIN BANG - M/S. PHUENIX.
GHANCHIYON KA BASS, BOHRO KI POL, GOPALJI MANDIR KE PICHE, MAHAMANDIR, JODHPUR - 342001 RAJASTHAN INDIA.

Proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 21/12/2006

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
ESGEE DESIGN AND BUILD PRIVATE LIMITED
3B / 28, 3RD FLOOR, HIGH STREET CORPORATE CENTER, NEAR BIG BAZAAR, KAPURBAWDI, THANE - 400607
INTERIOR DESIGN SERVICES
Private Limited Company
Used Since :19/09/2016

MUMBAI
Design of Interior Decor (Design and Build)
4080419 07/02/2019
APPI INNOVATIONS PRIVATE LIMITED
367, 6TH CROSS, AMBEDKAR NAGAR WHITEFIELD, BANGALORE-560066

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Technical support services relating to computer software and applications, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4082433  09/02/2019
VIREO ANIMATION STUDIO
Flat No 202, Panchsheel Complex, Nizampet Road, Nizampet, Hyderabad-500090
Individual firm
Address for service in India/Agents address:
VANMALA SWAPNA
FLAT NO.106, EDEN ENCLAVE APPTS., ADIKMET, HYDERABAD-500044.

Proposed to be Used
CHENNAI

COMPUTER PROGRAMMING, ANIMATION PROGRAMMING, ALL KINDS OF SOFTWARE SERVICES ALL BEING SERVICES INCLUDED IN CLASS 42.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MINK BEAUTIFUL CREATIONS MINK TRENDS

4082440  09/02/2019

MRS. MEENA ANAND KHUNGAR (PROPRIETOR) TRADING AS M/S MINK BEAUTIFUL.CREATIONS MINK TRENDS (A PROPRIETARY CONCERN)
Flat No 601, B Wing Om Satyam Exotica, Hazari Pahad , Nagpur–440007
A Proprietary Concern

Address for service in India/Attorney address:

SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Used Since: 06/10/2015

MUMBAI
Services of Interior Design for Boutiques, Fashion Design Consulting Services
4084276  12/02/2019
GIRNAR SOFTWARE PRIVATE LIMITED
1st Floor, Plot No. – 49, Opposite EPFO Office, Sector 44, Gurgaon, Haryana – 122003.
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Analysis and provision of information relating to the design of vehicles; updating and design of computer software; customer relationship management, design, drawing and commissioned, content writing, all for the compilation of web pages on the Internet; providing an e-commerce platform on the Internet featuring a wide variety of information (also interactive information) from a computer-stored data bank.
4088153  14/02/2019
S&SFUTURETECH PRIVATE LIMITED
THIKNIKATA VILLAGE, OPPOSITE NBMC HOSPITAL POST SUSHRUTANAGAR, POLICE STATION MATIGARA DARJEELING WB 734012 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
4088730  15/02/2019
VILLAGE ENERGY GROUP PTY LTD
6/102 James Street Northbridge WA, Australia 6003
A Company organised under the laws of Australia
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :28/02/2018
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Technical design services relating to electricity plants; Testing and research services in the field of electricity; Research and development services relating to solar cells and electricity generation; Scientific and industrial research in particular in the field of electricity; Technological analysis relating to energy and power needs of others.
4088862  15/02/2019
SANTHOSH K S
MEEPPUGIRI RAMDAS NAGAR P O MADHUR, RAMDASNAGAR, KASARAGOD, KERALA-671124
AN INDIVIDUAL
Address for service in India/Attorney address:
KANIK RAASTA
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
Graphic designing
4089683 16/02/2019
DESHAM BROADCASTING PVT LTD
D.No:4-16-174, Bharath pet, ‘0’Line, Amaravathi Road, Guntur – 522002, AP.
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :09/11/2015

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; electronic data storage; Hosting computerized data, files, applications and information; weather forecasting
4091916  19/02/2019
DOLPHIN FOUNDRY PVT LTD
#175, 1ST FLOOR, 6TH MAIN ROAD, KEB LAYOUT, SANJAYNAGAR, BANGALORE - 560094
Private Limited

Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA, KACHIGUDA, HYDERABAD-500027-AP
Used Since :20/06/2016

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; Computer services, namely, hosting electronic facilities and communities for others for organizing and conducting meetings, events and interactive discussions and engage in social, business and community networking via the Internet or other communications networks; Application service provider (ASP) featuring software to enable uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information over the Internet or other communications network; Providing a web site featuring technology that enables online users to create personal profiles featuring social networking information and to transfer and share such information among multiple websites; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics and audio visual information, on computer and communication networks; Application service provider (ASP) featuring software for use in buying, selling, designing, managing, tracking, valuing, optimizing, targeting, analyzing, delivery; Application service provider (ASP) featuring software for use in designing and managing online advertising and marketing campaigns; Designing and developing computer game software and video game software; Providing software for searching and identifying local and location-based points of interest, events, landmarks, employment opportunities, entertainment, cultural events, shopping and offers; Application service provider (ASP) featuring software for social networking, creating and managing social networking content, social media profiles and user accounts; creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; Included In Class 42
FURGONOMICS - Intelligence made visible through Design

4100407  26/02/2019

SUJAN H. D
105#, Sri Ganesh, L.B.S Nagar, 2nd Main, Sawlanga Road, Shimoga - 577204, Karnataka

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
To be associated with:
3760998

CHENNAI

THIS IS SUBJECT TO ASSOCIATION WITH PENDING APPLICATION NO. 3760998
MLMaps

4129406 27/03/2019
ML INFOMAP PRIVATE LIMITED
124-A, KATWARIA SARAI NEW DELHI, DELHI - 110016
GIS, System Integration, Digital Map Data, Mobile and Server App development, Cloud Mapping Solutions and Historical Cartography
REGISTERED
Used Since :24/07/2018
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
FIFY

4194718  01/06/2019
SHOPSENSE RETAIL TECHNOLOGIES PRIVATE LIMITED
501, 5th Floor, Corporate Centre, Andheri Kurla Road, Andheri (East), Mumbai – 400059 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since : 11/05/2016

To be associated with:
3578462

MUMBAI

computer programming, web-enabled services and other programming; software services; scientific and industrial research, information technology and information technology services; Computer software design and development; Computer software support service; Writing of computer software; installation and maintenance of computer software; computer system analysis; updating of computer software.
SAANISH CREATIONS

4223646   02/07/2019

SUMAN SHARMA
#1155, SILVER CITY HEIGHT, ZIRAKPUR, PUNJAB

PROPRIETOR

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used

DELHI

DESIGNING, DEVELOPING AND DESIGN SERVICES INCLUDING DRESS AND COSTUME DESIGNING; JEWELLERY DESIGNING; MENS AND WOMENS ACCESSORIES DESIGNING; CLOTHING ACCESSORIES DESIGNING; GRAPHIC ART DESIGNING INCLUDED IN CLASS 42
4225910  04/07/2019

NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
nooks & valleys

4230098   09/07/2019

MOHIT MADANLAL GUPTA
612 Gera Imperium 1, Patto Centre, Patto Plaza, Panjim, Goa 403001, India

Individual

Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.

Used Since: 01/05/2018

MUMBAI

design and development of computer software; search engine software for obtaining travel related data on a global computer network; web portal for reviews relating to travel and tourism;
4233674 12/07/2019
ALKESH N. SHAH
74/15 Nichi CHS, Shiv Srusti, Kurla (East), Mumbai 400024 in the State of Maharashtra within the Union of India.
an Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :03/11/2016

MUMBAI
Fashion design; Fashion design consultancy; Fashion design services; Consultancy in the field of fashion design;
Providing information about fashion design services.
Trade Marks Journal No: 1919 , 16/09/2019          Class 42

Traya
4235884    16/07/2019
BIZCLOUD
A1601, 43 Privet Drive, Balewadi, Pune 411045
Partnership Firm
Address for service in India/Attorney address:
KANIK A JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/08/2017
MUMBAI
TECHNOLOGICAL SERVICES
4237707    17/07/2019
FUTUR INNOVATIVE TECHNOLOGIES PRIVATE LIMITED
No.40/1A, 3rd Floor, Basappa Complex Lavelle Road,Bengaluru, Bangalore-560001
Company
Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92
Proposed to be Used
CHENNAI
IT Services, Artificial Intelligence and Machine hearing software development field as per class-42
MESH3

4242686  22/07/2019
PUPILMESH PRIVATE LIMITED
147, 1st Cross. 4th Main, 4th Stage Rajajinagar Industrial Town BANGALORE Bangalore - 560044 Karnataka - India
Startup
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Used Since :15/04/2019
CHENNAI
Designing; Designing computer languages; Designing computer codes; Designing of computer hardware; Designing of electrical systems; Designing of electronic systems; Designing of computer programs; Designing of data processing programmes; Designing of data processing systems
KALADI CONSULTING SERVICES PRIVATE LIMITED
trading as ;KALADI CONSULTING SERVICES PRIVATE LIMITED
NO.11, DHAMODHARAN STREET 1ST FLOOR, T.NAGAR, CHENNAI-600017,TAMILNADU,INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used

CHENNAI

SCIENTIFIC,NAUTICAL,SURVEYING,ELECTRIC,PHOTOGRAPHIC,CINEMATOGRAPHIC,OPTICAL,WEIGHING, MEASURING
SIGNALLING,CHECKING SUPERVISION, LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS
FOR RECORDING,TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES;MAGNETIC DATA CARRIERS,
RECORDING DISCS, AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH
REGISTERS, CALCULATING MACHINES,DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING
APPARATUS.
4248348  27/07/2019
PERVIOUS EXIM INDIA PRIVATE LIMITED
FLAT NO 52, GROUND FLOOR,P KT-25 SEC-24, ROHINI NEAR BALAJI MANDIR , NEW DELHI, NORTH WEST DELHI - 110085
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4248496  27/07/2019

VARNI GEMS
EE- 1011, TOWER – E, BHARAT DIAMOND BOURSE, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI - 400051
PARTNERSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :03/12/1998

MUMBAI
JEWELLERY DESIGN, TESTING OF MATERIALS, LABORATORY TESTING SERVICES, GEMOLOGICAL SERVICES,
GRADING OF PRECIOUS STONES
MZAALO

4248508    27/07/2019
XFINITE GLOBAL PLC
171, Old Bakery Street, Valletta VLT 1455, Malta
Public Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI

ANIMATION AND SPECIAL-EFFECTS DESIGN FOR OTHERS; COMPUTER PROGRAMMING AND SOFTWARE UPDATING, VIDEOTAPING AND OTHER SERVICES NOT FALLING IN OTHER CLASSES INCLUDED IN CLASS 42.
4249127    29/07/2019
MS. MALTI BALA
C-310 SHIPRA KRISHNA VISTA, NEAR JAIPURIA MALL INDIRAPURAM SHIPRA SUN CITY, SHIPRA SUN C
GHAZIYABAD U.P - 201014
SINGLE FIRM
Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since :01/07/2019
DELHI
Information technology consultancy, Information technology services, Information technology IT consultancy, Providing
information in the field of information technology, Engineering services relating to information technology, Computer and
information technology consultancy services, Research in the field of information technology, Technical advice and
consultancy services in the field of information technology, Providing information on computer technology and
programming via a web site.
4249271  29/07/2019
ONE KOSMOS TECHNOLOGY PRIVATE LIMITED
12, SHREEPAL COMPLEX, SUREN ROAD, ANDHERI (EAST), MUMBAI 400 093.
Address for service in India/Agents address:
VIMADALAL & CO
36 HAMAM HOUSE, AMBALAL DOSHI MARG, FORT, BOMBAY 400023.
Used Since :03/04/2018
To be associated with:
4249269
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND PRODUCTS.
4249735  29/07/2019
CRITERION ASSESSMENT PVT LTD
C-37/6,PAPER MILL COLONY,NISHATGANJ LUCKNOW
PVT LTD
Address for service in India/Attorney address:
ADV.DEEPAK PAL
H-7,DagarVihar Phase 1
Proposed to be Used
DELHI
PROVIDING CERTIFICATION SERVICES NAMELY ISSUANCE OF CERTIFICATION,TRAINING'S AND INSPECTION SERVICES.
LUSCINIA

4249913   29/07/2019

LUSCINIA CONSULTING LLP
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Bolaxy

4249914  29/07/2019
SHANGHAI 2SE TECHNOLOGY CO., LTD
Building T1-1602, 421 Ziyun Road, Changning District, Shanghai, China 200050

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Technological research; computer software design; updating of computer software; research and development of new products for others; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; software as a service [SaaS]; outsource service providers in the field of information technology; creating and designing website-based indexes of information for others [information technology services]; data encryption services.
PRAXIS
4250943 30/07/2019
PRAXIS INCORPORATED
No. 18, Srinivagilu Main Road, Ejipura, Bangalore - 560 047
A Partnership firm registered under the provisions of the Indian Partnership Act, 1932
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since: 16/01/2002

CHENNAI
Architectural design; Architectural research; Architectural planning; Architectural services; Architectural design services; Architectural planning services; Architectural consultancy services; Architectural and engineering services; Preparation of architectural plans; Architectural planning and consultancy services; Architectural services for the design of buildings; Architectural services for the design of office buildings; Architectural services for the design of retail premises; Architectural services for the design of shopping centers; Architectural services for the design of industrial buildings; Architectural services for the design of commercial buildings; Architectural services relating to the development of land; Interior design; Interior design services; Interior decoration consultancy; Interior decor design; Interior decor design services; Design of building interior; Design of shop interiors; Consultancy relating to interior decoration; Advisory services relating to interior design
4251539  31/07/2019
H. P. MONISH
G01, Maruthi Apartment, 3rd A Cross, 16th Main, KSRTC Layout, JP Nagar 2nd Phase, Bangalore-560078, Karnataka
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Mobile App Development Including Software Development., Information Technology, Scientific and Technological Services, IT Enabled Services.
ekincare

4251584  31/07/2019
AAYUV TECHNOLOGIES PRIVATE LIMITED
Plot No. D-35, Mudhura Nagar, Hyderabad, Telangana 500038, India
Active Private Limited Company
Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043
Used Since :07/11/2018
CHENNAI
electronic data storage; platform as a service [PaaS]; software as a service [SaaS] included in class 42
ASHNAM

4252455  31/07/2019

ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
AiValv

4252591  31/07/2019
L&T VALVES LIMITED
L&T Campus, Sector W2, L&T Bypass Road, Malumichampatti, Coimbatore-641050, Tamil Nadu, INDIA
A Company incorporated under Companies Act , 2013

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI
Cloud computing services
GateXo

4253414  01/08/2019
ARMANTEC SYSTEMS PRIVATE LIMITED
S-23, 2nd Floor, Srinivas Puri, New Delhi, 110065
Registered

Address for service in India/Attorney address:
PROSENJIT MONDAL
C block Sector 2, C-44 First Floor, Noida, Uttar Pradesh 201301

Proposed to be Used
DELHI

Software design and development; Customization of computer software; application service provider, namely, providing, hosting, managing, developing, installing and maintaining applications, software applications for managing security of an apartment, block, or gated society; software applications for approving visitors entry, and software applications for storing and analysing visitors data.
Trade Marks Journal No: 1919, 16/09/2019  Class 42

AKAMARA BIOMEDICINE PRIVATE LIMITED
Plot No.465,F.I.E,Patparganj Industrial Area, New Delhi- 110092
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042

Proposed to be Used
DELHI
Science and Technology Services includes Biological Research, Clinical Research and Medical Research, Pharmacological Research Services
RAJKUMAR R
NO.24/1, RAJ NIVAS, AMBEDKAR NAGAR, THIRUVERUMBUR, TRICHY - 620 013, TAMIL NADU
PROPRIETOR

Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU
Used Since :12/05/2014

CHENNAI
OPERATIONAL MANAGEMENT, RESEARCH, INSTALLATION, MAINTENANCE, UPDATION, ANALYSIS, RECOVERY AND CONVERSION OF ELECTRONIC OR DIGITAL DATA, HOSTING COMPUTER WEBSITES, PROTECTION, CONSULTANCY, DESIGNING AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE, WEB DESIGNING AND DEVELOPMENT, SOFTWARE DEVELOPMENT, PRINT DESIGN, ADVERTISING PROMOTION SERVICE, PROVIDING SOFTWARE INTERFACES AND APPLICATIONS AVAILABLE OVER A NETWORK IN ORDER TO CREATE PERSONALIZED ON-LINE INFORMATION SERVICES, IT SERVICES
Trade Marks Journal No: 1919, 16/09/2019 Class 42

4254286 02/08/2019
AJAY KUMAR GAUTAM
N-104/2A, 2nd FLOOR KIRTI NAGAR, DELHI – 110015, INDIA
PROPRIETOR-TVQS INDIA CERTIFICATION

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since: 05/09/2015

DELHI
DIAMOND AUTHENTICATION AND CERTIFICATION SERVICES, CERTIFICATION SERVICES OF MESSAGES TRANSMITTED VIA TELECOMMUNICATIONS, TESTING SERVICES FOR THE CERTIFICATION OF QUALITY OR STANDARDS, TESTING, ANALYSIS AND EVALUATION OF THE GOODS AND SERVICES OF OTHERS FOR THE PURPOSE OF CERTIFICATION.
SNMR CLOUD SERVICES PRIVATE LIMITED
34 3RD FLOOR, OFFICE NO- 1 CORNER MARKET MALVIYA NAGAR, NEW DELHI - 110017

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Cloud computing, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4254748   02/08/2019
BHUSHAN EKNATH VELIS
PLOT NO 1, SHRAMSAFALYA, TAGORE NAGAR, NASHIK ROAD, NASHIK 422006,
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4254973 03/08/2019
GAURAV GOYAL
House No. 1448, Sector 15, Panchkula, Haryana, 134113
INDIVIDUAL

Address for service in India/Autents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C, CHANDIGARH-160035.
Used Since :29/06/2017

DELHI
Computer Programming; Computer Services; Designing, Creation Hosting & Maintenance Of Websites, Design And Development Of Computer Software& Hardware’s Included In Class 42.
TECH BLUE SOFTWARE PRIVATE LIMITED
Plot No 418 -419 3’rd floor, AIHP Signature, Phase 4 Udyog Vihar, Gurgaon. Haryana 122015
A company incorporated in India

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used
DELHI
Computer Software Development, Software Development services, Software consultancy, Computer and software consultancy services, Research and consultancy services relating to software, Consultancy relating to the maintenance of computer software
KINTELL PTY LIMITED
89 Baxter Rd, MASCOT, NSW, 2020, AUSTRALIA
A company organised and existing under the laws of Australia

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Computer technology consultancy; creating and designing website-based indexes of information for others (information technology services); information services relating to information technology; information technology (it) consultancy; information technology (it) services (computer hardware, software and peripherals design and technical consultancy); outsource service providers in the field of information technology; providing information on computer technology and programming via a web site; provision of information relating to information technology; research relating to technology; telecommunications technology consultancy; advisory services relating to computer software; computer software advisory services; computer software consultancy; consultancy in the design and development of computer software; design of computer software; development of computer software.
JMJ AIR
4256051  04/08/2019
JAI CHORARIA
67, RAM VIHAR, DELHI -110092
PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
Hosting e-commerce platforms on the Internet; Constructing an internet platform for electronic commerce; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet; Maintenance of software used in the field of e-commerce; Consultancy services relating to software used in the field of e-commerce; Consultancy relating to the creation and design of websites for e-commerce; Consultancy relating to the creation and design of web sites for e-commerce; Maintenance and consultancy services relating to software used in the field of e-commerce; Providing user authentication services using biometric hardware and software technology for e-commerce transactions;
4256137 05/08/2019
WHITEKLAY TECHNOLOGIES PVT LTD
P221, MARVEL SANGRIA BOULEVARD, NIBM ROAD PUNE 411060
PRIVATE LIMITED
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
MUMBAI
Computer and information technology consultancy services,
4256212  05/08/2019
MOHD ASHRAF SHODA
K.P. ROAD LAIZBAL, ANANTNAG - 192101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4256413 05/08/2019

LPC ADVISORS PRIVATE LIMITED
P2-001 PENTAGON TOWERS, MAGARPATTA CITY HADPSAR PUNE MH 411028 IN
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,
Used Since :24/11/2016

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Inspired Living

4256519  05/08/2019

MACHANI INFRA DEVELOPMENT CORPORATION PRIVATE LIMITED
trading as ;MACHANI INFRA DEVELOPMENT CORPORATION PRIVATE LIMITED
NO.04, BOMMASANDRA INDUSTRIAL AREA, ATTIBELE HOBLI, ANEKAL TALUK, BANGALORE KA 560099 IN
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Agents address:
SINGHANIA & CO.
204-A MITTAL TOWERS, 6, MG ROAD, BANGALORE 560 001
Used Since :26/07/2019

CHENNAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4256719   05/08/2019
DESIGNER BANDA
C/O Rajendra Prasad, House No 19, Village Mahrapur, Thana Buxa, Post Kalichabad, District Jaunpur, State UP - 222001
Proprietorship firm

Proposed to be Used
DELHI
Design of logo for corporate entity
Trade Marks Journal No: 1919, 16/09/2019 Class 42

NARENDRA SEN
C/o RBDC Datapark Pvt Ltd, Building - 1, First Floor, SEZ Crystal IT Park,Indore, MP 452001 INDIA
Natural Person

Address for service in India/Attorney address:
PRODYOVIDHI
101 TILAK PATH, CMR POINT #101 INDORE 452007 MP INDIA

Proposed to be Used
MUMBAI
INFRASTRUCTURE AS A SERVICE (IAAS) FOR DATACENTERS, INCLUDING BUT NOT LIMITED TO,
BUILDING/SPACE/POWER/FIBER/COOLING/SECURITY/GOVERNMENT-COLLABORATIONS/COMPUTER SOFTWARE
PLATFORMS FOR CLOUD HOSTING/HOSTING OF COMPUTER/SOFTWARE/WEBSITE/DATABASE/E-
COMMERCE/DATACENTER PARK/DATA PARK/COLOCATION FACILITY/HYPERSCALE DATACENTER/DIGITAL
INFRASTRUCTURE/HYPERSCALE FACILITY OR DATACENTER SERVICES; ADMINISTRATION/MANAGEMENT/SUPPORT
OF INFRASTRUCTURE AND FACILITIES THEREOF; RESEARCH & DEVELOPMENT SERVICES IN
MANAGING/DEVELOPING DATACENTER FACILITIES
4256901 05/08/2019
LOGIXPLUS CONSULTING LLP
FLAT NO.D/403, A WING, URBAN SPACE PHASE-1, NIBM ROAD, PUNE MH 411060 IN
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Agents address:
HEMANT SURESHRAO PAWAR
B-25,KPCT MALL, FATIMA NAGAR,
Used Since :04/03/2015
MUMBAI
Scientific and technological services and research and Design relating thereto; Industrial analysis and industrial research services; Design and development of computer Hardware and Software.
TRUEMESH

Priority claimed from 12/02/2019; Application No. : 76899 ;Jamaica
4257278 06/08/2019

Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Platform as a service (PAAS) featuring computer software platforms for use with home and environmental monitoring, control, and automation systems; software as a service (SAAS) services featuring computer software for use with home and environmental monitoring, control, and automation systems; application service provider featuring application programming interface (API) software for home and environmental monitoring, control, and automation; platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; application service provider (ASP) services featuring software for controlling, integrating, operating, connecting, and managing voice controlled information devices, namely, cloud-connected and voice-controlled smart consumer electronic devices; providing temporary use of online non-downloadable security and anti-theft software applications; providing temporary use of online non-downloadable software applications permitting users to identify and communicate with persons at their door; providing temporary use of online non-downloadable voice command software applications; computer services, namely, providing an internet site featuring technology for use in home and environmental monitoring, control, and automation systems; computer services, namely, providing an internet portal featuring technology enabling users to remotely interact with home and environmental monitoring, control, and automation systems; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; providing temporary use of on-line non-downloadable software for the management and transmission of data; design and development of computer hardware and software; hosting a website for the electronic storage of data; monitoring of computer systems by remote access; monitoring of camera systems by remote access; installation, maintenance and repair of computer software; cloud recording and storage services; electronic storage of electronic media, namely, images, text, audio, and video data; providing an online non-downloadable internet-based application featuring technology enabling users to share videos; providing an on-line network environment that features technology that enables users to share data; providing temporary use of online non-downloadable software for recording, viewing, storing, sharing, and analyzing data; information technology support services; provision of technical support; consultancy, design, testing, research, technical support and information in the field of wireless networking, computer networking, computer software, the internet and the world wide web; technical consultancy and information in the field of routers, wireless network extenders and wireless access point (WAP) devices; design, creation, maintenance and hosting of websites or website portals; application service provider services; technical consultation and technical support services in the field of data communications, computer networking, communications, telecommunications, computer software and the internet; hosting computer software applications for use by others; providing temporary use of online non-downloadable software; software writing services; compilation and updating of knowledge bases; technology troubleshooting services; monitoring of computer systems and networks for security purposes; security services relating to routers, wireless network extenders and wireless access point (WAP) devices; protection of computer networks and computer systems against attacks from computer viruses, hackers, tampering, unauthorized intrusion and unauthorized manipulation of data; online data storage services; providing temporary use of online, non-downloadable software for remotely restricting access to computers and mobile phones; providing temporary use of online, non-downloadable software for protecting families against explicit content; providing temporary use of online, non-downloadable software for controlling privacy and security settings on a wireless networks; software as a service (SaaS) services featuring software for the purpose of providing ad-blocking during internet usage; information, consultancy and advisory services relating to all the aforesaid services including such services provided on-line or via the internet or extranets.
4257470  06/08/2019
TURNIP INNOVATIONS PRIVATE LIMITED
12/1 Gitanjali Apartments, Dhalipara, Hatia Rajarhat Gopalpur Baguiati, North 24 Parganas, Kolkata – 700157, West Bengal
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/07/2018

KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4257688 06/08/2019
MAHINDRA SUSTEN PRIVATE LIMITED
MAHINDRA TOWERS, P K KURNE CHOWK, WORLI, MUMBAI 400018
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :19/05/2015
To be associated with:
2801045
MUMBAI
Design, development of computer hardware and software and consultancy in relation thereto; computer programs and their programming including their duplication; installation, maintenance, updating and rental of computer software; design, analysis and research of computer system; computer software that collect data from devices, puts it on cloud computing technology and which enables analysis and processing of data for use in planning, decision making and implementation of business strategies; computer hardware and software consultancy including in the field of cloud computing.
4257738  06/08/2019
SMARTSOC SOLUTIONS PRIVATE LIMITED
NO.95, 3RD FLOOR, KARTHIK NAGAR, MARATHAHALLI, K R PURAM, OUTER RING ROAD, BANGALORE - 560037
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
PAD INTEGRATED COMMUNICATIONS PRIVATE LIMITED
8-2-293/82/A/548/A, Road No. 33, Jubilee Hills, Hyderabad, Telangana, 500033, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :24/03/2017
CHENNAI
Programming of video games; Design of video game software; Electronic storage of videos; Computer aided design of video graphics; Programming of video game software; Computer-aided design of video graphics; Design and development of software and hardware for audio and video operators; Animation design; Brand design; Web design; Packaging design; Software design; Design consultancy; Product design; Design services; Graphic design; Website design services; Industrial product design; Graphic art design; Web portal design; Computer software design; Design of new products; Graphic illustration design services; Design of art-work; Website design consultancy; Retail design services; Research, design and development services relating to network interfaces; Development of computer platforms; Hosting platforms on the Internet; Hosting e-commerce platforms on the Internet; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet.
INTERONIC COMMUNICATIONS PVT LTD

Private Limited

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Used Since : 14/02/2018

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
CREYSTO

4258198  07/08/2019
HAGNOSOFT TECHNOLOGIES PRIVATE LIMITED
#146, 5th cross, 8th Main, Narayan Nagar 2nd block, JP Nagar 9th Phase, Bangalore - 560062

Private Limited Company

Address for service in India/Attorney address:
SHARMILA NAIR
Westwind 78 Raja SC Mullick Road Block 7 Flat 6b Kolkata 700084

Proposed to be Used

CHENNAI

Services being software as a service featuring software for machine learning and artificial intelligence, data encryption services, programming of computer software for processing, organising and analysis of data, data authentication via blockchain, providing information in the field of consultancy services for information technology via a website, programming of software for database management, evaluation of data processing against benchmark references and digital compression of computer data.
4258203   06/08/2019
N. PARTHASSARATHY
7/1, Andal Nagar, Masakalipalayam, Coimbatore South, Upilipalayam, Coimbatore-641015
Individual
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Services pertaining to Material testing, Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4258205  06/08/2019
N. PARTHASSARATHY
7/1, Andal Nagar, Masakalipalayam, Coimbatore South, Uppilipalayam, Coimbatore-641015
Individual
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Design and Development of industrial machinery and parts thereof; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
MATCHSE
4258208 07/08/2019
ASHISH SHUKLA
B 507, AWAS VIKAS COLONY, UNNAO UP 209801
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHADARA DELHI 110032
Proposed to be Used
DELHI
COMPUTER SERVICES, NAMELY, CREATING AN ONLINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN THE ADMINISTRATION OF SPORTS COMPETITIONS AND FANTASY SPORTS COMPETITIONS AND RELATED OPERATIONS, VOTING, AUCTIONING, COACHING, PLAY CALLING, CONTRACT NEGOTIATIONS, SALARY NEGOTIATIONS, PLAYER TRADES, AND PLAYER DRAFTS.
EXACQ CLOUD

4258377  07/08/2019
TYCO FIRE & SECURITY GMBH
Victor von Bruns-Strasse 21, 8212 Neuhausen am Rheinfall, Switzerland
A Limited Liability Company Organised and Existing Under the Laws of Switzerland

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Design and development of computer hardware and software; software programming and implementation; cloud computing; providing temporary use of non-downloadable software; providing virtual computer systems through cloud computing; computer software consultancy; IT consultancy, advisory and information services; consulting services in the field of cloud computing; IT security, protection and restoration; data security consultancy; monitoring of network systems; monitoring of computer systems; rental of computer hardware and facilities; development of computer platforms; electronic data storage; hosting computer sites [web sites]; information technology [IT] consultancy; hosting services; application service provider services; platform as a service [PaaS]; software as a service [SaaS]; providing use of software for interactive video surveillance; maintenance of software for operating video surveillance systems
A FUTURE FOR EVERYONE
Priority claimed from 07/02/2019; Application No. : 88292580 ;United States of America
4258505  07/08/2019
CHAN ZUCKERBERG INITIATIVE, LLC
435 Tasso Street, Suite 100, Palo Alto, California 94301
Delaware Limited Liability Company
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Design and development of software and data analytics tools in the fields of education, science, medicine, criminal justice, employment, community and housing development
4258586  07/08/2019  
SHUAIB ALAM, PROPRIETOR OF ALAM TRADING  
D block, 512, Jahangir Puri, North West Delhi- 110033.  
(A Sole Proprietorship Concern)  
Address for service in India/Attorney address:  
ADVOCATE BHIWANI BISHT  
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.  
Proposed to be Used  
DELHI  
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software, Software development services, Website design and development, Development and design of mobile applications, Design and development of software in the field of mobile applications, Design and development of data storage systems, Software development in the framework of software publishing.
CONEVO

4258649  07/08/2019
CONEVO TECHNOLOGIES PRIVATE LIMITED
No:F2, Plot No:7/A, 3rd Cr Street, Aishwarya Nagar, Ayanambakkam, Chennai-600 095, Tamilnadu, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :01/08/2014

To be associated with:
3913865

CHENNAI
IT Consultancy & Development Services
4258651  07/08/2019
CONEVO TECHNOLOGIES PRIVATE LIMITED
No: F2, Plot No: 7/A, 3rd Cross Street, Aishwarya Nagar, Ayanambakkam, Chennai - 600 095, Tamilnadu, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :01/08/2014
To be associated with:
3913865
CHENNAI
IT Consultancy and Development Service
4259081  07/08/2019
PIYUSH KUMAR
House No. 466/2, Bam Bam Baba Colony, Near Hans koop, Deoghar, Jharkhand 814112
Software and IT enabled services
Proprietor
Proposed to be Used
KOLKATA
Software and Information Technology enabled services included in class 42.
Moneyball

4259168  07/08/2019
MONEYBALL AUSTRALIA LIMITED
LEVEL 4, 17-19 BRIDGE STREET, SYDNEY, NSW 2000
FOREIGN BODY CORPORATE

Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014

Proposed to be Used
DELHI

Design and Development of computer hardware and software etc.
Moneyball9

4259173  07/08/2019
MONEYBALL AUSTRALIA LIMITED
LEVEL 4, 17-19 BRIDGE STREET, SYDNEY, NSW 2000
FOREIGN BODY CORPORATE

Address for service in India/Attorney address:
ATUL KUMAR
B-17, FOURTH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014

Proposed to be Used
DELHI

Design and Development of computer hardware and software etc.
4259316 07/08/2019
ICAR-NATIONAL INSTITUTE OF NATURAL FIBRE ENGINEERING AND TECHNOLOGY
12, REGENT PARK, KOLKATA -700040
An Indian Institute

Address for service in India/Agents address:
ANJAN SEN & ASSOCIATES
17 CHAKRABERIA ROAD (SOUTH), KOLKATA 700025, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
RISHABH SOFTWARE

4259323  07/08/2019

RISHABH SOFTWARE PRIVATE LIMITED
PLOT NO. 66, BESIDES SIGIL INDIA, PADRA ROAD, ATLADARA, VADODARA- 390012.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, 448/1, GIDC Estate, Makarpura, Gujarat- 390010
Used Since :06/01/1997

AHMEDABAD
IT SERVICES, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION AND ENGINEERING SERVICES, ALL
BEING SERVICES INCLUDED IN CLASS 42
4259324    07/08/2019
RISHABH SOFTWARE PRIVATE LIMITED
PLOT NO. 66, BESIDES SIGIL INDIA, PADRA ROAD, ATLASDARA, VADODARA- 390012.

A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

RAHUL SATISH DHOTE
Literati Juris, 448/1, GIDC Estate, Makarpura, Gujarat- 390010
Used Since :14/10/2013

AHMEDABAD
IT SERVICES, SOFTWARE DEVELOPMENT, PROGRAMING AND IMPLEMENTATION AND ENGINEERING SERVICES, ALL BEING SERVICES INCLUDED IN CLASS 42.
4259516  08/08/2019
GROWTH DESIGN STUDIO LLP
G 95 Ground Floor, Sector 63, Noida, Gautam Buddha Nagar, Uttar Pradesh, 201301
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
MOHIT AGGARWAL
2-L, MODEL TOWN, REWARI-123401, HARYANA

Proposed to be Used
DELHI
GRAPHIC DESIGNING
4259544  08/08/2019
HIMANSHU PATEL
trading as ;PROLIFIC TECHNOCRAT
308 LILAMANI CORPORATE HEIGHTS, OPP RAMAPIR TEKRO BRTS, NEW WADAJ, AHMEDABAD - 380013 GUJARAT INDIA
Proposed to be Used
AHMEDABAD TECHNOLOGY AND SOFTWARE SERVICES
MOBMAXIME

4259545    08/08/2019
HIMANSHU PATEL
trading as ;PROLIFIC TECHNOCRAT
308 LILAMANI CORPORATE HEIGHTS, OPP RAMAPIR TEKRO BRTS, NEW WADAJ, AHMEDABAD - 380013 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
TECHNOLOGY AND SOFTWARE SERVICES
CHINTAMONEY

4259673  08/08/2019

RISING TIGER SOFTWARES PRIVATE LIMITED

#811, First Floor, 10th A Main, Indiranagar Bangalore-560038, Karnataka, India

A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA

Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Used Since :15/02/2018

CHENNAI

Software design; Software design and development; Electronic storage of business and financial information; Leasing of computer software for financial management; Computer and technology services for securing personal and financial information; Providing temporary use of non-downloadable software for analyzing financial data and generating reports.
MiBiome Therapeutics

4259724  08/08/2019

ANSHUL SPECIALITY MOLECULES PRIVATE LIMITED
Flexcel Park, C Wing, 2nd Floor, S.V. Road, Nr. 24 Karat Multiplex, Jogeshwari (west), Mumbai – 400 102
A company incorporated under The Companies Act, 1956

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI

Biological and chemical research and analysis; Preparation of biological samples for testing and analysis in research laboratories; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; Medical research laboratory services
miBiome
4259728  08/08/2019
ANSHUL SPECIALTY MOLECULES PRIVATE LIMITED
Flexcel Park, C Wing, 2nd Floor, S.V. Road, Nr. 24 Karat Multiplex, Jogeshwari (west), Mumbai – 400 102
A company incorporated under The Companies Act, 1956
Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Proposed to be Used
MUMBAI
Biological and chemical research and analysis; Preparation of biological samples for testing and analysis in research laboratories; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; Medical research laboratory services
Dipstick
4259796  08/08/2019
EKLAKSHYA ACADEMY LLP
CLITE Building, KLE Tech University, BVB Campus, Vidyanagar, Hubli – 580031
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka
Proposed to be Used
CHENNAI
Programming of educational software; Hosting multimedia educational content; Software as a service [SaaS]; Software as a service [SaaS] featuring software for deep learning
4259798  08/08/2019
EKLAKSHYA ACADEMY LLP
CLITE Building, KLE Tech University, BVB Campus, Vidyanagar, Hubli – 580031
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka

Proposed to be Used

CHENNAI
Programming of educational software; Hosting multimedia educational content; Software as a service [SaaS]; Software as a service [SaaS] featuring software for deep learning
4259959  08/08/2019
MEDIAWARE INFOTECH PRIVATE LIMITED
INNOVS, 7TH FLOOR, BOSTON HOUSE, GUNDAVALI, SUREN ROAD, CHAKALA, ANDHERI EAST, MUMBAI, MAHARASHTRA 400093
SOFTWARE SERVICE
BODY INCORPORATE

Proposed to be Used
MUMBAI

Software development and related support services
SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS

4260114    08/08/2019
M/S SOPHISTICATED INDUSTRIAL MATERIALS ANALYTIC LABS PRIVATE LIMITED
A-3/7, Mayapuri Industrial Area, Phase -2, New Delhi-110064
BODY INCORPORATE

Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.
Used Since :22/10/2010
DELHI

Technical testing and Laboratory Analysis included in class 42
AOIRE BUSINESS CONSULTANTS PRIVATE LIMITED
61/2101(39/6490), Chiramel Chambers, Krussupally Road, Ravipuram, Kochi, Ernakulam, Kerala, India - 682015
Private Limited Company

Address for service in India/Attorney address:

ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Used Since :14/07/2015

CHENNAI

Information technology [IT] consultancy services; IT programming services; Software consultancy; Software design services; Software development services; Software installation and maintenance; Customization of computer software; Website development; Website design; Computer application software for mobile telephones
4260266  08/08/2019
M/S. CALICO INFO SYSTEMS PVT LTD
# 1st FLOOR, 3-6-369/A/23, FLAT NO. 101, SRI MANSI SAI SIRI VENNELA, STREET NO.1, HIMAYATH NAGAR, HYDERABAD, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :28/03/2007
CHENNAI
IT SERVICES, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, SOFTWARE DEVELOPMENT, SOFTWARE RESEARCH, SOFTWARE INSTALLATION, SOFTWARE CREATION, SOFTWARE CUSTOMISATION SERVICES, COMPUTER SOFTWARE MAINTENANCE, DEVELOPMENT OF SOFTWARE, DESIGN OF SOFTWARE, UPDATING OF SOFTWARE
4260291  08/08/2019
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
4260313  08/08/2019
PULAK MONDAL, TRADING AS - HIMANJU TECHNOLOGIES
13/38/1, RABINDRA PALLY ROY BAHDUR ROAD, NAHIATI, NORTH 24 PARGANAS, PIN - 743165, WEST BENGAL
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY,KOLKATA-700008

Proposed to be Used
KOLKATA
IT SOFTWARE CONSULTANCY & DEVELOPMENT
NEHA AGRAWAL
E3/ 711, IVY Apartments, IVY Estate, Wagholi, Pune, Maharashtra - 412207
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/06/2019

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4260465  08/08/2019
SAGAR A GAIKWAD
Flat No. 201, 2nd Floor, Sr. No. 49/2 4/11, ARS Angan, Anand Park, Dhanori, Pune - 411015
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :11/05/2013

MUMBAI
Website development, Website development services, Software development, Development of computer software, Software design and development services, IT security services in the nature of protection and recovery of computer data.
CLEARDESK

4260529   08/08/2019

G MURUGAN
PIOT NO. 29 , OLD NO. 13 NEW NO. 22 , TNGO COLONY , WEST KARIKALAN STREET , ADAMBKKAM, CHENNAI , TAMILNADU 600088
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
RECREO
4260696   09/08/2019
M/S AREION DESIGN CREATIONS PRIVATE LIMITED
13/3, HARMONY HOMES, SECTOR-57, SUSHANT LOK-III, GURGAON-122011, HARYANA.
(A COMPANY DULY REGISTERED UNDER THE COMPANY'S LAW)
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/08/2019
DELHI
ARCHITECTURE SERVICES, ARCHITECTURAL DESIGN SERVICES, ARCHITECTURAL RESEARCH, ARCHITECTURAL PLANNING SERVICES, ARCHITECTURAL CONSULTANCY, ARCHITECTURAL PROJECT MANAGEMENT, INTERIOR ARCHITECTURAL SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE ARCHITECTURE AND ARCHITECTURE SERVICES FOR THE PREPARATION OF ARCHITECTURAL PLANS.
M1X

4260929   09/08/2019
MOMAGIC TECHNOLOGIES PRIVATE LIMITED trading as ;MOMAGIC TECHNOLOGIES PRIVATE LIMITED
I-9, LGF, LAJPAT NAGAR-III, NEW DELHI-110024, INDIA
SERVICE PROVIDER
Used Since :01/08/2019

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4261510 09/08/2019

TAJONLINE (INDIA) PRIVATE LIMITED
Mafatlal Chambers, 3rd Floor, B – Building, A - Wing, N. M. Joshi Marg, Lower Parel (East), Mumbai - 400013, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 01/09/2018

MUMBAI
Design and Development of Computer Software
SKYPER BUSINESS SOLUTIONS LLP
RZ-D1/29, PLOT NO 13, F/F, VINOD PURI, VIJAY ENCLAVE, DABRI PALAM ROAD, NEAR TELEPHONE EXCHANGE, NEW DELHI, SOUTH WEST DELHI, DELHI-110045
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
INFORMATION TECHNOLOGY CONSULTANCY, INFORMATION TECHNOLOGY SERVICES, INFORMATION TECHNOLOGY SUPPORT SERVICES, COMPUTER SOFTWARE DEVELOPMENT, COMPUTER HARDWARE DEVELOPMENT.
4262004 10/08/2019
M/S.SJH INFOTECH PRIVATE LIMITED.
68-1, 2nd Floor, Arunachalam Street, R.S.Puram, Coimbatore-641 002, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since: 08/03/2018
CHENNAI
Software Development.
4262069  10/08/2019
NSR NUTRIEDUTECH SOLUTIONS PRIVATE LIMITED
B-210, FIRST FLOOR, AVANTIKA, SECTOR-01, ROHINI, NORTH DELHI, DELHI 110085
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE.
Bourai

4262826   12/08/2019
RAHUL BOURAI
D-15, E-Block, Rampuram, Kashipur
Individual

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
DIGITAL INSPIRATION

4262862   12/08/2019

AMIT AGARWAL
DIGITAL INSPIRATION, 8/167 GROUND FLOOR, JEONI MANDI, AGRA - 282004
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
IRA LAW
1-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :27/11/2004

DELHI
SOFTWARE DEVELOPMENT, IT SERVICES, SOFTWARE DESIGN
LABNOL
4262863  12/08/2019
AMIT AGARWAL
DIGITAL INSPIRATION, 8/167 GROUND FLOOR, JEONI MANDI, AGRA - 282004
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :27/11/2004
DELHI
SOFTWARE DEVELOPMENT, IT SERVICES AND SOFTWARE DESIGN
Leni - World's First Virtual Analyst

4262993  12/08/2019
LYMBYC SOLUTIONS PRIVATE LIMITED
No. 423, Lotus Towers, 27th Main, Sector 1, HSR Layout, Bengaluru 560102
an Indian company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since : 28/05/2018

To be associated with:
3860113

CHENNAI
computer software design, computer technology consultancy, research and development of new products for others, scientific research, and software as a service (SaaS)
**Virtual Analyst**

**4262996  12/08/2019**  
LYMBYC SOLUTIONS PRIVATE LIMITED  
No. 423, Lotus Towers, 27th Main, Sector 1, HSR Layout, Bengaluru 560102  
an Indian company incorporated under the Companies Act, 2013  
Address for service in India/Agents address:  
A.V. NATHAN ASSOCIATES.  
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.  
Used Since :01/11/2017  
CHENNAI  
computer software design, computer technology consultancy, research and development of new products for others, scientific research, and software as a service (SaaS)
Adhyayan Way
4263015   12/08/2019
ADHYAYAN QUALITY EDUCATION SERVICES PRIVATE LIMITED
B7, Dreamland, 13A Rajan Road, Bandra West, Mumbai 400 050, Maharashtra, India.
An Indian company, incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Proposed to be Used
To be associated with:
2424306

MUMBAI
Providing online non-downloadable publications (articles, newsletters, online journals viz. blogs & journals in the field of education); computer programming; application service provider (ASP) & software as a service (SAAS); software for managing education; computer services (creating blogs & online community for users to participate in discussions, form virtual communities & engage in social networking services in the field of education); providing website giving ability to review various print, photographic, graphic image, audio, video & multimedia content and engage in social, business & community networking, all in the area of education, included under Class 42.
THOMAR

4263140  12/08/2019

JOMON THOMAS
THADATHIL HOUSE, PERIMBADARI P.O., MANNARKAD, PALAKKAD-678 762, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

INTERIOR DESIGNING, INTERIOR DECORATION CONSULTANCY, SPACE PLANNING OF INTERIORS (DESIGN), INTERIOR
AND EXTERIOR DESIGN SERVICES, ARCHITECTURE CONSULTANCY SERVICES.
Roostels

4263385    13/08/2019
MR. ANKIT GUPTA
trading as ;MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Rostels

4263386  13/08/2019
MR. ANKIT GUPTA
trading as ;MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4263634  13/08/2019
KRANTHI KUMAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAFTERS INTERIO
1-11/2, 2nd Floor, Above Dominos, Miyapur Cross Roads, Hyderabad - 500049, Telangana.
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :10/11/2015
CHENNAI
Interior design
RAFTERS INTERIO

4263635  13/08/2019
KRANTHI KUMAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS RAFTERS INTERIO
1-11/2, 2nd Floor, Above Dominos, Miyapur Cross Roads, Hyderabad - 500049, Telangana.
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :10/11/2015

CHENNAI
Interior design
KAUSHAL THAKKAR
623, Western Business Park, Near. J. H. Ambani School, Udhana Magdalla Road, Vesu, Surat, Gujarat - 395007

Address for service in India/Agents address:
AVANI SANDIP SOLANKI
B-7, SAHJANAND COMPLEX, B/H. MY MY SHOWROOM, NEAR SWASTIK CROSS ROAD, NAVRANGPURA, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
Designing Services included Graphics Art, Computer Graphic, Interior decor, Computer Software and Industrial Designing; Drafting; Drawing; Computer Programming and Software Development; Creation, Hosting and Maintenance of Websites; Urban Planning; Consultancy, Providing Search Engines for the internet; Software as a Service [SaaS]; Conversion of data or documents from physical to electronic media; Installation, Maintenance, Management, Analysis, Design, Updating, Rental Services in relation to Websites, Web Server, Computer Software and Hardware; Consultancy, Research and Development in field of Designing, Drafting, Websites, Hardware and Software; as included in Class – 42.
Simple CRM

4263950  13/08/2019
SIMPLEWORKS SOLUTIONS PRIVATE LIMITED
C/O INDRAPARI SOFTWARES, SIMPLEWORKS SOLUTIONS PVT LTD, IT PARK, PARSODI, NAGPUR, MAHARASHTRA - 440022

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4130215

MUMBAI
Software development services, Computer software design, development and programming services
Trade Marks Journal No: 1919, 16/09/2019  Class 42

PPLFY ANALYTICS PRIVATE LIMITED
S.NO. 4647, MAHESHWAR BUILDING, AJMERI GATE, NEW DELHI-110006, INDIA
Private Limited Company

Address for service in India/Attorney address:
UDIT JAIN
H-34/151, Sector 3, Rohini, Delhi 110085

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42
BlueStone

4264308   13/08/2019
DR. SHAILENDRA RAMESH PUNDALE
14/2, Kamala Bhavan, Sahar Road, Andheri East, Mumbai 400069
Individual

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Used Since: 03/12/2003

To be associated with:
1811543

MUMBAI

Industrial design; computer programming; computer software design; industrial design styling; computer software consultancy; web site design consultancy; information technology [IT] consultancy; software development in the framework of software publishing
4264528  14/08/2019
INDBYTES TECHNOLOGIES PRIVATE LIMITED
ARAYAMPARAMBIL HOUSE KOTHAPARAMBU, KODUNGALLUR THRISSEUR 680668
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Software development; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4264640  14/08/2019
JAY SHAH PROPRIETOR OF RAVID & CO
GROUND FLOOR, C/O SHOP NO.7 VALLABH TERRACE, 505, SVP ROAD, OPERA HOUSE MUMBAI - 400004
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Interior design, Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
VITELLUS

4264700 14/08/2019
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/11/2016

MUMBAI

COMPUTER SOFTWARE DESIGN, DEVELOPMENT AND PROGRAMMING SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR DATABASE MANAGEMENT; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; DESIGN OF COMPUTER SOFTWARE FOR BUSINESS INTELLIGENCE; DESIGN AND DEVELOPMENT OF VISUALIZATION TECHNOLOGIES FOR HELPING THE USERS DISCOVER ACTIONABLE INSIGHTS BY PRESENTING THEM WITH COMPACT VISUAL REPRESENTATIONS OF DATA; RESEARCH, CONSULTATION AND DEVELOPMENT SERVICES IN THE FIELD OF COMPUTER SOFTWARE; COMPUTER SYSTEMS ANALYSIS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND CLOUD COMPUTING FEATURING SOFTWARE FOR STORING, COMBINING, MANAGING, TRACKING, CREATING REPORTS AND SHARING DATA; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; APPLICATION SERVICE PROVIDER, NAMELY, HOSTING, MANAGING, DEVELOPING, ANALYZING, AND MAINTAINING APPLICATIONS, SOFTWARE, AND WEB SITES, OF OTHERS IN THE FIELDS OF BUSINESS MANAGEMENT; PROVIDING TEMPORARY USE OF WEB-BASED SOFTWARE; SOFTWARE AS A SERVICE [SAAS] FEATURING COMPUTER SOFTWARE PLATFORMS FOR ARTIFICIAL INTELLIGENCE; PLATFORM AS A SERVICE [PAAS]; DESIGN OF COMPUTER HARDWARE AND SOFTWARE FOR COMMERCIAL ANALYSIS AND REPORTING; CONSULTANCY IN THE FIELD OF PROGRAMMING AND DEVELOPMENT OF E-BUSINESS PORTALS.
PINDROP MUSIC APP PRIVATE LIMITED
trading as ;M/S. PINDROP MUSIC APP PRIVATE LIMITED
GROUND FLOOR OFFICE AT ENTRANCE, H NO. 626, BAZARIA MOTI LAL DANO GALI SAHUKARA, BAREILLY-243001 (UP), INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI

TECHNOLOGY AND COMPUTER SERVICES, CREATING AN ON-LINE COMMUNITY AND ENGAGE IN BUSINESS AND SOCIAL NETWORKING; CREATING AND HOSTING OF PLATFORMS FOR PROVIDING A WEB-BASED ON-LINE PORTAL FOR CUSTOMERS TO PARTICIPATE IN BUSINESS AND SOCIAL NETWORKING, ENGAGE IN VIRTUAL COMMUNITIES, CLOUD HOSTING PROVIDER SERVICES; ON-SITE AND REMOTE MANAGEMENT OF IT SYSTEMS; INSTALLATION, UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE; RENTAL OF WEB SERVERS; SERVER HOSTING; TECHNICAL SUPPORT SERVICES VIZ; TROUBLESHOOTING OF COMPUTER SOFTWARE PROBLEMS AND TROUBLESHOOTING IN THE NATURE OF DIAGNOSING COMPUTER HARDWARE AND SOFTWARE PROBLEMS.
4265198  14/08/2019
SHRIKANT PANDEY
207, SUBHASH NAGAR, NEAR OLD TRANSFORMER BHEL, SIMRAWARI BHEL, JHANSI, UTTAR PRADESH - 284120 (INDIA)
INDIVIDUAL-SOLE PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033
Used Since : 09/04/2015
To be associated with:
3510366
DELHI
INFORMATIONAL SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, INFORMATION TECHNOLOGY AND OTHER RELATED SERVICES AS INCLUDED IN CLASS 42.
AJNALITE
4265297  14/08/2019
DIMENSION NXG PRIVATE LIMITED
501, Arcadia, Hiranandani Estate, Patlipada, Ghodbunder Road, Thane, Maharashtra -400607, India

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, 204, DLF Star Tower, Sector 30, Gurgaon-122001, Haryana, India Email: vivek@boudhikip.com Phone: 9971546304

Proposed to be Used
MUMBAI
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
SRKAY CONSULTING GROUP LLP
805, 8TH FLOOR, B WING, ICC TRADE TOWERS, SENAPATI BAPAT ROAD, PUNE-411016, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603

Proposed to be Used

To be associated with:
4014336, 4014341

MUMBAI
DESIGN AND DEVELOPMENT SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY; INFORMATION TECHNOLOGY SERVICES; CONSULTANCY SERVICES RELATED TO INFORMATION TECHNOLOGY.
4265823  15/08/2019
SRI MUKUNDH TECHNOLOGIES PRIVATE LIMITED
1/33A, PEDAMAMBATTU VILLAGE AND POST, TADA MANDAL, NELLORE,MAMBATTU - 524401
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4266587   16/08/2019
BITCOLLAGE CONSULTING SERVICES LLP  
Flat No - 403, Floor - 4, Wing - B 2, Rajtara - B 2 Louiswadi, Rajtara B 2 CHSL, Rajtara, Green Road Thane, Thane - 400604  
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  
Used Since :08/02/2018  
MUMBAI  
Architectural services, Architectural consultancy.
THE GOLDEN STEP

4266623   16/08/2019

MRS. RUCHIRA SURANA TRADING AS THE GOLDEN STEP
208, Sunder Park Off Veera Desai Road, Andheri, West Mumbai -400053
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT ANALYSIS AND RESEARCH
Evomantra

4266637  16/08/2019
GAURAV KUMAR S/O ANIL KUMAR
HOUSE NO. 284, CHAMRI, HAPUR, U.P.-245101
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used

DELHI
Graphic designing, Animation and Video design, Merchandise design, Web and Interactive designing, Book Designing, Print and Outdoor media Designing, Packaging Design.
INTIMETEC VISIONSOFT PVT. LTD.
401-403, AMRAPALI PLAZA, AMRAPALI CIRCLE, VAISHALI NAGAR, JAIPUR - 302021 (RAJASTHAN) INDIA

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :17/03/2009

To be associated with:
2582944, 2582945

AHMEDABAD
ESTABLISH, MAINTAIN, RUN, DEVELOP AND DESIGN SOFTWARE APPLICATIONS, WEBSITE, WEB PORTAL, WEB APPLICATIONS, SOFTWARE, HARDWARE SERVICES WHICH ARE INCLUDED IN CLASS 42
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since: 10/03/2016

To be associated with:
4182105

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4267081   17/08/2019
MAYANK SALAWAT
H. No. 5- gha-4 Ram Singh ji Bari, Hiran Magri Sector - 11, Udaipur - 313002
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :14/09/2018
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
RS RTPS

4267087  17/08/2019

R.S. SOFTWARE (INDIA) LIMITED
“FMC FORTUNA”, 1st Floor, A-2, 234/3A, A. J. C. Bose Road, Kolkata – 700 020
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA

Software Services, Computer Programming, Software Designing, Software Development, Software Engineering,
Development of Analytic Software Product Calculating the Risk Score of the Customer from Analysing Data from various
sources including Loan Application and on the Bank’s Core System, Financing.
RS ReconEdge

4267090  17/08/2019

R.S. SOFTWARE (INDIA) LIMITED
“FMC FORTUNA”, 1st Floor, A-2, 234/3A, A. J. C. Bose Road, Kolkata – 700 020
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used

KOLKATA
Software Services, Computer Programming, Software Designing, Software Development, Software Engineering,
Development of Analytic Software Product Calculating the Risk Score of the Customer from Analysing Data from various
sources including Loan Application and on the Bank’s Core System, Financing.
RS RTP-Connect

4267093  17/08/2019
R.S. SOFTWARE (INDIA) LIMITED
“FMC FORTUNA”, 1st Floor, A-2, 234/3A, A. J. C. Bose Road, Kolkata – 700 020
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Software Services, Computer Programming, Software Designing, Software Development, Software Engineering,
Development of Analytic Software Product Calculating the Risk Score of the Customer from Analysing Data from various
sources including Loan Application and on the Bank’s Core System, Financing.
4267527   17/08/2019
CORNELIA MOHAN
Goodearth Malhar Resonance, Villa No R-22, Near Raja Rajeshwari Medical College, On Bangalore Mysore Road, Kambipuru, Bangalore - 560074
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Architectural design, Interior design.
Trade Marks Journal No: 1919, 16/09/2019 Class 42

FUTECH INTERNET PRIVATE LIMITED
C-36 BLOCK C5B JANAKPURI NEW DELHI West Delhi DL 110058 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHINAV SINGH
2D Pocket A11 Surya Apartments Kalka Ji Extension New Delhi 110019

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4268082 19/08/2019
FUTECH INTERNET PRIVATE LIMITED
C-36 BLOCK C5B JANAKPURI NEW DELHI West Delhi DL 110058 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHINAV SINGH
2D Pocket A11 Surya Apartments Kalka Ji Extension New Delhi 110019

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4268259  19/08/2019
MOHAN KUMAR KALRA
S/O KAMAL SINGH KALRA VILLAGE BANIYANI
Individual

Address for service in India/Attorney address:
YOGESH GUPTA
293/6, Partap Mohalla, Rohtak

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4268442  19/08/2019
ALGOBULLS TECHNOLOGIES PRIVATE LIMITED
103/104, 1st FLOOR, ORBIT PLAZA, NEW PRABHADEVI MARG, PRABHADEVI, MUMBAI-400025
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042
Proposed to be Used
MUMBAI
Development and testing of computing methods, algorithms and software, Software customisation services, Software consulting services, Software maintenance services, Software creation, Software development, Software authoring, Renting computer software
4268575  19/08/2019
SUSHMEET SINGH
B-183, Basement Floor, Gujranwala Town, Part-1, New Delhi-110009
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
TapChief
4268848  20/08/2019
PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since :28/06/2016
CHENNAI
Software design; Software development; Computer software updating; Maintenance of software; Renting computer software; Computer software integration; Software creation; Updating of software; Software as a service; Software development, programming and implementation; Professional advisory services relating to computers; Professional advisory services relating to computer hardware; Professional consultancy relating to technology; Professional consultancy relating to computers; Professional consultancy relating to computer software; Professional consultancy services relating to computer programming; Hosting of communication platforms on the internet; Hosting of transaction platforms on the internet; Data mining; Designing; Application service provider services
4269118   20/08/2019
SPEGATI
343/5, Jessore Rd, Nursery Bagan, Nagerbazar, Dum Dum, Kolkata, West Bengal 700074
Partnership firm
Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
KOLKATA
IT Services, Designing and developing web pages
4270226    21/08/2019
SUJITH.C
CHOLAKKOTIL HOUSE ,CHELAKKODE P.O ,THRISSUR-680587
INDIVIDUAL
Address for service in India/Attorney address:
ANIL JOSEPH
puthanveettil ,Gurudeva line ,Thoppil,Thrikkakara p.o,Kochi-682021

Proposed to be Used
CHENNAI
INTERIOR DESIGN AND EXTERIOR DESIGN , DEVELOPERS design of interior décor
4270614 21/08/2019
MR. OM SONI TRADING AS WARDROBE VALLEY
48, Shyam Square, Pandri, Raipur - 492 001 (Chhattisgarh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Customized Softwares, Software Developers Hosting Computer Software Applications Of Others, Software For Providing An On-Line Database In The Field Of Transaction Processing To Upload Transactional Data Providing, Hosting, Managing, Developing, Researching, Analyzing, Reporting, And Maintaining Applications, Software, Web Sites, And Databases Of Others
Dukaanomy

4271575   22/08/2019
SWATI HARIDAS AMBEKAR
C/o S S Mahajan, 603, Bliss Central, Karmayogi Nagar, Near Govind Nagar, Nashik 422 009.
Individual

Address for service in India/Attorney address:
UMA BHATTAD
214(A), RADHA NIWAS, BIWALKAR LANE, M.G. ROAD, NASIK-422001

Proposed to be Used
MUMBAI
Design, Development and maintenance of software for web and mobile Applications.
1924289  18/02/2010
ALKESH SHAMBHUBHAI PATEL
ALKESH SHAMBHUBHAI PATEL
PARESH AMBALAL PATEL
trading as ;M/S.HOTEL CAPTOWN.
3 & 4, STERLING SHOPPING CENTER, B/H. SALES INDIA DRIVE IN ROAD, AHMEDABAD, GUJARAT.
PROVIDING SERVICES
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :12/04/2009
AHMEDABAD
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT, RESORTS.
DISHOOM LIMITED
TRICOR SUITE, 4TH FLOOR, 50 MARK LANE, LONDON, ENGLAND EC3R 7QR
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF UK

Address for service in India/Agents address:
INTERNATIONAL LAW GROUP
F-42, EAST OF KAILASH, N. DELHI-65.

Proposed to be Used
DELHI
"PROVIDING FOOD AND DRINK; FOOD AND DRINK TAKEAWAY SERVICES; RESTAURANTS AND RESTAURANT SERVICES; SELF-SERVICE RESTAURANTS; CAFES AND CAFETERIA SERVICES; CANTEEN SERVICES; CATERING SERVICES; SNACK BARS; SERVICES FOR PROVIDING FOOD AND DRINK; PROVIDING INFORMATION ABOUT THE PROVISION OF FOOD AND DRINK"

Registration of this trade mark shall give no right to the exclusive use of the word BOMBAY CAFE ..
VR CHENNAI

2833287   28/10/2014
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDERS
Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since :17/09/2011
DELHI
FOOD & DRINK/TEMPORARY ACCOMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHENNAI.
THEWESTERNBLU
2993124  25/06/2015
DOON GRANDEMERALD HOTELS PRIVATE LIMITED
114 MAJRA, RAJEEV JUYAL MARG DEHRADUN, UK 248001
SERVICES
Address for service in India/Agents address:
VIJAY KUMAR SHARMA
D-361, GROUND FLOOR, STREET NO.12, LAXMI NAGAR, NEW DELHI-110 092.
Used Since :11/06/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3056712  16/09/2015
SHRIMATI VARMIT KAUR
SHRIMATI PARAMJIT KAUR
JAGDEEP SINGH
trading as ;THE COTTAGE
BAZAR MAI SEWAN, HATHI KHANNA, NEAR GOLDEN TEMPLE, AMRITSAR-143006 (PB.)
SERVICE PROVIDERS
A PARTNERSHIP FIRM DULY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1932
Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB
Used Since :12/07/2006
DELHI
RENDITION OF SERVICES PERTAINING TO RUNNING OF HOTELS, MOTELS, LODGINGS, BOARDING-HOUSES FOR
TEMPORARY ACCOMMODATION AND/OR ON RESERVATIONS, ROOMS (INCLUSIVE OF CONFERENCE ROOMS,
RETREMENT ROOMS, REST ROOMS, REST HOUSES) ON RENT, CAFES, CAFETERIAS, CAFE SHOPS, CANTEENS, ICE
CREAM PARLOURS, CAMP SERVICES (HOLIDAY), RESTAURANTS, SELF-SERVICES RESTAURANTS, FOOD POINTS,
FOOD COURTS, FOOD COUNTERS, FAST FOOD JUNCTIONS, DHABAS AS WELL AS PROVIDING OF VARIOUS KINDS OF
SWEETS, NAMEKENS FOOD, COOKED FOOD, FOOD PREPARATIONS, DISHES, SNACKS, EATABLES, EATERIES,
DRINKS AND SUCH OTHER PREPARATIONS FOR HUMAN CONSUMPTION, CATERING SERVICES/ACTIVITIES RELATING
TO HOSPITALITY-INDUSTRY
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3116561 05/12/2015
NAVIN PATEL
trading as ;Shivdhara
F-21, First Floor, Shakti arcade, Science city road, Sola, Ahmedabad - 380006, Gujarat
Service Provider
Proprietor
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East, Chennai- 600102
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3118215  07/12/2015
MANIK MOHAN PURI
AMIT PURI
ADITYA MOHAN PURI
MANMOHAN PURI
RAJIV PURI
SANJAY PURI
RAJNISH PURI
trading as ;M/S MOHAN BAKERY
973/4, RAILWAY ROAD, AMBALA CITY, HARYANA, INDIA.
SERVICE PROVIDERS.
PARTNERSHIP FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/01/1984
DELI
PROVIDING OF FOOD & DRINK, CAFETERIA, RESTAURANTS, CATERING AND HOSPITALITY SERVICES.
3144377   31/12/2015
EXPRESS HOTELS PVT. LTD.,
2nd Floor, Hotel Express Towers, R. C. Dutt Road, Alkapuri, Vadodara - 390007, Gujarat, India
MANUFACTURER, MERCHANT AND SERVICE PROVIDER

Address for service in India/Attorney address:
HARPREET SINGH BANKER
INTELLECTUAL PROPERTY FACILITATION CENTRE(IPFC);CONFEDERATION OF INDIAN INDUSTRY;CII HOUSE;NEAR SEARS TOWER;PANCHAVATI;AHMEDABAD-380006;GUJARAT

Used Since :31/12/2012

AHMEDABAD
SERVICES FOR HOTELS, HOTEL RESERVATIONS, ACCOMMODATION BUREAUX, CAFETERIAS, CAMP SERVICES, RESTAURANTS, SNACK-BARS, TOURIST HOMES, CATERING, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, MOTELS, INNS, LOUNGE, CONCIERGE, LODGING, BAR, HOTEL RESORT, HEALTH SPA AND ESCORT SERVICES, DRESSING SALONS, SECURITY SERVICES FOR VALUABLES, PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES, EXHIBITIONS, CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANTS AND ALL THAT IS COVERED UNDER CLASS 43.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Services restricted in the state of Gujarat only.
RAJ THAAL
3237817    19/04/2016
RAJESH K. PATEL
BLOCK NO. 221, FP NO. 63, NR. SWAMINARAYAN MANDIR, S.P RING ROAD, AMBALI-BOPAL, AHMEDABAD - 380058
SERVICE PROVIDER
Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061
Used Since :09/03/2015
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3586144.
MR. GURPREET SINGH
7823, ROSHANARA ROAD, DELHI-110007
SERVICE PROVIDER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :22/10/2015
DELHI
RESTAURANT
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.Registration of this trade mark shall give no right to the exclusive use of the word Momos.
RAJWADU
3318982    26/07/2016
PARESHBHAI POPATLAL PATEL
trading as ;RAJWADU
MALAV TALAV, OPP, JIVRAJ TOLNAKA, AHMEDABAD-380007, GUJARAT STATE, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480
Used Since :20/08/1998
AHMEDABAD
ALL TYPE OF CATERING SERVICES, RESTAURANTS (SELF SERVICES) INCLUDED IN CLASS-43.
DUCK DONAL BURGAR POINT

3345763  24/08/2016
SH. PARDEEP MITTAL
239, VILLAGE AZIMGARH, CHEEKA, DISTT. KAITHAL, HARYANA.
SERVICES
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016
DELHI
PROVIDING OF FOOD, DRINKS AND TEMPORARY ACCOMMODATION INCLUDING ICE CREAM PARLOURS, SWEETS, ICE CREAMS AND KULFI, HALLS, MARRIAGE PALACES, ENTERTAINMENT PARK, SELF SERVICE RESTAURANTS, CAFE SHOPS AND FAST FOOD JUNCTIONS.
No right to the exclusive use of the word "BURGAR POINT". Mark should be used as whole.
MANOJ KUMAR
trading as ;VNK GROUP
SHOP - UST -14, OPPST. GULMOHAR GARDEN, RAJ NAGAR, EXTN., GHAZIABAD, UP.
SERVICE PROVIDER
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B 4 SUNRISE HOUSE GALI NO -9 KANSAL MARG HARSH VIHAR DELHI 110093
Used Since :30/08/2016
DELHI
HOTEL AND RESTAURANT PROVIDING OF FOOD AND DRINKS, CAFES, FAST FOOD & BARD AND TEMPORARY ACCOMMODATION.
No right to the exclusive use of the word "FOOD". Mark should be used as whole.
3384721  10/10/2016
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR-144410
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
3410235  15/11/2016
BACARDI & COMPANY LIMITED
AEULESTRASSE 5, 9490 VADUZ, LIECHTENSTEIN
A Company organised and existing under the laws of Liechtenstein
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since: 06/09/2016
DELHI
Services for providing food and drink; temporary accommodation.
3415774  22/11/2016
MR. SANJAY RAMESHBHAI MEGHANI
trading as ;SHREE HARI SATGURU CATERERS
UDAYNAGAR - 24, MAVDI CHOKDI, 150 FEET RING ROAD, RAJKOT, GUJARAT
SERVICE PROVIDER
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :10/08/2015
AHMEDABAD
PROVIDING OF CATERING SERVICES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3430672    09/12/2016
RAHUL AGRAWAL

trading as ;FRIENDS KITCHEN
Shop No. 2, Amrapali Axiom-2, Near Iscon Platinum, S.P.Ring Road, Bopal, Ahmedabad 380 058 in the State of Gujarat within the Union of India
Service Providers
A sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & Saurastri Associates LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :03/09/2016

AHMEDABAD
cafés; cafeterias; food and drink catering; restaurants; self-service restaurants; snack-bars
3610160  10/08/2017
MAYURA GRAND PURE VEG RESTAURANT
G.K. Arcade, No. 897/1, 6th Block, 80 Feet Road, Koramangala
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
NILESHBHAI R. PRAJAPATI PROPRIETOR OF M/S. SHAKTI THE SANDWICH SHOP
AMLI POLE, RATAN POLE, ZEVERIWAD, KALUPUR, AHMEDABAD-380001. GUJARAT-INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since: 01/12/1995

AHMEDABAD
SERVICES FOR FOOD PARLOUR OF SANDWICH, PIZZA, DABELI, VADAPAV, BHEL, SNACKS & CAFÉ, PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.
3631305  09/09/2017
KRISHNA AGARWAL
S-253, MAHAVEER NAGAR, TONK ROAD, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since : 07/09/2017

AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, DHABA, BAR AND CATERING SERVICES FOR PROVIDING
FOOD, DRINK AND TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD "FOOD" JOINTLY OR SEPARATELY,
APPEARING ON THE LABEL..
3671773    07/11/2017
BHARTI HARISH ARORA SOLE PROPRIETOR OF ZAYKA FOODS HOSPITALITY
G-1, Bhagwati Ashish Complex, City Light Road, Surat-395007 (Gujarat)
Proprietorship Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Service of Providing Food and Drink, Temporary Accommodation, Restaurant, Hotel, Cafeteria
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CRISPY..
3674578   10/11/2017
MUHAMMED ANSAR A.K
#118, 119, 130, 131, BANASWADI OUTER RING ROAD, HORAMAVU, KALYAN NAGAR P.O, BENGALURU - 560 043,
KARNATAKA STATE
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
CHENNAI
ICE CREAM PARLOUR
3815868   25/04/2018
RAMEE HOTELS PRIVATE LIMITED
PLOT NO.3, KOHINOOR ROAD, DADAR EAST, MUMBAI - 400 014
SERVICE PROVIDER
A LIMITED COMPANY
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Amour du Cafe

3817740   26/04/2018

SANJAY M CHUGH
3301/A, Oberoi Sky Heights, Lokhandwala complex, Andheri, Mumbai- 400053
Proprietorship

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610

Proposed to be Used
MUMBAI
Provision of food and drink, bar services, cafés, cafeterias, canteens, rental of drinking water dispensers, rental of cooking apparatus, restaurants, self-service restaurants, snack-bars
3822351  03/05/2018
PRASHANT SANJU TUMMA
A-43, KARMAVEER DADASAHEB GAIKWAD NAGAR, M. A. ROAD, SION KOLIWADA, ANTOP HILL, MUMBAI.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since : 24/04/2018
Mumbai
Services for providing food and drinks, temporary accommodation.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MINIBAR.
SPIRITS

3871260  26/06/2018

YATIN HEGDE TRADING AS SPIRIT KITCHEN & BAR
OPP TRADE STAR, A K ROAD, J B NAGAR, ANDHERI[EST], MUMBAI 400059.
PROPRIETARY FIRM

Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used

MUMBAI

HOTEL, MOTEL AND CONCIERGE SERVICES; OPERATING HOTELS, HOTEL, MOTEL AND RESORT HOTEL
ACCOMMODATION SERVICES; RESTAURANT SERVICES; RESTAURANT, CATERING, CAFETERIA, CANTEEN, CAFE,
BAR AND COFFEE SHOP SERVICES; RESERVATION SERVICES; PROVISION OF CONFERENCE AND MEETING
SERVICES AND AMENITIES; PROVISION OF EXHIBITION FACILITIES; PROVISION OF BANQUETING FACILITIES; HOTEL
SERVICES FOR PREFERRED CUSTOMERS; PROVISION OF HOSPITALITY SERVICES

Associated with Regn Nos 1493626[42]; 2331467[43]; 3509004[43].
3877882 04/07/2018
MERA KISAN PRIVATE LIMITED
MAHINDRA TOWERS, P K KURNE CHOWK, WORLI, MUMBAI 400018.
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :30/09/2014
MUMBAI
Services for providing food and drink; temporary accommodation; included in class 43.
3880303 06/07/2018
JOEL.NICOLAU.PINTO
House No 1072, Opp Bob's Inn, Sonesta Road, Near Novotel, Escurvao Vaddo, Candolim, Bardez, Goa 403515
Resident Individual

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
MUMBAI
Beach Resort, Café, Bar and Restaurant.
3882246  08/07/2018
SQUARE ONE HOSPITALITY LLP
15-C, Dwarka Sadan, Ground Floor, Shivaji Park, N. Keluskar Road, Dadar, Mumbai - 400 028
Limited Liability Partnership Firm
Address for service in India/Attorney address:
YAKSHAY CHHEDA
75, Veersons Villa, 4th Floor, Ranade Road, Shivaji Park, Dadar, Mumbai - 400 028
Used Since :01/10/2016
MUMBAI
Restaurant, Fast Food Services, Food and Drink Catering, Bar and Restaurant Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Sizzle and Shivaji Park.
AISHWARY DILIP VICHARE PROPRIETOR OF M/S. KITCHEN TO PLATE
shop no.05, A Wing, Mahesh Galaxy, S.No.41/2/1/1, Vadgaon Bk, Pune- 411041, Tilak Road, Pune PMC & Rural (Maharashtra), - 411041
Individual

Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037

Proposed to be Used
MUMBAI
FAST FOOD & RESTAURANT ALL BEING INCLUDED IN CLASS 43
3904721  01/08/2018
MRS. KAVITA SUKHWINDE SANDHU
B-302, COSMOS TOWER, SAI SHRADDHA LANE, NEAR KANAKIA POLICE STATION, MIRA ROAD EAST, DISTRICT
THANE, MAHARASHTRA 401107, INDIA.
An individual (a natural person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Services for providing food and drink; snack-bar services; café services; cafeteria services; canteen services; food and
drink catering; restaurant services; fast-food restaurant services; self-service restaurant services; take-away food and
drink services; take-away fast food services.
3904900    02/08/2018
PAWAN MANGANI
trading as ;FRUIT N NUT ICE CREAM
FLAT NO 307, 3 RD FLOOR, GULRAJ TOWER, O, T-SECTION, ULHASNAGAR-421003
INDIVIDUAL
Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI - 400025, INDIA
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
3914917  13/08/2018
RAVINDRA RAJARAM SHINDE
2799, B WARD, MANGALWAR PETH, KOLHAPUR CITY, KOLHAPUR - 416 012
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA KULKARNI
Thane (w)

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK SERVICES, FAST FOOD RESTAURANTS, FOOD COURTS, SNACK CORNER
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3914931.
SARDARJI KA DHABA

3923047   22/08/2018
AMARJIT SINGH
Sardarji Ka Dhaba, Bannerjee Road, Ernakulam, Kochi - 682018
Sole Proprietor

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Used Since : 15/09/2015

CHENNAI
Hotels reservation, Hotel Information, Hotel services, Hotel catering services, Food Preparation, Food sculpting, Food preparation services, Takeaway Food services, Fast Food restaurant services, Food and drink catering, Providing Food and drink, serving food and drink, Accommodation Bureau services (hotels, boarding houses) Agency services for booking Hotel accommodation, Agency services for reservation of restaurants, Agency services for booking of temporary accommodation, Arranging Temporary and Hotel Accommodation, Bar, Bistro, Consultancy services related to Hotel facilities, Travel agency services for booking hotels, etc.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
OME PRKASH KHUPCHANDANI
Akky’s Burger and Café, Shop no 1, Opp Union Bank of India, Professor Chowk, Savedi, Ahmednagar - 414003, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink, Hotels, café services, restaurant services, snack-bar services
3924130  23/08/2018
DARSHAN
759/60, PRABHAT ROAD, PUNE – 411004, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :03/04/1994
MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar, catering services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43
BENGALI FUN FOODS

3930034   29/08/2018

SANDIP KUMAR DEY
L 64/21 AISHWARYA COLONY, INDIRA NAGAR, ADYAR, CHENNAI 600020
SOLE PROPRIETOR

Address for service in India/Attorney address:
ABHIJEET DESHMUKH
B1/214, Tower 12, Silvecity-2, Sector-PI, Greater Noida, Uttar Pradesh, India- 201310

Used Since :09/05/2016

CHENNAI
RESTAURANTS
KRUSTY CONE
3932179  31/08/2018
ASHISH JITENDRA JAIN PROPRIETOR OF M/S RG FOODS
902, B WING, SHANTI KAMAL, CHINCHPOKALI, MUMBAI 400033
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
RESTAURANT SERVICES

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MAHTANIS ENTERPRISES
#65, Bluemoon Complex, M.G.Road, Bangalore – 560 001.

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since: 01/04/2003

CHENNAI
Accommodation bureaux, Bar Services, Cafes, Cafeterias, Canteens, Food and drink Catering, Hotel reservations, Hotels, Restaurants, Self-service restaurants, Snack-bars services being included in Class 43.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1600835.
ABBAS IJAS.U.I
CHETTUMKUZHI HOUSE, HIDAYATH NAGAR, P.O,MADHUR, KASARGOD-671123, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.
Used Since :08/11/2017
CHENNAI
HOTEL, RESTAURENT,FAST FOOD SERVICES, CATERERS, CAFETERIAS, RESORT LODGING SERVICES, TOURIST HOMES, PROVIDING FOOD AND DRINK.
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KERALA ONLY.
3949893  19/09/2018
SUBHASH CHANDRA BHOJA SHETTY
707, VERONICA, VASANT OASIS, MAHKWANA ROAD, MAROL ANDHERI EAST, MUMBAI
INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Cafe and Restaurant
Trade Marks Journal No: 1919 , 16/09/2019 Class 43

3950367 20/09/2018
ANTHONY DIAS
102, BUILDING NO. 9, SECTOR 6, SHANTI GARDENS, NEAR ASMITA SUPERMARKET, MIRA ROAD – 401107,
MAHARASHTRA, INDIA
INDIVIDUAL SOLE PROPRIETOR
Address for service in India/Attorney address:
SHEETAL MOHILE
B-1003, DLH ORCHID, LOKHAN DWALA COMPLEX, 1ST CROSS LANE, ANDHERI (W), MUMBAI - 400053

Proposed to be Used
MUMBAI
HOLIDAY INNS; NOHTEL, NOHTELS, HOTEL, MOTEL, HOTELS, MOTELS, RESTAURANT, CAFETERIA, LOUNGE, TEA-
ROOM, CONCIERGE, LODGING AND BAR SERVICES, STAY RESERVATION SERVICES: RESORT AND HEALTH SPA
SERVICES; ESCORT SERVICES; HAIR DRESSING SALONS; BEAUTY SALONS; SECURITY SERVICES RELATING TO
VALUABLES; COMPUTER SERVICES, NAMELY PROVIDING ON-LINE INFORMATION IN THE FIELD OF HOLIDAY INNS
AND RESTAURANT SERVICES; PRINTING SERVICES FOR OTHERS; PROVISION OF TEMPORARY ACCOMMODATION;
PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; CONSULTANCY SERVICES RELATING
TO HOLIDAY INNS AND RESTAURANTS, ASSISTANCE IN RELATION TO TRADEMARK AND BRAND ADMINISTRATION IN
CONNECTION WITH HOLIDAY INNS, LODGING AND RESTAURANT ACTIVITIES, ALL BEING SERVICES FALLING IN
CLASS 43.
I LOVE FOOD CATERING CO.
JUHU KOLIWADA, HB GAWDE MARG, NR HOLY CROSS CHURCH, SANTACRUZ (W), MUMBAI - 400049

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Catering services, Services for providing food and drink; Temporary accommodation
3953691  24/09/2018
CHEN, FU-RUEI
No. 115, Anchang Street, Wennan Village, Annan District, Tainan City, Taiwan, R.O.C.
An individual and citizen of Taiwan, R.O.C.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Bar services; cafe services; rental of cooking apparatus; hotel services; rental of meeting rooms; restaurant services; hot and cold beverage stores; coffeehouse services; catering services; ice houses; ice cream houses.
3958468   28/09/2018
M/S HRJ INTERNATIONAL PRIVATE LIMITED
101-103, INDORE TRADE CENTRE, 3/2, SOUTH TUKOGANJ, INDORE (M.P.)-452001
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, BAR SERVICES, CAFES, SNACK BARS, AND SERVICES for PROVIDING TEMPORARY ACCOMMODATION SUCH AS HOTELS, RESORTS, MOTELS, BOARDING HOUSES, PAYING GUEST ACCOMMODATION
3959177  28/09/2018
MS. FATMA MOHAMED AHMED
P.B. NO. 44517, SHARJAH, UNITED ARAB EMIRATES.
A United Arab Emirates' National (An Individual).

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Services for providing food and drink; snack-bar services; café services; cafeteria services; canteen services; food and drink catering; restaurant services; fast-food restaurant services; self-service restaurant services; take-away food and drink services; take-away fast food services.
3960110  29/09/2018
DARSHAN
759/60, PRABHAT ROAD, PUNE - 411004, Maharashtra, India
Partnership firm

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink, hotel services, restaurants.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1640336 & 3924130.
Proposed to be Used
MUMBAI
Services for providing food and drink, hotel services, restaurants.
Trade Marks Journal No: 1919, 16/09/2019 Class 43

3960112 29/09/2018
DARSHAN
759/60, PRABHAT ROAD, PUNE - 411004, Maharashtra, India
Partnership firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Services for providing food and drink, hotel services, restaurants.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3964251  04/10/2018
PRICOL HOLDINGS LIMITED
109, CPM Towers, Race Course, Coimbatore - 641 018, Tamil Nadu
PUBLIC LIMITED
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Services for providing food and drink, and temporary accommodation; Restaurant services; Resort hotel services
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS BHARAT SEPARATELY EXCEPT
SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION AND SUBJECT TO RESTRICTING THE AREA OF USE
TO THE STATES OF SOUTH INDIA.
3965582 05/10/2018
K. Y. AZAD, PROPRIETOR OF AL KHALEEJ PARK RESTUARENT
THIRUMANGALAM, ENGANDIYUR, TRISSUR-680615, KERALA
PROPRIETOR
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004, KERALA
Proposed to be Used
CHENNAI
SERVICES OF PROVIDING FOOD AND DRINK HOTEL AND RESTAURANT; BANQUETS, CAFETERIAS, SNACK BAR; RESTAURANTS IN CLASS 43
3967005 08/10/2018
MADHUKAR NARAYAN BARTAKKE
492/1 A/1 B, KOLHAPUR ROAD, RUKMINI NAGAR, SANGLI MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHIDARA DELHI 110032
Proposed to be Used
MUMBAI
SERVICES RELATED TO PROVIDING FOOD & DRINKS, SNACK BAR, RESTAURANT SERVICES.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3969283  10/10/2018
RAMESH KUMAR PROPRIETOR OF I-GROW.BIO
677, 1st floor, suite no 402, 13th cross, 27th main, HSR Layout, Sector 1, Bangalore 560102.
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
Food and Drinks Services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KARNATAKA.
GOWARDHAN RAMBILAS JAJU
PLOT NO-36, VYANKATESH NAGAR, JALNA ROAD, AURANGABAD, MAHARASHTRA-431001
INDIVIDUAL
Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK
GULPNBURP

3979564  22/10/2018

CLADVERSE PRIVATE LIMITED
G-6,BHARATH GOLF VIEW,5TH CROSS,RUSTAM BAGH,OLD AIRPORT ROAD, BANGALORE-560017
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHDRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3983757  26/10/2018
SACHIN CHANDRAKANT RAUT
BEHIND TO SHREE CHHATRAPATI HIGH SCHOOL, KATE WADI, PUNE - 413102
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
The trade mark is restricted to use the mark in the state of Maharashtra..
3988012    30/10/2018
K S KARThIKK ADHITHYA
S/O Saravanan, Flat no 103, Tower -3, Sky City, Adayalampattu
INDIVIDUAL

Address for service in India/Attorney address:
NIRMAL KATARIYA
ADARSH MOHALLA, PIPAR CITY, DIST. JODHPUR-642601, INDIA.

Proposed to be Used
CHENNAI
Online Food/Fast Food Sale, Supply of Food, PROVIDING FOOD AND DRINK, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CATERING SERVICES.
3990074  01/11/2018
DHANAJI DABADE
Flat No. 1801, Asawari H-Wing, Nanded City, Pune 411 041 in the State of Maharashtra within the Union of India.
an Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Services for providing food and drink; restaurant services; cafe services.
The Applicants claim the colours Red (#D40C00) and Yellow (#FFEF00) as depicted in the label affixed hereinafore.
3990660  02/11/2018
SREE GOKULAM HOTEL (INDIA) PRIVATE LIMITED
No.49, Arcot Road, Kodambakkam, Chennai - 600024, Tamilnadu, India
Private Limited Company
Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since :08/05/2018
To be associated with:
3024011
CHENNAI
Tourist Homes, Hotels, Resorts, Motels, Inns, Restaurants, Bar Services, Retirement Homes, Boarding Houses, Hotel reservations, Reservation of Temporary Accommodation including house boats, Holiday camp services [lodging], Rental of temporary Accommodation, Services for providing food and drink.
3992666  05/11/2018
RED CHERRYS HOTELS AND RESTAURANTS PVT. LTD.
106/110, JAGDAMBA COMMERCIAL COMPLEX, BEHIND MOVIE TIME CINEMA, MALAD LINKING ROAD, MALAD (WEST), MUMBAI-400067.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092
Used Since :04/11/2010
MUMBAI
HOTEL, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT INCLUDED
MR. MOMU A DEVANAND REDDY
S/o Mr. Momu Anjanappa Reddy residing at # 133 3rd E Cross, 1st G Main, Kasturinagar, Bangalore North, Kalyananagar, Bangalore North, Bangalore, Karnataka, Pin No:- 560 043 and India
Proprietor

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Used Since :01/01/2018

CHENNAI
“Accommodations Food services & catering services.”

OUR BUSINESS FOCUSED IN SOUTH INDIA REGION

Subject to restriction with in Karnataka.
4016360  04/12/2018
DINO KIDS
26, Marvel Parambariyam, Kalapatti Main road, Saravanampatti, Coimbatore-641035, Tamilnadu, India
PARTNERSHIP FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Preschooler and infant care at daycare centers, Day nursery services, Children’s creches and Children’s residential home services
4020624    07/12/2018

M/S. FOUR SQUARE HOSPITALITY
Door No: 27/492-A, OMER COMPLEX, TOLL JUNCTION, EDAPALLY, KOCHI, ERNAKULAM-682024, KERALA
PARTNERSHIP
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1, PEARL VIEW, PATTOM P.O, KESAVADASAPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used
CHENNAI
Hospitality Services (Accommodation) Provision of Temporary Lodging; Providing Food and Drinks in class 43
SERVICES IN THE STATE OF KERALA ONLY.
Trade Marks Journal No: 1919 , 16/09/2019 Class 43

SHAHEEN BHATT.
B/205, Silver Beach Apartments, A B Nair Road, Juhu, Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3647470

MUMBAI
Services relating to providing of food and drink, catering services, restaurants, rest homes, providing of food counters, snack bars, hotels, cafeterias, lounge, tea rooms, canteens; banquet services; temporary accommodation in hotel, motel, resort; providing of boarding & lodging services; hospitality services; animal boarding services being services included in class 43.
4071219  29/01/2019
SALONI RAJ TEJSINGHANI PROPRIETOR OF GOOD EARTH HEALTHY TREATS
401/ A , KAILASH BLDG., 131,S.V.ROAD KHAR WEST ,MUMBAI - 400052. MAHARAHTA INDIA
PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra
Proposed to be Used
MUMBAI
Food preparation; Takeaway food services; Food and drink catering; Providing food and drink; Take-away food services;
Food preparation services; Juice bars; Salad bar services; Tea bar services; Snack-bar services; Juice bar services; Bar
services; Restaurant, bar and catering services; Hotel, bar and restaurant services; Coffee and juice bar services; Snack-
bar and canteen services; Cafe and snack-bar services; Snack bar and canteen services; Restaurant and bar information
services; Hotel, motel, restaurant, bar and catering services; Restaurant, bar and cocktail lounge services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PURE LOVE
4077293  05/02/2019
GENISHA PRAVIN NEVREKAR, ABHISHEK SHAMSUNDER NAKASHE
SHOP NO.3 RAKHANGI MAHAL ACHARYA DONDE MARG OPP WADIA CHILDRENS HOSPITAL PAREL MUMBAI- 400012
A PARTNERSHIP FIRM

Proposed to be Used
MUMBAI
RESTAURANTS, CATERING, SERVING FOOD AND DRINKS. SNACK CENTRE AND RESTAURANT SERVICE
4082452  09/02/2019

ARUNA SWAGRUHA FOODS

# H.NO. 1-8-723/1, SRI GAYATHRI APARTMENTS LANE, VEGETABLE MARKET ROAD, NALLAKUNTA, HYDERABAD - 500044, TELANGANA, INDIA

AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:

ADHI LEGAL SOLUTIONS

OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :09/12/2016

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT, CAFÉ’S, FOOD AND DRINK CATERING SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MIDLAND

4084011  11/02/2019

M/S. MID LAND BAKERS AND CONFECTIONARIES HITECH,
Ground floor, Plot no 802/803, Ayyappa society, Madhapur, Hyderabad – 500081, Telangana, India

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

CHENNAI

Services Relating To Procurement To Sale Of Food And Drinks, Restaurants, Restaurants (Self Services), Bars, Snack-Bars, Lounge Services, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Ice-Cream Parlour.
4085994    13/02/2019
FAYYAZ AHMAD KHAN
17/33, Ramnarayan Bazaar, Patkapur, Kanpur, 208001, Uttar Pradesh
Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since : 01/01/1986
DELHI
Services for providing food and drink; Temporary accommodation Under Class 43
4086355  13/02/2019
GANESH B BHOSALE
Shop number 2, Hari Om Complex, Dhande the construction side, Karad to Chiplun Road, Patan
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Services for providing food and drink as covered under Class 43.
4088635  15/02/2019

BEENA NAIR
Plot 6, Vasundhe Gaon, Mandgaon BK, Taluk Sudhagad, District Raigad 410205, Maharashtra.
An Individual

Address for service in India/Attorney address:

BOAZZ LAW CHAMBER
313, Churchgate Chambers,5 New Marine Lines, Churchgate, Mumbai- 400 020
Used Since :04/04/2014

MUMBAI
Services for providing temporary accommodation, food and drink including Cafe and restaurant services, Hotel, motel and catering services; provision of providing holiday accommodation, home-stay, farm- stay, eco-friendly nature resorts.
4089198   15/02/2019
IMPERATIV HOSPITALITY PVT. LTD.
90 Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel services.
SEVEN27

4091538  18/02/2019
SHRITEJ SHRIKRISHNA DESHMUKH
FLAT NO.12 BLDG NO. 29, NEELKAMAL TRIMURTI HOUSING COMPLEX, PREMLOK PARK, CHINCHWAD, PUNE - 411033
INDIVIDUAL

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).

Proposed to be Used
MUMBAI
RESTAURANT, Services for providing food and drink.
MANOJ KUMAR RAY
FLAT NO. 604, TOWER-34, CWG VILLAGE, NEAR AKSHARDHAM TEMPLE
INDIVIDUAL

Address for service in India/Attorney address:
ASHISH KUMAR KULSHRESHTHA
CH. NO. B-113, BGS BLOCK, TIS HAZARI COURT, DELHI-110054

Used Since : 17/05/2010

THE AFORESAID TRADEMARK BEING USED FOR SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
4091937  19/02/2019
M/S.SRI MURUGAN RESIDENCY,
12/205A, Avinashi Road, Civil Aerodrome Post, Coimbatore641014
Partnership Firm
Address for service in India/Attorney address:
B. RAMACHANDRAN
17/18, S.K.C.BLDGS, III FLOOR, MILL ROAD, COIMBATORE 641 001
Used Since :02/07/2012
CHENNAI
HOTEL, RESTAURANT, BOARDING AND LODGING
4092220  19/02/2019
APSARA ICE CREAMS LLP
PLOT NO. 360 A, ROAD NO 27, WAGLE INDUSTRIAL ESTATE,THANE WEST 400604 MAHARASHTRA INDIA
LIMITED LIABILITY PARTNERS
Address for service in India/Attorney address:
A &P PARTNERS
Office No. 311, Venkatesh Chambers, 3rd Floor, Prescot Road, Fort, Mumbai - 400 001.
Used Since :08/03/2015
MUMBAI
ICE CREAMS, SORBETS, KULFIS, MILK SHAKES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4093207  19/02/2019
ANGAD DEEP SINGH SONI
S/O: RANJEET SINGH SONI, D-57 UPPER GROUND FLOOR, SHEETLA MATA MANDIR ROAD, SHYAM NAGAR, TILAK NAGAR, DELHI-110018
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHA DAS
B-33, Edan Tower, Plot No.20, Sector-5, Dwarka Sec-6, South West Delhi, Delhi -110075, India
Proprietor

Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.

Proposed to be Used
DELHI

Services for providing food and drink.
4094625    20/02/2019
PUNRISE FOODS PRIVATE LIMITED
C/O VARINDER KAUR W/O JATINDER SINGH MARRIANWAL, CHAMRANGA MANDI BATALA GURDASPUR PB 143505 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MR HARSHAL BHARAT CHAUDHARI
BESIDE BUILDING NO.04, FISHERMAN COLONY, NEAR ST. XAVIERS COLLEGE,
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
4095723  21/02/2019
ANITA MISHRA
E-11,12, Basant Vihar , Sikar -332001, Rajasthan
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/03/2018
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION. RESTAURANT SERVICES
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING OF FOOD AND DRINKS; RESTAURANT; BAR AND COCKTAIL LOUNGE; SERVING BEVERAGES IN BREWPUBS; PUBS; COFFEE HOUSE
4100390  26/02/2019
M/S DHKS FOODS PRIVATE LIMITED
UNIT NO- 401 AND 402, GREENWOOD PLAZA SECTOR 45 GURGAON-122001 HARYANA INDIA

Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

RESTAURANT, FAST FOOD RESTAURANTS, HOTEL, RESORT, TEMPORARY ACCOMMODATION, CAFETERIA,
PROVIDING FOOD SERVICE, CATERING, SNACK BAR, BAR SERVICE
The Urban Dawg

4172799    10/05/2019

DEVISRI SARKAR
169/8, NANDANA VILLA, 1ST MAIN, 6TH CROSS, ASHA TOWNSHIP, BILESHIVALE, BANGALORE- 560077.
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VIDYUT BEDEKAR
# 13/2, 2ND MAIN, JAYAMAHAL EXTEN., BENGALURU - 560 046.
Used Since :01/11/2014

CHENNAI
TEMPORARY ACCOMMODATION.
SPOON AND CHOPSTICKS
4213057  21/06/2019
CERTUS ENTERPRISES PRIVATE LIMITED
trading as ;CERTUS ENTERPRISES PRIVATE LIMITED
430 B, SHALIMAR GARDEN EXTENSION-I, SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201005, INDIA.
SERVICE PROVIDERS
Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.
Proposed to be Used
DELHI
RESTAURANTS, RESTAURANT SERVICES, HOTEL RESTAURANTS, MOBILE RESTAURANT SERVICES, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, TAKE-OUT RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, SERVING FOOD AND DRINK FOR GUESTS.
4223343  02/07/2019
PANKAJ NAGPAL PROPRIETOR OF CHIRAG DI CHAP
OPP. GURUDWARA TIKANA SAHIB, HISSAR ROAD, ROHTAK-124001
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
4225811 04/07/2019
C.K.K. FOOD HOSPITALITIES
CKK – KITCHENS OF MAHARAJA, Ballalbagh – Mannagudda Road, Mangalore – 575003, Karnataka
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :06/02/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
4236421  16/07/2019
FIBREX CONSTRUCTION CHEMICALS PVT LTD
LAJWANTI COMPLEX, 2ND & 3 RD FLOOR, BUILDING NO 2 SITE NO 1 NEAR METRO PILLAR NO 563, 14/3 MATHURA ROAD FARIDABAD HARYANA -PIN 121003
PRIVATE LIMITED
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, FOOD OUTLETS, CAFES, CAFETERIAS, HOTELS, MOTELS, RESORTS, RESTAURANTS, TEMPORARY ACCOMMODATION SERVICES, INCLUDED IN CLASS 43.
Trade Marks Journal No: 1919, 16/09/2019 Class 43

BIJU GOPALAN NAIR
Pellathu Puthen Veedu, Chunakkara Naduvil, Chunakkara P.O, Alappuzha (Dist) - 690534

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
SNOWPOPS
4246253    25/07/2019
KALI PRASAD KANUNGO
KALI PRASAD KANUNGO, C1348/6, SECTOR 6, CDA, CUTTACK - 753014. ODISHA
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 23/03/2019
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4247157    26/07/2019
Centralpark Estates Private Limited
3rd Floor, Tower D, Global Business Park, M.G. Road, Gurgaon- 122002
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Arranging, booking, rentals and reservations of temporary accommodation; Hotel, motel, banqueting and catering services; Rental of rooms for holding functions, conventions, exhibitions, and meetings; Cafés; Hospitality services (food, drink and accommodation); Cocktail, Wine Lounge & Bar services; Preparation of meals and Restaurant services, Hotel resort services, namely providing food and lodging that specialize in promoting patrons' general health and well-being; Retirement homes and resorts, Resorts & homes for the elderly.
LEMON TREE HOTELS LIMITED
ASSET NO.6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI-110037
MANUFACTURER AND MERCHANTS

Address for service in India/Attorney address:
KUMAR & ASSOCIATES
422, SURYA APARTMENT, PLOT NO. 14, SECTOR-6, DWARKA, NEW DELHI-110075

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, BARS, HOTELS, CLUB, MOTELS, RESORTS, RESTAURANTS, CANTEENS, BANQUET HALL, COFFEE SHOPS AND OTHER RELATED SERVICES PROVIDED BY THE HOSPITALITY INDUSTRY
DEEPAK MUKUT
102, JAI AMBA CHS, JUHU VERSOVA LINK ROAD, FOUR BUNGLOW, ANDHERI (WEST), MUMBAI - 400053.

**Proposed to be Used**

**MUMBAI**

RESORT HOTEL SERVICES, HOTEL RESTAURANT SERVICES
4249294    29/07/2019
EMERLAND EVENTS AND HOSPITALITY PRIVATE LIMITED
VRINDAVAN LAWNS, SR. NO -107, CTS NO -1446, CHAVAN NA AR, OPP . SAKAL NA AR, PUNE - 411008 MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
SERVICES RELATED TO PROVIDING DRINKS AND FOOD OR TEMPORARY ACCOMMODATION
4249699  29/07/2019
BILLBOARD IP HOLDINGS, LLC
1540 Broadway, 32nd Floor, New York, NY 10036, USA
A limited liability Company of the State of Delaware, U.S.A.

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Restaurant, cafe, bar and lounge services.
4249822  29/07/2019
SAKINA CHOUDHARY
703-Jasmine, Everest Countryside, Near Kasar Vadavli Post Office, Off Ghod Bunder Road, Thane West 400615
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :27/06/2019

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4250202  30/07/2019

Vark Foods
Sree Rama Complex, IIIRD Floor (ICICI Bank Side), NO.653/23/1/1 & 653/23/1/2, SY. NO 23, Whitefield Hoskote Main Road, Seegahalli, Vasthu Bhoomi Layout, Bidarahalli, Hobli, Bengaluru East Tq, 560067
Partnership firm

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used
CHENNAI
Restaurant, Cafes and catering services included in class 43.
4250568   30/07/2019
MR. ASHRAF M.S
M/s CAFÉ MANARA FUSION RESTAURANT, KOZHIPILLY, KOTHAMANGALAM- 686 691
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since :01/01/2017

CHENNAI
COFFEE SHOP, RESTAURANTS, SELF SERVICE RESTAURANTS, CAFETERIAS, HOTEL, RESORT, FAST FOOD SERVICES, ICE CREAM PARLOUR, CATERERS, REST HOMES, LODGE, PROVIDING FOOD AND DRINK, CAFES REFRESHMENT AND TEA ROOMS
4251217  30/07/2019
MUSAB IBN ASHRAF
DARUSSALAM, PARAVANADUKAM POST, KASARAGOD-671317, KERALA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since : 24/06/2016

CHENNAI
RESTAURANT AND HOTEL SERVICES, HOTEL, RESTAURANT AND CAFÉ SERVICES, FAST FOOD AND NON-STOP
RESTAURANT SERVICES, TAKE-AWAY FAST FOOD SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE,
COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, SALAD BARS [RESTAURANT SERVICES],
PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET
CAFES, MOBILE RESTAURANT SERVICES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, ICE CREAM
PARLORS, JUICE BAR SERVICES
cafe tails

4251642 31/07/2019

VALEESHRAN NAINAR PANDIAN
NO.16, Z BLOCK, 11TH STREET, ANNA NAGAR, CHENNAI- 600040

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI

Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
RANJIT SINGH
MAIN ROAD, VPO, JALALPUR, DISTT. HOSHIARPUR-144202
INDIVIDUAL

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Proposed to be Used
DELHI
PROVIDING OF FOOD AND DRINKS, CATERING SERVICES, SNACKS BAR, CAFETERIA AND RESTAURANT SERVICES, TAKE AWAY SERVICES, SELF SERVICES INCLUDING IN CLASS 43.
OSTIN

4252857    01/08/2019

M/S. CANNYCHOICE HOSPITALITY SERVICES PVT LTD
PLOT NO -21, H.NO.5-105/84/1, NARAYANA REDDY COLONY, BANDAMKOMA, AMEENPUR, HYDERABAD-502032,
RANGAREDDY, TELANGANA, INDIA
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Restaurants, Carry-out restaurants, Restaurant services, Take-out restaurant services, Fast food restaurants, Temporary accommodation, Accommodation reservation services, Hotels, Tourist homes, Canteens, Cafeterias
BHANSA
4253231  01/08/2019
VINTI JHA
207/307 MEGHDOOT A-WING, SWAMI SAMARTH NAGAR, ANDHERI WEST, MUMBAI MAHARASHTRA-400053
INDIVIDUAL
Address for service in India/Attorney address:
DUBEY & PARTNERS
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044
Used Since : 01/04/2019
MUMBAI
CATERING SERVICES; FOOD AND DRINK CATERING; RESTAURANT/HOTEL SERVICES; FOOD TAKE AWAY SERVICES
4253608   01/08/2019
OSLA FOODS PVT. LTD.
Shop No. 11, Near Telephone Colony, Saman Tiraha Nehru Nagar, Rewa- 486 001
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing online reservation and booking for restaurants, bars, clubs, lounges and eateries of all kinds. Services for providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafés, hotels and eateries of all kinds
MOHIT KUMAR  
77, Mandal Vihar, Opposite IVRI Gate, Bareilly, Uttar Pradesh - 243122  
Individual

Address for service in India/Attorney address:
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used  

DELHI  
Takeaway food and drink services.
4253927  02/08/2019  
HAMSTEDE LIVING PRIVATE LIMITED  
ASSET NO. 6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI-110037 INDIA  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
KUMAR & ASSOCIATES ADVOCATE  
422, SURYA APARTMETN PLOT NO.14, SECTOR 6, DWARKA, NEW DELHI-75  

Proposed to be Used  
DELHI  
GUEST HOUSE, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND OTHER RELATED SERVICES.
VAYALADA RESORT
4254496  02/08/2019
PRATHEESH N.K
trading as ;VAYALADA RESORT
VAYALADA RESORT,UNNIKULAM VIA VAYALADA P.O. KOZHIKODE DIST,PIN-673574, KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMBER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
RESORT HOTELS,RESORT HOTEL SERVICES,RESORT LODGING SERVICES,HOLIDAY AND TOURIST ACCOMMODATION,RESTAURANT,
RASAGNA RAO DHARMANA
Flat No. 501, Venu Surya Vihar Apartments, Above Reliance Fresh, Seethammadhara, Visakhapatnam-530013, Andhra Pradesh, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Services for providing food and drink, bar services, pub services, restaurant, cafe services, cafeteria services, snack-bar services, food and drink catering.
Trade Marks Journal No: 1919, 16/09/2019  Class 43

ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 01/05/2019

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
SANABIL HOSPITALITY LLP
GALA NO.102, CTS 627/632, SURVEY NO. 70,139A MEMON COMPOUND, MAROL MAROSHI ROAD, ANDHERI (EAST) MUMBAI Mumbai City MH 400059 IN

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammall Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Trade Marks Journal No: 1919 , 16/09/2019 Class 43

4254966 03/08/2019
CHARANJEEV SINGH RAJVINDER SINGH DHODY
5/01/102, Usmanpura, Beside Gurudwara, Aurangabad, Maharashtra - 431005.
Active

Address for service in India/Agents address:
RAHUL DAHAPUTE
Office No.101 & 102, Gulmohar Apartment, Above SBI Bank, Camp, Pune-411001.

Proposed to be Used
MUMBAI
restaurant services, Services for providing food and drink in included in class 43
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used
KOLKATA
Providing food and drink; Food preparation; Take away food services; Temporary accommodation; Hotel, bar, café, snack bar, cafeteria, canteen and catering services; Hotel reservations; Cocktail lounge services; Rental of holiday homes; Temporary accommodation reservations; Ice cream parlours; Providing banquet and social function facilities for special occasions; Rental of function & meeting rooms; Nurseries and day care centres; Rental of transportable buildings & lighting apparatus; Rental of tableware, silverware, dishes, and table accessories for special events.
4255330 03/08/2019
JUBY JACOB MCDONALD
Sol Banyan Sequira Waddo, Candolim, Mapusa Goa, 403516
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4255389  03/08/2019  

M/S MAHATHE SAI ASSOCIATES  
1-11-248/3, SHAMLAL BUILDING, BEGUMPET, HYDERABAD - 500016, TELANGANA, INDIA.  
Partnership Firm  
Address for service in India/Attorney address:  
PUVVULA VINAY KUMAR  
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana  

Proposed to be Used  
CHENNAI  
TRAVEL AGENCY SERVICES FOR BOOKING HOTELS AND MAKING HOTEL RESERVATIONS; RESERVATION AND BOOKING SERVICES FOR HOTELS, RESTAURANTS AND HOLIDAY ACCOMMODATION.
AnuBrahma

4255390  03/08/2019
ANUPAMA HOSPITALITIES & NATURE RESORTS
C-19, Rakesh Marg, Near R.K. Banquets, G.T. Road, Ghaziabad
General Partnership Firm established on 17th July 2019 at Ghaziabad - 201001, Uttar Pradesh.

Address for service in India/Attorney address:
SIDDHARTH TEWARI
D-166/25, Block D, Sector 50 (Near Shiv Mandir), Noida 201301, Uttar Pradesh, India

Used Since: 17/07/2019

DELHI
HOTELS, MOTELS, RESTAURANTS, CAFETERIAS, LOUNGES, TEA-ROOMS, CONCIERGE, LODGING AND BAR SERVICES, HOTEL RESERVATION SERVICES, SPA SERVICES, ESCORT SERVICES, HAIR & BEAUTY SALON SERVICES, SECURITY SERVICES, ORGANISING TOURS & TREKS AS PART OF HOTEL SERVICES, COMPUTER SERVICES IN THE FIELD OF HOTEL AND RESTAURANT SERVICES, PROVISION OF TEMPORARY ACCOMMODATION, PROVISION OF FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS, CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANTS, ASSISTANCE IN RELATION TO TRADEMARK AND BRAND ADMINISTRATION IN CONNECTION WITH HOTEL AND RESTAURANT ACTIVITIES AS ALLOWED UNDER CLASS 43.
ASUKU INDIA
4255578 03/08/2019
ASUKU INDIA PRIVATE LIMITED
First Floor, The Great Eastern Centre, 70, Behind IFCI Tower, Nehru Place, New Delhi, Delhi 110019
Company incorporated under the provisions of the Companies Act, 2013
Address for service in India/Agents address:
KNM & PARTNERS
2ND FLOOR, AALIANZ HOUSE, 273, CAPT. GAUR MARG, NEW DELHI-110 065
Proposed to be Used
DELHI
Services for providing food and drink
Trade Marks Journal No: 1919, 16/09/2019 Class 43

4255602 03/08/2019
MUKAND HOLIDAYS & RESORTS PRIVATE LIMITED
B 112 L S NAGAR NAYA KHEDA JAIPUR JAIPUR RJ 302039 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4255875  03/08/2019

MD ASIF
B-11, IP EXTENSION, JOSHI COLONY, SHAKAR PUR, BARAMAD SHAKARPUR EAST DELHI, 110092
INDIVIDUAL

Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
4255894  03/08/2019
MR.U.JAGAN PRASATH., TRADING AS M/S.SHAKEVERSE.
2/4, 1st Street, Sevandhampalayam, Muthanampalayam, Tiruppur-641606, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Restaurant Services, Hotel Services, Services for Providing Food and Drink.
4255995    04/08/2019

KAMAL RAJENDRABHAI JOSHI
B-1224, 12TH FLOOR, SIDHIVINAYAKCOMPLEX, BEHIND ADANI CNG PUMP, SG HIGHWAY, MAKARBA AHMEDABAD – 380051, GUJARAT, INDIA

Single Firm

Address for service in India/Attorney address:

SURAJ NASKAR
Care IP Law Firm 219, 3rd Floor, Suvarnakala Complex, Opp: Punjabi Hall, Nr. Navrangpura Bus Stand, Navrangpura, Ahmedabad – 380009, Gujarat, India

Proposed to be Used

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS – 43

Transliteration : LOADARA KHAMAN HOUSE
4256215 05/08/2019
PRIYA RAKESH YADAV
trading as ;WHISPERING PEEPUL RESORT
FLAT NO 1905, TOWER A, METRO RESIDENCY, NEAR METRO JUNCTION MALL, NETIVALI KALYAN EAST 421306, MAHARASHTRA

Proposed to be Used
MUMBAI
RESTAURANTS SERVICES, SERVICES FOR TEMPORARY ACCOMMODATION, BANQUET SERVICES; HOSPITALITY SERVICES; HOTEL AND RESORT SERVICES AND OTHER RELATED SERVICES INCLUDED IN CLASS-43.
THE HUNGRY MOMMA
4256220  05/08/2019
SIDDHANT ANEJA
7/4 1st Floor Roop Nagar, N.Delhi-110007
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
SURENDER KUMAR
54 POCKET D7 SEC 6 ROHINI DELHI 110085
SURENDER KUMAR
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051

Proposed to be Used
DELHI
Provision of food and drink, bar services, restaurants, self-service restaurants, snack-bars, Catering, food and drink.
4256408    05/08/2019
INTERCON REAL ESTATE DEVELOPMENT PRIVATE LIMITED
OFFICE NO. 23/26 AND 27/29, 44, KHATAU BUILDING, 2ND FLOOR, NEAR OLD CUSTOM BUS STOP, NYAYMURTI,
G.N.VAIDYA MARG, FORT, MUMBAI- 400 001
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND OTHER SERVICES INCLUDED
UNDER CLASS 43
4257139  06/08/2019
MRS. PAVITRA PARVESH PANNU PROP. OF BHAVYA GLOBAL ENTERPRISES
C/O RAVINDER PANWAR, VILL. & PO- CHANDOLI( BRASAT ROAD), NEAR MARWAR FACTORY, DISTT. PANIPAT,
HARYANA-132103
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
HOTEL BOOKINGS AND RESERVATIONS; RESERVATION / BOOKING OF TEMPORARY ACCOMMODATIONS INCLUDING
MOTELS, YACHT, HOUSE BOATS; RESERVATION OF TOURIST HOMES; BOARDING HOUSE BOOKINGS; GUIDE
BOOKINGS; HOLIDAY CAMP SERVICES AND Services for providing food and drink; temporary accommodation including,
hotel and resort reservation.
PERK STREET

4257190  05/08/2019

TUSHAR CHANDAK

tulsi, alsi plot, akola

Hotels, Resorts, Services for providing food and drink, restaurants, restaurants (self services), bars, snackbars, lounge services, hotels, cafes, cafeterias, canteens

Proprietor

Proposed to be Used

AHMEDABAD

CAFES, Cafeterias, canteens, food and drink catering, restaurants, self service restaurants, snack bars, services for providing food and drink, takeaway outlets, food courts, icecream parlour, hospitality services
4257437  06/08/2019
MANISHA GROVER
House No. DU-159, 2nd Floor, Pitam Pura, Delhi-110034
INDIVIDUAL
Address for service in India/Attorney address:
TM LEGAL SOLUTIONS
WP-502D, SHIV MARKET, ASHOK VIHAR, DELHI-110052
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation included in class-43
ALEX MARSHAL M proprietor of PALAZHY CATERS
THEVERVELIL, CHATHANTHARA PO, CHATHANTHARA, KOLLAMULA, PATHANAMTHITTA, KERALA - 686510
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
XENIAL INDIA PRIVATE LIMITED
Office No 1403 Fourteenth Floor, Ocus Quantam, Sector-51, Gurgaon, Haryana-122002

Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D-223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92

Proposed to be Used
DELHI
Hotels and Boarding houses, Holiday and Tourist Accommodation as per class 43
AKSHAY MISAL HOUSE

4258502  07/08/2019
MR. AKSHAY GORAKH BAYAS
Ahilyadevi Chowk, Jejuri Rural, Jejuri, Pune- 412303.
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :06/11/2017

MUMBAI
Providing Food
Trade Marks Journal No: 1919, 16/09/2019 Class 43

4258518  07/08/2019
MR. SHAMIM AHMED HASEEN AHMED SIDIQUI
ROOM NO. 20, CHAWL NO. 2, RATNABAL SADAN, MOHILI VILLAGE PIPE LINE, SAKINAKA, MUMBAI – 400 072,
MAHARASHTRA
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI
PROVIDING FOOD AND DRINKS, RESTAURANTS, TEMPORARY ACCOMMODATION, HOTELS, RESORTS, FAST FOOD
CENTER, ICE CREAM PARLOUR SERVICES HOTELS AND MOTELS CATERERS, BANQUETING SERVICES, PROVIDING
CONFERENCE ROOMS
CAFE QUBA

4258895  07/08/2019

MR. ASIF YUSUF GADHIYA
KASHMIRA WESTERN PARK, K.D. PARADISE BUILDING NO.1, ROOM NO.201, OPP. WESTERN HOTEL, MIRA ROAD,
THANE 401107
Single Firm

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINK
4258896 07/08/2019
MR. ASIF YUSUF GADHIYA
KASHMIRA WESTERN PARK, K.D. PARADISE BUILDING NO.1, ROOM NO.201, OPP. WESTERN HOTEL, MIRA ROAD, THANE 401107
Single Firm
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102
Proposed to be Used
MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINK
4258900  07/08/2019
SANJAY GIRI
32 GAS GODOWN ROAD NEAR OJHA MARKET JANAK NAGAR HEHAL RANCHI JHARKHAND 834005
SANJAY GIRI
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051
Proposed to be Used
KOLKATA
RESTAURANT OF foodstuffs and beverage services
4259064  07/08/2019
SHIVEK SURI
House No. 54B, Ayodha Enclave, Sector 13, Rohini, Delhi - 110085
Individual

Address for service in India/Attorney address:
ASHISH GUPTA
A-137, Shastri Nagar, Delhi-110052

Proposed to be Used
DELHI
Services for providing food and drink, Restaurant, Catering and temporary accommodations
4259230  07/08/2019

ABDUL KHADAR ABDUL AZIZ
NO. 5024, PINE BLOCK, SOBHA FOREST VIEW OFF, 100 FEET ROAD, VAJARAHALLI MAIN ROAD OFF, KANAKAPURA ROAD, BANGALORE 560062, KARNATAKA, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 22/06/2019

CHENNAI

HOTEL SERVICES, RESTAURANT AND BAR SERVICES, TAKEAWAY FOOD SERVICES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, PROVISION OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES, RESERVATION AND BOOKING OF TEMPORARY LODGING, RESORT LODGING SERVICES.
HOME’STEL

4259359   07/08/2019

SH. SHRIKANT BHAUSAHEB PAWAR
Satra Plaza, Office 404, Palm Beach Rd, Sector 19D, Vashi, Navi Mumbai, Maharashtra 400703
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
4259363  07/08/2019

GURPREET SINGH
217 R Model Town Jalandhar, 144003
AN INDIAN NATIONAL

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
Restaurant services; Tourist restaurant services; Restaurant information services; Mobile restaurant services; Self-service restaurants; Cafe and restaurant services; Food and drink catering for banquets; Providing banquet and social function facilities for special occasions; Rental of banquet and social function facilities for special occasions; Hotel services; Bar services; Wine bars; Juice bars; Salad bar services; Tea bar services; Milk bar services; Dairy bar services; Coffee bar services; Snack-bar services; Bar and catering services; Coffee and tea bars; Snack bar and canteen services; Serving of food and beverages
4259370    07/08/2019
RAHUL RAGHUWANSHI
B-9, ROYAL RESIDENCY, BAWADIYA KALAN, BHOPAL (M.P.) - 462026
AN INDIAN NATIONAL SOLE APPLICANT
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT SERVICES, HOTEL SERVICES, RESORT HOTEL SERVICES, RESORT LODGING SERVICES, HOTEL, MOTEL AND RESORT SERVICES, RESTAURANT SERVICES, HOTEL, RESTAURANT, CAFÉ-RESTAURANT AND BAR SERVICES, BAR AND RESTAURANT SERVICES, CAFE AND RESTAURANT SERVICES, CAFETERIA AND RESTAURANT SERVICES INCLUDED IN CLASS 43.
4259372 07/08/2019
RAHUL RAGHUWANSHI
B-9, ROYAL RESIDENCY, BAWADIYA KALAN, BHOPAL (M.P.) - 462026
AN INDIAN NATIONAL SOLE APPLICANT
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT SERVICES, HOTEL SERVICES, RESORT HOTEL SERVICES, RESORT LODGING SERVICES, HOTEL, MOTEL AND RESORT SERVICES, RESTAURANT SERVICES, HOTEL, RESTAURANT, CAFÉ-RESTAURANT AND BAR SERVICES, BAR AND RESTAURANT SERVICES, CAFE AND RESTAURANT SERVICES, CAFETERIA AND RESTAURANT SERVICES INCLUDED IN CLASS 43.
Lateef

MOH TARIQUE AZIZ SIDQI
169, Ward No. 10, Dharamshala Road, New Basti, Fatehabad, Haryana 125050
Proprietor

Proposed to be Used
DELHI
Services for providing food and drink
4259570  08/08/2019
M/S. SALONI BUILDERS AND RESORTS PVT. LTD.
DASTOOR GARDEN, SCHEME NO. 71, RING ROAD, INDORE (M.P.)
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2018
MUMBAI
Hotel, resorts and restaurants
4259634 08/08/2019
INDO PACIFIC RESORTS PVT. LTD.
Village Dhikuli Ramnagar, Nainital, Uttarakhand 244715, India
a private limited company incorporated under the Indian companies Act 1956
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 13/04/2008
DELHI
Services for providing food and drink; restaurant, bar and catering services; providing temporary accommodation and provision of holiday accommodation, namely, resort lodging services; travel agency services, namely, making reservations and bookings for restaurants and temporary holiday lodging; spa services, namely, providing temporary accommodations and meals to clients of a health or beauty spa; arranging of wedding receptions [venues]; rental of function rooms for wedding receptions; catering services for weddings and private events; services for providing food and drink; buffet services for cocktail lounges; restaurant and bar services; bar and bartending services; canteen services; coffee, tea and juice bar services; providing conference facilities; providing conference, exhibition and meeting facilities
LA-DINO FOODS
4259692   08/08/2019
MANALI JAYESH PATEL
3, PATEL STREET, HARIPURA, TAL PALSANA, SURAT
RESTAURANT
PROPRIETOR
Proposed to be Used
AHMEDABAD
RESTAURANT BUSINESS
RSG PIZZA CIRCLE

4259944  08/08/2019
MR. ARUN KUMAR
1050, HAIBATPUR, NAJAFGARH, DELHI-110043.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Used Since :13/01/2013
DELHI
RESTAURANT.
4260082   08/08/2019
SAROJ LAL TRADING AS ADYA ENTERPRISES
SHOP NO. 612/1, DYANAND COLONY, OPP. ALLAHABAD BANK, NEAR SECTOR 4-7 CHOWK GURGAON, HARYANA-122001
Sole Proprietorship Firm
Address for service in India/Attorney address:
BERYL INDIA
F-43, SECTOR-11, NOIDA, U.P. 201301
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; included in class 43.
4260143  08/08/2019
WOW HOME SOLUTIONS PVT. LTD.
SCO No. 1C, Sector: 32-A, Chandigarh Road, Ludhiana-141010 (Punjab)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Proposed to be Used
DELHI
Providing of food and drinks and temporary accommodation included in class 43
Trade Marks Journal No: 1919 , 16/09/2019 Class 43

ORIENTAL CUISINES PVT. LTD.
New No. 2, Old No.141 ,Mount Road Lane, Saidapet, Chennai - 600015.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation; Restaurant; Bar and catering services; Provision for holiday accommodation; Booking and reservation services for restaurants and holiday accommodation; Retirement home services; Creche services.
RANGILI DHANI
4260179  08/08/2019
PICK ME FOODS AND BEVERAGES PRIVATE LIMITED
181-GULAB BAG, DEWAS NAKA INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Restaurants & Hotel Services for providing food and drink; temporary accommodation.
LEBAANA

4260219  08/08/2019

PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048

An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI

Services for providing food and drink; Restaurant Services; Cafe Services;
WAJID ALI

4260220  08/08/2019

PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048
An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Services for providing food and drink; Restaurant Services; Cafe Services;
GELATORIA

4260222  08/08/2019

PRAVIN NARAIN AGARWAL
E-51, GROUND FLOOR, GREATER KAILASH - II, NEW DELHI - 110048
An Indian National

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Services for providing food and drink; Restaurant Services; Cafe Services;
4260292   08/08/2019
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Providing Food & Drink, Restaurant Services, Hotel-Motel Services, Take-away Food Services, Self-service Restaurants, Food & Drink Catering; Permanent Accommodation.
Local Roods

4260516  08/08/2019

SUSHILA ARORA
House No. 206, Vasant Vihar-2, Dhakauli, SAS Nagar (Mohali), Punjab
Individual

Address for service in India/Attorney address:
JASNEET KAUR
#1063, Sector 2, Panchkula, Haryana 134112

Proposed to be Used
DELHI

Services for providing food and drink; hotels; motels; restaurants; cafes; cafeterias; boarding houses; guest house; holiday homes; tourist homes; Inn keeping (bar, restaurant and accommodation); temporary accommodation; canteens; fast food restaurant services; catering services; take-away food services; bakery services; services for providing confectionary and bakery products; retail and whole sale outlet of bakery items; coffee shops, ice cream parlours.
THE RICHMAN PALACE

4260663    09/08/2019

PRAVEEN KUMAR MISHRA
312, LAKHANPUR HOUSING SOCIETY, VIKAS NAGAR, KANPUR-208024
INDIVIDUAL

Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406, FOURTH FLOOR, KAN CHAMBER, 14/113, CIVIL LINES, KANPUR-208001

Proposed to be Used
DELHI
HOTELS, RESORT HOTELS, RESTAURANT SERVICES PROVIDED BY HOTELS, BARS, BANQUETING SERVICES
4260681  09/08/2019
SUDHIR KUMAR & SONS (HUF) OF HOTEL VIASORA
# 321, ASSANDH ROAD, RAM LAL CHOWK, PANIPAT, HARYANA.
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4261080  09/08/2019
VISHAL GUPTA
887,GROUND FLOOR, ALIPUR, DELHI - 110036
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Food preparation services, Services for the preparation of food and drink, Provision of food and drink in restaurants, Serving food and drink in restaurants and bars, Services for providing food and drink; Temporary accommodation.
4261246 09/08/2019
MR SAMEERAN JOSHI
PLOT NO. 15, SAI RAJ BUILDING, SECTOR 3, KARANJADE, OLD PANVEL, NAVI MUMBAI – 410 206.
INDIVIDUAL
Address for service in India/Agents address:
SEEMA MILAN WADKAR

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
Kiko-Ba

4261277  09/08/2019

WHITE PANDA HOSPITALITY LLP
PLOT NO. C 3 & 4, KH. NO. 104, BACK PORTION, BLOCK C, SARDAR NAGAR, LANDMARK NEAR CC COLONY, NEW DELHI 110009
A company incorporated under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
Providing food and drinks; restaurants; cafeterias; lounges; fast food corners; eating joints; providing catering services; cafe; sidewalk/open air cafe; nightclubs (provision of food and drink) pubs.
Dadel

4261278   09/08/2019
WHITE PANDA HOSPITALITY LLP
PLOT NO. C 3 & 4, KH. NO. 104, BACK PORTION, BLOCK C, SARDAR NAGAR, LANDMARK NEAR CC COLONY, NEW DELHI 110009
A company incorporated under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
Providing food and drinks; restaurants; cafeterias; lounges; fast food corners; eating joints; providing catering services; cafe; sidewalk/open air cafe; nightclubs (provision of food and drink) pubs.
Tera Vita

4261279   09/08/2019

WHITE PANDA HOSPITALITY LLP
PLOT NO. C 3 & 4, KH. NO. 104, BACK PORTION, BLOCK C, SARDAR NAGAR, LANDMARK NEAR CC COLONY, NEW DELHI 110009
A company incorporated under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELI
Providing food and drinks; restaurants; cafeterias; lounges; fast food corners; eating joints; providing catering services; cafe; sidewalk/open air cafe; nightclubs (provision of food and drink) pubs.
GRILLISTHAN

4261374  09/08/2019

M/S. GRILLISTHAN
No.904-A, Ward no.16, Near: Sree Suma Auditorium, Rajiv Gandhi Bypass, Manjeri-676 121, Kerala.
Partnership Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used

CHENNAI
Providing Food and Drinks, Indoor and Outdoor Catering Services, Restaurant Services, Fast Food Services.
4261481    09/08/2019
RAM GOPAL MANDA
S/O SH. BHINWA RAM MANDA, SHIV SHAKTI VIHAR, OPP. 220 KV POWER HOUSE, JAIPUR ROAD, BIKANER, RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation.
4261634 09/08/2019
SAHIL MULANI
ROSSO BIANCO, SHOP NO. 4, ASIAD HOUSING SOCIETY, RANGE HILLS, AUNDH ROAD, KHADKI, PUNE - 411003
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since:09/07/2015
MUMBAI
CAFE-RESTAURANT AND CAFETERIA SERVICES; RESTAURANT SERVICES NAMELY PROVIDING FOOD & DRINK; BISTRO SERVICES; SELF-SERVICE RESTAURANTS.
4261870 10/08/2019
PANKAJ BAIRAGI
B-4/21, ASHRYA-II SULABH AWAS YOJANA LUCKNOW UP 226013 IN
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK, BAR AND CATERING SERVICES, HOTELS AND MOTELS, COFFEE SHOPS INCLUDED IN CLASS 43.
BLISS NIRVANA
4261939  10/08/2019
RUHIKA VIKAS KUCKREJA
SR.NO. 103, GAT. NO.164, OPPOSITE, BALGRAM, L.N.S. SHIVAJI ROAD, KURWANDE, NEAR BHUSHI DAM LONAVALA 410401
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
MR. JAGAN PRASATH
2/4, 1st Street, Sevandhampalayam, Muthanampalayam, Tiruppur-641606, Tamilnadu, India.

Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Restaurant Services, Hotel Services, Services for Providing Food and Drink.
Trade Marks Journal No: 1919, 16/09/2019 Class 43

4262007 10/08/2019
MRS.SUGANYA DEVLT., TRADING AS M/S.THOORAN FOODS.
5B, Pudhu Thottam, Narayanasamy Layout, Gandhi Nagar Post, Tirupur – 641 603, Tamilnadu, India.
Service Provider

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Restaurant Services, Hotel Services, Services for Providing Food and Drink.
4262132    10/08/2019
SJ R HOTELS AND PROPERTIES PRIVATE LIMITED
CP-73, Viraj Khand, Gomti Nagar, Lucknow -226010 (U.P.)
Private Limited Company

Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461

Used Since :23/10/2009

DELHI

Services rendered in procuring lodging rooms and meals and business of Hotel, Restaurant, Bar, Resorts, Café, Tavern, Beer House, Restaurant Room, boarding and lodging housekeepers, motels and other allied activities
4262531  10/08/2019
YASHODHAR SONI M/S HOTEL DAYAL SHREE PARADISE
PLOT NO.- C-6, SHUBH BUSINESS ZONE OPP. PEPOLES UNIVERSITY ,KAROND, BHOPAL
PROPRIETOR FIRM
Address for service in India/Attorney address:
ABHAY LUNIA
M-12 NIRALA NAGAR BHADBHADA ROAD BHOPAL

Proposed to be Used
MUMBAI
accommodation bureaux [hotels, boarding houses],cafés,cafeterias,canteens,food and drink catering,hotel
reservations,hotels,rental of lighting apparatus*,rental of meeting rooms,restaurants,self-service restaurants,snack-
bars,rental of temporary accommodation
4262613  11/08/2019
MR. S C PRABHAKAR
14A, KANASINA BELAKU, DWARAKANAGAR, 1ST MAIN CHANNASANDRA, BANGALORE
TRADEMARK ACT, 1999

Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17, Baripada-2, Mayurbhanj-757002, Odisha

Proposed to be Used
CHENNAI
Coffee shops, Tea room services, Cafe services, Cake decorating, Cocktail lounges, Fast-food restaurant services, Food and drink preparation services, Juice bar services, Ice cream parlour services.
4262675  10/08/2019
M/S HARRY & PARAS FOODS
03, GF, NK-1, INDIRAPURAM, GHAZIABAD, UP - 201014
Partnership Firm

Address for service in India/Attorney address:
NISHA BHARTI
616, VAISHALI SECTOR 1 GHAZIABAD, UP, 201010

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
HAPPY BELLY BAKES
4262858  12/08/2019
SHISHAM HINDUJA
No.15/1, Clarke Road, Richard Town, Bengaluru – 560 005
Individual
Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020
Used Since :02/06/2010
To be associated with:
3007536
CHENNAI
Services for providing food and drinks; temporary accommodation.
4262936  12/08/2019
MR. RAMESH S. KONDHARE TRADING AS: KALYAN BHEL HOUSE
SR. NO- 580/5, SHOP NO-6, HAMAL NAGAR, MARKET YARD, PUNE-411 037, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/07/2019
To be associated with:
2862823
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACK CENTER, CAFE, HOTEL, RESTAURANT SERVICES
4262937    12/08/2019

MR. RAMESH S. KONDHARE TRADING AS: KALYAN BHEL HOUSE
SR. NO- 580/5, SHOP NO-6, HAMAL NAGAR, MARKET YARD, PUNE-411 037, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :01/07/2019

To be associated with:
2862823

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, SNACK CENTER, CAFE, HOTEL, RESTAURANT SERVICES
OTTOMAN CAFE

4263353   13/08/2019
SAIF ALI MOHSIN HAIDER
Shreejidham,1/104 Pancham Society,Near Bhavans College,Gilbert Hill,Andheri West -400053
An Indian National

SUFYAN MOHSIN HAIDER
Shreejidham,1/104 Pancham Society,Near Bhavans College,Gilbert Hill,Andheri West -400053
An Indian Inhabitant

DANISH MOHSIN HAIDER
Shreejidham,1/104 Pancham Society,Near Bhavans College,Gilbert Hill,Andheri West -400053
An Indian Inhabitant

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI

"Services for providing food and drinks, temporary accommodation, restaurant, catering, bar and hotel services; Restaurants featuring home delivery; Take-out restaurant services; Café services, pubs."
4263397   13/08/2019
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR, PHASE-V, GURGAON-122016, HARYANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :06/07/2019
To be associated with:
4120814
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANT AND CARRY OUT FOOD SERVICES, RESTAURANT SERVICES, RESTAURANT AND BAR SERVICES, CAFETERIA, CHAIN RESTAURANTS, CATERING, CAFES, LOUNGE BAR, COCKTAIL LOUNGE SERVICES AND OTHER HOSPITALITY SERVICES, ALL SERVICES FALLING IN CLASS 43.
POCA

4263519  13/08/2019
MR. SHAUNAK BHARAT SHAH
401/B SYNERGY SQUARE, KRISHNA INDUSTRIAL ESTATE, OPPOSITE GORWA BIDC - 390016, VADODARA, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
RESTAURANT FOR FOOD, DRINKS; CATERING SERVICES; TEMPORARY ACCOMMODATIONS.
SHAHNAWAZ HUSSAIN
A-50 ABUL FAZAL ENCLAVE OKHLA, JAMIA NAGAR
INDIVIDUAL

Address for service in India/Attorney address:
KAUSHAL KUMAR
A-50 ABUL FAZAL ENCLAVE OKHLA, JAMIA NAGAR NEW DELHI 110025

Used Since :01/04/2009

To be associated with:
2385745

DELHI
Restaurant and cafe services, namely providing of food and beverages for consumption on and off the premises; restaurant services featuring Indian and Mughlai food cuisines; catering and hospitality and services for providing food and drink.; eat-in and take-out food restaurant services; restaurant featuring home delivery.
ROATU KADAI

4263580  13/08/2019
PURUSHOTHAMAN D
No 702, Perumalpattu Main Road, Perumalpattu, Tiruvallur - 602024, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4263685  13/08/2019
MEZZE FOODS LLP
trading as ;MEZZE FOODS LLP
'MARUTI' NO.27, 6TH MAIN ROAD, R.A PURAM, CHENNAI-600018
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
P.S. DEEPIKA
NO.22/3, POES GARDEN, CHENNAI:600 086, TAMILNADU, INDIA.

Proposed to be Used
CHENNAI
CAFES AND CAFETERIAS; FOODS SCULPTING SNACK BARS; CANTEEN,ICE-CREAM PAR LOURS;HOSPITALITY SERVICES FOOD, DRINK AND ACCOMMODATION; COCKTAIL, WINE LOUNGE AND BAR SERVICES; PROVIDING COMMUNITY CENTRES FOR SOCIAL GATHERINGS AND MEETINGS, BOOKING AND RESERVATION SERVICES FOR RESTAURANTS AND HOLIDAY ACCOMMODATION ; RENTAL OF ROOMS FOR HOLDING FUNCTIONS,CONFERENCES, CONVENTIONS,EXHIBITIONS,AND MEETINGS;SELF-SERVICE RESTAURANTS;COCKTAIL LOUNGE;SERVICES FOR PROVIDING FOOD AND DRINK;TEMPORARY ACCOMMODATION;ALL BEING SERVICES INCLUDED
4263953  13/08/2019  
INCORRIGIBLE HOSPITALITY PRIVATE LIMITED  
PLOT NO.60/2ND FLOOR, M P NAGAR ZONE 1, BHOPAL M.P, BHOPAL - 462016  
THE TRADEMARK ACT 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
MUMBAI  
accommodation bureaux [hotels, boarding houses]; boarding houses; hotel reservations; hotels; motels; restaurants; temporary accommodation reservations; tourist homes
SURAJ INN PRIVATE LIMITED
#41, MANTRI HOUSE, VITTAL MALLYA ROAD, BANGALORE 560001
private limited company

Address for service in India/Attorney address:
SHRUTI NISHTALA
#62, 5th cross, saraswathipuram, nyanappanahalli, IIMB Post, bangalore 560076

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINK; FASTFOOD RESTAURANTS; CAFÉ, SNACK BAR, BAR, PUBS, BISTRO AND COFFEE
SHOP SERVICES; PROVISION OF BANQUETING; HOSPITALITY SERVICES, CATERING SERVICES; HOTEL SERVICES;
TEMPORARY ACCOMMODATION; CONFECTIONARY STORE, CAFETERIAS, PIZZERIAS, ICE-CREAM SHOPS AND
RESTAURANTS, MOTELS, INNS; LOUNGE, TEA—ROOM, CONCIERGE, PROVISION OF FACILITIES FOR MEETINGS,
CONFERENCES AND EXHIBITIONS
Trade Marks Journal No: 1919, 16/09/2019

4264532 14/08/2019
NITA S DUDANI
72 EAST WING IMPERIAL COURT, CUNNINGHAM ROAD, BANGALORE, KARNATAKA-560052
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
MAGIK CHAAP
4264600  14/08/2019
CHANPREET SINGH NARULA
Tower 8,201 Unitech Escape Nirvana Country Sector 50 Gurugram - 122018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
Routine Affair

4264844  14/08/2019
VINAY KUMAR
KUDHAR (40/4), HAMIRPUR, SALAUNI
PROP
Address for service in India/Attorney address:
RAJESH KUMAR MISHRA
D-4/65 VASHISHT PARK SAGAR PARK
Used Since :01/04/2018
DELHI
Cafe, Lounge, Restaurant, Bar, Hotel, Motel, Banquet Hall, Pubs, Club etc also other services mentioned under this class.
4265164  14/08/2019
VINOD VAVILALA
132, Shiv Shakti Industrial Estate, Near Burger King Marol Naka, Andheri East, Mumbai – 400059
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4265200  14/08/2019
DEVENDRA PRASAD B P
1845/251, 2nd Floor, 1st Main, 4th Cross, Vinayaka Ext. Vidyanagar, Davangere – 577005, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFÉ SERVICES, CAFETERIA SERVICES, SNACK-BAR SERVICES, RESTAURANT SERVICES
4266134  16/08/2019
DEEPANSHU DEEP ARORA S/O ANAND PARKASH
#735, GALL NO. 12A, AGGARSAIN COLONY, SIRSA - 125055
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR CHANDER
MOMAN NAMBERDAR STRETEET, BAHDRA BAZAR,SIRSA, HARYANA.

Proposed to be Used
To be associated with:
3690625
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4266261  16/08/2019
UJAI MEHRA
524 GROUND FLOOR SECTOR 47 GURUGRAM HARYANA 122001
Food
Proprietor
Proposed to be Used
DELHI
SERVING OF FOOD, RESTAURANTS, HOTELS, FOOD CARTS, FOOD KIOSK
4266470   16/08/2019
ALKA SINGH
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1,NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK ;CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK,
RESTAURANTS, SELF SERVICE RESTAURANTS AND TEMPORARY ACCOMMODATION
4266588  16/08/2019
YOGESH SOPAN SATKAR
Plot No. 111, A4- Kalash Apartment, Rao Colony, Talegaon Dabhade - 410506
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2018
MUMBAI
Café and snack-bar services.
4266893    16/08/2019
VSTAY SOLUTIONS PRIVATE LIMITED
959, SECTOR-40, GURGAON
BODY CORPORATE
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
To be associated with:
3720535, 4064258, 4139377

DELHI
Services for providing food and drinks; temporary accommodation; booking of hotels; online booking of hotels with well-appointed premium rooms & facilities for temporary accommodation
4266918  16/08/2019
RINGDAI YUHLUNG CHOTHE
DOOR NO. 1114, 37TH A CROSS, 11TH MAIN, 4TH T BLOCK, JAYANAGAR BANGALORE SOUTH, KARNATAKA 560041
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Restaurant services
4267037  16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since : 10/03/2016
MUMBAI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1919, 16/09/2019   Class 43

4268123  19/08/2019
PANDYA MIHIR RAKESHKUMAR
trading as ;LIVI ENTERPRISE
25, GROUND FLOOR, ISCON EMPORIO, BESIDES STAR BAZAAR, JODHPUR CROSS ROAD, SATELLITE, AHMEDABAD, GUJARAT 380015

Proposed to be Used

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK
4268130  19/08/2019
JAMNAHARI PRIVATE LIMITED
NO. 31 NAVNANDANVAN INDUSTRIAL PREMISES, CO- OP SOCIETY, ASHA NAGAR, NEAR POSTAL COLONY, LBS ROAD, MULUND WEST, MUMBAI - 400080, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.
4268191    19/08/2019

MANU SUNNY MUNDECHIRA
MUNDENCHIRA HOUSE, PRIYADARSINI NAGAR, KARIKKODE, THODUPUZHA KERALA, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
RESTAURANT, CATERING, PROVIDING FOOD AND DRINK
4268299  19/08/2019
KIDAMBI NARASIMHAN VARADA VISHNU
B6-204, CREATIONS VALENCIA, NATHAM LINK ROAD EGATHUR, NEAR NAVALLUR TOLL KANCHIPURAM DISTRICT, CHENNAI - 603103
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Accommodation bureau services [hotels, boarding houses], Medical tourism services in the nature of temporary accommodation reservations in order to obtain health care, Temporary accommodation reservations, Providing child care centres, Making hotel reservations for others, Services for providing food and drink; Temporary accommodation
GREVY FACTORY

4268955  20/08/2019
NALIN CHHABRA, PROPRIETOR OF GREVY FACTORY
CALGIRI ROAD, MALVIYA NAGAR, JAIPUR-302017 (RAJASTHAN)
proprietor and service provider

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink
LEJAVO
4269256   20/08/2019
ADHIK FOODS AND SERVICES PRIVATE LIMITED
Shop No. 5, Giridwar CHS Ltd., Mathuradas Road, Kandivali West, Mumbai - 400067
Private Company registered under the companies Act
Address for service in India/Attorney address:
Suresh Loku Poojari
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4269517    20/08/2019
RAJESH MEHTA
UG - 21, BCM HEIGHTS, SH. BADALCHAND MEHTA MARG, INDORE (M.P.)
Indian Individual

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Hotel and restaurant services, café-restaurant and bar services., Hospitality services [food and drink], Providing food and
beverage, Food and drink catering, Resort hotels, Providing food and lodging in health resorts that specialize in
promoting patrons’ general health and well-being & Club services for the provision of food and drink.
AISSHPRA
4269989    20/08/2019
ANOOP SARAF
SARAF SADAN, GANDHI NAGAR, GOLGHAAR, GORAKHPUR, U.P.
PROPRIETOR
Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)
Proposed to be Used
DELHI
Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlors, Hospitality Services and Catering Services included in Class 43.
4270491  21/08/2019
MR. ALBET VARGHESE
THANNICKAL HOUSE, THIRUMOOLAPURAM, PATHANAMTHITTA- 689 115, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since :05/11/2018
CHENNAI
COFFEE SHOP, GRILL RESTAURANTS, RESTAURANTS, SELF SERVICE RESTAURANTS, CAFETERIAS, HOTEL, RESORT, FAST FOOD SERVICES, ICE CREAM PARLOUR, JUICE PARLOUR, CATERERS, REST HOMES, LODGE, PROVIDING FOOD AND DRINK
AAHMA
4271523   22/08/2019
AZAAN AHMAD
N-69, SAINIK FARM SOUTH AVENUE NEW DELHI-110062
Individual

Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057

Proposed to be Used
DELHI
SERVICES OF PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION AND RESORT
4271831    22/08/2019
TRANSCEND RESTAURANTS PVT. LTD.
160/D, Patny Nagar, S.P.Road, Begumpet, Hyderabad (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Restaurants, hotels, cocktail lounges, services of food and drink catering and ice cream parlour services
SKIRT NYT

4271983    22/08/2019
STERLINGS MAC HOTELS PVT LTD
#-134, HAL Airport Road, Kodihalli, Bengaluru - 560017, Karnataka
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Providing food and drink and temporary accommodation
2716124 10/04/2014
HELP AGRA
1/12, SAHITYA KUNJ, M. G. ROAD, AGRA (U.P.) INDIA.
SERVICES
SOCIETY
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since : 13/01/2009
DELHI
MEDICAL, VETERINARY, HYGIENIC AND BEAUTY CARE SERVICES.
2807010  11/09/2014
ELVERA KAPOOR  
trading as ;SAINT PURE
M-175, GREATER KAILASH II NEW DELHI-110048
SERVICES
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/01/2011
DELHI
MEDICAL, BEAUTY AND AGRICULTURAL SERVICES
Mark shall be used as a whole..
2943618   17/04/2015
ASHA JYOTI
trading as ;MAKEUP VILLA
B-1/206, GURU RAVI DASS NAGAR, MAQSUDAN, JALANDHAR-144008 (PUNJAB)
SERVICE PROVIDERS
Address for service in India/Agents address:
S. HANSA & CO.
B-XVIII/18 PURIAN MOHALA BATALA 143505 (PB)
Used Since :01/04/2015
DELHI
SERVICES RELATED TO SALON FOR BEAUTY & HAIR CARE TREATMENTS, BRIDAL MAKEUP, FASHION MAKEUP, HEALTH SPA, HYGIENE AND BEAUTY CARE HAIR CUTTING & DRESSING, SKIN TREATMENT, MASSAGE, WAXING, MANICURE, PEDICURE, NAIL ART, MEHANDI, BODY ART, PERMANENT & TEMPORARY TATOO, BODY RELAXATION TREATMENT, CONSULTANCY AND TRAINING FOR BEAUTY TREATMENTS (PARLOUR),
UNIVERSAL PATIENT LANGUAGE

Priority claimed from 11/11/2014; Application No. : 86/450541 ;United States of America

2954654 01/05/2015

BRISTOL-MYERS SQUIBB COMPANY
345, PARK AVENUE, NEW YORK, NEW YORK 10154, USA
SERVICE PROVIDER
A DELAWARE CORPORATION

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

HEALTH CARE SERVICES, NAMELY, PROVIDING INFORMATION TO PHYSICIANS, HEALTH CARE PROFESSIONALS AND PATIENTS IN THE FIELD OF PHARMACEUTICAL PREPARATIONS FOR HUMAN USE; PROVIDING A WEBSITE FEATURING EDUCATIONAL INFORMATION IN THE FIELD OF PHARMACEUTICAL PREPARATIONS FOR HUMAN USE
3023064  03/08/2015
DR. NATWAR PATEL S/O. SH. OM PRAKASH PATEL
trading as ;MIDAS Skin, laser and Hair Transplant Centre
A-61, NEAR LACHOO COLLEGE, SHAstri NAGAR, JODHPUR
Service provider as
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/03/2014

AHMEDABAD
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

NO EXCLUSIVE RIGHT DESCRiptive MATTERS APPEARING IN THE Mark / LABEL..

Services restricted in the state of Rajasthan only..
3088984  30/10/2015
MR. IMRAN F ANSARI
G-19, Nishal Arcade, Nishal Circle, Opp. Vaishali Raw Green City Road, Pal, Adajan, Surat-394510, Gujarat
SERVICE PROVIDER
Used Since: 01/09/2015

AHMEDABAD

PROVIDING SERVICES RELATED TO HEALTH SPA SERVICES, BEAUTY SALON, HAIR CARE, SKIN CARE, AND PERSONAL GROOMING IN CLASS 44.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3275905  03/06/2016
TCI FOUNDATION
10 RAMBAGH OLD ROHTAK ROAD, AZAD MARKET DELHI-110007
SERVICE PROVIDER
A TRUST REGISTERED UNDER INDIAN TRUST ACT 1882
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/01/2003
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY-CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES , FALLING IN CLASS 44.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3311108  15/07/2016
KARAN SETHI
trading as; PROFESSIONALS LUXURY SALON & SPA
75-C, MODEL TOWN, PHAGWARA, DIST. KAPURTHALA
Service Provider
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Beauty care services; SalonServices; Spa services; Slimming salon services; Slimming treatment services; Permanent makeup services; Hairdressing Salons; Health Spa Services; Beauty Salons; Massage services
3329518  07/08/2016

AMIT AGGARWAL,
DEVENDER KHURANA.
trading as ; CLUB 69.
RZD-1/123, VAISHALI, MAIN DABRI PALAM ROAD, DWARKA, NEW DELHI-110045, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/07/2016

DELHI

SPA, HEALTH SPA, BEAUTY SALON, BEAUTY PARLOUR AND BEAUTY CARE SERVICES INCLUDED IN CLASS 44.
3378978  01/10/2016

GIAN KATARIA

trading as ; M/s. Insignia International

K-33/B-8, IInd Floor, Lajpat Nagar-II, New Delhi-24, India

Service Providers

Proprietary Firm

Address for service in India/Agents address:

JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.

RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Used Since : 30/12/2013

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry being services falling in class-44
3388030  17/10/2016
DR. RAVINDER KUMAR GUPTA
RAHUL GUPTA
RADHA RANI
SUSHMITA GUPTA
trading as ;URO STONE ANALYSIS LAB.
GF, VARDHMAN PREMIUM MALL, DEEPALI, PITAMPURA, DELHI-110034
SERVICE PROVIDER

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since 01/04/2016

DELI
HEALTH CARE AND MEDICAL DIAGNOSTIC AND PATHBOLOGICAL SERVICES, ANALYSIS LAB SERVICES, BEING SERVICES PROVIDED IN CLASS - 44

No exclusive rights over the words URO STONE.
3388214 14/10/2016
NEHIL CHANDRAKANT MEHTA
trading as ;DREAMS CORPORATION
"SHREE SHUKTAM" ,STREET NO. 4 ,PARIJAT SOCIETY,OPP. RUDA - 2,KALAWAD ROAD,RAJKOT,GUJARAT,INDIA.
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/05/2016

AHMEDABAD
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
ASHISH PATHOLOGY LABORATORY

3668707    02/11/2017

APL INSTITUTE OF CLINICAL LABORATORY & RESEARCH PRIVATE LIMITED
A-103-104, AASTHAN COMPLEX, OPP.POLYTECHNIC, NEAR PANJARA POLE, AHMEDABAD GUJARAT 380015 IN
PVT LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since :15/03/2014

AHMEDABAD
Pathology Testing
3787825  24/03/2018  
DR. SHYAM DESAI  
301, SUNDER BHAVAN, 16TH ROAD, KHAMAI, MUMBAI 400052  
INDIVIDUAL  
Address for service in India/Attorney address:  
TAS&CO.  
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.  
Used Since :26/08/1985  
MUMBAI  
MEDICAL SERVICES, NURSING HOMES; VETERINARY SERVICES; HYGIENIC & BEAUTY CARE FOR HUMAN BEINGS AND ANIMALS.
3803497  12/04/2018  
KANAKIA SPARRSH FOUNDATION  
215, Atrium, 10th Floor, Opp Divine Child School, Andheri Kurla Road, Andheri (East), Mumbai- 400093  
Public Trust

Address for service in India/Attorney address:  
GAWDE MEGHA ASHOK  
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used  
MUMBAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3862097  16/06/2018
NEON LABORATORIES LIMITED
140, DAMJI SHAMJI INDUSTRIAL COMPLEX, MAHAKALI CAVES ROAD, ANDHERI (EAST), MUMBAI-400093
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED IN INDIA AS PER THE PROVISION OF COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
Medical Services
3880661 06/07/2018
ABHAY KEDARI
P-25, Krishnakeval Township, Kondhwa, Pune - 411048
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/03/2018
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES
IN USE
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MRS. KUNDURKAR SUVARNA AMOL
D-201, PANCHAVATI, PUNE SATARA ROAD, OPP. SHANKAR MAHARAJ MATH, CHAVAN NAGAR, DHANKAWADI, PUNE CITY, PUNE – 411043
Individual
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALON AND SPA SERVICES.
3896721 24/07/2018
PRITI MANGESH DESHMUKH
Dr. Priti Mangesh Deshmukh, Pranav Ayurveda, G-01, Dream Nest, Sec No 13, Chikhali Pradhikaran, Pune – 411019, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 10/06/2018

MUMBAI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; MEDICAL CLINIC SERVICES, HOSPITAL SERVICES
3899681  27/07/2018
SWAPNIL KEDARI RACHHA
Flat No. 901, Kumar Millenium, Paud Road, Kothrud, Pune
Proprietor
Address for service in India/Attorney address:
RAJ GUPTA
Unit No. 107, Sonai Apartment, Opposite Chinmay Hospital, Above Sant Sopankaka Sahkari Bank Ltd., Navi Peth, Pune, Maharashtra – 411 030, India
Used Since :21/11/2016
MUMBAI
“SOULFUL DENTAL CARE” is a logo already in use for providing services to dental health and cure of dental problems and clinical services related to thereto and treatment of the dental daises which falls under the class 44.
G1

3907140  04/08/2018
EMPOWERM MOBILITY SOLUTIONS PRIVATE LIMITED
8-2-248/1/7/1 2, Vishnu Bhavan, Punjagutta, Hyderabad, Telangana, 500082, India
Service provider
Individual

Address for service in India/Attorney address:
ALISHA GANJAWALA
23-24 Ali Chambers, 2nd floor, Nagindas Master Road, Fort, Mumbai-400 023

Proposed to be Used
MUMBAI
medical and healthcare services; emergency medical assistance, telemedicine services, fitness evaluations, nutritional consultancy, healthcare and medical information services.
SWAPNEEL HAZARE
C-801, Mayfair Meridian, Caesar Road, Amboli, Andheri (West), Mumbai 400058
Individual

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Consulting services in the fields of medicine, health and nutrition; food nutrition consultation; dietitian consultation
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3918669  17/08/2018
DR. SREEKUMAR BALAKRISHNAN PANIKAR
Shop No. 13, Ramtanu Mauli CHS, Plot No. 98, Sector 1, Sanpada 400705, Navi Mumbai

Sole proprietary concern

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Medical care services; health care services; health counselling; health centre services; medical clinic services; and
dentistry services.
3927527  27/08/2018
ANIL M KHAJINKAR
Sadhana Heights, 4th Floor, Flat No 405, Sanasnagar, Near Petrol Pump, Paud Road Bhugaon, Pune-412115, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/07/2018

MUMBAI
BEAUTY SALON SERVICES, HAIR IMPLANTATION, HAIRDRESSING
Subject to mark will be used in the jurisdiction of state of Maharashtra only..
3929212  29/08/2018
PRAKASH L
No.1438, H Block, 15th Main Road, Anna Nagar West, Chennai - 600040
Individual, Indian National

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Proposed to be Used
CHENNAI
Hygienic and Beauty Care services; Beauty Salon, Health Spa services
3934758 04/09/2018
MR DHAVAL B SHAH
SHOP NO 118, EVERSHINE MILLENNIUM PARADISE, TOWER-47, NEXT TO MONGINIS, THAKUR VILLAGE, KANDIVALI EAST MUMBAI-400101
Sole Proprietor
Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705
Used Since :08/09/2008
MUMBAI
MEDICAL SERVICES FOR HUMAN BEINGS
COOPERS

3936781   06/09/2018

SID HOSPITALITY PRIVATE LIMITED
117, SUN INDUSTRIAL ESTATE, SUN MILL COMPOUND, LOWER PAREL (WEST), MUMBAI-400013
An Indian Company

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used

MUMBAI
GROOMING AND BEAUTY CARE SERVICES; SALON SERVICES, BEAUTY, HAIR DRESSING, NAIL AND SKIN CARE SALONS; PROVIDING INFORMATION RELATING TO BEAUTY SALON SERVICES, SKIN CARE, BEAUTY TREATMENT, HEALTH SPA SERVICES
3941522  11/09/2018
ELIXIR FITNESS PRIVATE LIMITED
CTS - 202, Oakland Park, Yamuna Nagar, Near Millat N Near Millat Nagar, 190 Oshiwara, Andheri-West
Private Limited Company

Address for service in India/Attorney address:
IP GRID
B-5, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048
Used Since: 10/12/2010

MUMBAI
healthcare, healthcare services, health spa services, health centre services, health counseling, healthcare consulting services, health care related to relaxation therapy, all of them being services included in Class 44
Trade Marks Journal No: 1919, 16/09/2019 Class 44

3949599 19/09/2018
STUDIO 5
Shop No:8 & 9,Sentil Plaza, 60 Feet Road, Anna Nagar, Madurai, TamilNadu- 625020
Indian
Address for service in India/Attorney address:
A.VIGNESH
7b/80 KANI street,Meenakshi nagar,madurai-9
Used Since :31/03/2009

CHENNAI
Hairdressing and other Beaty treatment ( this class includes hair wash, trimming and cutting, setting dye, tinting waving, straightening and similar actives for men and women, shaving and beard trimming, facial massage, manicure and pedicure, makeup, fire cutting, fire spa, fire smoothing, hair replacement and etc.) subject to the mark should be use as a whole.
3956279    26/09/2018
DR.S.GURUSHANKAR
No. 2/47, Melur Road, Uthangudi, Madurai - 625 107
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise

The mark should be used as a whole.
3958214  27/09/2018

NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3959661  29/09/2018
INDUS HEALTH PLUS PRIVATE LIMITED
2nd floor, Pride Port, Model Colony, Shivaji Nagar, Pune- 411 016, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Medical services, medical analysis services relating to the treatment of persons, pharmacy advice;human tissue bank services, Medical assistance, Health counselling.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DNA..
3964361  04/10/2018
INDUS HEALTH PLUS PRIVATE LIMITED
2nd floor, Pride Port, Model Colony, Shivaji Nagar, Pune- 411 016, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :11/10/2000

MUMBAI
Medical analysis services relating to the treatment of persons, health care services, Hospital services, Human tissue bank services, Medical assistance
3964920 05/10/2018
TUNGSTEN PLAN LLP
A003, SPECTRA RAINTREE, 41, SAKKAMA LAYOUT, LINGARAJAPURAM, BENGALURU, KARNATAKA - 560084.
A Limited Liability Partnership
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services, pet grooming services, pet bathing services and pet beauty salon services included in class 44.
3968357  09/10/2018
JAYARAM K.A
NJRA 275, CHATHANADATH (H) N. JANATHA ROAD, PALARIVATTOM P.O. ERNAKULAM, KOCHIN - 25 KERALA, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2018
CHENNAI
TATTOOING
3973117  13/10/2018
PRATEEK S. PATIL
401/402, 4TH FLOOR, TULSI CHAMBERS, OPP. TEEN PETROL PUMP, LBS MARG, THANE WEST- 400602
Indian National.
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
DESIGN (LANDSCAPE -), LANDSCAPING AND LAND DEVELOPMENT, GARDEN DESIGN AND DEVELOPMENT,
GREENHOUSE SERVICES.
3984406    26/10/2018
JITENDRA SINGH
Plot B13 Hari Apartment, Ved Villa Colony, Swej Farm, Sodala
Individual
Address for service in India/Attorney address:
SHIVESH JHA
1/11, SULAHKUL VIHAR, 1st FLOOR, OLD PALAM ROAD, DWARKA, NEW DELHI 110078

Proposed to be Used
AHMEDABAD
Providing Medical, Surgical, Laboratory, Nursing Home, Hospitals & Super Specialty Hospital services, Medical Assistance, Medical Treatment & Healthcare Services.
4029453  17/12/2018
JASMINE'S BEAUTY PARLOUR
D.NO: 58-28-7,SANJEEVA NAGAR,RAJAHMUNDRY,EAST GODAVARI - 533101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beauty care for human beings.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY.
4029900  18/12/2018
DR SMITA JAIN
# 267,1st Main, Vijaya Bank Road Domlur Layout, Bangalore-560071
The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOU DHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4075266   02/02/2019
READY GO
84/83, SAKERA STATE, G T ROAD, NEAR ANWARGANJ STATION, KANPUR, 208003
Partnership Firm
Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.
Proposed to be Used
DELHI
Beauty Salon Services, Salon Hair Dressing, salon and beauty care services
GROWRIGHT
4078618  06/02/2019
AANKUR BISWAS
D-101, MAHALAKSHMI TOWER NEW DN NAGAR ANDHERI WEST, MUMBAI 400053 MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4078795  06/02/2019
DR. SATISH CHINTAMAN WAGH
trading as :CHITRA POLYCLINIC
KORBA MITHAGAR, KARIM WADI, BARKAT ALI ROAD, WADALA (EAST), MUMBAI- 400037
Proposed to be Used
MUMBAI
DEEP TISSUE MASSAGE FOR MUSCLES RELAXATION, DRY CUPLING MASSAGE, MOXA THERAPY SERVICES INCLUDED IN CLASS 44
4086779  14/02/2019
VIPIN KUMAR
RZ-36A, FIRST FLOOR, MAIN ROAD, OPP. DWARKA FLYOVER, PILLAR NO.-42, PALAM COLONY, NEW DELHI-110045
INDIVIDUAL

Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044

Proposed to be Used
DELHI
BEAUTY CARE SERVICES
Biscan360

4089180  15/02/2019
CURA HEALTHCARE PRIVATE LIMITED
Plot No. A-32, Phase I, MEPZ SEZ, Tambaram Kadapperi, Chennai – 600045 (India)
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Breast cancer screening services
iScan360

4089182  15/02/2019
CURA HEALTHCARE PRIVATE LIMITED
Plot No. A-32, Phase I, MEZZ SEZ, Tambaram Kadappperi, Chennai – 600045 (India)
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Breast cancer screening services
DR. PANKAJ AHLUWALIA
trading as ;KAMAL LABORATORY
117, RAM BAGH COLONY, LEELABHAWAN, PATIALA, PUNJAB-147001 INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
ATHENA LAW ASSOCIATES
808 L & T BUILDING SECTOR-18B DWARKA NEW DELHI

Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4097093   22/02/2019
TRACTORS AND FARM EQUIPMENT LIMITED
No. 861, Annasalai, Chennai – 600 002, Tamil Nadu
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYlapore, CHENNAI-600 004.
Used Since :17/01/2017

CHENNAI
Farming equipment rental; Rental of agricultural machines.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MEDENS
4099950  26/02/2019
AMAN GUPTA S/O SH. SAT PAL GUPTA
HOUSE NO. 330, FIRST FLOOR, SECTOR-8, PANCHKULA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :15/07/2018
DELHI
PROVIDING MEDICAL & HEALTH CARE SERVICES.
SAKRA PREMIUM CLINIC

4155450  23/04/2019

SAKRA WORLD HOSPITAL (A UNIT OF TAKSHASILA HOSPITALS OPERATING PRIVATE LIMITED
52/2 & 52/3, Devarabeesanahalli, Varthur Hobli, Bangalore 560 103

Service provider
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 01/10/2013

To be associated with:
3818634

CHENNAI

Medical and Beauty Services and Agricultural Services Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4184957    23/05/2019

SHRUTI VERMA SINGH
C-41, 2nd Floor, Gulmohar Park, New Delhi 110049
Individual

Address for service in India/Attorney address:
JASPREET SINGH KUMAR
R-501 (BASEMENT), NEW RAJINDER NAGAR, NEW DELHI-110060
Used Since :17/11/2018

DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; medical screening, testing and evaluation services; medical health assessment services; cognitive testing and analysis for medical purposes; preparation of reports relating to medical matters; medical analysis for the diagnosis and treatment of persons; medical diagnostic services; human healthcare services; information, advisory and consultancy services in relation to the aforesaid services; Therapy services, Physical therapy, Physiotherapy (Physical therapy); Psychological Mapping, Personality Testing, Personality Testing for Psychological Purposes, Behaviour Analysis, Lifestyle Counselling, Genetic Counselling, Counselling relating to Holistic psychological theory, Counselling in the field of mental health and wellness
4246892    26/07/2019
DR BHARTI’S HOLISTIC WELLNESS PVT.LTD.
23/15 Gha, Gokhle Marg, Lucknow, lucknow, Uttar Pradesh, India 226001
COMPANY INCORPORATE

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018

Proposed to be Used

DELHI
Advisory services relating to weight loss, Ayurvedic therapy, Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services, Counselling relating to holistic psychology and occupational therapy, Dietician service, Exercise facilities for health rehabilitation purposes (Provision of -), Home health care services, Lifestyle counselling and consultancy for medical purposes, Medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness, Medical information services provided via the Internet, Medical services in the field of diabetes, Nutritional and dietetic consultancy, Occupational therapy and rehabilitation services, Physical rehabilitation services, Providing health care information by telephone and the Internet, Providing nutritional information about drinks for medical weight loss purposes, Providing physical rehabilitation facilities, Services of a homeopathic doctor, Medical and health care clinic services, Health care consultancy in the field of occupational therapy, Health care relating to chiropraxis, Health care relating to naturopathy, Health care relating to osteopathy, Health resort services (medical),
GENOPATH LABS & DIAGNOSTICS

4249258  29/07/2019
MANOJ KUMAR POONIA
A 37/2, DLF PHASE-I, GURUGRAM, HARYANA-122002, INDIA.
SERVICE PROVIDER

Proposed to be Used

DELHI
SERVICES OF LABORATORIES, RADIOLOGICAL DIAGNOSTIC SERVICES; SAMPLE COLLECTION, AYURVEDIC,
HOMEOPATHIC, PARAMEDICAL, NATUROPATHY; NURSING OR PARA-MEDICAL INSTITUTES; BIOTECHNOLOGY, TELE-
MEDICINE, PHARMACY, PHARMACY ADVICE, PATHOLOGICAL, BIOCHEMICAL, BIOTECHNICAL, MICROBIOLOGICAL,
HEMATOLOGICAL, RADIOLOGICAL TESTING SERVICES RELATED TO DIAGNOSIS OF HUMAN BEINGS & ANIMALS
INCLUDED IN CLASS 44.
4249905  29/07/2019
NEHA SHARMA PROPRIETOR OF LOOKISM SALOON & ACADEMY
Hargobind Nagar, Near Sportking, Opp.Bairagiya Mandir, Phagwara
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS; HAIR TREATMENT; HAIR CARE SERVICES; HAIR TREATMENT; HAIRSTYLING; HAIR COLORING SERVICES; Cosmetic treatment services
Trade Marks Journal No: 1919 ,  16/09/2019  

4250736   30/07/2019
MYLANDSCAPING SOLUTIONS PRIVATE LIMITED
PLOT NO 34, RAVINDRA NAGAR NAGARAM, HYDERABAD - 500083

THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

gardening; horticulture; landscape gardening; landscape design; lawn care; plant nurseries
PLUTUS

4251236 30/07/2019

DHANVENDRANATH RAJNATH SHAstri
4, ISHAN BUNGLOWS, OPP. SYNDICATE BANK, NEW C.G.ROAD, CHANDKHEDA, AHMEDABAD-382424, GUJARAT, INDIA
AN INDIVIDUAL

Address for service in India/Attorney address:
TEJAS SHAILESHKUMAR TRIVEDI
7/B, PRAHLAD SOCIETY, OPP. KAMESHWAR MAHADEV, ANKUR ROAD, NARANPURA, AHMEDABAD-380013, GUJARAT, INDIA

Used Since: 15/06/2019

AHMEDABAD

AYURVEDIC HEALTH TREATMENT THERAPY CENTRE FOR PERSONAL CARE; AYURVEDA INDOOR HOSPITAL AND AYURVEDIC RELATED SERVICE, AYURVEDIC TREATMENT, PANCHKARMA TREATMENT, YOGA AND MEDITATION SERVICES, YOGA STUDIOS; REIKI SERVICES, PROVISION OF HEALTH CARE SERVICES, THERAPEUTIC TREATMENT OF THE BODY, ACUPRESSURE THERAPY, AROMATHERAPY SERVICES AND NATUROPATHY SERVICES.
4251357  30/07/2019
SAURAV BHARDWAJ
366, JIWAJI NAGRA, THATIPUR, MORAR, GWALIOR, MADHYA PRADESH – 474006, NDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
MUMBAI
HOSPITAL SERVICES, PRIVATE HOSPITAL SERVICES, HOSPITAL NURSING HOME SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, PROVIDING BED PANS FOR PATIENTS WITHIN THE HOSPITAL ENVIRONMENT, RENTAL OF HOSPITAL EQUIPMENT, HEALTH COUNSELLING, HEALTH CONSULTANCY SERVICES.
4251635    31/07/2019
ULAGANATHAN
100/383, 36TH STREET, T.V.S.AVENUE, ANNA NAGAR WEST EXTENSION, CHENNAI-600101
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Surgical diagnostic services, Medical diagnostic services, Medical testing for diagnostic or treatment purposes, Medical analysis services for diagnostic and treatment purposes provided by medical laboratories
ASHNAM
4252456  31/07/2019
ASHNAM RETAIL PRIVATE LIMITED
Gala No. 113, 1st Floor, Mitul Industrial Complex Premises Co.op. Society Ltd., Survey No. 60, Hissa1, Plot No. 18, Sativali (E), Dist. Palghar - 401208, Maharashtra, India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4253612   01/08/2019

AKAMARA BIOMEDICINE PRIVATE LIMITED
Plot No.465,F.I.E.,Patparganj Industrial Area, New Delhi-110092
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MANSI GAWDE
401,1/A,HEMAPARK,V.S.MARG,BHANDUP(EAST),MUMBAI-400042

Proposed to be Used
DELHI

Medical Services in the field of Oncology includes on-line information relating to Oncology
Trade Marks Journal No: 1919, 16/09/2019 Class 44

4254968 03/08/2019
FOUR FEATHERS MANAGEMENT SOLUTIONS LIMITED
N-1203, ISCON PLATINUM, BOPAL CROSS ROADS, AHMEDABAD-380058

Address for service in India/Attorney address:
SANJAY K PANSURIYA
401, 4th floor, sambhav complex, satyam party plot,

Proposed to be Used
AHMEDABAD
Psychological counseling, Medical counseling, Nutrition counseling, Health counseling, Medical counselling services, Counselling related to nutrition, Counselling related to diet, Dietetic counselling services [medical], Counselling relating to the psychological relief of medical ailments, Nutritional advice, Advice relating to nutrition, Nutritional guidance, Guidance on nutrition, Nutritional advisory services, Dietary and nutritional guidance, Advisory services relating to nutrition, Nutritional advisory and consultation services, Providing information relating to dietary and nutritional guidance, Health advice and information services, Advisory services relating to health, Advice relating to the personal welfare of elderly people [health], Advisory services relating to slimming, Advisory services relating to diet, Advisory services relating to weight control, Advisory services relating to weight loss, Conducting of psychological assessments and examination, Conducting of medical examinations, Conducting screenings for cardiovascular disease risk factors, Consultancy in the field of nutrition, Consultancy relating to health care, Consultancy relating to nutrition, Consultancy services in the field of nutrition, Consultancy services related to nutrition, Consultancy services relating to slimming,
Consultancy services relating to personal behavior, Consulting services relating to health care, Consultation services in the field of weight management, Counseling relating to occupational therapy, Counselling relating to the psychological treatment of medical ailments, Development of individual physical rehabilitation programmes, Diet planning and supervision, Dietary advice, Dietetic advisory services, Dietary guidance, Dietician service, Dietitian services, Food nutrition consultation, Genetic counseling, Genetic testing for medical purposes, Geriatric nursing, Health care relating to naturopathy, Health care relating to relaxation therapy, Health care relating to remedial exercise, Health-care services, Health counseling, Health consultancy, Healthcare consultancy services, Healthcare information services, Human healthcare services, Human hygiene and beauty care, Hypnotherapy, Information relating to health, Information relating to nutrition, Information services relating to health care, Issuing of medical reports, Medical analysis services, Medical assistance services, Mental health services, Nutrition and dietetic consultancy, Nutrition consultancy, Nutrition counseling, Occupational therapy and rehabilitation, Professional consultancy relating to nutrition, Professional consultancy relating to diet, Providing information about dietary supplements and nutrition, Providing information relating to dietary and nutritional supplements, Providing medical advice in the field of geriatrics, Providing medical information, Providing medical information in the field of geriatrics, Providing medical information in the field of weight loss, Providing nutritional information about drinks for medical weight loss purposes, Providing nutritional information about food for medical weight loss purposes, Providing nutritional information about food, Provision of information relating to nutrition, Provision of information relating to psychology, Psychological assessment services, Psychological care, Psychological consultation, Psychological counseling, Services for the planning of weight reduction programmes, Stress management services, Weight control evaluation, Weight control treatment, Weight reduction diet planning and supervision, Weight reduction diet planning services.included class 44
Trade Marks Journal No: 1919 , 16/09/2019   Class 44

4255422  03/08/2019
MAMTA RANI
B-404, SHRAMDEEP APARTMENT, B BLOCK, SECTOR-62, NOIDA-201301, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :08/07/2019
DELI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4256989  05/08/2019
VAIBHAV GARG
114, GOOD EARTH CITY CENTRE, SECTOR 50, GURGAON 122018, HARYANA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
#201, 2nd Floor, 9/2 East Patel Nagar, New Delhi - 110008
Used Since :31/07/2017

DELHI
Consulting services in the fields of health and nutrition
ALTEZA
4257187  06/08/2019
MR MUDUNURI VIJAY LAKSHMI NARASIMHA RAJU
306, S.S Residency, Hanumanji Colony, Brig. Sayed Road, Tarbund, Secunderabad, Telangana-500009, India
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
BEAUTY SERVICES, MEDICAL & HYGIENIC SERVICES
4257748 06/08/2019
VATSALYA HEALTHCARE LLP
F. F. 32/33, Aditya Complex, Manisagar CHSL Part - B, Opp. Sal Hospital, Thaltej, Ahmedabad, Gujarat - 380 054, India.
LIMITED LIABILITIES PARTNERSHIP (LLP)
Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since :01/04/2019
To be associated with:
4135371
AHMEDABAD
Medical Services.
4257749  06/08/2019
VATSALYA HEALTHCARE LLP
F. F. 32/33, Aditya Complex, Manisagar CHSL Part - B, Opp. Sal Hospital, Thaltej, Ahmedabad, Gujarat - 380 054, India.
LIMITED LIABILITIES PARTNERSHIP (LLP)
Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since :01/04/2019
To be associated with:
4135371, 4257748
AHMEDABAD
Medical Services
4257894  06/08/2019
SIASHMED LIFECARE PRIVATE LIMITED
HOUSE NO. D-214, FIRST FLOOR, J.J. COLONY, NEHRU VIHAR, DELHI-110054
A Company Incorporated under Companies Act,2013
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gscc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used
DELHI
Health care; health counseling; hospices; hospitals; beauty salons; blood bank services; chiropractic’s; dentistry; depilatory waxing; hairdressing salons; hair implantation; health spa services; opticians’ services; orthodontic services; pharmacists’ services to make up prescriptions; pharmacy advice; physical therapy; plastic surgery; sanatoriums; sauna services; services of a psychologist; speech therapy services; tattooing; telemedicine services; therapy services; veterinary assistance; alternative medicine services
Trade Marks Journal No: 1919, 16/09/2019  Class 44

4257975   06/08/2019
AMAR SURESH DESHMUKH
Nagonyachiwadi, Post. Golatgaon, Taluka & District Aurangabad.
INDIVIDUAL

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
Ayurvedic services; healthcare consultancy, health centers, providing health and beauty care services and information.
SAHAS

4258019   06/08/2019

K. J. SOMAIYA MEDICAL TRUST THROUGH ITS CHAIRMAN MR. SAMIR SOMAIYA

Somaiya Bhavan, 45/47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.

A Public Charitable Trust, registered under Maharashtra Public Trust Act

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :07/03/2008

MUMBAI

Lifestyle counseling; Medical counseling; Nutrition counseling; Health counseling; Public health counseling; Psychological counseling; Nutrition, health and medical guidance and consultancy; Nutrition, health and medical advisory services; Medical testing, nursing, assistance; Medical examination services; Healthcare services; Health risk assessment; Health center services; Providing health information
K. J. SOMAIYA MEDICAL TRUST THROUGH ITS CHAIRMAN MR. SAMIR SOMAIYA
Somaiya Bhavan, 45/47, Mahatma Gandhi Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
A Public Charitable Trust, registered under Maharashtra Public Trust Act

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :07/03/2008

MUMBAI
Lifestyle counseling; Medical counseling; Nutrition counseling; Health counseling; Public health counseling;
Psychological counseling; Nutrition, health and medical guidance and consultancy; Nutrition, health and medical
advisory services; Medical testing, nursing, assistance; Medical examination services; Healthcare services; Health risk
assessment; Health center services; Providing health information
4258726 07/08/2019
IMG TECHNOLOGIES PRIVATE LIMITED
Level 3, Vasant Square Mall, Pocket V, Sector B, Vasant Kunj, New Delhi – 110070
Company Incorporated under the Companies Act 2013

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
2969902, 2969922, 2987923

DELHI
Healthcare, Health advice, Health consultancy, Health counseling, Health care services, Veterinary services, Health risk assessment, Providing health information, Provision of health information, Health and beauty care, managed healthcare services, Home healthcare services, Medical diagnostic services, Consultancy services relating to healthcare, Advisory services relating to healthcare, Rental of medical and healthcare equipments, Providing health information via a website, Preparation of reports relating to healthcare matters, Providing online medical record services other than dentistry, Providing healthcare information via electronic means, Pharmacy services, Pharmaceutical advice, Health advice, Nutritional advice, Dietary advice
4258746  07/08/2019
IMG TECHNOLOGIES PRIVATE LIMITED
Level 3, Vasant Square Mall, Pocket V, Sector B, Vasant Kunj, New Delhi – 110070
Company Incorporated under the Companies Act 2013

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
To be associated with:
2969902, 2969922, 2987923

DELHI
Healthcare, Health advice, Health consultancy, Health counseling, Health care services, Veterinary services, Health risk assessment, Providing health information, Provision of health information, Health and beauty care, managed healthcare services, Home healthcare services, Medical diagnostic services, Consultancy services relating to healthcare, Advisory services relating to healthcare, Rental of medical and healthcare equipments, Providing health information via a website, Preparation of reports relating to healthcare matters, Providing online medical record services other than dentistry, Providing healthcare information via electronic means, Pharmacy services, Pharmaceutical advice, Health advice, Nutritional advice, Dietary advice
KSNR

4259265  07/08/2019

VIRENDRA VIKRAM SINGH
JR-32, Renusagar Colony, Village, Parasi, Post Renusagar, Tehsil Duddhi Basi, Sonbhadra, Uttar Pradesh – 231218

NATURAL PERSON

Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024

Proposed to be Used
DELHI

Physiotherapy, Spine & Neuro Rehabilitation
4259272  07/08/2019
VIRENDRA VIKRAM SINGH
JR-32, Renusagar Colony, Village, Parasi, Post Renusagar, Tehsil Duddhi Basi, Sonbhadra, Uttar Pradesh – 231218
NATURAL PERSON

Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEWDL HI - 110024

Proposed to be Used
DELHI
Physiotherapy, Spine & Neuro Rehabilitation
SURUMI S.
23/2767, Babu Bhavan, Palluruthy P.O., Ernakulam, PIN -682006, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI

BEAUTICIAN SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, HAIR TREATMENT SERVICES, HEALTH AND BEAUTY TREATMENT SERVICES, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC TREATMENT), HYGIENIC AND BEAUTY CARE SERVICES, AROMATHERAPY SERVICES, HEALTH SPA SERVICES, BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA, NAIL CARE SERVICES, PERSONAL HAIR REMOVAL SERVICES, LASER REMOVAL OF HAIR, SKIN CARE SALON SERVICES, FACIAL SKIN CARE TREATMENTS, BODY SKIN CARE TREATMENTS, PROVIDING MENTAL HEALTH AND WELLNESS INFORMATION.
4259696  08/08/2019
PRASHANT KUMAR SAHOO PROPRIETOR OF M/S. YOGA THERAPY CARE
SANJAY NAGAR, BANGALORE-560094, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :27/07/2015
CHENNAI
ACUPRESSURE, ACUPRESSURE THERAPY, ACUPUNCTURE, ACUPUNCTURE SERVICES, PROVIDING INFORMATION RELATING TO ACUPUNCTURE, COUNSELING RELATING TO OCCUPATIONAL THERAPY, THERAPY SERVICES
MicroBiome
4259720  08/08/2019
ANSHUL SPECIALTY MOLECULES PRIVATE LIMITED
Flexcel Park, C Wing, 2nd Floor, S.V. Road, Nr. 24 Karat Multiplex, Jogeshwari (west), Mumbai – 400 102
A company incorporated under The Companies Act, 1956
Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Medical services; medical consultancy services; medical diagnostic services; medical analysis services for treatment purposes provided by medical laboratories; Consultancy and advisory services relating to agriculture, horticulture and forestry; Providing online information about agriculture, horticulture, and forestry services; Agriculture, horticulture and forestry services
miBiome
4259729  08/08/2019
ANSHUL SPECIALTY MOLECULES PRIVATE LIMITED
Flexcel Park, C Wing, 2nd Floor, S.V. Road, Nr. 24 Karat Multiplex, Jogeshwari (west), Mumbai – 400 102
A company incorporated under The Companies Act, 1956
Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Proposed to be Used
MUMBAI
Medical services; medical consultancy services; medical diagnostic services; medical analysis services for treatment purposes provided by medical laboratories; Consultancy and advisory services relating to agriculture, horticulture and forestry; Providing online information about agriculture, horticulture, and forestry services; Agriculture, horticulture and forestry services
BRUSHES AND CLAWS

4259821    08/08/2019
PRAGYA VALECHA PROP OF M/S BRUSHES AND CLAWS
44 SILVER PARK SHIV PURI, DELHI-51
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI

hygienic and beauty care for human beings, beauty parlor in class 44,
4259847  08/08/2019
REXALL LIFESCIENCES PRIVATE LIMITED
FOURTH FLOOR- 402, WHITE ORCHID, NR SHELL PETROL PUMP, L P SAVANI ROAD, ADAJAN, SURAT – 395009, GUJARAT
COMPANY
Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
231, AVADH VICROY, NR. D'MART, SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006, GUJARAT

Proposed to be Used
To be associated with:
3405071
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
AGE in PINK
4260049  08/08/2019
DR. MAHESH PATIL
7/ JAI EKVEERA CO OP SOCIETY MALVIYA PATH RAMNAGAR DOMBIVALI EAST 421 201. MAHARASHTRA, INDIA
individual
Proposed to be Used
MUMBAI
Medical Services, Hygienic and beauty care for human beings and related services
4260560 08/08/2019

VIPUL KUMAR
Flat No 7/3, Prestige Complex, Telco Road, Chinchwad, Pune - 411019, Maharashtra, India
an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Medical services relating to hair restoration and hair transplants; Hair care services; Advice relating to hair care; Hair treatment services; Cosmetic treatment for the hair; Cosmetic laser treatment for hair growth; Cosmetic laser treatment of unwanted hair; Cosmetic treatment services for the body, face and hair; Hygienic and beauty care for human beings
PARNAMI HOSPITAL

4260634  09/08/2019

DR. ISH KUMAR
1071, Sector- 14, Bharat Hospital Road, SONIPAT, HARYANA-131001
PROPRIETOR

Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI

medical services, pharmacy advice
SUN N MOON SPA
4260697    09/08/2019

SH. AMIT KUMAR
H.O. FLAT NO. S-1, 34, GANPATI SKY HOME, GANPATI NAGAR, MANGYAWAS MANSAROVER, NEAR CHOPRA MARRIAGE GARDEN, JAIPUR, RAJASTHAN, B.O. GILL CHOWK, LUDHIANA, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/08/2019

DELHI
HAIR TREATMENT SERVICES, HAIR STYLING SERVICES, HAIR SALON SERVICES, HAIRDRESSING SERVICES, HAIRCARE SERVICES, HAIR COLOURING SERVICES, BEAUTY THERAPY, BEAUTY CONSULTATIONS, BEAUTY TREATMENT, BEAUTY SALONS, BEAUTY CARE SERVICES, BEAUTY SPA SERVICES, NAIL CARE SERVICES, NAIL SALON SERVICES, NAIL TREATMENT SERVICES AND MAKE-UP SERVICES.
4260759  09/08/2019

SUJATA GOWDA
Shop No 02, Arjun Center, Plot No 231, Gowandi Station Road, Gowandi
Ladies Salon
Proprietor

Proposed to be Used

MUMBAI
Ladies Salon
Trade Marks Journal No: 1919 , 16/09/2019   Class 44

4260812   09/08/2019
NEXTPACE SOLUTIONS LLP
A-301, LA VALLE CASA, S.NO-20/3/7, BEHIND VIVA INN, CHANDANI CHOWK, BAVDHAN, PUNE 411021
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GANESH RAOSAHEB KENDRE
c/o Janardan Bhadade, Dattakrupa, Joshi Nagar, Ghatpuri naka Khamgaon Dist Buldhana Maharashtra 444303

Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AND ANIMALS
4261598   09/08/2019
HARJIT KAUR TRADING AS AYSUN'S BEAUTY & SPA INSTITUTE
APEX TOWER-II, 2ND FLOOR, OPP. RESIDENCY HOTEL, BUS STAND, GATE NO. 6, JALANDHAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016

DELHI
Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Hairdressing Salons & Massage Parlours, Beauty Therapy & Beauty Consultancy Services.
4262012    10/08/2019
LINTO ANTONY
Kappela Junction, Karukutty P.O, Ernakulam-683576
Proprietor
Address for service in India/Attorney address:
V S BALASUBRAMANIAM
KBG,CRRRA 106,3RD FLOOR,CHIRAKKULAM ROAD,STATUE,TRIVANDRUM-695001,KERALA STATE
Used Since :27/02/2019
CHENNAI
Medical Services, Hospital,Laboratory Services,
4263244  12/08/2019
DR. SANKET R. NIRGUDE TRADING AS: RADHAKRISHNA NETRALAY AND SUPERSPECIALITY EYE HOSPITAL
NANA PAWSHE CHOWK, KALYAN STATION RD, NEAR TABELA, KOLSEWADI, KALYAN (E), THANE- 421306,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :15/08/2018
MUMBAI
EYE HOSPITAL, HOSPITAL SERVICES
LIVER AYUSH GLOBAL HEALTH FOUNDATION TRUST
NO.14, S.KARIYAPPA ROAD, BASAVANAGUDI, BENGALURU -560004
REGISTERED TRUST

Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.

Proposed to be Used
CHENNAI

Ayurvedic treatment, Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4264743  14/08/2019
PRATIBHA KUKREJA
Audumber 53, Narayan Peth, Ashtabhujadevi Road, Pune- 411030
Individual

Address for service in India/Agents address:
POORVA MUKUND ARANKALLE
12, SAIVIHAR APARTMENTS, OPP. PUNE PEOPLE’S CO-OP. BANK, KARVENAGAR, PUNE-411052.

Proposed to be Used
MUMBAI
Medical services, dentistry services, paediatric dentistry services, dentistry services for differently abled children
MR. BHARATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Medical services, Hygienic and beauty care for human beings or animals
ASLAM PARADISE UNISEX SALON & INSTITUTE

4264889  14/08/2019

MOHHMAD ASLAM
A-31, NANDA ROAD RAJAN BABU ROAD, ADARSH NAGAR, DELHI-110033
INDIVIDUAL

Address for service in India/Agents address:

MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.

Used Since :01/04/2000

DELHI

HYGIENIC AND BEAUTY CARE SERVICES, BEAUTY CARE, SALON SERVICES (BEAUTY -)
4265179   14/08/2019
YASH YADAV
C-401 VEENA RESIDENCY,PIOT NO.5D,SECTOR-22,DWARKA ,BAGDOLA,RAJ NAGAR-2,DELHI-110077

Individual

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
MSGIP, ADVOCATES AND IP ATTORNEYS B-895, GROUND FLOOR, DTDC COURIER STREET, PALAM EXTENSION,
SECTOR-7, DWARKA, NEW DELHI 110077

Proposed to be Used
DELHI

SERVICES IN REALTION TO BEAUTY CARE, HAIR DRESSING HAIR CUTTING, COSMETICS TREATMENTS, BEAUTY
ASSESSMENTS, BEAUTY THERAPY, BEAUTY PARLOUR AND BEAUTY SALOONS SERVICE INCLUDING IN CLASS 44.
4265683  14/08/2019
MOHIT KATHURIA
B-84 THIRD FLOOR, HARI NAGAR, NEAR SIGNATURE HOTEL DELHI -110064
INDIVIDUAL
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
Saloon and beauty care services as covered under class 44.
4267041    16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since : 10/03/2016
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4267157  17/08/2019
ANSARI MOHAMMED FAROOQUE
FLAT NO – 1202, LA VISION, SHEPHERD ROAD, NAGPADA, MUMBAI - 400008, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HAIRDRESSING, HAIR CUTTING, HAIRCARE SERVICES, HAIRDRESSING SALONS, HAIRDRESSING SERVICES, HAIR STRAIGHTENING SERVICES, HAIR STYLING SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, BEAUTY SALONS
ZOASTER

4268875  20/08/2019
RAJAT KUMAR GOLCHHA
282, R.B.LANE, WARD NO.5, FORBESGANJ, BIHAR, PIN-854318
NEW APPLICANT
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
LALL FEM 360

4269209   20/08/2019

HIMANSHU KUKREJA
H No-365/4, New Railway Road, Farrukhnagar
Individual

Address for service in India/Attorney address:
NITIN GROVER & CO.
240 STREET NO 4 MADAN PURI GURGAON 122001

Used Since :10/10/2016

DELHI
Medical Services
4269236    20/08/2019
KAPIL LALL
H No-365/4, New Railway Road, Farrukhnagar
Individual
Address for service in India/Attorney address:
NITIN GROVER & CO.
240 STREET NO 4 MADAN PURI GURGAON 122001
Used Since :23/06/2016
DELHI
Medical Services
Lall Nursing and Maternity Home

4269264   20/08/2019

KAPIL LALL
H No-365/4, New Railway Road
Individual

Address for service in India/Attorney address:
NITIN GROVER & CO.
240 STREET NO 4 MADAN PURI GURGAON 122001
Used Since :16/03/2011
DELHI

Medical Services
Emo-Cardi-Ation (ECA)
4270027    20/08/2019
UMESH ARYA
D-21, Guru Jambheshwar University of Science & Technology Hissar-125001-Haryana, India
An Indian Company
Address for service in India/Attorney address:
POONAM KUMARI
590, Block A, Jaipur Ext. 2, Badarpur, New Delhi-110044
Used Since :07/02/2019
DELHI
Healing Technique, Intrapersonal communication therapy, Manifestation technique
ROWAN

4270688  21/08/2019
CHAITHANYA KRISHNA MURTHY GOGINENI
Flat No: 303, Anand Plaza, Behind Sandhya Hotel, Opp: Collectorate Office, Lakadikapool, Hyderabad 500004, India.
Individual

Address for service in India/Attorney address:
NARESH KUMAR PUTREPU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.
Used Since :01/04/2010

CHENNAI

MEDICAL AND HEALTH CARE SERVICES, SERVICES RELATING TO PHARMACEUTICALS, NUTRITION CONSULTANCY, VETERINARY SERVICES, HYGIENIC, BEAUTY CARE, COSMETIC SERVICES FOR HUMAN BEINGS OR ANIMALS; NURSERIES SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES. DEALING WITH MEDICAL AND SURGICAL INSTRUMENTS.
4272278  22/08/2019
SHEELU RAJDEEP BHATIA
B2 FLAT NO.15 JEEVAN NAIYA SOCIETY, BEHIND TELEPHONE EXCHANGE, CHEMBUR NAKA MUMBAI- 400071
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Psychological treatment, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3108548  30/11/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Services
Address for service in India/Agents address:
Bansal & Company
210, Jop Plaza, [Opp Mc Donald"S] P-2, Sector-18, Noida-201 301, NCR Delhi, India.
Used Since :31/12/1996
To be associated with:
3108492, 3108495, 3108545
Delhi
Legal Services, Security Services For The Protection Of Property And Individuals, Personal And Social Services Rendered By Others So Meet The Needs Of Individuals.
3112629  02/12/2015
PATANJALI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
SERVICE PROVIDERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :31/12/1996
To be associated with:
3108495, 3108607, 3111855
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS SO MEET THE NEEDS OF INDIVIDUALS
3307509  13/07/2016
EK PAHEL B.R. MEMORIAL WELFARE SOCIETY
90A, ALKA KUNJ, KAMLA NAGAR, AGRA-282005, UTTAR PRADESH, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.
Used Since: 08/07/2016
DELHI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
3327026 03/08/2016
AVANCE GLOBALTECH CONSULTANCY PVT. LTD.
trading as ;AVANCE GLOBALTECH CONSULTANCY PVT. LTD.
B-79, 2ND FLOOR, NEW ASHOK NAGAR, DELHI-110096, INDIA.
Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2016

DELHI
Security services For the protection of property and individual, Including Consultancy and Information in relation to the security of persons. Real estate and Intangibles; Consultancy in relation to the security of commercial companies against accidents, theft and burglary; Consultation services in the field of security; Technical consultancy in relation to the security of buildings; Guarding services, Security services, namely supervising and securing persons and intangibles.
3356093  06/09/2016
SHRI MAHADEV SENA PUNJAB
trading as ;SHRI MAHADEV SENA PUNJAB
379, MOHALLA FATEH GANJ, NEAR CMC HOSPITAL CHOWK, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 13/03/2016
DELHI
Social Welfare Activities, Charitable Activities, Personal & Social Services rendered by others to meet the needs of Individuals.
3407810  10/11/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :18/03/1995
To be associated with:
3407799
DELHI
Charitable services & activities, social & welfare service including spiritual upliftment, accommodation, old age homes, destitute womens aged home, poor and child begging eradication programme, social services namely companionship services (providing residential homes & housing for childrens & womens, namely, providing food & clothes to needy & elderly persons & to needy children, undertake projects for the benefit of community & needy people.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :02/06/1998

DELHI
Charitable services & activities, social & welfare service including spiritual upliftment, accommodation, old age homes, destitute womens aged home, poor and child begging eradication programme, social services namely companionship services (providing residential homes & housing for childrens & womens, namely, providing food & clothes to needy & elderly persons & to needy children, undertake projects for the benefit of community & needy people.
Priority claimed from 15/09/2016; Application No. : 51900 ; Trinidad and Tobago
3430423   09/12/2016
AMAZON TECHNOLOGIES INC.
410 Terry Avenue North, Seattle, Wilmington, 98109, United States of America
Service Provider
a company incorporated under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Anti-counterfeiting consulting in the fields of product authentication, tracking and tracing, and brand monitoring and protection, to protect against counterfeiting, tampering, and diversion, and to ensure the integrity of genuine products; consulting, detecting, monitoring and reporting on intellectual property violations including counterfeits
3503355  04/03/2017
DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
trading as ;DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR-302005 (RAJASTHAN) INDIA
SERVICE PROVIDERS
GOVERNMENT COMPANY
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/02/2017
AHMEDABAD
SOCIAL SERVICE, TO RESOLVE COMMON MAN GRIEVANCES IN A TRANSPARENT AND RELIABLE MANNER, PROVIDE EFFECTIVE REDRESSAL AND SOCIAL WELFARE SERVICE WHICH ARE INCLUDED IN CLASS 45
3504130   04/03/2017
DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
trading as ;DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR-302005 (RAJASTHAN) INDIA
SERVICE PROVIDERS
GOVERNMENT COMPANY
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :07/08/2014
AHMEDABAD
SOCIAL SERVICE, TO RESOLVE COMMON MAN GRIEVANCES IN A TRANSPARENT AND RELIABLE MANNER, PROVIDE EFFECTIVE REDRESSAL AND SOCIAL WELFARE SERVICE WHICH ARE INCLUDED IN CLASS 45
THE RED CAUSE

3588864  10/07/2017
M/S. SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED
2nd FLOOR, SUNSHINE BUILDING, SHASTRI NAGAR, ANDHERI (WEST), MUMBAI – 400 053, MAHARASHTRA, INDIA.
Company Incorporated
Address for service in India/Agents address:
RAMU & ASSOCIATES,
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053
Used Since :01/04/2017
MUMBAI
Personal and social services rendered by others to meet the needs of individuals
3611867   12/08/2017
SANDEEP R KURUP
Kerala Kalari Kurup Kalari Panicker Sangham (K K P S), New Regency Building, Door No.19/221/3, P&T Quarters, Road Poothole, Trissur-4
State General Secretary, Kerala Kalari Kurup Kalari Panicker Sangham (K K P S)

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Personal and social services rendered by others to meet the needs of individuals, Cartomancy services, horoscope casting, conducting religious ceremonies,

No exclusive right over "Kerala Kalarikurup Kalaripanicker Sangham" separately except as substantially shown in the representation of the mark.
BRIGHTER LIFE

3624218    31/08/2017
SUN LIFE ASSURANCE COMPANY OF CANADA
1 YORK STREET, SUITE 3100, TORONTO, ONTARIO, CANADA MS1086
SERVICE PROVIDER
A INDIAN NATIONAL
Address for service in India/Agents address:
CRAWFORD BAYLEY & CO.
STATE BANK BUILDINGS, N.G.N. VAIDYA MARG, MUMBAI - 400 023.
Used Since : 09/03/2017
MUMBAI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3803498    12/04/2018
KANAKIA SPARRSH FOUNDATION
215, Atrium, 10th Floor, Opp Divine Child School, Andheri Kurla Road, Andheri (East), Mumbai- 400093
Public Trust
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD., V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
BIG BROTHER
3877603 04/07/2018
BIG BROTHER CHARITABLE TRUST
6TH FLOOR, JMJ HOUSE, ORCHARD AVENUE, HIRANANDANI GARDENS, POWAI, MUMBAI - 400 076
SERVICE PROVIDERS
PUBLIC CHARITABLE TRUST
Address for service in India/Attorney address:
SUBHASH JADHAV
Dosti Florentine, 108, B-Wing, Wadala (East), Mumbai 400037
Used Since: 15/11/2014
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
DALVI MANAGEMENT CONSULTANTS PVT LTD

3897996  25/07/2018

DALVI MANAGEMENT CONSULTANTS PRIVATE LIMITED
113-B KRISHNA COMMERCIAL CENTRE CO-OP NEAR KAMAT CLUB, 6,UDYOG NAGAR, S.V. RD. GOREGAON WEST, MUMBAI-400062

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Legal Services; Security Services For the Physical Protection of Tangible Property and Individuals, Personal and Social Services Rendered by Others to Meet the Needs of Individuals As Covered Under Class 45.
RAKTMITRA

3931779     31/08/2018

MR. YASH PARASHAR TREDING AS: YASH PARASHAR

Flat no. 312, 3rd floor A-Block Samradhi Aprt. Shri RamKamal Resedency NEAR Gomatgiri Temple Gandhi Nagar Indore (MP.) Pin code : 453112

NO

Address for service in India/Attorney address:

SHRI SAI ASSOCIATES

415, Onam Plaza, Old Palasia INDORE

Proposed to be Used

MUMBAI

SOCIAL WORK SERVICES;SERVICES PROVIDING PSYCHOLOGICAL AND SOCIAL CARE AND SUPPORT; PROVISION OF INFORMATION RELATING TO THE NEEDS OF POOR, ELDERLY, DISADVANTAGED VICTIMS OF NATURAL AND MANMADE CALAMITIES ASSIST OLD AGE HOMES AND SIMILAR INSTITUTIONS TO CREATE IN THE YOUNGER GENERATION AND IN SOCIETY SOCIAL AWARENESS ABOUT THE PROBLEMS OF THE ELDERLY WORKING FOR THE WELFARE OF ELDERLY PERSONS AND NEEDY PEOPLE IN INDIA AND ALL OTHER SERVICES FOR THE WELFARE OF ELDERLY AND NEEDY PEOPLE; ADVICE REGARDING THE SELECTION OF AND PROVISION OF DOMICILIARY CARE; TO ENCOURAGE AND FOSTER AND WELFARE OF THE AGED IN INDIA ESPECIALLY THE NEEDY AGED TO RAISE FUNDS FOR PROJECTS WHICH ASSIST ELDERLY TO PROVIDE MEDICAL CARE TO POOR ELDERLY AND OTHER DISADVANTAGED VICTIMS.
HARMONY Q3
3945658  14/09/2018
GRUS ECOSCIENCES
S-1760-D, GROUND FLOOR, 1-B MAIN, 2nd STAGE, D-BLOCK, RAJAJA NAGAR, BENGALURU-560010
Partnership Firm
Address for service in India/Attorney address:
LEXNOVATE LEGAL
#164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV 2nd Stage, Sanjaynagar, Bangalore-560094
Used Since :20/06/2014
CHENNAI
Security guarding for facilities; Security services for buildings; Control of building environmental access and security systems; Surveillance services relating to the security of tangible property; Security services for the protection of material assets or persons; Provision of information, advice and consultancy in relation to security services for the protection of property and individuals; Rental of safety equipment; Rental of security surveillance equipment
3975125   16/10/2018
DEVANSHI TUSHAR PATEL
PLOT NO.229, BLOCK NO.701, ROAD NO.15, JAWAHAR NAGAR, GOREGAON WEST, MUMBAI
Individual
Address for service in India/Attorney address:
VIJAI BABU MANKAVIL
101, KALYAN BHUVAN, TELLI GALL, ANDHERI EAST, MUMBAI-400069
Proposed to be Used
MUMBAI
services provided to individuals in relation with social events, matrimonial agencies,
*Logo can be used as it is and the name “Shreem Events” can be used seperately also.*
*THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.*
4040100  28/12/2018
SHAHEEN BHATT.
B/205, Silver Beach Apartments, A B Nair Road, Juhu, Mumbai 400 049.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
3647471

MUMBAI

Personal & social services rendered by others to meet the needs of individuals; political and social services; providing social & community services; charitable & philanthropic services; security services for the protection of property & individual; organization of spiritual & religious meetings being services included in class 45.
GROWRIGHT

4078617    06/02/2019
AANKUR BISWAS
D-101, MAHALAKSHMI TOWER NEW DN NAGAR ANDHERI WEST, MUMBAI 400053 MAHARASHTRA INDIA

Proposed to be Used

MUMBAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS
HELPING HANDS
Q – 17, RAJOURI GARDEN, FIRST FLOOR, NEW DELHI
SOCIETY
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.
Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS,
CREATING, SOCIAL AWARENESS, CREATING SOCIAL PLATFORM INCLUDED IN CLASS 45
4091539  18/02/2019
HUMAN RIGHTS FOUNDATION OF INDIA
No. 2, Happy Bunglow, North Bopal, Ahmedabad, Gujarat - 380058
Trust

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Security services for the physical protection of tangible property and individuals.
4091917 19/02/2019
DOLPHIN FOUNDRY PVT LTD
#175, 1ST FLOOR, 6TH MAIN ROAD, KEB LAYOUT, SANJAYNAGAR, BANGALORE - 560094
Private Limited
Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA, KACHIGUDA, HYDERABAD-500027-AP
Used Since: 20/06/2016

CHENNAI
Internet-based Social introduction and networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Providing information in the field of personal development, self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; Providing concierge services for others, namely, booking reservations, facilitating purchases, arranging deliveries, making requested personal arrangements, providing recommendations on products and services, providing customer-specific information to meet individual needs, and provision of electronic reminders and notifications; Online social networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; Online social networking services accessible by means of downloadable mobile applications; Legal services; Included In Class 45

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CHATURVEDI & SHAH LLP

4101436  27/02/2019

CHATURVEDI & SHAH LLP
714 - 715, Tulsiani Chambers, 212, Nariman Point, Mumbai – 400021, Maharashtra, India
Limited Liability Partnership

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals, services to society, poor and orphans; children welfare and health, providing charitable services, legal services.
Proposed to be Used

MUMBAI

Personal and social services rendered by others to meet the needs of individuals, services to society, poor and orphans; children welfare and health, providing charitable services, legal services.
HOYSALA CHARITABLE FOUNDATION
No. 50, REVANNA LAYOUT, ANANDAPURA, T C PALYA MAIN ROAD, BENGALURU -560036, KARNATAKA, INDIA
TRUST

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Providing clothing to needy children for charitable purposes; Providing clothing to needy persons for charitable purposes; Adoption placement; Home sitting; Nanny services; Providing clothing to underprivileged persons for charitable purposes
GRAND LODGE OF ANTIENT, FREE AND ACCEPTED MASONS OF INDIA
Freemason's Hall, Janpath, New Delhi-110001.
Association of Persons
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :10/12/1965
DELHI
Religious services; providing information about religion.
LEGAL LENS

4251529  31/07/2019

LEGAL LENS
Ch. No. 601, Saket Court, New Delhi-110017
PARTNERSHIP FIRM

Address for service in India/Attorney address:
CONCEPT LEGAL
Office No. 221, Vardhman City Center, Plot No.3, LSC, Gulabi Bagh-Shakti Nagar Railway under Bridge, Delhi-110052
Used Since :20/03/2017

DELHI
Legal Services, Legal Consultancy and advisory services included in class 45.
4252831  01/08/2019
SEEWHEELERS TECHNOLOGIES PRIVATE LIMITED
H.No.2-22-142/A, Plot No. 54, Vijayanagar Colony, Kukatpally, Hyderabad 500072, Telangana, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :01/04/2019
CHENNAI
Personal and social services rendered by others to meet the needs of individuals, online social networking services;
Online social networking services accessible by means of downloadable mobile applications; Internet-based social
networking services; Providing information on the development of privacy, security and data governance law from a web
site; Control of building environmental access and security systems; Security assessment of risks to individuals or
property.
4253434  01/08/2019
INSAAF SECURITY PRIVATE LIMITED
MEHSAULGOT DUMRA SITAMARHI Sitamarhi BR 843302 IN
Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :30/07/2018

KOLKATA
SECURITY CONSULTANCY, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PERSONAL BODY GUARDING, PERSONAL BACKGROUND INVESTIGATIONS, GUARD SERVICES.
PRISMA
Priority claimed from 13/02/2019; Application No.: 88300125; United States of America
4254081 02/08/2019
Palo Alto Networks, Inc.
3000 Tannery Way, Santa Clara, California 95054, United States of America
A Delaware corporation
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Monitoring of computer systems for security purposes
4254136  02/08/2019

WYBVHAV BHATNAGAR
374, S.F.S. FLATS, PHASE - 4, ASHOK VIHAR, DELHI - 110052
INDIVIDUAL

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI

ASTROLOGY CONSULTANCY
4255150  03/08/2019
S. SURINDER SINGH S/O S. PARAMJIT SINGH TRADING AS RUBEL VIDEO
House No. 1151, Haripura, Miller Ganj, Ludhiana-141003 (Punjab)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :30/07/2019
DELHI
Personal services related to still photography wedding, pre wedding photo shoot & video making, corporate video shoot, portfolios, matrimonial, baby shoot, cinematography song shoot included in class 45
4255551  03/08/2019

GULSHAN ROMI
-3/39, 3rd Floor, Gali No- 7, Murti Wali Gali, Kishan Kunj Extension, Laxmi Nagar, Gandhi Nagar, east Delhi- 110092
Trust

Address for service in India/Attorney address:
BIAT LEGAL
204, HARSHA COMPLEX, F-17, SUBHASH CHOWK, LAXMI NAGAR, DELHI-110092

Used Since :28/01/2019

DELHI

personal and social services rendered by others to meet the needs of individual needs included in class 45
4255635  03/08/2019
SANJAY AGGARWAL, SOLE PROPRIETOR OF RAGUEL LAW
R-104, Greater Kailash-1, New Delhi-110 048 India
Individual
Address for service in India/Attorney address:
ASHOK MITTAL ADVOCATE
B-35, AMAN APARTMENT, SECTOR 13, ROHINI, DELHI-110 006
Proposed to be Used
DELHI
Legal Services, Alternative Dispute Resolution Services, Arbitration Services, Corporate Advisory/Litigation, Copyright Management Services, Intellectual Property Services and Consultancy, Intellectual Property Watching Services, Legal Research; Licensing of Intellectual Property, Licensing of Computer Software (Legal Services), Litigation Services, Mediation, Registration of Domain Names (Legal Services).
THAAGAM FOUNDATION
NO 6, DHANAMMAL STREET, SPUR TANK ROAD CHETPET CHENNAI TN-600031

Proposed to be Used

CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4257229   06/08/2019
RAG SECURITY & CONSTRUCTION PVT LTD
Plot No-86,Tangibanta, P.O-Kalyanpur,Via-Phulnakhara,Patia, Bhubaneswar,Pin-751024,Odisha
DIRECTOR

Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO.MADHUPATANA,CUTTACK-753010,ODISHA
Used Since :25/10/2018

KOLKATA
SECURITY SERVICES
EERO

Priority claimed from 12/02/2019; Application No. : 76900 ;Jamaica

4257274 06/08/2019

Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Home security monitoring services; consultancy, advisory and information services relating to home security monitoring; electronic monitoring and security services for residential and commercial properties; consultancy, advisory and information services relating to home security monitoring.
ASSOCIATION OF SOLAR PRODUCTS MANUFACTURERS AURANGABAD
“Renuka” Row House No. 18 Gut No.82 P Laxmi Vihar, Deolai, Aurangabad - 431 010
PRESIDENT
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.

Proposed to be Used
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN
CLASS 45
4257671  06/08/2019
J1010 SOLUTIONS (OPC) PRIVATE LIMITED
HOUSE NO.15, FLAT NO.10, ST.ROQUE GROTTO HOUSE,KALINA KOLIVERY VILLAGE,SANTACRUZ, MUMBAI - 400104
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Marriage agency services, Marriage bureau services, Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
WINCAN INTERNET SERVICES PRIVATE LIMITED
trading as WINCAN INTERNET SERVICES PRIVATE LIMITED
NO. 6, 36TH CROSS, 26TH MAIN, 9TH BLOCK, JAYANAGAR BANGALORE - 560069
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used

CHENNAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; DATING SERVICES, INVESTIGATIONS PERSONAL BACKGROUND, MATRIMONIAL SERVICES, PROVIDING ALL KINDS OF MATCH MAKING AND MATRIMONIAL SERVICES BOTH ONLINE AND OFFLINE.
Trade Marks Journal No: 1919, 16/09/2019 Class 45

NISHANT JAYWANT MHATRE
SHOP NO. 1, SONIBAI TOWER, NEAR GAONDEVI MANDIR, KALWA (WEST), THANE, MAHARASHTRA, INDIA – 400605
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4260294 08/08/2019
LEAFBERRY ADS PRIVATE LIMITED
KARTAR BHAWAN, 4TH FLOOR, NEAR PAU GATE NO. 01, FEROZEPUR ROAD, LUDHIANA-141001 (PB.)
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI

Personal & Social Services Rendered by others to meet the needs of Individuals.
4260461 08/08/2019
HELPINGHANDS PROFESSIONALS LLP
B-46 SHISH RAM PARK UTTAM NAGAR DELHI - 110059
Limited Liability Partnership
Address for service in India/Attorney address:
AKASH VERMA
B-46 SHISH RAM PARK UTTAM NAGAR DELHI- 110059
Proposed to be Used
DELHI
LEGAL CONSULTATION IN THE FIELD OF TAXATION, LEGAL ADVISORY SERVICES, LEGAL ADMINISTRATION OF LICENSES, PROVIDING INFORMATION IN THE FIELD OF INTELLECTUAL PROPERTY LEGAL SERVICES, TRADEMARK MONITORING, LEGAL DOCUMENT PREPARATION, SECRETARIAL SERVICES, ACCOUNTING SERVICES
4262065  10/08/2019
11 JURIS SOLUTIONS SIMPLIFIED
SHOOPERS SQUARS MALL, R 14/8, SECTOR 14 RAJ NAGAR, GHAZIABAD UTTAR PRADESH-201002
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001
Used Since :01/06/2018
DELHI
LEGAL SERVICES
MEDILAND
4263350  13/08/2019
SIVA PRASADU PRABHAKARAN PILLAI
First Floor, 60A, Pratap Enclave, Mohan Garden, Near Kamal Model School, Uttam Nagar, New Delhi - 110059
Proprietorship
Address for service in India/Agents address:
JUSTIN PAUL
KIZHAKKE PALLIPPURATHU HOUSE, PALACKAMATTOM, KINGIMIMATTOM PO, ERNAKULA, KERALA-682311.
Used Since :15/07/2012
DELHI
Safety, rescue, security and enforcement services, Fire fighting services, Fire prevention consultation, Monitoring of fire
alarms, Rental of fire extinguishers, Leasing of fire alarms, Providing information relating to the rental of fire alarms,
providing information relating to the rental of fire extinguishers, Advisory services in relation to safety, Security
consultancy
4264527  14/08/2019
M. A. FAISAL AHMED PROPRIETOR OF PREMIER SECURITY FORCE
SAI SILICON HEIGHTS OFFICE NO 101.BACK SIDE OF CGR INTERNATIONAL SCHOOL, AYYAPPA SOCIETY HI-TECH CITY MADHAPUR HYDERABAD -500081
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
SHAKTI DEVAM

4266399    16/08/2019

ACHARY KALKI KRISHNAN
C/O AstroDevam, Ground Floor 39, Ansal Fortune Arcade, Sector 18, Noida-201301, India,
Citizen Of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI
Astrological services
Wizikey

4266953   16/08/2019
BORING BRANDS PRIVATE LIMITED
1ST FLOOR GOVIND LANE 4831/24 ANSARI ROAD,DARYA GANJ NEW DELHI CENTRAL,DELHI - 110002
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4267378   17/08/2019
PRIYANKA ANAND
C-1008, 10th floor, ITrend Homes, Survey No. 275/1/276/1, near Knorr-Bremse, Rajiv Gandhi Infotech Park, Phase-2, Hinjewadi, Pune 411057, Maharashtra, India
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Fire-fighting, Fire fighting services, Fire prevention consultancy, Safety evaluation, Advisory services in relation to safety, Rental of equipment for safety, rescue, security and enforcement
TapChief

4268850   20/08/2019

PILANI EXPERTS TECHNOLOGY LABS PRIVATE LIMITED
4th Floor, Fawwaz Manor, No. 1210, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka-560008, India
STARTUP - PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.
Used Since: 28/06/2016

CHENNAI
Legal consultation services; Expert consultancy relating to legal issues; Information, advisory and consultancy services relating to legal matters
4268862   20/08/2019
HIDDEN BRAINS INFOTECH PVT LTD
301, SACHET IV, NEAR PRERNATIRTH DERASAR ROAD, SATELLITE, AHMEDABAD, GUJARAT 380015
BODY INCORPORATE
Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRMA UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481, GUJARAT
Used Since :11/05/2004

AHMEDABAD
SERVICES RELATED TO INVESTIGATION AND SURVEILLANCE, SECURITY SERVICES AND CUSTOMISED SERVICES FOR THE PROTECTION OF INDIVIDUALS AND RENDERING PERSONAL SERVICES FOR THE NEEDS OF INDIVIDUALS ALL INCLUDED IN CLASS 45
HIDDEN BRAINS

4268863  20/08/2019
HIDDEN BRAINS INFOTECH PVT LTD
301, SACHET IV, NEAR PRERNATIRTH DERASAR, SATELLITE, AHMEDABAD, GUJARAT 380015
BODY INCORPORATE

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRM UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481,
GUJARAT

Used Since :11/05/2004

AHMEDABAD

SERVICES RELATED TO INVESTIGATION AND SURVEILLANCE, SECURITY SERVICES AND CUSTOMISED SERVICES
FOR THE PROTECTION OF INDIVIDUALS AND RENDERING PERSONAL SERVICES FOR THE NEEDS OF INDIVIDUALS
ALL INCLUDED IN CLASS 45
Firewings

4268876  20/08/2019
APEKSHA PANDEY
L – 4/151, Near Mini Stadium, Vinay Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010
Individual

Address for service in India/Attorney address:
JUHI CHANDEL
Sri Sai Complex, Munnireddy layout, Uttrahalli main road, Bangalore 560061

Proposed to be Used
DELHI
Safety and Security service
4268946   20/08/2019
RAMSINHIJI MERAJI VANZARA
656/1, DIFENCE COLONY, SECTOR-30, GANDHINAGAR-382030-GUJARAT
LABOUR SECURITY SERVICES
Proprietor
Proposed to be Used
AHMEDABAD
Security services for the protection of property and individuals, personal and social services rendered by others to meet the needs of individual.
4272271  22/08/2019
SUSHANT SHHAH
B-1003, AKRUTI ELEGANCE, 90 FEET ROAD, MULUND EAST, MUMBAI - 400081
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :11/08/2018
MUMBAI
Astrology Consultancy, Psychic reading services, Spiritual consultancy, Providing on-line information in the field of
spirituality, self-help, and personal empowerment subject matters, Personal and social services rendered by others to
meet the needs of individuals, Legal services; Security services for the physical protection of tangible property and
individuals; Personal and social services rendered by others to meet the needs of individuals
EnviNOx

1714939  28/07/2008
UHDE GMBH
trading as ;UHDE GMBH
DEGGINSTER, 10-12 4600 DORTMUND 1, FEDERAL REPUBLIC OF WEST GERMANY.
Manufacturers, Merchants & Service Providers
a company organised and existig under the laws of germany

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI

Cl.7; APPARATUSES, DEVICES AND COMBINATIONS THEREOF AND MEMBERS OR COMPONENTS OF SUCH A NATURE FOR THE REMOVAL OF ENVIRONMENTALLY HAZARDOUS NITROGEN COMPOUNDS FROM WASTE GASES, ESPECIALLY FOR THE REDUCTION AND/OR REMOVAL OF NITROGEN OXIDES (NOX) AND ESPECIALLY FOR THE COMBINED REMOVAL OF NITROGEN OXIDES (NOX) AND NITROGEN (II) OXIDE (N2O), NAMELY THROUGH CATALYTIC-CHEMICAL DECOMPOSITION OF NITROGEN OXIDES (NOX) AND/OR NITROGEN (II) OXIDE (N2O), ESPECIALLY BY APPLYING AMMONIA (NH3), HYDROGEN (H2), HYDROCARBONS, CARBON MONOXIDE OR MIXTURES THEREOF AS REDUCTANTS

Cl.37; INSTALLATION, ASSEMBLY, REPAIR, SERVICING AND MAINTENANCE OF APPARATUSES, DEVICES AND COMBINATIONS THEREOF AND MEMBERS OR COMPONENTS OF SUCH A NATURE FOR THE REMOVAL OF ENVIRONMENTALLY HAZARDOUS COMPOUNDS FROM WASTE GASES, ESPECIALLY FOR THE CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND ESPECIALLY FOR THE COMBINED CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND NITROGEN (II) OXIDE (N2O)

Cl.42; ENGINEERING SERVICES RELATED TO THE PROCESS TECHNOLOGY OF THE ABOVE-MENTIONED PRODUCTS; SERVICES OF A CONSULTING ENGINEER RELATED TO PROJECT PLANNING, DESIGN, SUPERVISION OF ASSEMBLY, COMMISSIONING, OPERATION, INSPECTION, SERVICING, MAINTENANCE, REVAMPS, EXPANSION AND DEMOLITION OF CHEMICAL AND OTHER INDUSTRIAL PLANTS; ENGINEERING RELATED TO LICENSING PROCEDURES FOR OFFICIAL PERMITS AND ENVIRONMENTAL IMPACT STUDIES REQUIRED FOR THE ABOVE-MENTIONED SERVICES AND ENGINEERING TASKS; COMPUTER PROGRAMMING FOR THE OPERATION OF APPARATUSES, DEVICES AND COMBINATIONS THEREOF FOR THE CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND FOR THE COMBINED CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND NITROGEN (II) OXIDE (N2O) AND COMBINATIONS THEREOF; DEVELOPMENT OF PROCESSES AND DESIGN OF PLANTS FOR THIRD PARTIES AND ENGINEERING SERVICES FOR OTHER CONTRACTORS IN THE FIELD OF THE CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND OF THE COMBINED CATALYTIC CONVERSION OF NITROGEN OXIDES (NOX) AND NITROGEN (II) OXIDE (N2O)
2269830    20/01/2012
Nissan Motor Co. Ltd
trading as ;Nissan Motor Co. Ltd
NO.2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN.
MANUFACTURERS & MERCHANTS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.35; RETAIL SERVICES OR WHOLESALE SERVICES FOR VARIOUS GOODS, NAMELY AUTOMOBILES, THEIR PARTS
AND FITTINGS (EXCLUDING THEIR TRANSPORTATION); ADVERTISING AND PUBLICITY SERVICES FOR AUTOMOBILES;
PROMOTING PUBLIC AWARENESS OF ELECTRIC MOTOR VEHICLES AND THE LIFESTYLE CHANGES THEY PRODUCE;
PROVIDING WEBSITES FEATURING CONSUMER PRODUCT INFORMATION ABOUT ELECTRIC AUTOMOBILES AND
INFORMATION PERTAINING TO PURCHASING SUCH AUTOMOBILES; DEALERSHIPS IN THE FIELD OF MOTOR
VEHICLES; PROVIDING INFORMATION ABOUT ELECTRIC VEHICLES, NAMELY, CONSUMER PRODUCT INFORMATION
AND PRICE COMPARISON INFORMATION; PROMOTING THE GOODS AND SERVICES OF OTHERS THROUGH THE
ADMINISTRATION OF INCENTIVE AWARD PROGRAMS INVOLVING THE DISTRIBUTION OF EV (ELECTRIC VEHICLE)
DRIVING MILEAGE CREDIT; INFORMATION SERVICES, NAMELY, PROVIDING PRICE-COMPARISON INFORMATION IN
THE FIELD OF GASOLINE
Cl.37; REPAIR OR MAINTENANCE OF AUTOMOBILES, ELECTRIC VEHICLES INCLUDING ELECTRIC AUTOMOBILES,
WAGONS, TRUCKS, VANS, SPORT UTILITY VEHICLES, BUSES, RECREATIONAL VEHICLES (RV), SPORTS CARS,
RACING CARS, LORRIES, FORK LIFT TRUCKS, AND TOWING TRACTORS (TRACTORS), AND STRUCTURAL PARTS AND
FITTINGS THEREOF; PROVIDING INFORMATION ABOUT REPAIR OR MAINTENANCE OF AUTOMOBILES, ELECTRIC
VEHICLES INCLUDING ELECTRIC AUTOMOBILES, WAGONS, TRUCKS, VANS, SPORT UTILITY VEHICLES, BUSES,
RECREATIONAL VEHICLES (RV), SPORTS CARS, RACING CARS, LORRIES, FORK LIFT TRUCKS, AND TOWING
TRACTORS (TRACTORS), AND STRUCTURAL PARTS AND FITTINGS THEREOF; REPAIR OR MAINTENANCE OF
MEASURING OR TESTING MACHINES AND INSTRUMENTS; REPAIR OR MAINTENANCE OF POWER DISTRIBUTION OR
CONTROL MACHINES AND APPARATUS; REPAIR OR MAINTENANCE OF ROTARY CONVERTERS; REPAIR OR
MAINTENANCE OF PHASE MODIFIERS; REPAIR OR MAINTENANCE OF CHARGERS; REPAIR OR MAINTENANCE OF
BATTERIES AND CELLS; REPAIR OR MAINTENANCE OF INTERNAL COMBUSTION ENGINES; REPAIR OR
MAINTENANCE OF PARTS OF INTERNAL COMBUSTION ENGINES; REPAIR OR MAINTENANCE OF STARTERS FOR
MOTORS AND ENGINES, NOT FOR LAND VEHICLES; REPAIR OR MAINTENANCE OF PARTS FOR AC MOTORS AND DC
MOTORS; REPAIR OR MAINTENANCE OF AC GENERATORS AND DC GENERATORS; REPAIR OR MAINTENANCE OF
POWER GENERATORS; REPAIR OR MAINTENANCE OF ELECTRIC WIRES OR CABLES; REPAIR OR MAINTENANCE OF
TELECOMMUNICATION DEVICES AND APPARATUS; REPAIR OR MAINTENANCE OF TELEPHONE APPARATUS; REPAIR
OR MAINTENANCE OF PARTS AND ACCESSORIES FOR TELECOMMUNICATION MACHINES AND APPARATUS; REPAIR
AND MAINTENANCE OF TELEMATICS APPARATUS FOR VEHICLES; REPAIR OR MAINTENANCE OF CHARGE
SYSTEMS USED IN LAND VEHICLES.

BATTERY CHARGING AND NOTIFYING THE DRIVER OF THE CHARGING STATUS; MONITORING OF ELECTRICITY
VEHICLE DOOR LOCK AND UNLOCK, DETECTION AND NOTIFICATION OF SAME TO VEHICLE OWNERS; MONITORING
MOTOR VEHICLE DEALERSHIP SERVICES; ROADSIDE EMERGENCY AND SECURITY SERVICES, NAMELY, REMOTE
CHARGE LEVEL OF AUTOMOBILE BATTERY; PROVIDING AN INSPECTION PROGRAM FOR PRE-OWNED VEHICLES;
AVAILABILITY OF ELECTRICITY CHARGING POINTS FOR VEHICLES.

CL.42; WEATHER INFORMATION SERVICES; HOSTING AN ONLINE COMMUNITY WEBSITE FEATURING INFORMATION
ABOUT ELECTRIC VEHICLES FOR ELECTRIC VEHICLE OWNERS; ONLINE SYSTEM MANAGEMENT SERVICES THAT
AVAILABILITY OF GASOLINE STATIONS; PROVIDING INFORMATION REGARDING THE LOCATION AND
ELECTRONIC ALERTS VIA THE INTERNET NOTIFYING VEHICLE OWNERS OF TIMING FOR VEHICLE MAINTENANCE.

CL.41; PROVIDING ON-LINE MAGAZINES IN THE FIELDS OF AUTOMOBILES, FASHION, ENTERTAINING AND STYLE;
ONLINE PUBLICATION OF ELECTRONIC MAGAZINES; VEHICLE-DRIVING INSTRUCTION; VEHICLE-DRIVING
INSTRUCTION, NAMELY, PROVIDING INFORMATION ABOUT ECONOMIC DRIVING; PROVIDING DIGITAL MUSIC [NOT
DOWNLOADABLE!] ON THE INTERNET

CL.38; MOBILE TELEPHONE COMMUNICATION; COMMUNICATION BY COMPUTER TERMINALS; COMMUNICATION BY
TELEPHONE; RENTAL/LEASING OF COMMUNICATION EQUIPMENT, INCLUDING TELEPHONES, FACSIMILE MACHINES;
INFORMATION ABOUT DATA COMMUNICATION (INCLUDING INFORMATION BY CABLE AND RADIO COMMUNICATION
NETWORKS); COMMUNICATION BY E-MAIL; INFORMATION ABOUT COMMUNICATION NETWORKS BY COMPUTER
TERMINALS; COMMUNICATION BY VAN (VALUE ADDED NETWORK); PROVIDING TELECOMMUNICATIONS
CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING USER ACCESS TO GLOBAL POSITIONING SIGNALS
FOR NAVIGATION PURPOSES; PROVIDING USER ACCESS TO THE INTERNET; DATA COMMUNICATION WITH LETTERS,
IMAGE AND SOUND BY E-MAIL AND COMPUTERS; PROVIDING USER ACCESS TO GLOBAL COMPUTER NETWORK;
TELEMATIC ASSISTANCE VIA A SERVICE AND ALARM CENTRE FOR TRANSPORT AND TRAFFIC FOR CONNECTING
CALLS FOR THE PURPOSE OF INTERVENTION AND HELP FOR PERSONS AND VEHICLES IN THE CASE OF AN
ACCIDENT, BREAKDOWN OR THEFT; PROVISION OF CONNECTIVITY SERVICES AND ACCESS TO ELECTRONIC
COMMUNICATIONS NETWORKS, FOR TRANSMISSION AND DOWNLOAD OR RECEPTION OF AUDIO, VIDEO OR
MULTIMEDIA CONTENT; PROVIDING ACCESS TO DIGITAL MUSIC ON THE INTERNET; TELECOMMUNICATIONS, NAMELY
RECEIVING, COORDINATING AND FORWARDING OF REMOTE CALLS ON VEHICLE CONDITION;
TELECOMMUNICATIONS, NAMELY RECEIVING, COORDINATING AND FORWARDING OF REMOTE EMERGENCY CALLS*;
TRANSMISSION OF TEXT, VOICE AND ALARM MESSAGES AND OF SIGNAL, MEASURING, SOUND, IMAGE, VIDEO,
POSITION, MOVEMENT AND STATE DATA BETWEEN LAND VEHICLES AS WELL AS BETWEEN
ELECTRONIC MACHINES AND A VARIETY OF DATA CENTERS AND TELEMATIC SYSTEMS, PHONES OR PERSONAL COMPUTERS;
TELECOMMUNICATION SERVICES, NAMELY, ELECTRONIC TRANSMISSION OF DATA FOR VEHICLE OWNERS AND DRIVERS. FEATURING DATA THAT ASSISTS IN STOLEN VEHICLE TRACKING;
COMPUTER AIDED TRANSMISSION OF SIGNALS FOR VEHICLE LOCKING MECHANISM; TELEMATIC SERVICES,
NAMELY ENERGY MONITORING SERVICES, NAMELY, VIEWING OR RECORDING THE TIMING OR LEVEL OF USE AND
CONTROL OF ELECTRICITY USED BY SELECTED DEVICES VIA TELEMATIC SYSTEMS; TELEMATIC SERVICES, NAMELY
ENERGY MONITORING SERVICES FOR OTHERS, NAMELY, VIEWING OR RECORDING THE TIMING OR LEVEL OF USE
AND CONTROL OF ELECTRICITY USED BY SELECTED DEVICES VIA TELEMATIC SYSTEMS; TELEMATIC SERVICES,
NAMELY, TRANSFER OF DATA, NAMELY, ROAD AND DRIVING RELATED INFORMATION BY TELEMATIC SYSTEMS;
COMMUNICATION BY TELEMATIC SYSTEMS, NAMELY, FOR DISPLAYING ROAD AND DRIVING RELATED INFORMATION;
TELECOMMUNICATIONS, NAMELY, TRANSFER OF DATA, NAMELY, GENERAL INFORMATION AS WELL AS CAR,
TRAFFIC AND ROAD RELATED INFORMATION BY TELEMATIC SYSTEMS; TELECOMMUNICATIONS, NAMELY,
TRANSFER OF DATA AND APPLICATION SOFTWARE; TELECOMMUNICATION SERVICES, NAMELY, ELECTRONIC
TRANSMISSION OF VOICE MESSAGES AND DATA.

CL.39; TRANSPORTATION INFORMATION; CAR TRANSPORT; BOAT TRANSPORT; TRANSPORT BROKERAGE;
VEHICLE RENTAL AND LEASING SERVICES; ASSISTANCE IN INSTANCES OF MOTOR VEHICLE BREAKDOWN,
INCLUDING TOWING AND TRANSPORTATION; TRANSPORTATION OF PASSENGERS BY ROAD, SEA AND AIR;
INFORMATION SERVICES, NAMELY, PROVIDING WEATHER INFORMATION, NEWS, TRAFFIC INFORMATION, FLIGHT
ARRIVAL AND DEPARTURE INFORMATION; GPS (GLOBAL POSITIONING SYSTEM) NAVIGATION SERVICES, NAMELY,
PROVIDING BEST FORECAST ROUTE GUIDANCE TO DRIVERS, NAVIGATION SERVICES VIA THE INTERNET AND
AN ASSISTANT DESTINATION SETTING; GPS (GLOBAL POSITIONING SYSTEM) NAVIGATION SERVICES, NAMELY,
VOICE ROUTING AND LOCATION ASSISTANCE AND CONVENIENCE SERVICES THROUGH COMPONENTS INTEGRATED
INTO A MOTOR VEHICLE, NAMELY, TRANSMITTERS, RECEIVERS, MICROPROCESSORS, SOFTWARE, CELLULAR
PHONE, AND ELECTRICAL ARCHITECTURE ALL INTERACTING WITH GLOBAL POSITION SYSTEM AND SATELLITE
TECHNOLOGY AND A CUSTOMER SERVICE CENTER; PROVIDING ELECTRICITY CHARGING POINTS FOR VEHICLES;
PARKING SERVICES FOR VEHICLES; RENTAL OF VEHICLES; PROVIDING INFORMATION REGARDING THE LOCATION
AND AVAILABILITY OF GASOLINE STATIONS; PROVIDING INFORMATION REGARDING THE LOCATION AND
AVAILABILITY OF ELECTRICITY CHARGING POINTS FOR VEHICLES.

CL.42; WEATHER INFORMATION SERVICES; HOSTING AN ONLINE COMMUNITY WEBSITE FEATURING INFORMATION
ABOUT ELECTRIC VEHICLES FOR ELECTRIC VEHICLE OWNERS; ONLINE SYSTEM MANAGEMENT SERVICES THAT
ALLOW USERS TO REMOTELY VIEW, MONITOR, PROGRAM, OPERATE AND CONTROL BATTERY SYSTEMS AND AIR
CONDITIONING SYSTEMS IN ELECTRIC VEHICLES; REMOTE MONITORING AND PROVISION OF RESULTS OF THE
CHARGE LEVEL OF AUTOMOBILE BATTERY; PROVIDING AN INSPECTION PROGRAM FOR PRE-OWNED VEHICLES;
MOTOR VEHICLE DEALERSHIP SERVICES; ROADSIDE EMERGENCY AND SECURITY SERVICES, NAMELY, REMOTE
VEHICLE DOOR LOCK AND UNLOCK, DETECTION AND NOTIFICATION OF SAME TO VEHICLE OWNERS; MONITORING
BATTERY CHARGING AND NOTIFYING THE DRIVER OF THE CHARGING STATUS; MONITORING OF ELECTRICITY
SYSTEMS USED IN LAND VEHICLES.
Cl.45;Providing websites featuring information regarding lifestyle changes produced by the use of electric automobiles; remote set and start of battery charge and air conditioner in an electric vehicle; emergency roadside assistance services, in particular responding to calls for emergency assistance for passengers getting injured or sick; vehicle monitoring services for safety purposes, namely, automatic notification of airbag deployment, automatic collision notification services and notification to operator of abnormal status of vehicle; roadside emergency and security services, namely, stolen vehicle tracking, detection and notification of same to vehicle owners; teen driver management, namely, monitoring, tracking and alerting motor vehicle owners whether teen drivers have exceeded speed limit or left a limited pre-set geographical area for security and safety purposes using a global positioning system; concierge services for others comprising remotely setting the air conditioning in vehicles, rendered over the phone, via e-mail or by text message; concierge services for others comprising remotely making reservations for charging electric vehicles, rendered over the phone, via e-mail or by text message; making reservations at electricity charging points for vehicles; concierge services for others comprising making requested personal arrangements and reservations and providing customer-specific information to meet individual needs, all rendered over the phone, via e-mail or by text message.
2529021  10/05/2013
HERO MOTOCORP LIMITED
34, Community Centre, Basant Lok, Vasant Vihar, New Delhi - 110057
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
A Company incorporated under the provisions of the Companies Act, 1956
Address for service in India / Agents address:
LUTHRA & LUTHRA.
103-104, ASHOKA ESTATE 24, BARAKHAMBA ROAD, NEW DELHI - 1.
Used Since: 16/06/2012
DELHI
Cl. 12; VEHICLES, INCLUDING PARTS, FITTINGS AND ACCESSORIES THEREOF FALLING IN ACCESSORIES THEREOF FALLING IN CLASS 12
Cl. 37; REPAIR, MAINTENANCE, INSTALLATION AND SERVICING OF VEHICLES
2794774  21/08/2014
DBS BANK LTD.
12 Marina Boulevard, Marina Bay Financial Centre Tower 3, Singapore 018982
Manufacturers, Traders and Service Providers
A company organised and existing under the laws of Singapore.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2759069

DELHI

The mark represented above is intended to be used as a series, in terms of the annexed representation and additional representation sheets as per the provision of Section 15(3) read with Rules 29 and 32.

Cl.9; Application software; computer software; downloadable mobile applications (application software); computer software application for mobile devices, personal computers, consoles and tablets, namely, software used for depositing and withdrawing funds from bank accounts, credit card accounts, debit card accounts, transferring funds, making transactions, and viewing bank account information; computer hardware, computer peripherals and software to facilitate electronic payment, electronic cash transactions, electronic funds transfer and electronic money transfer services by electronic and wireless means; computer hardware, computer peripherals and software for use in electronic and wireless business and consumer transactions, namely computer hardware, peripherals and software to facilitate payments by electronic and wireless means; computer hardware and software to facilitate access to payment accounts for the purpose of commerce by electronic and wireless means.

Cl.36; Insurance; financial affairs; monetary affairs; banking, investment and credit services; deposit taking; securities and underwriting; arranging of finance and loans; financial services relating to dealings in securities and commodities; provision of finance; raising of finance; finance leasing; taxation services; financial advisory services; financial appraisals; financial asset management; financial brokerage; financial credit services; financial economic advisory services; financial economic analysis; financial evaluations in respect of insurance, banking and real estate; financial exchange services; fund management services; financial guarantee services; provision of financial information; financial intermediary services; financial investment fund services; financial lending; financial loss management; financial management services; financial management of funds and stocks; financial market information services; financial nominee services; financial planning services; financial portfolio management; financial research; financial strategy consultancy services; financial trust management; financial valuation service; financing of acquisitions; financing services; investing of funds; investment advice; investment asset management; investment banking; investment brokerage; investment business services; investment fund management; monetary transfer services; monetary transaction services; money brokerage; money order services; money transfer services; electronic money transfer services; banking services in relation to the electronic transfer of funds; currency exchange; banking via the global communications network; home banking; cash card services; charge card services; credit card management services; credit card payment processing services; debit card services; savings bank services; electronic cash transactions; electronic funds and currency transfer services; processing of financial transactions on-line via a computer database or via a global information network or via telecommunications or mobile devices or at the point of sale; provision of electronic contactless payment services; banking via the global communications network; Internet banking; electronic banking and computerised or automated financial services; mobile banking services; electronic credit card transactions; electronic debit transactions; financial information rendered by computer by means of a secure information computer network; financial information provided by electronic means; providing electronic processing of credit and debit card transactions and electronic payments via a global computer network; advisory, administrative, information and consultancy services in respect of all of the aforesaid; provision of all of the aforesaid services online from a computer database or through the global communications network.

5905
2948622   23/04/2015
TV ENTERTAINMENT REALITY NETWORK B.V.
Hullenbergweg 413 5e verd., 1101 CS, Amsterdam
Manufacturers and Service Providers
A Private Limited Liability Company (Besloten Vennootschap)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Advertising, including production of advertising films; television advertising; on-line advertising on a computer network

Cl.38; Telecommunications, including wireless broadcasting; television broadcasting; cable television broadcasting; providing access to databases; computer aided transmission of messages and images.

Cl.41; Entertainment, including movie studios; production of radio and television programmes; game services provided on-line from a computer network; television entertainment; information about science, culture and art provided on-line;&nbsp;film production, other than advertising films; rental of sound recordings; rental of videotapes; news reporters services; music composition services; subtitling; scriptwriting services; photographic reporting; production of shows.
FOREVERMARK ETERNAL COLLECTION

Priority claimed from 24/03/2015; Application No. : 013869995 ;European Union
2964861    15/05/2015
DE BEERS UK LIMITED
20 Carlton House Terrace, London SW1Y 5AN, United Kingdom
Manufacturers and Service Providers
A company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery and imitation jewellery; precious and semi-precious stones; horological and chronometric instruments.

Cl.35; Retail and wholesale services, advertising and marketing services, all in the field of precious metals and their alloys and goods in precious metals or coated therewith, jewellery and imitation jewellery, precious and semi-precious stones, horological and chronometric instruments.
PAN VISHAL

3092165  02/11/2015
SEEMA OVERSEAS
40, ENGINEERS ENCLAVE, PITAMPURA, DELHI 110034
MANUFACTURER, TRADER AND MERCHANTS

Address for service in India/Attorney address:
TRADEMARK JURIS
412 - A, KIRTI SHIKHAR, ANSAL TOWERS, DISTRICT CENTRE, JANAK PURI, NEW DELHI - 110058

Proposed to be Used
DELHI

Cl.31; PAN MASALA (WITHOUT TOBACCO), SCENTED SUPARI, MUKHWAS, SCENTED POWDER, KATTA, SUPARI MIX,
SCENTED MASALA, BETEL NUTS, MOUTHFRESHNERS, BETELNUT POWDER

Cl.34; KHAINI, DESI GUTKHA, CHEWING TOBACCO (PAN MASALA MIXED WITH ZARDA), INCLUDED IN CLASS - 34.
SOUTHAMPTON FOOTBALL CLUB LIMITED
trading as Southampton Football Club Limited
St Mary's Stadium, Britannia Road, Southampton SO14 5FP, United Kingdom

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Registration of this trade mark shall give no right to the exclusive use of the word SOUTHAMPTON. THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE;CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS; DENTIFRICES; DEODORANTS.

Cl.6; BADGES MADE OF COMMON METALS AND THEIR ALLOYS; VEHICLE BADGES; BUCKLES, BUSTS, FIGURINES, HOOKS, KEY RINGS, KEYS, MEMORIAL PLATES AND PLAQUES, ORNAMENTS, MONUMENTS, SIGNS, NUMBER PLATES, STATUES AND STAFFETTES, WORKS OR ART, ALL MADE WHOLLY OR PRINCIPALLY OF METAL, BRONZES PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS; COMMON METALS AND THEIR ALLOYS; IRONMONGERY, SMALL ITEMS OF METAL HARDWARE;PIPES AND TUBES OF METAL; SAFES; ORES.

Cl.9; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; MAGNETIC AND MAGNETICALLY ENCODED CARDS; SMART CARDS; CREDIT, CHARGE, DEBIT AND/OR CASH CARDS; APPARATUS FOR PROCESSING CARD TRANSACTIONS AND DATA RELATING THERETO AND FOR PAYMENT PROCESSING; CASH REGISTERS; SOUND AND/OR VIDEO RECORDINGS; TAPES; CASSETTES; COMPACT DISCS; FILMS; VIDEO RECORDERS; DVDS; COMPUTER GAMES; COMPUTER SOFTWARE; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC SCOREBOARDS; TELECOMMUNICATIONS APPARATUS, EQUIPMENT AND ACCESSORIES; BROADCASTING APPARATUS AND INSTRUMENTS; MOBILE PHONES; MOBILE PHONE ACCESSORIES; CASES FOR MOBILE PHONES; SUNGLASSES; EYEGLASSES; GOGGLES; PROTECTIVE CLOTHING AND PROTECTIVE FOOTWEAR; PADS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH; JEWELLERY, PRECIOUS STONES; HORELOGICAL AND CHRONOMETRIC INSTRUMENTS; WATCHES, WRISTWATCHES, WATCH STRAPS, CLOCKS, STOPWATCHES; BROOCHES; PINS (JEWELLERY); TEAM AND PLAYER TRADING PINS (JEWELLERY); TIE CLIPS AND TIE PINS; CUFFLINKS; COMMEMORATIVE MEDALS, COMMEMORATIVE CUPS, COMMEMORATIVE PLATES; TANKARDS; TROPHIES, STATUES AND SCULPTURES; ASHTRAYS AND CIGARETTE CASES; COINS; MEDALS AND BADGES FOR CLOTHING; ALARM CLOCKS, BRACELETS, BUCKLES OF PRECIOUS METAL, WATCH CHAINS, JEWELLERY CHAINS, EARRINGS; PIN BADGES; KEY RINGS; KEY FOBs.

Cl.16; PRINTED MATTER; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD
PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; INSTRUCTIONAL AND TEACHING MATERIAL; CARDBOARD AND PLASTIC CARDS; BOOKLETS; POSTERS; BOOKMARKS; FLAGS, BANNERS; PAPER; CARDBOARD; NOTE-PAPER TRANSFERS; DECALCOMANIAS; LABELS; WRAPPING AND PACKAGING MATERIALS; TRADING CARDS, PERIODICAL PUBLICATIONS; NEWSPAPERS; BOOKS; MAGAZINES; ALBUMS; PENS, PENCILS, RULERS, PENCIL CASES, WRITING PAPER; STICKERS; VEHICLE STICKERS; WRITING AND DRAWING INSTRUMENTS; GREETING CARDS; CALENDARS; DIARIES; ADDRESS BOOKS; FOLDERS; FILES; CHEQUE BOOK HOLDERS; PAPER COASTERS; COASTERS OF CARDBOARD; PRINTED PUBLICATIONS; JOURNALS; BROCHURES; LEAFLETS; CATALOGUES; CIRCULARS; MANUALS; PROGRAMMES; DIRECTORIES; ANNUALS; PROSPECTUSES; TEMPORARY TATTOOS.

Cl.18; LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY; KEYCASES; PURSES; BAGS; HANDBAGS, BOOT BAGS; HOLDALLS; LUGGAGE; SUITCASES; RUCKSACKS; BACKPACKS; SPORTING BAGS; WALLETS; CREDIT CARD HOLDERS; BRIEFCASES; CARD CASES; LUGGAGE LABEL HOLDERS; BELTS, STRIPS; COLLARS FOR PETS; LUGGAGE STRAPS AND LUGGAGE TAGS MADE OF LEATHER.

Cl.25; CLOTHING; FOOTWEAR; HEADGEAR.

Cl.28; GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES; TOYS; BOARD GAMES; HAND-HELD, SELF-CONTAINED GAMES APPARATUS; FOOTBALLS; BALLS; BAGS ADAPTED FOR CARRYING SPORTING ARTICLES AND APPARATUS; MINIATURE REPLICA FOOTBALL KITS; DARTS AND FLIGHTS THEREFOR, BALLOONS; COIN/COUNTER OPERATED GAMES; ORDINARY PLAYING CARDS; GAMES ADAPTED FOR USE WITH TELEVISION RECEIVERS; MODELS BEING TOYS; PLASTIC MODELS BEING TOYS; TEDDY BEARS; PUZZLES; BUBBLE MAKING WAND AND SOLUTION SETS; POKER CHIPS.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS MANAGEMENT OF SPORTS PEOPLE; COMPILATION OF STATISTICS; MARKETING; OPINION POLLING; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; SALES PROMOTION FOR OTHERS; ONLINE ADVERTISING AND MARKETING SERVICES; PROMOTIONAL SERVICES; PROVIDING INFORMATION REGARDING ORGANISING AND CONDUCTING VOLUNTEER PROGRAMMES AND COMMUNITY SERVICE PROJECTS; RETAIL SALE SERVICES AND THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS.

Cl.38; TELECOMMUNICATIONS; CELLULAR TELEPHONE COMMUNICATION; ELECTRONIC MAIL; PROVIDING ACCESS TO DATABASES; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; RADIO BROADCASTING; TELEVISION BROADCASTING; WIRELESS BROADCASTING; MULTIMEDIA TELECOMMUNICATIONS; BROADCASTING VIA TELEVISION OR OVER THE INTERNET; PAY-PER-VIEW TELEVISION, VIDEO-ON-DEMAND; VIDEO-TEXT AND TELETEXT TRANSMISSION SERVICES; BROADCASTING VIA CABLE TELEVISION, RADIO; BROADCASTING OF PROGRAMMES BY SATELLITE; PROVISION OF RADIO AND TELEVISION BROADCASTING EQUIPMENT FOR OUTSIDE LOCATIONS; SATELLITE BROADCASTING SERVICES RELATING TO SPORTING EVENTS; SUBSCRIPTION TELEVISION BROADCASTING; TELEVISION BROADCASTING; INFORMATION AND ADVISORY SERVICES RELATING TO THE FOREGOING.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; COACHING [TRAINING]; ELECTRONIC DESKTOP PUBLISHING; ENTERTAINMENT INFORMATION; GAME SERVICES PROVIDED ON-LINE FROM A COMPUTER NETWORK; GAMES EQUIPMENT RENTAL; HOLIDAY CAMP SERVICES [ENTERTAINMENT]; NEWS REPORTERS SERVICES; ORGANIZATION OF SPORTS COMPETITIONS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PROVIDING SPORTS FACILITIES; PUBLICATION OF BOOKS; RADIO ENTERTAINMENT; RECREATION FACILITIES (PROVIDING -); RECREATION INFORMATION; RENTAL OF SPORTS GROUNDS; RENTAL OF STADIUM FACILITIES; SPORT CAMP SERVICES; TELEVISION ENTERTAINMENT; TICKET AGENCY SERVICES [ENTERTAINMENT]; TIMING OF SPORTS EVENTS; INFORMATION RELATING TO SPORTING EVENTS PROVIDED ON-LINE FROM A COMPUTER DATABASE OR THE INTERNET; TRAINING SERVICES AND ORGANISATION OF COMPETITIONS AND SPORTING EVENTS; ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, EXHIBITIONS AND SYMPOSIA RELATING TO FOOTBALL AND OTHER SPORTING ACTIVITIES; OFFICIATING AT SPORTS CONTESTS; PROVISION OF SPORTS FACILITIES; ENTERTAINMENT SERVICES RELATING TO SPORT; PROVISION OF ONLINE ELECTRONIC PUBLICATIONS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS; ARCHIVE LIBRARY SERVICES; PREPARATION OF ENTERTAINMENT PROGRAMMES FOR BROADCASTING.
ABEO

3097875  12/11/2015

THE WALKING COMPANY HOLDINGS, INC.
25 W. Anapamu St., Santa Barbara, California 93101, United States of America

Manufacturers, Merchants and Service providers

Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used

DELHI

Cl.10; Orthopedic inserts for footwear; orthopedic arch supports for footwear.

Cl.35; Retail store services, online store services and mail order catalog and web-based catalog services all featuring footwear and clothing.
Priority claimed from 08/07/2015; Application No. : 067589 ;Jamaica
3133655   21/12/2015
APPLE INC.
One Apple Park Way, Cupertino,California 95014, USA
Manufacturers and Service Providers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
It is a condition of registration that the colours orange, pink, purple, blue and white as shown on the representation affixed to the form of application as enclosed are claimed as a feature of the mark..
Cl.9;Computers; computer peripherals; computer hardware; hand held computers; tablet computers; laptop computers; handheld digital electronic devices capable of providing access to the Internet and for the sending, receiving, and storing of telephone calls, electronic mail, and other digital data; wearable computer peripherals; wearable computer hardware; peripherals for mobile devices; wearable digital electronic devices capable of providing access to the Internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; radios, radio transmitters, and receivers; media players, audio speakers, telephone apparatus, telecommunication devices, and computers for use in motor vehicles; voice recording and voice recognition apparatus; earphones, headphones; audio speakers; microphones; audio components and accessories; sound recording and reproducing apparatus; digital audio and video players and recorders; audio amplifiers and receivers; network communication apparatus; electronic communication equipment and instruments; telecommunications apparatus and instruments; telephones; mobile phones; wireless communication devices for transmission of voice, data, images, audio, video and multimedia content; computer cables, monitors and display screens, keyboards, mice and mouse pads, styluses, printers, and disk drives and hard drives; data storage apparatus and media; computer chips; optical apparatus and instruments; cameras; batteries; television receivers; television monitors; set top boxes; global positioning system (GPS) devices; navigational instruments and devices; handheld devices for controlling speakers, amplifiers, stereo systems and entertainment systems; handheld and wearable devices for playing, organizing, downloading, transmitting, manipulating and reviewing audio, and media files; stereo systems, home theater systems, and home entertainment systems; home theater and home entertainment systems comprised of audio and video players, speakers, amplifiers, and wireless handheld controllers; computer software; computer software for setting up, configuring, operating and controlling mobile devices, wearable devices, mobile phones, computers, and computer peripherals, and audio and video players; application development software; computer software for use in playing, organizing, downloading, transmitting, manipulating, and reviewing audio files, and media files; computer software for use in programming and controlling speakers, amplifiers, computer software for use in controlling audio and video players; computer software for use in the delivery, distribution and transmission of digital music and entertainment-related audio, video, text and multimedia content; computer software for creating searchable databases of information and data for peer-to-peer social networking databases; computer software to enable users to program and distribute audio, video, data, text and other multimedia content, including music, concerts, videos, radio, television, news, sports, games, cultural events, and entertainment-related and educational programs via communication networks; computer software for identifying, locating, grouping, distributing, and managing data and links between computer servers and users connected to electronic communication networks; computer software for accessing,
browsing and searching online databases; downloadable audio and video recordings featuring music, music performances, and music videos; downloadable electronic books, magazines, periodicals, newsletters, newspapers, journals and other publications; electrical and electronic connectors, couplers, chips, wires, cables, chargers, docks, docking stations, interfaces, and adapters for use with all of the aforesaid goods; covers, bags and cases adapted or shaped to contain computers, computer peripherals, computer hardware, hand held computers, tablet computers, laptop computers, mobile phones, telephones, handheld and wearable digital devices, and audio and video players; remote controls and handheld and wearable devices for controlling audio and video players, speakers, amplifiers, home theatre systems, and entertainment systems; accessories, parts, fittings and testing apparatus for all of the aforesaid goods; electronic agendas; apparatus to check stamping mail; cash registers; mechanisms for coin-operated apparatus; dictating machines; hemline markers; voting machines; electronic tags for goods; prize selection machines; facsimile machines; weighing apparatus and instruments; measures; electronic notice boards; measuring apparatus; wafers [silicon slices]; integrated circuits; amplifiers; fluorescent screens; lights conducting filaments [optical fibers]; electric installations for the remote control of industrial operations; lightning arresters; electrolyzers; fire extinguishers; radiological apparatus for industrial purposes; life saving apparatus and equipment; whistle alarms; sunglasses; animated cartoons; egg-candlers; dog whistles; decorative magnets; electrified fences; portable remote-controlled car retarders; electrically heated socks.

Cl.41; Educational services; arranging, organizing, conducting, and presenting seminars, workshops, classes, webinars, conferences, online instruction, and distance learning programs; arranging, organizing, conducting, and presenting concerts, live performances, entertainment special events, arts and cultural events, theatrical entertainment, competitions, contests, fairs, festivals, exhibitions, expositions, and sporting events; production, distribution, and presentation of radio programs, television programs, motion pictures, sound recordings; providing ongoing television, radio, audio, video, podcast, and webcast program; providing entertainment, sports, music, informational, news, and current events programming by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable television; entertainment services, namely providing streaming, subscription, and downloadable music platform and services; provision of live entertainment and recorded entertainment, namely musical performances; providing non-downloadable entertainment, sports, music, informational, news, and current events programming; providing websites and computer applications featuring entertainment, sports, music, informational, news, current events, and arts and culture programming; providing websites and computer applications featuring information in the field of entertainment, music, sports, news, and arts and culture; providing non-downloadable computer games, electronic games, interactive games, and video games; providing information, schedules, reviews and personalized recommendations of educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; ticket reservation and booking services for educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; publication and presentation of reviews, surveys, and ratings, and providing interactive websites and computer applications for the posting and sharing of reviews, survey, and ratings relating to educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; providing non-downloadable ringtones, pre-recorded music, video, and graphics for use on mobile communications devices; providing a website for the uploading, storing, sharing, viewing and posting of images, audio, videos, online journals, blogs, podcasts, and multimedia content; publication of books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; providing websites and computer applications featuring books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; providing websites and computer applications featuring information in the field of fitness and exercise; digital imaging services; creation of visual effects and graphics for others.
GENIUS GROVE

Priority claimed from 24/07/2015; Application No. : 067717 ;Jamaica

3168808    25/01/2016

APPLE INC.
One Apple Park Way, Cupertino,California 95014, USA

Service Providers
A CALIFORNIA CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole..

Cl.35;Business management; business administration; business consulting services; providing office functions; advertising agency services; advertising, marketing, and promotion services; advertising and marketing consultation; sales promotion services; promoting the goods and services of others; conducting market research; analysis of advertising response and market research; design, creation, preparation, production, and dissemination of advertisements and advertising material for others; media planning services; administration of consumer loyalty programs; arranging and conducting incentive rewards programs to promote the sale of goods and services; computerized database and file management; data processing services; creating indexes of information, sites and other resources available on global computer networks and other electronic and communications networks for others; providing, searching, browsing and retrieving information, sites, and other resources available on global computer networks and other electronic and communications networks for others; organizing content of information provided over a global computer network and other electronic and communications networks according to user preferences; providing business, consumer, and commercial information over computer networks and global communication networks; business services, namely, providing computer databases regarding the purchase and sale of a wide variety of products and services of others; compilations of directories for publishing on the Internet and other electronic, computer and communications networks; retail store services; retail store services featuring computer, electronic and entertainment products, telecommunications apparatus, mobile phones, handheld mobile digital electronic devices, wearable electronic devices, and other consumer electronics, computer software, and accessories, peripherals, and carrying cases for such products, provided via the Internet and other computer, electronic and communications networks; product demonstrations provided in-store and via global communications networks and other electronic and communications networks; subscription services, namely, providing subscriptions to text, data, image, audio, video, and multimedia content, provided via the Internet and other electronic and communications networks; providing downloadable pre-recorded text, data, image, audio, video, and multimedia content for a fee or pre-paid subscription, via the Internet and other electronic and communications networks; arranging and conducting of commercial, trade and business conferences, shows, and exhibitions; information, advisory and consultancy services relating to all the aforesaid..

Cl.37;Maintenance, installation, repair, and servicing of computer hardware, computer peripherals, computer hardware, computer software, and consumer electronic devices; technical support and troubleshooting services for computer hardware, computer peripherals, computer hardware, computer software, and consumer electronic devices.

Cl.41;Educational services; arranging, organizing, conducting, and presenting seminars, workshops, classes, webinars, conferences, online instruction, and distance learning programs; arranging, organizing, conducting, and presenting concerts, live performances, entertainment special events, arts and cultural events, theatrical entertainment, competitions, contests, fairs, festivals, exhibitions, expositions, and sporting events; production, distribution, and presentation of radio programs, television programs, motion pictures, sound recordings; providing ongoing television, radio, audio, video, podcast, and webcast program; providing entertainment, sports, music, informational, news, and current events programming by means of telecommunications networks, computer networks, the Internet, satellite, radio, wireless communications networks, television, and cable television; entertainment services, namely providing streaming, subscription, and downloadable music platform and services; provision of live entertainment and recorded entertainment,
namely musical performances; providing non-downloadable entertainment, sports, music, informational, news, and current events programming; providing websites and computer applications featuring entertainment, sports, music, informational, news, current events, and arts and culture programming; providing websites and computer applications featuring information in the field of entertainment, music, sports, news, and arts and culture; providing non-downloadable computer games, electronic games, interactive games, and video games; providing information, schedules, reviews and personalized recommendations of educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; ticket reservation and booking services for educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; publication and presentation of reviews, surveys, and ratings, and providing interactive websites and computer applications for the posting and sharing of reviews, survey, and ratings relating to educational programs, entertainment, motion pictures, theatre, arts and cultural events, concerts, live performances, competitions, fairs, festivals, exhibitions, expositions, and sporting events; providing non-downloadable ringtones, pre-recorded music, video, and graphics for use on mobile communications devices; providing a website for the uploading, storing, sharing, viewing and posting of images, audio, videos, online journals, blogs, podcasts, and multimedia content; publication of books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; providing websites and computer applications featuring books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications; news reporting; electronic and online library services; providing non-downloadable computer software for use in connection with fitness and exercise; providing websites and computer applications featuring information in the field of fitness and exercise; digital imaging services; creation of visual effects and graphics for others.
DELOBA

3276259    03/06/2016
BAHLSEN GMBH & CO. KG
Podbielskistrasse 11, 30163 Hannover, Germany
Manufacturers and Service Providers
A company organised and existing under the laws of Germany.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; Meat; fish; poultry; game; meat extracts; frozen fruits; preserved fruits; dried fruits; cooked fruits; frozen vegetables; preserved vegetables; dried vegetables; cooked vegetables; jellies; jams; compotes; eggs; milk; milk products; edible oils; edible fats; potato snack foods; raisins; dried nuts; roasted nuts; salted nuts; spiced nuts; dried fruit; jellies (bread spreads).

Cl.30; Coffee; tea; cocoa; sugar; rice; tapioca; sago; coffee substitutes; flour; preparations made from cereals; bread; pastry; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; ice; cookies; aperitif biscuits; rolled wafers (biscuits); cakes; chocolate; chocolate based products; chocolate bars; pralines; sugar confectionery; sweets; marzipan; extruded food products made of wheat; extruded food products made of rice; extruded food products made of maize; puffed corn snacks; waffles.

Cl.41; Entertainment; sporting activities; cultural activities.
Orkel
3290233  22/06/2016

JARL GJONNES
GILHAUGVEGEN 13, 7320 FANNREM, NORWAY.
MANUFACTURERS & MERCHANTS
A CITIZEN OF NORWAY

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006
Used Since :04/12/2013

DELHI

Cl.7; MACHINES AND MACHINE TOOLS; MOTORS AND ENGINES (EXCEPT FOR LAND VEHICLES); MACHINE COUPLING AND TRANSMISSION COMPONENTS (EXCEPT FOR LAND VEHICLES); AGRICULTURAL IMPLEMENTS OTHER THAN HAND-OPERATED; INCUBATORS FOR EGGS.

Cl.12; VEHICLES, APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.
3313327  18/07/2016
SHENZHEN DBK ELECTRONICS CO., LTD.
trading as ;SHENZHEN DBK ELECTRONICS CO., LTD.
1-5/F, Block 1, Jinyuan Company Longhua Industrial Park, Longguan Road N., Hualian Community, Longhua Sub-district, Longhua New District, Shenzhen City
Manufacturers and Merchants
A company duly organized and existing under the laws of China
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
The colours and their combination thereof, as shown in the trademark, are claimed as a distinctive feature of the trademark.

Cl.9;Computer peripheral devices; Couplers [data processing equipment]; Materials for electricity mains [wires, cables]; Connectors [electricity]; Couplings, Electric; Sockets, plugs and other contacts [electric connections]; Navigation apparatus for vehicles [on-board computers]; Electrical adapters; Battery boxes; Chargers for electric batteries; Batteries, electric; Microphones; Batteries, electric, for vehicles; Solar batteries; Galvanic cells; Accumulators, electric, for vehicles; Headphones; Close-up lenses; Shutter releases [photography]; Shutters [photography]; Flash-bulbs [photography]; Cases especially made for photographic apparatus and instruments; Filters [photography]; Stands for photographic apparatus; Viewfinders, photographic; Filters for ultraviolet rays, for photography; Tripods for cameras; Flashlights [photography]; Lens hoods; Diaphragms [photography]

Cl.12;Air vehicles; Bicycles; Push scooters [vehicles]; Cigar lighters for automobiles; Motorcycles; Remote control vehicles, other than toys; Mopeds; Electric vehicles; Water vehicles; Vehicles for locomotion by land, air, water or rail
3313328  18/07/2016
SHENZHEN DBK ELECTRONICS CO., LTD.
trading as ;SHENZHEN DBK ELECTRONICS CO., LTD.
1-5/F, Block 1, Jinyuan Company Longhua Industrial Park, Longguan Road N., Huilian Community, Longhua Sub-district, Longhua New District, Shenzhen City
Manufacturers and Merchants
A company duly organized and existing under the laws of China
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3313327

DELHI
The colour, as shown in the trademark, is claimed as a distinctive feature of the trademark.

Cl.9; Computer peripheral devices; Couplers [data processing equipment]; Materials for electricity mains [wires, cables]; Connectors [electricity]; Couplings, electric; Sockets, plugs and other contacts [electric connections]; Navigation apparatus for vehicles [on-board computers]; Electrical adapters; battery boxes; Chargers for electric batteries; Batteries, electric; Microphones; Batteries, electric, for vehicles; Solar batteries; Galvanic cells; Accumulators, electric, for vehicles; Headphones; Close-up lenses; Shutter releases [photography]; Shutters [photography]; Flash-bulbs [photography]; Cases especially made for photographic apparatus and instruments; Filters [photography]; Stands for photographic apparatus; Viewfinders, photographic; Filters for ultraviolet rays, for photography; Tripods for cameras; Flashlights [photography]; Lens hoods; Diaphragms [photography]

Cl.12; Air vehicles; Bicycles; Push scooters [vehicles]; Cigar lighters for automobiles; Motorcycles; Remote control vehicles, other than toys; Mopeds; Electric vehicles; Water vehicles; Vehicles for locomotion by land, air, water or rail
3330587  08/08/2016
VIDYUN TEWARI
ANISHA SINGH
HOUSE NO. -92, GROUND FLOOR, RESIDENCY GARDENS, SECTOR -46, GURGAON-122003, HARYANA , AND HOUSE NO. -902, NEAR IFFCO CHOWK, SECTOR -17B, GURGOAN-122001, HARYANA.
SERVICE PROVIDER
Used Since :16/07/2016
DELHI
Cl.30;SERVICES FOR PROVIDING COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
Cl.43;SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3355870 06/09/2016
TWG TEA COMPANY PTE LTD
trading as ;TWG Tea Company Pte Ltd
390 Havelock Road, #05-01 King's Centre, Singapore 169662.
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of Singapore

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Registration of this trade mark shall give no right to the exclusive use of the word Finest, Tea and World..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..

Cl.4;Scented candles
Cl.25;Articles for clothing, footwear, headgear; aprons, ties (for wear), t-shirts, caps, hats, uniforms for chef, scarves, shirts
Cl.29;Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies for food, jams, compotes; soups, yoghurt, milk products; prepared meals, predominantly of meat or vegetables; flowers and leaves, being dried, cooked or preserved foodstuffs; dried fruits, dried berries, dried nuts
Cl.35;Retail, wholesale, business management and organization of facilities and resources services in respect of scented candles, tea, black tea [English tea], green tea, Rooibos tea, herbal tea [for food purposes], chai tea, oolong tea, tea-based beverages, fruit flavoured tea, blended tea, flavoring of tea, iced tea, tea bags, tea extracts, tea essence, tea for infusion, spices, sugar, chocolates, chocolate bars, pastries, ices, ice cream, ice desserts, confectionery, cakes, macaroons (pastry), cookies, jams, jellies for food, compotes, flowers and leaves being dried, cooked or preserved foodstuffs, teapots, teacups and saucers, milk jugs, sugar bowls and basins, plates, containers for foodstuffs, tea balls, tea caddies, tea canisters, tea infusers, tea strainers, bone china tableware (other than cutlery), porcelain ware, cutlery, silverware, printed matter, publications, magazines, printed menus; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof) enabling customers to view and purchase those goods from a retail outlet or a wholesale outlet or a distributor outlet or a general merchandise website in the global communications network or from a general merchandise catalogue by mail order or by means of telecommunications; online promotion and online advertising on a computer network and retail store services; business and management advice; advisory and consultancy services relating to display services for merchandise; business advisory and consultancy services for the establishment and management of retail stores; franchise services [business advisory services relating to operation of franchises for group purchasing and group advertising], management advisory services relating to franchising; offering technical advice (business) and business management advice and assistance in the establishment and operation of retail tea boutiques and tea salons.
3377666   30/09/2016
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands.
Manufacturers, Merchants and Service Providers
A Corporation organised and existing under the laws of Cayman Islands.
Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since :01/06/2014
DELHI
The Applicant wishes to claim rights in all colors..

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), regulating or controlling electricity; magnetic data carriers, recording discs; cash registers, calculating machines, data processing equipment; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; on-line electronic publications; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; downloadable computer software; personal media players; personal digital assistants; set top box; mobile radio and television broadcasting units; television broadcasting equipment; computer workstations; servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers, hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware; computer software; compact discs; telecommunications apparatus; mouse mats; security cameras; headphones; ear pieces; speakers; global positioning system (GPS) apparatus; remote control; data storage programs.

Cl.16; Newspapers; magazines; periodicals; journals; paper, cardboard and goods made from these materials, not included in other classes; printed matter; photographs; artists' materials; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); pamphlets, posters, printed cards, circulars, catalogues, calendars, carry bags of paper, cardboard and plastic; electronic mail and web site directories; marketing and promotional materials; printed advertisements; user manuals; packaging materials included in class 16.

Cl.25; Clothing, footwear, headgear; tee-shirts; babies' and infants' wear; aprons [clothing]; bathing suits; beach clothes; belts; underclothing; bodices [lingerie]; braces for clothing [suspenders]; brassieres; pyjamas; caps [headgear]; clothing for gymnastics; clothing of leather and imitation leather; gloves [clothing]; hats; napkins (diapers) of textile; neckties; paper clothing; ready-made clothing; scarves; shawls; wimples; socks, stockings and hosiery; sportswear and clothes for performing sports; trousers; pants; uniforms; veils [clothing]; vests; visors [hatmaking]; waistcoats; waterproof clothing; rainwear; belts for boots and shoes, heels, soles, inner soles, non-slipping devices for footwear; wet suits for water-skiing; wristbands [clothing].

Cl.28; Games and playthings; gymnastic and sporting articles; decorations for Christmas trees; figurines being toys; plush novelty figurines; stuffed toy figurines; board games; balls for games; dolls; mah-jong; skateboards; soap bubbles (toys); toy mobiles; teddy bears; carnival masks; apparatus for electronic games and amusement apparatus other than those adapted for use with an external display screen or monitor; toys; card games; badminton sets; balloons; basketballs; base balls; beach balls; toy building blocks; bowling balls; bubble making wands and solution sets; chess sets; children's play cosmetics; collectible toy figures; crib mobiles; crib toys; disc toss toys; electric action toys; fishing tackle; golf balls; golf gloves; hand held unit for playing electronic games; hockey pucks; jigsaw puzzles; jump ropes; kites; magic tricks; marbles; manipulative games; party games; playing cards; plush toys; puppets; roller skates; rubber balls; soccer balls; tennis balls; tables for table tennis; target games; masks [playthings]; parts and fittings for all the aforesaid goods.

Cl.35; Business management, administration; office functions; electronic data storage; advertising services; production of advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; advertising agency; database management; market research and business consulting; business information; marketing and promotion;
computer data processing; telephone answering (for unavailable subscribers); personnel management; presentation of goods for retail purposes; provision of business statistical information; organisation of exhibitions for commercial or advertising purposes; business assistance services; business investigation; business referral; personnel placement; import-export agencies; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; consultancy, information and advisory services relating to the aforesaid services.

Cl.36; Insurance; financial affairs; monetary banking services; real estate affairs; clearing and reconciling financial transactions via a global computer network; online banking services and financial services; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions; funds transfer services; transmission of funds by electronic means for others; transfer of payments for others via the Internet; financial services in the nature of billing and payment processing services; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation, real estate financing, real estate investment; real estate brokerage services; real estate agency services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; safety deposit and issuing of travel vouchers services; capital investments; financial evaluation [insurance, banking, real estate]; financial and asset management services; securities brokerage services, stock exchange quotation services; stocks and bonds brokerage, financial analysis; debit card services, charge card services and cheque guarantee services; banking, savings account and investment services; financial clearing services; credit verification via global computer information network; electronic credit risk management services; electronic purchase payment and electronic bill payment services; financial accounts debiting and crediting services; issuance of stored value cards; agency for collection of gas and electricity fees; antique appraisal; art appraisal; jewelry appraisal; used car appraisal; tax information supply; charitable fund raising; rental of paper money and coin counting or processing machines; rental of automated-teller machines; online payment services; arranging finance for construction projects; consultancy, information and advisory services relating to the aforesaid services.

Cl.38; Telecommunications services; online collaboration services; telecommunication access and links to computer database and Internet; communication by computer terminals; facsimile transmission; rental of telecommunication equipment; electronic messaging, conferencing and order-transmission services; broadcasting of radio and television programmes; music broadcasting; transmission of information relating to on-line shopping and general retail services; providing an online interactive bulletin board; transmission of information through video communication systems; providing access to an interactive website on a global computer network; communication services; distant video and/or telephone conferencing access; consultancy, information and advisory services relating to the aforesaid services.

Cl.39; GPS (Global Positioning System) navigation services; transport; packaging and storage of goods; travel arrangement; storage of electronic data; transportation information; shipbrokerage; car, air transport; vehicle rental; water supplying; message delivery; reservation (travel-); transport by pipeline; delivery of goods by mail order; car rental, parking; yacht, boat trips; travel agency services; transport of goods and passengers; packaging; chauffeur services; loading and unloading of cargo; freight brokerage; removal services; piloting; gas, electricity, heat, water distribution and supply; rental of warehouses; rental and/or leasing of airplanes, containers, bicycles, cars, ships and/or boats; consultancy, information and advisory services relating to the aforesaid services.

Cl.41; Education; training; entertainment; sporting and cultural activities; publication of texts, books and journals; publication of diagrams, images and photographs; provision of education, recreation, instruction, tuition and training; conducting events and competitions for education or entertainment; music entertainment services; news services; television, radio and film production; preparation and production of programmes; game services; provision of club recreation, sporting and gymnasium facilities; conducting exhibitions, fashion shows, and cultural shows; providing audio and visual studios; entertainment booking agencies; rental and leasing of motion pictures, musical instruments, television sets; sign language interpretation services; photography; translation; language interpretation; lottery services; consultancy, information and advisory services relating to the aforesaid services.

Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images; application service provider (asp) services; providing search engines; design of personal digital assistants, personal media players, mobile telephones, smart phones and digital cameras; computer services and programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; rental of entertainment software; computer system design; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer technology advice provided to Internet users by means of a support hotline; design and development of webpages; testing and evaluation services; computer security risk management programs; rental of entertainment software; consultancy, information and advisory services relating to the aforesaid services.

Cl.45; Personal and social services rendered by others to meet the needs of individuals; social work; dating services; legal services; domain name registration services; guard and security services; personal safety services; rental of apparel; authentication services for computer security; housekeeping and maid services; licensing of digital data, still images, moving images, audio and text; baggage inspection for security purposes; personal background investigation services; funeral services; consultancy, information and advisory services relating to the aforesaid services.
3409189  11/11/2016
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands.
Service Providers
A Corporation organised and existing under the laws of Cayman Islands.
Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
To be associated with:
3409188

DELHI
The Applicant wishes to claim rights in colors Blue and Orange as appearing in the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3409188.

Cl.35; Business management; business administration; office functions; electronic data storage; advertising services; production of advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; advertising agency; database management; market research and business consulting; business information; marketing and promotion; computer data processing; telephone answering (for unavailable subscribers); personnel management; presentation of goods for retail purposes; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services; business investigation; business referral; personnel placement; import-export agencies; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; agency for newspapers subscriptions; document reproduction; transcription; rental of office equipment; customer relationship management; consultancy, information and advisory services relating to the aforesaid services.

Cl.41; Education; training; entertainment; sporting and cultural activities; publication of texts, books and journals; publication of diagrams, images and photographs; online electronic publications (not downloadable); provision of education, recreation, instruction, tuition and training; conducting events and competitions for education or entertainment; music entertainment services; news services; television, radio and film production; preparation and production of programmes; game services; provision of club recreation, sporting and gymnasiunm facilities; conducting exhibitions, fashion shows, and cultural shows; conducting conferences, conventions, congresses, seminars and training
workshops; providing audio and visual studios; entertainment booking agencies; rental and leasing of motion pictures, musical instruments, television sets; sign language interpretation services; photography; translation; language interpretation; lottery services; consultancy, information and advisory services relating to the aforesaid services.
CAVALIER
3417593  23/11/2016
BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
Manufacturers and Merchants
A company organised and existing under the laws of Germany
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Proposed to be Used
To be associated with:
3417593
DELHI
The Applicant wishes to claim rights in all colors.
Cl.1; Chemicals used in agriculture, horticulture and forestry, especially plant fortifying preparations, chemical and/or biological preparations for stress management in plants, plant growth regulating preparations, chemical preparations for the treatment of seeds, surfactants, natural or artificial chemicals to be used as sexual baits or agents to confuse insects.
Cl.5; Preparations for destroying and combating vermin, insecticides, fungicides, herbicides, pesticides.
Cl.31; Agricultural, horticultural and forestry products namely with pesticides and / or chemical / biological products treated seeds, grains, seeds and vegetative parts of plants; not included in other classes.
3431732  12/12/2016
NNIDHI ACHAL GANDHI
trading as : Proprietor
Plot No. 134, Block No. 4, Chetna Building, Near Jain Mandir, Nagpur, Maharashtra, India - 440010
Manufacturing and Retailing of Garments
Owner of Sole Proprietorship Concern
Address for service in India/Attorney address:
SWAPNIL MOTGHARE (ADVOCATE)
37, Income Tax Colony, Rana Pratap Nagar, Nagpur - 440022
Proposed to be Used
MUMBAI
Cl.25; Clothing, Woven and Knitted, Readymade Garments, Sarees, Kurtis, Dresses, Ladies Ethnic Wear, Western Wear, including other similar garments and clothing accessories
Cl.35; Retailing of Garments; Wholesaling of Garments; Distribution of Samples; Online Trading; Online Retail Store Services; E-commerce Business; Import-Export, Marketing; Showroom of Garments; Advertising; Business Management; Business Administration; Office functions; Publicity and sales promotion; Franchising; Distribution and Services related to Garments, Clothing, Sarees, Ethnic Wear, Western Wear including other similar garments and clothing accessories.
CRU

3431961  13/12/2016
CRU INTERNATIONAL LIMITED
Charles House, 108-110 Finchley Road, London NW3 5JJ, United Kingdom.
Manufacturers and Service Providers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Computer software, programs and data all relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals; downloadable electronic publications relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals; CDs and other media containing recorded software, programs and data relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals.

Cl.16; Printed matter, journals, publications, pamphlets, newsletter, newspapers, magazines and periodicals; all the aforesaid relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals.

Cl.35; Market survey analysis; market studies; market research studies; market research for compiling price information; compilation of company information; compilation of business information; compilation of business data; compilation of business statistics; preparation of statistical models for the provision of market dynamics information; monitoring of prices; compilation of price measurements; collection and dissemination of global industry transaction prices and the presentation of such data; and compilation of measures of prices; all the aforesaid relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals.

Cl.41; Publication of newsletters, pamphlets, journals, newspapers, magazines and periodicals (other than publicity texts); publication of electronic books and journals on-line, providing on-line publications (not downloadable); arranging and conducting of conferences, seminars, symposiums and meetings; education and training; all the aforesaid relating to metals and minerals, the metals and minerals industries, and/or the supply, demand, price and other factors of or concerning metals and minerals.
KAN- THERM

3623677  30/08/2017

KAN SP. Z O.O.
UL. ZDROJOWA 51, 16-001 BIALYSTOK-KLEOSIN, POLAND
A company incorporated under the laws of Poland

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3623676.

Cl.6; Couplers of brass, bent tubes, T-fittings, rings, sleeves, extenders, nipples, reducing fittings and caps of metal, clamping sleeves for tubes of copper, nuts for tubes of copper, elbow fittings of copper, plates and screws for assembly, screw sets of brass, shut-off valves of metal.

Cl.11; Apparatus and installations for drinking water distribution and sanitary installations, including their components and frames; central heating installations and their pipes; level control valves, mixing valves; heating control cabinets (heating installation parts), notched protective tubes with fastening handles, water-heating apparatus, central heating boilers, valves, mixers, air release valves, thermostatic valves and heads, retaining valves, complex valves, selector valves, filters (parts of household or industrial installations).
3629872 07/09/2017
KRUNAL RAVJIBHAI PATEL, RUSHABH RAVJIBHAI PATEL
383, DWARKESH BAG, NEAR PANETAR PARTY PLOT, THALTEJ GAM, AHMEDABAD - 380059, GUJARAT, INDIA.
JOINT APPLICANT

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used

AHMEDABAD

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE.

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.

Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.

Cl.44; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
INTERNATIONAL CROPS RESEARCH INSTITUTE FOR THE SEMI-ARIDS TROPICS (ICRISAT)  

Patancheru - 502324, Telangana  

International Body  

Address for service in India/Attorney address:  

K & S PARTNERS  
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India  

Used Since : 01/12/2016  

To be associated with:  

3644207  

CHENNAI  

Cl.42: Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.  

Cl.44: Agriculture, horticulture and forestry services.
3645718 28/09/2017
TEENU TERRENCE
12/540, Kunnel (H), Pandikudy, Mattancherry, Cochin 682002
Sole Propreitorship
Address for service in India/Attorney address:
ASOK CHACKO THOMAS
Neduvelil, Canal Cross Road, Perumanoor, Cochin 682015
Used Since: 15/06/2016
CHENNAI
Cl.16: Stationary, paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers type; printing blocks etc.
Cl.35: Advertising, restaurant and food business management, restaurant and food business administration, and allied business office functions as well.
AUTHENTICITY FACTOR
Priority claimed from 04/04/2017; Application No.: 1830915; Canada
3648901 04/10/2017
HEALTH CARE PROVIDERS INC.
19 PARFIELD DRIVE, TORONTO, ONTARIO M2J 1C1, CANADA
A company incorporated under the laws of Canada
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

Cl.9; Downloadable electronic publications, instructional and training films, videos, audio clips, webcasts, webinars, podcasts, online discussion board posts, news and audio books for others in the fields of personal happiness, personal growth, personal development, self-awareness and self-improvement.

Cl.41; Education services, namely, providing classes, seminars, workshops in the fields of personal happiness, personal growth, personal development, self-awareness and self-improvement, and distribution of course and educational materials in connection therewith; Providing on-line training in form of courses, seminars, workshops and training sessions in the fields of personal happiness, personal growth, personal development, self-awareness and self-improvement.

Cl.45; Providing a website featuring information regarding personal happiness, personal growth, personal development, self-awareness, and self-improvement; Consulting in the fields of personal happiness, personal growth, personal development, self-awareness and self-improvement; Psychometric tools, namely personality tests, happiness tests, well-being tests, inner guidance tests, happiness surveys, well-being surveys, inner guidance surveys, personality surveys in the fields of personal happiness, personal growth, personal development, self-awareness and self-improvement.
3673177  09/11/2017
HEMANK JAIN
M/s. Vasant Soap & Chemical Industries, Plot No. 4, Priya Nagar, Sarna Dungar, Jhotwara, Jaipur-302012 (Rajasthan).
Applicant & Proprietor

Address for service in India/Attorney address:
MANOJ JAIN ADVOCATE
M/s. Registration S.S. Kendra[Estd.:1965], Registration House, Sector 5/107, Malviya Nagar, Jaipur-302017 [Raj.].
Used Since :05/04/2015

AHMEDABAD

Cl.3; All kinds of Soaps included in Class 03.
Cl.35; Services included in Class 35 regarding Providing of All Kinds of Soaps.
HEMANK JAIN
M/s. Vasant Soap & Chemical Industries, Plot No. 4, Priya Nagar, Sarna Dungar, Jhotwara, Jaipur-302012 (Rajasthan).
Applicant & Proprietor

Address for service in India/Attorney address:
MANOJ JAIN ADVOCATE
M/s. Registration S.S. Kendra[Estd.:1965], Registration House, Sector 5/107, Malviya Nagar, Jaipur-302017 [Raj].
Used Since :05/04/2015

To be associated with:
3673177

AHMEDABAD

Cl.3; All Kinds of Soaps included in Class 03.
Cl.35; Services included in Class 35 for Providing of All Kinds of Soaps.
ONMOBILE
3674598 10/11/2017
ONMOBILE GLOBAL LIMITED
Tower# 194/1C & 94/2, Veerasandra Village, Attibele Hobli, Anekal Taluk, Electronic City Phase -1,Bangalore -560100, Karnataka, India.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :10/01/2000

CHENNAI

Cl.38; telecommunication services, including but not limited to, providing advanced calling features; electronic transmission of data, namely, music, sports scores and updates, jokes, and information via mobile telephones to users via voice and text messaging; computer aided transmission of messages and images; teleconferencing services; telecommunication portal

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; Providing information, education and expertise on telecommunications and services related to telecom industry and services related telecom devices and their use, functions, features, benefits, disadvantages

Cl.42; system for providing multimodal platform that offers an integrated mobile applications environment, system for providing an environment for integrating sms, wap and voice interactivity, system for providing live audio streaming, interactive media programming, karaoke and m-commerce
SANCTUARY NATURE FOUNDATION
602, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021
Proprietor

Address for service in India/Attorney address:
SHAH AND SANGHAVI
114-a, Mittal Court, Nariman Point, Mumbai- 400021
Used Since :19/11/2015

MUMBAI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; photographs; stationery; instructional and teaching material.

Cl.20; Goods (not included in other classes) of wood, cork, reed, cane, wicker, and substitutes for all these materials.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services.
3878662    04/07/2018
PITSTOP CONSULTANCY PVT. LTD.
Level 9, Platina, C 59 G Block, Bandra Kurla Complex, Bandra East, Mumbai- 400051
Body Incorporate
Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048
Used Since :23/06/2017
MUMBAI
Cl.41; Education; providing of training and coaching services in the field of sports and brain training; conducting workshops and seminars.
Cl.42; Scientific and technological services and research; providing cutting edge technology solutions in the area of Brain Training in Sports, Education, Business and Mindfulness.

Trade Mark : Device of Brain
3879722  05/07/2018
BLACKSHARK TECHNOLOGIES (NANCHANG) CO., LTD.
Room 319 Jiao Town Office Building, Economic and Technological Development Zone, Nanchang City, Jiangxi Province, China.
A company organized and existing under the laws of China.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Cl.9; Smart watches; Pedometers; Encoded identification bracelets, magnetic; Headphones; Computer software applications, downloadable; Mobile Power (Rechargeable Battery); Smartphones; Cameras (photography); Plugs, sockets and other contacts [electric connections]; Batteries, electric.
Cl.35; Commercial intermediation services; Updating and maintenance of data in computer databases; Relocation services for businesses; Business auditing; Marketing; Provision of an on-line marketplace for buyers and sellers of goods and services; Personnel management consultancy; Sponsorship search; Organization of Technology Exhibition; Advertising.
3879723    05/07/2018
BLACKSHARK TECHNOLOGIES (NANCHANG) CO., LTD.
Room 319 Jiao Town Office Building, Economic and Technological Development Zone, Nanchang City, Jiangxi Province, China.
A company organized and existing under the laws of China.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Subject to no exclusive right over the letter mark “S” & mark will be consider as a logo as appearing on the label.

Cl.9; Smart watches; Pedometers; Encoded identification bracelets, magnetic; Headphones; Computer software applications, downloadable; Mobile Power (Rechargeable Battery); Smartphones; Cameras (photography); Plugs, sockets and other contacts [electric connections]; Batteries, electric.

Cl.35; Commercial intermediation services; Updating and maintenance of data in computer databases; Relocation services for businesses; Business auditing; Marketing; Provision of an on-line marketplace for buyers and sellers of goods and services; Personnel management consultancy; Sponsorship search; Organization of Technology Exhibition; Advertising.
3879724  05/07/2018
BLACKSHARK TECHNOLOGIES (NANCHANG) CO., LTD.
Room 319 Jiao Town Office Building, Economic and Technological Development Zone, Nanchang City, Jiangxi Province, China.
A company organized and existing under the laws of China.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.S except as substantially shown on label..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3879726, 3879727..

Cl.9;Smart watches; Pedometers; Encoded identification bracelets, magnetic; Headphones; Computer software applications, downloadable; Mobile Power (Rechargeable Battery); Smartphones; Cameras (photography); Plugs, sockets and other contacts [electric connections]; Batteries, electric.
Cl.35;Commercial intermediation services; Updating and maintenance of data in computer databases; Relocation services for businesses; Business auditing; Marketing; Provision of an on-line marketplace for buyers and sellers of goods and services; Personnel management consultancy; Sponsorship search; Organization of Technology Exhibition; Advertising.
3886184   12/07/2018
KNIGHT RIDER SPORTS PRIVATE LIMITED
Backstage, Plot No. 612, 15th Road, Junction of Ramakrishna Mission Road, Santacruz (West), Mumbai - 400054
a company incorporated under the provisions of the Companies Act 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :05/04/2018
MUMBAI
Cl.16; publications such as booklets, brochures, newsletters, pamphlets, comic books, books, magazines, event programs, newspapers and guides, in the field of cricket; paper goods and printed matter such as printed tickets, letterhead paper; trading cards, posters, banners of paper, paper flags, stickers, writing pads, bookmarks, calendars, greeting cards, mounted photographs, ballpoint pens; photographs, envelopes, artists material
Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; umbrellas and parasols; walking sticks; whips; harness and saddlery; collars; leashes and clothing for animals.
Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paint brushes); brush-making materials, articles for cleaning purposes, steel wool, uncorked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes included in class 21.
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers.
Cl.25; Clothing, footwear, headgear
Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes, such as cricket balls, cricket bats, tennis balls, leg guards [cricket pads], gloves made specially for use in playing sports (wicket keeping gloves), Cricket items like knee guards, chest guards, protective face masks, cricket wickets, cricket stumps, grips for bats, body protectors for sports use; bags specifically adapted for sports equipment, toys namely miniature toy cricket balls; play balloons, balls for games, balls for games (small), protective paddings, golf clubs, golf bags
Cl.38; Transmission of information and images through electronic media; telecommunications; radio broadcasting, television broadcasting, cable television broadcasting; providing internet chatrooms; electronic mail; facsimile transmissions
Cl.41; Arranging of events and exhibitions; entertainment, sporting and cultural activities; education, providing of training; organization of sports games and competitions; entertainment in the nature of sports games; organizing of sports competitions; sports information services, operation of sports camps, fan clubs; providing newsletters in the field of cricket via email; providing facilities for sports, amusements; organizing of sports events; arranging of workshops [training], production of television programs
3900560  28/07/2018
DLL TALWALKARS CLUB PRIVATE LIMITED
801-813, Mahalaxmi Chambers 22, Bhulabhai Desai Road Mumbai Mumbai City MH 400026
MANUFACTURING AND SERVICE
Body Incorporate

Address for service in India/Attorney address:
BAIJAYANTI ROY
V1 Business Consultants, 4th Floor, Cambata Building, 42, Maharshi Karve Rd, Churchgate, Mumbai, Maharashtra 400020

Proposed to be Used
MUMBAI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.9; Club cards, charge cards, payment cards, loyalty cards, debit cards, credit cards; computer software; computer software applications for electronic devices; computer software applications for handheld mobile devices; electronic publications.

Cl.25; Clothing; headgear; articles of clothing for sports or leisure; tennis clothing.

Cl.28; Indoor fitness apparatus; toys, games and playthings; gymnastic articles and equipment; sporting apparatus and equipment; tennis rackets; tennis balls.

Cl.41; Sports and fitness; health and fitness training; developing fitness programs; personal fitness training; fitness club services; provision and operation of recreation and sports facilities; provision of teaching and coaching facilities for sports and recreational activities; sports training and teaching academies; organisation of sporting competitions; sport camp services; rental of sports equipment; rental of sports facilities; training; holiday camp services (entertainment).

Cl.43; Provision of restaurant and catering facilities; provision of food and drink; accommodation; hotel services; cafe, bar and restaurant services; holiday camp services (lodging); catering; rental of meeting rooms.

Cl.44; Hygienic and beauty care services; hairdressing; beauty salons; baths; massage; physical therapy; physiotherapy; advisory and consultancy services relating to weight loss; advisory and consultancy services relating to nutrition; spa services; sauna.
CO-BOLT

3902162  30/07/2018

CARROSSERIE HESS AG
Bielstrasse 7, 4512 Bellach, Switzerland.
A joint stock company organised under the laws of Switzerland.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI

Cl.12; Parts of vehicle bodies, boats and aeroplanes.

Cl.37; Assembly, servicing and repair of vehicle bodies.
LABEL CORP PRIVATE LIMITED
12-13, Lily Villa, St Anne's Church Road, Shirley Rajan Road, Bandra (West), Mumbai - 400050
Private Limited Company

Address for service in India/Attorney address:
ESHA AUNDIYA
Flat No. 302, Nav Samaj Society, Near K.E.S. School, CST Road, Kalina, Sntacruz (East), Mumbai-400098

Used Since : 10/10/2015

MUMBAI

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic
Cl.25; Clothing, footwear, headgear.
CHANGE IS MANDATORY FOR EXTRAORDINARY RESULTS

3907754   04/08/2018

M/S. MAK LABS PRIVATE LIMITED
#H. NO. 13-4-481 to 485, MUSTAIDPURA, KARWAN, HYDERABAD - 500217, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.38; BROADCASTING, BROADCASTING SERVICES, TELEVISION BROADCASTING, CABLE TELEVISION BROADCASTING, SATELLITE TELEVISION BROADCASTING, TELECOMMUNICATION SERVICES

Cl.41; ENTERTAINMENT, ENTERTAINMENT SERVICES, TELEVISION ENTERTAINMENT, THEATRE ENTERTAINMENT, ENTERTAINMENT BY FILM, AUDIO ENTERTAINMENT SERVICES, POPULAR ENTERTAINMENT SERVICES, EDUCATION, ENTERTAINMENT AND SPORT SERVICES, EDUCATION AND INSTRUCTION SERVICES
Lighting Technologies India Private Limited
No. 40, Jigani Industrial Area, 1st Phase, Sy. No. 592 & 124, Jigani Village & Hobli, Anekal Taluk, Bangalore – 560 105, Karnataka, India
Manufacturers, Traders & Service Providers

Address for service in India/Attorney address:

SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since: 01/01/2016

Chennai

Subject to use the mark as a whole as represented in the form of application.

Cl. 9: Darkroom Lamps (photography); neon signs; thermionic lamps and tubes; thermionic valves (radio); amplifying tubes; flashlights [photography]; mirrors (optics); signalling panels, luminous or mechanical; control panels (electricity); light conducting filaments (optical fibers); flash-bulbs (photography); electrified rails for mounting spot lights.

Cl. 10: Lamps for medical purposes; quartz lamps for medical purposes; ultraviolet ray lamps for medical purposes.

Cl. 11: Apparatus for lighting; disinfectant apparatus; light bulbs; light bulbs, electric; lamp globes; acetylene flares; safety lamps; gas lamps; curling lamps; projector lamps; lamps for directional signals of automobiles; light bulbs for directional signals for vehicles; arc lamps; laboratory lamps; oil lamps; ultraviolet ray lamps, not for medical purposes; miners; lamps; electric lamps; chandeliers; filaments for electric lamps; magnesium filaments for lighting; luminous house numbers; lamp reflectors; lamp casings; sockets for electric lights; aquarium lights; lighting apparatus and installations; sanitary apparatus and installations; lighting apparatus for vehicles; searchlight including diving lights and torches for lighting; anti-glare devices for vehicles [lamp fittings]; light diffusers; lamps; street lamps, standard lamps, lantern; ceiling lights; lighting installations for air vehicles; discharge tubes, electric, for lighting; lamp chimneys; luminous tubes for lighting; lights; automobile lights; bicycle lights; lights for vehicles; pocket searchlights; lanterns for lighting.

Cl. 35: Import-export agencies; demonstration of goods; marketing studies; on-line advertising on a computer network; Professional business consultancy; updating of advertising material; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; shop window dressing; auctioneering; sales promotion for others including the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods including purchase through retail stores and wholesale outlets, mail order catalogues, electronic media, for example, through television shopping programmes or web sites; publication of publicity texts; distribution of samples; dissemination of advertising matter; advertising including advertising by mail order; procurement services for others (purchasing goods and services for other businesses).

Cl. 37: Installation, mounting, repair, maintenance of devices, apparatus and installations for lighting.

Cl. 42: Graphic arts designing of devices, apparatus and installations for lighting technical project studies; engineering; testing devices, apparatus and installations for lighting research and development for others; technical research; lighting equipment consultancy; lighting equipment quality control; industrial design; professional lighting equipment consultancy; surveying.
3912165  09/08/2018
LIGHTING TECHNOLOGIES INDIA PRIVATE LIMITED
No. 40, Jigani Industrial Area, 1st Phase, Sy. No. 592 & 124, Jigani Village & Hobli, Anekal Taluk, Bangalore – 560105, Karnataka, India
Manufacturers, Traders & Services Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :01/01/2016
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.9;DARKROOM LAMPS (PHOTOGRAPHY); NEON SIGNS; THERMIONIC LAMPS AND TUBES; THERMIONIC VALVES [RADIO]; AMPLIFYING TUBES; FLASHLIGHTS [PHOTOGRAPHY]; MIRRORS (OPTICS); SIGNALLING PANELS, LUMINOUS OR MECHANICAL; CONTROL PANELS (ELECTRICITY); LIGHT CONDUCTING FILAMENTS (OPTICAL FIBERS); FLASH-BULBS (PHOTOGRAPHY); ELECTRIFIED RAILS FOR MOUNTING SPOT LIGHTS.
Cl.10;LAMPS FOR MEDICAL PURPOSES; QUARTZ LAMPS FOR MEDICAL PURPOSES; ULTRAVIOLET RAY LAMPS FOR MEDICAL PURPOSES.
Cl.11;APPARATUS FOR LIGHTING; DISINFECTANT APPARATUS; LIGHT BULBS; LIGHT BULBS, ELECTRIC; LAMP GLOBES; ACETYLENE FLARES; SAFETY LAMPS; GAS LAMPS; CURLING LAMPS; PROJECTOR LAMPS; LAMPS FOR DIRECTIONAL SIGNALS OF AUTOMOBILES; LIGHT BULBS FOR DIRECTIONAL SIGNALS FOR VEHICLES; ARC LAMPS; LABORATORY LAMPS; OIL LAMPS; ULTRAVIOLET RAY LAMPS, NOT FOR MEDICAL PURPOSES; MINERS; LAMPS; ELECTRIC LAMPS; CHANDELIERS; FILAMENTS FOR ELECTRIC LAMPS; MAGNESIUM FILAMENTS FOR LIGHTING; LUMINOUS HOUSE NUMBERS; LAMP REFLECTORS; LAMP CASINGS; SOCKETS FOR ELECTRIC LIGHTS; AQUARIUM LIGHTS; LIGHTING APPARATUS AND INSTALLATIONS; SANITARY APPARATUS AND INSTALLATIONS; LIGHTING APPARATUS FOR VEHICLES; SEARCHLIGHT INCLUDING DIVING LIGHTS AND TORCHES FOR LIGHTING; ANTI-GLARE DEVICES FOR VEHICLES [LAMP FITTINGS]; LIGHT DIFFUSERS; LAMPS; STREET LAMPS, STANDARD LAMPS, LANTERN; CEILING LIGHTS; LIGHTING INSTALLATIONS FOR AIR VEHICLES; DISCHARGE TUBES, ELECTRIC, FOR LIGHTING; LAMP CHIMNEYS; LUMINOUS TUBES FOR LIGHTING; LIGHTS; AUTOMOBILE LIGHTS; BICYCLE LIGHTS; LIGHTS FOR VEHICLES; POCKET SEARCHLIGHTS; LANTERNS FOR LIGHTING.
Cl.35;IMPORT-EXPORT AGENCIES; DEMONSTRATION OF GOODS; MARKETING STUDIES; ON-LINE ADVERTISING ON A COMPUTER NETWORK; PROFESSIONAL BUSINESS CONSULTANCY; UPDATING OF ADVERTISING MATERIAL; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; SHOP WINDOW DRESSING; AUCTIONEERING; SALES PROMOTION FOR OTHERS INCLUDING THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS INCLUDING PURCHASE THROUGH RETAIL STORES AND WHOLESALE OUTLETS, MAIL ORDER CATALOGUES, ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH TELEVISION SHOPPING PROGRAMMES OR WEB SITES; PUBLICATION OF PUBLICITY TEXTS; DISTRIBUTION OF SAMPLES; DISSEMINATION OF ADVERTISING MATTER; ADVERTISING INCLUDING ADVERTISING BY MAIL ORDER; PROCUREMENT SERVICES FOR OTHERS (PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES).
Cl.37;INSTALLATION, MOUNTING, REPAIR, MAINTENANCE OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING.
Cl.42;GRAPHIC ARTS DESIGNING OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING TECHNICAL PROJECT STUDIES; ENGINEERING; TESTING DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING RESEARCH AND DEVELOPMENT FOR OTHERS; TECHNICAL RESEARCH; LIGHTING EQUIPMENT CONSULTANCY; LIGHTING EQUIPMENT QUALITY CONTROL; INDUSTRIAL DESIGN; PROFESSIONAL LIGHTING EQUIPMENT CONSULTANCY; SURVEYING.
3912167    09/08/2018
LIGHTING TECHNOLOGIES INDIA PRIVATE LIMITED
No. 40, Jigani Industrial Area, 1st Phase, Sy. No. 592 & 124, Jigani Village & Hobli, Anekal Taluk, Bangalore – 560 105, Karnataka, India
Manufacturers, Traders & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since : 01/01/2016

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9; DARKROOM LAMPS (PHOTOGRAPHY); NEON SIGNS; THERMIONIC LAMPS AND TUBES; THERMIONIC VALVES [RADIO]; AMPLIFYING TUBES; FLASHLIGHTS [PHOTOGRAPHY]; MIRRORS (OPTICS); SIGNALLING PANELS, LUMINOUS OR MECHANICAL; CONTROL PANELS (ELECTRICITY); LIGHT CONDUCTING FILAMENTS (OPTICAL FIBERS); FLASH-BULBS (PHOTOGRAPHY); ELECTRIFIED RAILS FOR MOUNTING SPOT LIGHTS.

Cl.10; LAMPS FOR MEDICAL PURPOSES; QUARTZ LAMPS FOR MEDICAL PURPOSES; ULTRAVIOLET RAY LAMPS FOR MEDICAL PURPOSES.

Cl.11; APPARATUS FOR LIGHTING; DISINFECTANT APPARATUS; LIGHT BULBS; LIGHT BULBS, ELECTRIC; LAMP GLOBES; ACETYLENE FLARES; SAFETY LAMPS; GAS LAMPS; CURLING LAMPS; PROJECTOR LAMPS; LAMPS FOR DIRECTIONAL SIGNALS OF AUTOMOBILES; LIGHT BULBS FOR DIRECTIONAL SIGNALS FOR VEHICLES; ARC LAMPS; LABORATORY LAMPS; OIL LAMPS; ULTRAVIOLET RAY LAMPS, NOT FOR MEDICAL PURPOSES; MINERS; LAMPS; ELECTRIC LAMPS; CHANDELIERS; FILAMENTS FOR ELECTRIC LAMPS; MAGNESIUM FILAMENTS FOR LIGHTING; LUMINOUS HOUSE NUMBERS; LAMP REFLECTORS; LAMP CASINGS; SOCKETS FOR ELECTRIC LIGHTS; AQUARIUM LIGHTS; LIGHTING APPARATUS AND INSTALLATIONS; SANITARY APPARATUS AND INSTALLATIONS; LIGHTING APPARATUS FOR VEHICLES; SEARCHLIGHT INCLUDING DIVING LIGHTS AND TORCHES FOR LIGHTING; ANTI-GRAPE DEVICES FOR VEHICLES [LAMP FITTINGS]; LIGHT DIFFUSERS; LAMPS; STREET LAMPS, STANDARD LAMPS, LANTERN; CEILING LIGHTS; LIGHTING INSTALLATIONS FOR AIR VEHICLES; DISCHARGE TUBES, ELECTRIC, FOR LIGHTING; LAMP CHIMNEYS; LUMINOUS TUBES FOR LIGHTING; LIGHTS; AUTOMOBILE LIGHTS; BICYCLE LIGHTS; LIGHTS FOR VEHICLES; POCKET SEARCHLIGHTS; LANTERNS FOR LIGHTING.

Cl.35; IMPORT-EXPORT AGENCIES; DEMONSTRATION OF GOODS; MARKETING STUDIES; ON-LINE ADVERTISING ON A COMPUTER NETWORK; PROFESSIONAL BUSINESS CONSULTANCY; UPDATING OF ADVERTISING MATERIAL; ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; SHOP WINDOW DRESSING; AUCTIONEERING; SALES PROMOTION FOR OTHERS INCLUDING THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS INCLUDING PURCHASE THROUGH RETAIL STORES AND WHOLESALE OUTLETS, MAIL ORDER CATALOGUES, ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH TELEVISION SHOPPING PROGRAMMES OR WEB SITES; PUBLICATION OF PUBLICITY TEXTS; DISTRIBUTION OF SAMPLES; DISSEMINATION OF ADVERTISING MATTER; ADVERTISING INCLUDING ADVERTISING BY MAIL ORDER; PROCUREMENT SERVICES FOR OTHERS (PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES).

Cl.37; INSTALLATION, MOUNTING, REPAIR, MAINTENANCE OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING.

Cl.42; GRAPHIC ARTS DESIGNING OF DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING TECHNICAL PROJECT STUDIES; ENGINEERING; TESTING DEVICES, APPARATUS AND INSTALLATIONS FOR LIGHTING RESEARCH AND DEVELOPMENT FOR OTHERS; TECHNICAL RESEARCH; LIGHTING EQUIPMENT CONSULTANCY; LIGHTING EQUIPMENT QUALITY CONTROL; INDUSTRIAL DESIGN; PROFESSIONAL LIGHTING EQUIPMENT CONSULTANCY; SURVEYING.
SORTING HAT TECHNOLOGIES PRIVATE LIMITED
No.353, 12th 'A' cross, off double road, Opp. City Centre Residency, Indiranagar, 1st stage Bangalore Bangalore KA 560038 IN
Body-incorporate including Private Limited

Address for service in India/Attorney address:
LS SHAH & ASSOCIATES
Unit. No. 5A, Jetha Compound, Opp. Nirmal Park, Byculla East, Mumbai-400027 Maharashtra India.
Used Since :06/08/2015

CHENNAI
Cl.38; Enabling Computer Users to Access, Update, Modify, Organize, Store, Back Up, Synchronize, And Share Data, Documents, Information And Multimedia Content via Internet; Telecommunication Services; Services Relating to the Transmission of Messages and Data, via Computer Networks and Telecommunications; Electronic Mail; Providing access to Computer Databases; Data Transmission Services; Providing Online Forums, Chat Rooms and Electronic-Bulletin Boards for Transmission of Messages Among Users
Cl.41; Educational Services, namely, Online Videos featuring Instruction, Lectures, Classes, Exercises and Test Preparation on a wide variety of Topics and Subjects, such as Math, Science, Humanities, and Economics; Entertainment Services, namely, Providing Online Games In The/IC/D.C of Math, Science, Humanities, and Economics; Publishing of Books and Electronic Books; Online Downloadable and Non-Downloadable Electronic Publication of Books, Articles and Other Content
Cl.42; Design and Development of Websites and Mobile Applications in Relation to Education Products, Books and Reading Materials; Providing Website be Recommending, Accessing, Reading, Searching, Sharing, Aggregating, Organizing and Displaying Online Videos on a Wide Variety of Educational Topics and Subjects, such as Maths, Science, Humanities, and Economics; Application Service Provider, Namely, Hosting, Managing, Developing And Maintaining Applications, Software And A Website Computer Services
3916060  14/08/2018
INDIAN PRODUCTS PRIVATE LIMITED
No. 604 Queens Corner, No. 3, Queens Road, Bangalore – 560001, Karnataka, India
Manufacturers, Exporters, Merchants & Traders

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :22/12/2015

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.29; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED UNDER CLASS 29.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER;
SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED UNDER CLASS 30.

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER
CLASSES; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT INCLUDED UNDER CLASS 31.
3917528   16/08/2018
VARMA HOMES PRIVATE LIMITED
trading as ;VARMA HOMES PRIVATE LIMITED
27/3152 H, 2ND FLOOR, HALCYON BUILDING, AVENUE ONE, NEAR KMA, PANAMPILLY NAGAR, COCHIN-682036 KERALA, INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :13/05/2016

CHENNAI
subject to the mark should be use as a whole.
Cl.35;ONLINE PROMOTION OF FLATS, VILLAS, BUILDINGS, SHOPPING MALL, MARKETING, SALE OF FLATS AND VILLAS, MANAGEMENT AND MARKETING, CONSULTANCY SERVICES.
Cl.36;MANAGEMENT CONSULTANTS, REAL ESTATE, PROPERTY DEVELOPMENT, REAL ESTATE BROKERS.
Cl.37;BUILDING CONSTRUCTION,MAINTENANCE, REPAIR OF BUILDING, PAINTING, ELECTRICAL CONTRACTING.
NJOYLEARNING

3923196  22/08/2018
BODHAGURU LEARNING PRIVATE LIMITED
27 Lalitha Bloomfields, Khajaguda, Next to Oakridge School, Hyderabad - 500008, Telangana
Private Limited Company incorporated under Laws of The Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :01/07/2012

CHENNAI

Cl.9; Computer games programmes, recorded computer programmes, computer programmes downloaded, computers, software, computer software recorded, mobile, portable telephones, tablet computers, notebook computers.

Cl.41; Educational and entertainment services, including the production and/ or distribution and/ or presentation of programme for television, education; providing of training; entertainment; sporting and cultural activities, providing facilities for recreation activities: arranging and conducting educational colloquiurns, conferences, conventions and seminars; providing online magazines, cable television, digital television, satellite television and radio, services in the nature of a continuing comedy, drama, action, adventure and/ or animation program series and motion picture film production, provided through cable television, broadcast television, broadcast radio and the global computer information network events and entertainment.
NJOYREADING
3923197  22/08/2018
BODHAGURU LEARNING PRIVATE LIMITED
27 Lalitha Bloomfields, Khajaguda, Next to Oakridge School, Hyderabad - 500008, Telangana
Private Limited Company incorporated under Laws of The Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India
Used Since :01/02/2018
CHENNAI
Cl.9; Computer games programmes, recorded computer programmes, computer programmes downloaded, computers, software, computer software recorded, mobile, portable telephones, tablet computers, notebook computers.
Cl.28; Educational toys; games, toys and playthings; video game apparatus.
SYNGENE

3928237  28/08/2018

SYNGENE INTERNATIONAL LIMITED
Biocon Special Economic Zone, Biocon Park, Plot No. 2 & 3, Bommasandra IV Phase, Jigani Link Road, Bangalore – 560099, Karnataka, India
Manufacturers, Traders & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :30/04/1994

CHENNAI

Cl.1: BIO-TECHNOLOGICAL PRODUCTS INCLUDING, ENZYMES, PROTEIN CARBOHYDRATES, LIPIDS, AND NUCLEIC ACIDS, DNA PRODUCTS, IMMUNOLOGICAL RE-AGENTS, AND FINE CHEMICALS INCLUDING ORGANIC INTERMEDIATES; ACTIVE CHEMICAL INGREDIENTS FOR USE IN THE MANUFACTURE OF PHARMACEUTICALS FOR TREATING DISEASES AND CONDITIONS; CHEMICALS FOR USE IN THE AGROCHEMICAL INDUSTRY; ASSAYS FOR RESEARCH PURPOSES; BIOMEDICAL COMPOUNDS, NAMELY, PEPTIDE SUBSTRATES USED IN ANALYSING AND DETECTING CERTAIN TOXINS FOR LABORATORY, RESEARCH, CLINICAL OR MEDICAL LABORATORY USE; CHEMICAL POLYMERS; CHEMICALS FOR USE IN BIOTECHNOLOGICAL PRODUCT DEVELOPMENT; CHEMICALS, NAMELY, CHITOSAN; CHITOSAN FOR INDUSTRIAL PURPOSES; ALDEHYDES; CHROMATOGRAPHY CHEMICALS; CELLS FOR SCIENTIFIC, LABORATORY OR MEDICAL RESEARCH; REAGENTS FOR USE IN THE DEVELOPMENT OF HYBRIDOMA ANTIBODIES [OTHER THAN FOR MEDICAL OR VETERINARY PURPOSES]; NUCLEIC ACID SEQUENCES AND CHEMICAL REAGENTS FOR OTHER THAN MEDICAL AND VETERINARY PURPOSES; NUCLEOTIDES FOR SCIENTIFIC AND RESEARCH USE; PROTEIN ARRAYS AND NUCLEOTIDE ARRAYS FOR SCIENTIFIC AND MEDICAL RESEARCH; PEPTIDES FOR INDUSTRIAL PURPOSES; PROTEINS FOR USE IN RECOMBINANT DNA TECHNOLOGY [OTHER THAN FOR MEDICAL USE]; SPECIALTY CHEMICALS, NAMELY, CHEMICAL ADDITIVES FOR GENERAL INDUSTRIAL USE IN THE MANUFACTURE OF A WIDE VARIETY OF GOODS; REFERENCE STANDARDS [CHEMICALS] FOR USE IN SCIENCE AND INDUSTRY; ISOTOPES FOR INDUSTRIAL PURPOSES; BIOCHEMICALS FOR IN VITRO AND IN VIVO SCIENTIFIC USE; BIOCHEMICALS, NAMELY, MONOCLONAL ANTIBODIES FOR IN VITRO SCIENTIFIC OR RESEARCH USE; ASSAYS FOR RESEARCH PURPOSES; DIAGNOSTIC REAGENTS FOR IN VITRO USE IN BIOCHEMISTRY, CLINICAL CHEMISTRY AND MICROBIOLOGY.

Cl.5: BIO-LOGICAL AND BIO-TECHNOLOGICAL PRODUCTS PERTAINING TO PHARMACEUTICAL AND MEDICAL INDUSTRIES AND FORMULATIONS THEREOF; DRUG TESTING KITS COMPRISED OF MEDICAL DIAGNOSTIC REAGENTS AND ASSAYS FOR TESTING BODY FLUIDS; ANTIBODIES; SYNTHETIC PEPTIDES FOR PHARMACEUTICAL PURPOSES; ALDEHYDES FOR PHARMACEUTICAL PURPOSES; IMAGING AGENTS FOR MAGNETIC RESONANCE IMAGING (MRI); NUCLEIC ACID SEQUENCES AND CHEMICAL REAGENTS FOR MEDICAL AND VETERINARY PURPOSES; PHARMACEUTICAL PREPARATIONS AND SUBSTANCES FOR USE IN ONCOLOGY; BIOLOGICAL TISSUE GRAFTS; VASCULAR GRAFTS [LIVING TISSUE]; BIOPHARMACEUTICALS FOR THE TREATMENT OF CANCER; YEAST AND YEAST EXTRACTS FOR MEDICAL, VETERINARY OR PHARMACEUTICAL PURPOSES; PROTEINS FOR USE IN RECOMBINANT DNA TECHNOLOGY; REGULATORY PROTEINS FOR MEDICAL USE; MEDICINES FOR VETERINARY PURPOSES; ISOTOPES FOR MEDICAL PURPOSES; BIOLOGICAL PREPARATIONS FOR MEDICAL PURPOSES; CHEMICAL PREPARATIONS FOR USE IN DNA ANALYSIS [MEDICAL]; DIAGNOSTIC KITS CONSISTING PRIMARILY OF MONOCLONAL ANTIBODIES, BUFFERS, AND REAGENTS FOR USE IN DISEASE TESTING; DRUG TESTING KITS COMPRISED OF MEDICAL DIAGNOSTIC REAGENTS AND ASSAYS FOR TESTING BODY FLUIDS.

Cl.9: BIOREACTORS FOR LABORATORY USE.

Cl.10: SURGICAL, MEDICAL, DENTAL AND VETERINARY INSTRUMENTS AND APPARATUS (INCLUDING ARTIFICIAL LIMBS EYES AND TEETH).

Cl.16: PAPER AND PAPER ARTICLES; CARDBOARD AND CARDBOARD ARTICLES; PRINTED MATTER, NEWSPAPER AND PERIODICALS BOOKS; BOOK-BINDING MATERIALS; PHOTOGRAPHS STATIONERY; ADHESIVE MATERIALS (STATIONERY); ARTISTS MATERIALS; PAINT BRUSHES TYPEWRITE AND OFFICE REQUISITES (OTHER THAN FURNITURE); INSTRUCTIONAL AND TEACHING MATERIALS; (OTHER THAN APPARATUS); PLAYING CARDS; PRINTERS TYPE AND PRINTING CLICHES (STEREOTYPE); DIRECTORIES AND JOURNALS. PRINTED TRAINING MATERIALS IN THE FIELD OF CLINICAL STUDY, MEDICAL WRITING & PHARMACOVIGILANCE SERVICES.

Cl.35: BUSINESS SERVICES, NAMELY, FORMULATION OF BEST PRACTICES FOR DRUG DISCOVERY, FORMULATION DEVELOPMENT, CLINICAL SUPPLIES, LARGE MOLECULE DEVELOPMENT, ANTIBODY DRUG CONJUGATES AND CLINICAL DEVELOPMENT SERVICES; CONSULTING SERVICES IN THE FIELD OF MEDICAL PRACTICE MANAGEMENT.
FOR OTHERS; BUSINESS CONSULTING AND MANAGEMENT IN THE FIELD OF CLINICAL TRIALS, NAMELY, PROVIDING INFORMATION MANAGEMENT SERVICES; BUSINESS CONSULTING AND MANAGEMENT IN THE FIELD OF CLINICAL TRIALS, NAMELY, CLINICAL DATA AND REGULATORY SUBMISSION MANAGEMENT ON BEHALF OF MEDICAL, BIOPHARMACEUTICAL AND BIOTECHNOLOGY COMPANIES TO ASSIST THEM WITH CLINICAL RESEARCH, CLINICAL TRIALS AND APPLICATIONS FOR DRUG APPROVAL; REGULATORY SUBMISSION MANAGEMENT, NAMELY, ASSISTING OTHERS IN PREPARING AND FILING APPLICATIONS FOR NEW DRUGS WITH GOVERNMENTAL REGULATORY BODIES; BUSINESS MANAGEMENT CONSULTING SERVICES IN THE FIELD OF PHARMACEUTICALS DRUG DEVELOPMENT.

Cl.39; STORAGE OF HUMAN CELLS.

Cl.40; POLYMERIZATION; CUSTOM MANUFACTURE OF PHARMACEUTICALS, CHEMOTHERAPY DRUGS, ANTIBIOTIC MEDICINES, MEDICINES, DRUGS BY PHARMACEUTICAL COMPOUNDERS; CONTRACT MANUFACTURING IN THE FIELD OF PHARMACEUTICALS AND DRUG DEVELOPMENT.

Cl.42; SCIENTIFIC RESEARCH AND CUSTOM SYNTHESIS INCLUDED IN CLASS 42; SCIENTIFIC AND CLINICAL RESEARCH INCLUDED IN CLASS 42; SCIENTIFIC RESEARCH AND DEVELOPMENT; CUSTOM DESIGN AND DEVELOPMENT OF CHEMICAL REAGENTS AND BIOCHEMICAL ASSAYS; LABORATORY TESTING; LABORATORY TESTING SERVICES; TESTING OF PHARMACEUTICALS; CHEMICAL ENGINEERING; BEHAVIOURAL ANALYSIS OF CHEMICALS; DRUG DISCOVERY SERVICES; PHARMACEUTICAL DRUG DEVELOPMENT SERVICES; PHARMACEUTICAL PRODUCTS DEVELOPMENT; DEVELOPMENT OF PHARMACEUTICAL PREPARATIONS AND MEDICINES; SCIENTIFIC STUDY AND RESEARCH IN THE FIELD OF REPRODUCTION, HUSBANDRY, AND GENERAL HEALTH OF ANIMAL; BIOTECHNOLOGY RESEARCH FOR DETERMINING THE NEURONAL SURVIVAL OF MOLECULES IN ANIMAL MODELS; RESEARCH AND DEVELOPMENT SERVICES IN THE FIELD OF ANTIBODIES, ANTIBODY TECHNOLOGY; CUSTOM DESIGN AND DEVELOPMENT OF CHEMICAL REAGENTS AND BIOCHEMICAL ASSAYS; DESIGN, ENGINEERING, RESEARCH, DEVELOPMENT AND TESTING SERVICES IN THE FIELD OF POLYMERIC MATERIALS, POLYMER SYNTHESIS, AND MATERIALS CUSTOMIZATION FOR MEDICAL, SCIENTIFIC, AND TECHNOLOGICAL APPLICATIONS; TOXICOLOGY SERVICES; TOXICITY ANALYSIS; TOXICITY TESTING FOR RESEARCH PURPOSES; CLINICAL TRIALS (CONDUCTING); CONDUCTING CLINICAL TRIALS FOR OTHERS [SCIENTIFIC RESEARCH]; CONDUCTING CLINICAL TRIALS FOR PHARMACEUTICAL PRODUCTS; PROVIDING MEDICAL AND SCIENTIFIC RESEARCH INFORMATION IN THE FIELD OF CLINICAL TRIALS; CONDUCTING EARLY EVALUATIONS IN THE FIELD OF NEW PHARMACEUTICALS; DNA ANALYSIS SERVICES FOR SCIENTIFIC RESEARCH PURPOSES; LABORATORY RESEARCH IN THE FIELD OF GENE EXPRESSION; BLOOD ANALYSIS SERVICES FOR SCIENTIFIC RESEARCH PURPOSES; ANALYSIS OF HUMAN TISSUES FOR MEDICAL RESEARCH; SCIENTIFIC SERVICES RELATING TO THE ISOLATION AND CULTIVATION OF HUMAN TISSUES AND CELLS; PREPARATION OF REPORTS RELATING TO SCIENTIFIC AND TECHNICAL RESEARCH; ANALYSIS IN THE FIELD OF MOLECULAR BIOLOGY; CONTRACT RESEARCH SERVICES RELATING TO MOLECULAR SCIENCES; BIOLOGICAL CLONING SERVICES; STRUCTURAL AND FUNCTIONAL ANALYSIS OF GENOMES; LABORATORY SERVICES; SERVICES OF A CHEMICAL AND/OR BIOLOGICAL LABORATORY; LABORATORY RESEARCH SERVICES RELATING TO PHARMACEUTICALS; RESEARCH AND DEVELOPMENT AND CONSULTATION RELATED THERETO IN THE FIELD OF ANTIBODIES, ANTIBODY TECHNOLOGY, CHEMISTRY, AGROCHEMICAL PHARMACEUTICALS, BIOINFORMATICS, BIOMICROBIAL, BIOLOGICS, BIOTECHNOLOGY, BIOTHERAPEUTICS, BIOLOGY, BIOCHEMICAL, CELL LINE, CHROMOSOME ABERRATION, CLONING VECTOR, CYCLOTIDES, DNA, FLOW CYTOMETRY, GAS CHROMATOGRAPHY MASS SPECTROMETRY, GENE, IMMUNOCHEMICALS, IN VITRO, INHALATION PHARMACEUTICALS, MOLECULAR SCIENCES, MICRO-ORGANISMS, NUTRITION, OPHTHALMIC, PHARMACOGENETICS, PHARMACOKINETICS, PHARMACOLOGY, PHARMACEUTICALS, POLYMERIC, PEPTIDE SYNTHESIS, PROTEIN, SOLID STATE CHARACTERIZATION; TOXICOKINETIC, TOXICOLOGY; SCIENTIFIC AND TECHNOLOGICAL SERVICES, NAMELY, SCIENTIFIC RESEARCH, DEVELOPMENT, ANALYSIS, TESTING, ENGINEERING, EXTRACTION, SYNTHESIS, PURIFICATION AND PRODUCTION IN THE FIELD OF ANTIBODY, API, BIOMOLECULES, CELL BANK CHARACTERIZATION, CHIRAL, CHROMOSOME ABERRATION, CLINICAL CHEMISTRY, CLONING VECTOR, CYCLOTIDES, DNA, FLOW CYTOMETRY, GAS CHROMATOGRAPHY MASS SPECTROMETRY, GENE, IMMUNOCHEMICALS, IN VITRO, INHALATION PHARMACEUTICALS, IN VITRO IRRITATION, LARGE MOLECULE, LIQUID CHROMATOGRAPHY MASS SPECTROMETRY, MICROBIAL, MONOMER, NANO PARTICLE, NATURAL PRODUCTS, PEPTIDES, PROTEINS, RNA, SUPERCRITICAL FLUID CHROMATOGRAPHY, SMALL MOLECULES AND VACCINES.

Cl.44; MEDICAL DIAGNOSTIC TESTING, MONITORING AND REPORTING SERVICES; PREPARATION OF REPORTS RELATING TO MEDICAL MATTERS; SERVICES FOR THE TESTING OF URINE; PATHOLOGY SERVICES.
eyeSmart EMR

3929906   29/08/2018

HYDERABAD EYE RESEARCH FOUNDATION
L V Prasad Eye Institute, Road #2, Banjara Hills, Hyderabad – 500034, Telangana
Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :16/08/2010

CHENNAI

No separate claim over words except as shown in the form of representation.

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; Computer software.

Cl.35; Advertising; Business management; Business administration; Office functions; Maintaining personal medical history records and files concerning the medical condition of individuals and patients; Development of hospital management systems.

Cl.36; Financial management services relating to hospitals; HR and Finance integration.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software; Analytics and Visualizations; Machine Learning Clinical Models; Electronic storage of medical records.

Cl.44; Medical services; Providing online medical record services other than dentistry; Outpatient and inpatient care services; Medical and surgical diagnostic services; Outpatient, Diagnostic & Surgical Care services.
3929907    29/08/2018
HYDERABAD EYE RESEARCH FOUNDATION
L V Prasad Eye Institute, Road #2, Banjara Hills, Hyderabad – 500034, Telangana
Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :16/08/2010

To be associated with:
3929906

CHENNAI

CI.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; Computer software.

CI.35; Advertising; Business management; Business administration; Office functions; Maintaining personal medical history records and files concerning the medical condition of individuals and patients; Development of hospital management systems.

CI.36; Financial management services relating to hospitals; HR and Finance integration.

CI.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software; Analytics and Visualizations; Machine Learning Clinical Models; Electronic storage of medical records.

CI.44; Medical services; Providing online medical record services other than dentistry; Outpatient and inpatient care services; Medical and surgical diagnostic services; Outpatient, Diagnostic & Surgical Care services.
Trade Marks Journal No: 1919 , 16/09/2019   Class 99

3929931    29/08/2018
LORVEN BIOLOGICS PRIVATE LIMITED
Modugulapeta Village, Govindapuram Post, Santhakavitri Mandal, Srikakulam – 532123, Andhra Pradesh
Private Limited Company incorporated under Laws of The Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :09/10/2015

To be associated with:
3929930

CHENNAI

Cl.1;Bio fertilizers; probiotic bacteria; Chemicals used in in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Chemical substances for preserving foodstuffs; Compost, manures, fertilizers; Biological preparations for use in industry and science.

Cl.5;Probiotic preparations; Dietetic food and substances adapted for medical use; Pharmaceuticals, medical and veterinary preparations; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides.

Cl.29;Processed seeds; Seeds prepared for human consumption, not being seasonings or flavourings; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30;Rice; cereals prepared for human consumption (for example, oat flakes and those made of other cereals); Coffee, tea, cocoa and artificial coffee; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.31;Agricultural products; Unprocessed/ hybrid seeds; Raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; scientific research services for medical purposes.
PICNICK
Priority claimed from 02/03/2018; Application No. : 87818653 ;United States of America
3932899  01/09/2018
RECREATIONAL TECHNOLOGIES, LLC
SUITE 2113, 104 E CAMELBACK RD, PHOENIX ARIZONA 85016
LIMITED LIABILITY COMPANY
Address for service in India/Attorney address:
NIKITA CHHATANI
LegalForce RAPC 17/3 Streamline Infotech IT Park, Parsodi Nagpur, Maharashtra 440022 India
Proposed to be Used
MUMBAI
Cl.9:Downloadable mobile applications for allowing users to view on a map the location of outdoor recreational facilities throughout the world, to provide information about such recreational facilities, and to allow users to reserve such facilities for future use.
Cl.42:Providing temporary use of a web-based software for allowing users to view on a map the location of outdoor recreational facilities throughout the world, to provide information about such recreational facilities, and to allow users to reserve such facilities for future use.
VIVAMAX

3936574  06/09/2018
VIVAMAX LIFE SCIENCES PVT LTD
SY NO -57, CHERUVU, SRIHARIPURAM, PANCHAYAT,MUDINEPALLI MANDAL, KRISHNA DIST. ANDHRA PRADESH. INDIA

Pvt Ltd Company

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008. Andhra Pradesh

Proposed to be Used
CHENNAI

Cl.5; Feed Supplements to Aquaculture, Poultry and Fish Farming and Medicines

Cl.31; Agricultural, horticultural and forestry products and grains not included in others; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, FOODSTUFFS AQUA FEED BIO ORGANIC MINERALS,
3936918   06/09/2018
SABKA VENTURES PVT LTD
trading as ;SABKA VENTURES PVT LTD
MASJID BUILDING, POOKKAYIL P.O, TIRUR-7, KERALA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR PU
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
Cl.35;MARKETING, DISTRIBUTION, TRADING, SALE, ONLINE SALE OF BAKERY SHOP, SUPER MARKET
Cl.43;SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
WISIG

3945689   14/09/2018
WISIG NETWORKS PRIVATE LIMITED
604 Turquoise Block, Myhome Jewel Apt, Madinaguda, Hyderabad - 500049, Telangana, India
A company incorporated under the Companies Act 2013 and limited by share

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :21/07/2016

CHENNAI

Cl.9;Telecommunications software; 5G base station software; Narrow band internet of things user equipment software; Narrow band internet of things base station software; Downloadable software for connecting, operating, and managing networked devices in the internet of things (IoT); Computer application software for use in implementing the Internet of Things [IoT]; Computer programmes for use in telecommunications; Computer software for use in the field of telecommunications for providing electronic transmission of documents and facsimile transmission; Computer software and telecommunications apparatus, including modems, to enable connection to databases, computer networks, global computer networks and the Internet.

Cl.42;Programming of telecommunications software; Development and testing of computing methods, algorithms and software for processing telecommunication and navigation data and signals; Providing temporary use of non-downloadable cloud-based software for connecting, operating, and managing networked devices in the internet of things (IoT); Scientific and technological services and research and design relating thereto; Design and development of computer software.
Class of '83

3958169   27/09/2018
RED CHILLIES ENTERTAINMENTS PVT. LTD.
Backstage, Plot No. 612, Junction of Ramakrishna Mission & 15th Cross Road, Santacruz (W), Mumbai-400 054
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048

Proposed to be Used

MUMBAI
Cl.9; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; DATA PROCESSING EQUIPMENT AND COMPUTERS, RECORDING DISCS, CDS, MP3, D.V.D. AUDIO AND VIDEO CASSETTE, CAMERA (PHOTOGRAPHY), APPARATUS FOR EDITING CINEMATOGRAPHIC FILMS, COMPUTER OPERATING PROGRAMS, COMPUTER PERIPHERAL DEVICES, COMPUTER SOFTWARE, FILM CUTTING APPARATUS, FILM (EDITING APPLIANCE FOR CINEMATOGRAPHIC), COMPUTER GAME PROGRAMS.
Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, AND PRECIOUS STONES
Cl.16; PAPER, CARDBOARDS, GOODS MADE FROM PAPER AND CARDBOARD, PRINTED MATTER, BROCHURES, PACKAGING MATERIAL, ARTISTS MATERIAL, PHOTOGRAPHS, STATIONERY AND OTHER SIMILAR PRODUCTS INCLUDED UNDER CLASS 16
Cl.24; BANNERS, FABRIC BANNERS, TEXTILE AND OTHER SIMILAR PRODUCTS INCLUDED IN CLASS 24
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
BADLA
3958171  27/09/2018
RED CHILLIES ENTERTAINMENTS PVT. LTD.
Backstage, Plot No. 612, Junction of Ramakrishna Mission & 15th Cross Road, Santacruz (W), Mumbai-400 054
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048

Proposed to be Used
MUMBAI

Cl.9; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; DATA PROCESSING EQUIPMENT AND COMPUTERS, RECORDING DISCS, CDS, MP3, D.V.D. AUDIO AND VIDEO CASSETTE, CAMERA (PHOTOGRAPHY), APPARATUS FOR EDITING CINEMATOGRAPHIC FILMS, COMPUTER OPERATING PROGRAMS, COMPUTER PERIPHERAL DEVICES, COMPUTER SOFTWARE, FILM CUTTING APPARATUS, FILM (EDITING APPLIANCE FOR CINEMATOGRAPHIC), COMPUTER GAME PROGRAMS.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; WATCHES, JEWELLERY, AND PRECIOUS STONES.

Cl.16; PAPER, CARDBOARDS, GOODS MADE FROM PAPER AND CARDBOARD, PRINTED MATTER, BROCHURES, PACKAGING MATERIAL, ARTISTS MATERIAL, PHOTOGRAPHS, STATIONERY AND OTHER SIMILAR PRODUCTS INCLUDED UNDER CLASS 16.

Cl.24; BANNERS, FABRIC BANNERS, TEXTILE AND OTHER SIMILAR PRODUCTS INCLUDED IN CLASS 24.

Cl.25; CLOTHING FOOTWEAR HEADGEAR.
3965625  05/10/2018
WELLS FARGO & COMPANY
90 South 7th Street, Minneapolis, MN 55402, United States of America.
A Company organized and existing under the laws of the state of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.35: Arranging and conducting incentive reward programs to promote the sale of banking services; business information services, namely, providing customized company and industry performance analysis in the field of banking, finance, investments and insurance; providing business information in the field of company and industry performance; accounts receivable management services; accounts receivable billing services; administration and reconciliation of accounts on behalf of others; administration of business payroll for others.

Cl.36: Banking services; business banking services; financial services, namely, credit card and debit card services; credit card, debit card and electronic check transaction processing services; issuing stored value cards; investment consultation, investment brokerage and investment management services; financial investment services in the fields of securities, mutual funds, certificates of deposit, and portfolio management; accounts payable disbeting services; mortgage banking services, mortgage lending services, mortgage brokerage services; commercial lending services; consumer lending services; issuing letters of credit; foreign exchange services, namely, foreign exchange transactions, foreign exchange information services and providing for the exchange of foreign currency; financial consultation for educational financial assistance and student loan services; treasury management services; trust management accounts services; cash management services; online banking services; online business banking services; bill payment services; electronic payment, namely, electronic processing and transmission of ACH, electronic check, electronic payment, invoice, bill, tax, and distribution payment data; tax payment processing services; providing information in the field of banking, credit card and debit card services, credit card, debit card and electronic check transaction processing services, financial management, investment brokerage, investment management, financial investment in the field of securities, mutual funds, certificates of deposit, financial portfolio management, insurance, accounts payable services, mortgage banking, mortgage lending, mortgage brokerage, commercial lending, consumer lending, issuing letters of credit, foreign exchange services, treasury management services, trust management accounts services, cash management services, online banking, bill payment services, and tax payment processing services; consultation in the field of banking, credit card and debit card services, credit card, debit card and electronic check transaction processing services, financial management, investment brokerage, investment management, securities, mutual funds, certificates of deposit, financial portfolio management, insurance, accounts payable services, mortgage banking, mortgage lending, mortgage brokerage, commercial lending, consumer lending, issuing letters of credit, foreign exchange services, treasury management services, trust management services, cash management services, online banking, bill payment services, and tax payment processing services; preparation of financial reports for others, namely, provision of consolidated reports and document images of banking and financial activity.
3973972  15/10/2018
MECH MOCHA INTERNET PRIVATE LIMITED
Door no 114 & 115, 3rd floor, 27th Main Road, 2nd Sector, HSR Layout Bangalore, Karnataka 560102
Manufacturers and Merchants & Service Provider
Body Incorporate
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017
Used Since :18/09/2018
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3995974.
Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, signalling, teaching apparatus and
instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording
discs; compact discs, DVDs and other digital recording media; data processing equipment, computer software; computer
game software; computer programs [downloadable software]; computer software applications, downloadable.
Cl.38;Telecommunications
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3979716    22/10/2018

WISIG NETWORKS PRIVATE LIMITED
604 Turquoise Block, Myhome Jewel Apt, Madinaguda, Hyderabad - 500049, Telangana, India
A company incorporated under the Companies Act 2013 and limited by share

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Used Since :17/02/2017

CHENNAI

Cl.9; Telecommunications software; 5G base station software; Narrow band internet of things user equipment software; Narrow band internet of things base station software; Downloadable software for connecting, operating, and managing networked devices in the internet of things (IoT); Computer application software for use in implementing the Internet of Things [IoT]; Computer programmes for use in telecommunications; Computer software for use in the field of telecommunications for providing electronic transmission of documents and facsimile transmission; Computer software and telecommunications apparatus, including modems, to enable connection to databases, computer networks, global computer networks and the Internet.

Cl.42; Programming of telecommunications software; Development and testing of computing methods, algorithms and software for processing telecommunication and navigation data and signals; Providing temporary use of non-downloadable cloud-based software for connecting, operating, and managing networked devices in the internet of things (IoT); Scientific and technological services and research and design relating thereto; Design and development of computer software.
3982425  24/10/2018
OTG ENTERPRISE PTE. LTD.
138 Cecil Street, #12-1A Cecil Court, Singapore 069538.
A Company organized and existing under the laws of Singapore.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.29; Raisins; dried pitted prunes; dried cranberries; dried figs; dried guava; dried mango; prunes; processed raisins; dried fruit products; food products made from dried fruits; cocktail onions; broad beans; prepared cashew nuts; salted cashew nuts; green split-peas; preserved peas; processed peas; prepared nuts; prepared snacks made from nuts; prepared peanuts; processed peanuts; bacon flavoured snack products; prepared snacks made from cooked fruit; prepared snacks made from cooked vegetables; prepared snacks made from dried fruit; prepared snacks made from dried vegetables; prepared snacks made from fresh fruit; prepared snacks made from fresh vegetables; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; compotes; eggs; milk and milk products; edible oils and fats; fruit-based snack foods; potato snack foods; banana based snack food products; potato based snack food products; snack foods made from eggs; snack foods made from meat; snack foods consisting principally of meat; snack foods consisting principally of vegetables; snack foods made from dehydrated vegetables; snack foods made from dried vegetables; snack foods made from extruded vegetables; snack foods made from pre-cooked vegetables; snack food products consisting of chicken meat; potato products in the form of snack foods; snack food products made wholly or principally of potatoes; snack foods made from potatoes and wheat (potatoes predominating); processed nuts; roasted nuts; food products made from preserved fruits; food products made from preserved nuts; food products made from preserved vegetables; salted nuts; jellies; jams; nut products; food products made from cooked, dried and preserved nuts; mixtures of nuts and dried fruits; potato chips; potato sticks; edible seaweed; food products made from seaweeds.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; Read-to-eat cereals; breakfast cereals; cereal bars; cereal-based foodstuffs; cereal-based snack food; sugar coated peanuts.
GLASSTIQUE (HONG KONG) LIMITED
Unit 14-16, 11/F, North Tower Concordia Plaza, I Science Museum Road, TST East, Kowloon, Hong Kong
Manufacturers, Merchants & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

CHENNAI

Cl.9; OPTICAL APPARATUS AND INSTRUMENTS; SPECTACLES, EYE-GLASSES, SUNGLASSES; SPECTACLE CASES, SPECTACLE FRAMES, LENSES, PINCE-NEZ, LENS MOUNTS AND CASES, ALL BEING PARTS AND FITTINGS OF SPECTACLES.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL STORE SERVICES AND ONLINE MAIL ORDER SERVICES; ALL IN RELATION TO OPTICAL APPARATUS AND INSTRUMENTS, SPECTACLES, EYE-GLASSES, SUNGLASSES, SPECTACLES CASES, SPECTACLE FRAMES, LENSES, PINCE-NEZ, LENS MOUNTS AND CASES, ALL BEING PARTS AND FITTING OF SPECTACLES; IMPORT AND EXPORT AGENTS RELATING TO THE AFORESAID GOODS; PROMOTION (FOR OTHERS); BUSINESS MANAGEMENT CONSULTANCY.

Cl.44; OPTOMETRIC SERVICES; OPTOMETRY; OPTICIAN'S SERVICE.
4007457  26/11/2018
RAMLATH M
MEENATHERIL HOUSE, ARATTUPUZHA- NORTH P.O, THRIKKUNNAPUZHA (VIA) ALAPPUZHA PIN-690515, KERALA INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used

CHENNAI

Cl.30; HONEY, TEA, COFFEE, SPICES, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, TREACLE, YEAST, BACKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, ICE.

Cl.35; WHOLESALE, RETAIL, IMPORT, EXPORT, TRADING, ONLINE SALE, MARKETING, DISPLAY, EXHIBITION, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS OF FOOD PRODUCTS.
LITTLE BATH
4018067 05/12/2018
T.P.BABY
trading as ;NEW CARE HYGIENE PRODUCTS
XIII/152A, VAZHAKKULAM P.O, MUVATTUPUZHA ERNAKULAM, PIN-686670 KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
Cl.3; PRE-MOISTENED COSMETIC WIPES, WIPES INCORPORATING CLEANING PREPARATIONS, DISPOSABLE WIPES.
Cl.5; WIPES FOR MEDICAL USE
AQUAGEN

4019143   06/12/2018

KATRA PHYTOCHEM (INDIA) PVT. LTD.
1134, First Floor, 100 Feet Road, HAL 2nd Stage, Indiranagar, Bangalore-560008
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
NAZISH IRSHAD
K 1804 Paramount Floraville Sector 137 Noida 201301 UP

Proposed to be Used

CHENNAI

Cl.3; Non-medicated toiletry preparations including personal care products, sunscreen, toiletries for human use included in class 3

Cl.5; Pharmaceuticals and Ayurvedic preparations; Food and dietary supplements for health benefits; medicated soaps and shampoos; dietetic foods and beverages for human consumption included in class 5

Cl.40; A manufacturing process that enables uniform dispersion of actives with respect to pharmaceutical and toiletry preparations
4025624   13/12/2018
JAMES VARGHESE
trading as ;ZIGMA POLYMERS
KINFRA IND. PARK KUNNAMTHANAM, PATHANAMTHITTA, PIN - 689581 KERALA, INDIA
MANUFACTURER AND MERCHANT AND SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :15/10/2018

CHENNAI

subject to the mark should be use as a whole within the state of Kerala.

Cl.27; DOOR MAT, FLOOR COVERING MATERIAL, MATS, MATTINGS

Cl.35; WHOLESALE, RETAIL, EXPORT OF MATS AND MATTINGS, ONLINE PROMOTION OF SALE OF MATS AND MATTINGS
4029212 17/12/2018
SAFWAN C K
CHALAKANDY,CHENNAI MANGALLUR,MUKKOM,THAZHEKODE, KOZHIKODE DISTRICT,PIN:673602
Proprietorship
Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.
Proposed to be Used
CHENNAI
No exclusive right to the separate letters except substantially as shown on the form of representation.
Cl.35;Description: Advertisement hoarding rental, Compilation of Advertisement, Preparation of Advertisement Dissemination of Advertisement, Rental of Advertisement billboards, services, Rental and Preparing Advertisement for others, Production of radio Advertisement, Advertisement for others on the Internet, Office functions services, Providing Office functions, Marketing advisory services, Business advisory services.
Cl.36;Financial Services, advisory services relating to finance, consultancy services relating to finance, consultancy services relating to corporate and personal finance, advisory services relating to investment finance, Information services relating to finance
Chaalbaaz

4037749   26/12/2018
MECH MOCHA INTERNET PRIVATE LIMITED
Door no 114 & 115, 3rd floor, 27th Main Road, 2nd Sector, HSR Layout Bangalore, Karnataka 560102
Manufacturers and Merchants & Service Provider

Company

Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017
Used Since :01/11/2018

CHENNAI

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, signalling, teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; data processing equipment, computer software; computer game software; computer programs [downloadable software]; computer software applications, downloadable.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4037751   26/12/2018
MECH MOCHA INTERNET PRIVATE LIMITED
Door no 114 & 115, 3rd floor, 27th Main Road, 2nd Sector, HSR Layout Bangalore, Karnataka 560102
Manufacturers and Merchants & Service Provider
Company
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017
Used Since :01/11/2018
CHENNAI
all colours are claimed.
Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, signalling, teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; data processing equipment, computer software; computer game software; computer programs [downloadable software]; computer software applications, downloadable.
Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MAGNOLIA QUALITY DEVELOPMENT CORPORATION LIMITED
695 Soi Sukhumvit 50, Sukhumvit Road, Prakanong, Klongtoey, Bangkok 10260, Thailand
A company incorporated under the laws of Bangkok, Thailand

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used

DELHI

Cl.21; Dishes; bowls; serving spoons; household & kitchen utensils; beverage glasses; canteen [flasks]; plastic bottles; glass bottles, aluminum bottles; buckets; candlesticks; carpet sweepers; chopsticks; cloths for cleaning; coasters not of paper and other table linen; non-electric coffeepots; combs; non-electric portable coolers; cups; decanters; disposable table plates; flasks; garbage cans; gardening gloves; toilet paper holder; vases.

Cl.24; Bed covers; bed sheets; bed blankets; table covers made of textiles; pillow covers; bed blankets covers; curtains of textile; table runners.

Cl.43; Restaurant and cafe services; resort hotel services; hotel, motel, and resort services; agency services for booking hotel and temporary accommodation; hotel services; hotel reservation; temporary accommodation; retirement home services; old people's home services; resort lodging services; providing holiday accommodation; catering for the provision of food and beverages.
WE'LL BE THERE

Priority claimed from 30/07/2018; Application No. : 88058438 ;United States of America
4069647    28/01/2019

ZARBEE'S, INC.
50 Old Field Road, Greenwich CT 06830, United States of America
A Delaware Corporation

Address for service in India/Attorney address:

LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Cl.3; Non-medicated chest rub; nasal spray preparations; non-medicated topical ointments, lotions, gels and creams; non-medicated diaper rash lotions, ointments, and creams.

Cl.5; Vitamins; vitamin drops; gummy vitamins; throat lozenges; throat relief treatment preparations; cough syrup; dietary supplements for immune support; electrolyte replacement solutions; gripe water; allergy treatment preparations; sinus treatment preparations; topical ointments, lotions, gels and creams; medicated diaper rash lotions, ointments and creams; dietary supplement for promoting digestion; probiotic supplements.
MAHESH.K.R

trading as TRUEBUILD INDUSTRIES,

TRIDENT COMPLEX, 2ND FLOOR, CHEROOTY ROAD, CALICUT, PIN - 673001
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P.U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2018

CHENNAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.1: CHEMICAL PRODUCTS USED IN INDUSTRY, SCIENCE, PHOTOGRAPHY, AGRICULTURE, HORTICULTURE, FORESTRY, MANURES NATURAL AND ARTIFICIAL, FIRE ExTINGUISHING COMPOSITIONS, TEMPERING SUBSTANCES AND CHEMICAL PREPARATIONS FOR SOLDERING, CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS, TANNING, SUBSTANCES, ADHESIVE SUBSTANCE USED IN INDUSTRY.

Cl.35: DISPLAY, EXHIBITION, WHOLESALE RETAIL, IMPORT EXPORT, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE SALE OF CHEMICAL PRODUCTS USED IN INDUSTRY, SCIENCE, PHOTOGRAPHY, AGRICULTURE, HORTICULTURE, FORESTRY, MANURES NATURAL AND ARTIFICIAL, FIRE ExTINGUISHING COMPOSITIONS, TEMPERING SUBSTANCES AND CHEMICAL PREPARATIONS FOR SOLDERING, CHEMICAL SUBSTANCES FOR PRESERVING FOODSTUFFS, TANNING, SUBSTANCES, ADHESIVE SUBSTANCES USED IN INDUSTRY.
Trade Marks Journal No: 1919 ,  16/09/2019          Class 99

4086868    14/02/2019
SUHAIB VALLOTH
Valloth House, Near Abad Flat, Plarivattom, Bagyathara Road, Ernakulam, Kerala -682025, India
Individual
Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.35; SHOPS, BAKERY, WHOLESALE, RETAIL SHOP FOR SWEETS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY AND ALL KINDS OF BAKERY PRODUCTS
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK
Priority claimed from 16/08/2018; Application No.: 017944262; EUROPEAN COMMUNITY (CTM)

4089424  15/02/2019

TEAMVIEWER GMBH
Jahnstrasse 30, 73037 Goeppingen, Germany

Company

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Used Since: 12/09/2018

DELHI

Cl. 9: Downloadable software; software; computer software; downloadable software for remotely accessing and controlling a computer; downloadable software for online collaboration, namely, online meetings and online presentations; downloadable software for computer desktop sharing, remote control of computer desktops, and web collaboration in the nature of computer screen sharing; downloadable software for providing a secure global workspace for enterprise customers; downloadable software for providing secure connectivity to a distributed global workplace; downloadable software for providing online collaboration featuring online meetings, presentations, whiteboards, and instant messages.

Cl. 38: Computer-aided transmission of messages and images; providing computer-aided connectivity for encrypted transmission of images and messages across computer and mobile operating systems.
Cl.42: Non-downloadable software; cloud-based software; non-downloadable software for remotely accessing and controlling a computer; non-downloadable software for online collaboration, namely, online meetings and online presentations; non-downloadable software for computer desktop sharing, remote control of computer desktops, and web collaboration in the nature of computer screen sharing; non-downloadable software for providing a secure global workspace for enterprise customers; non-downloadable software for providing secure connectivity to a distributed global workplace; non-downloadable software for providing online collaboration featuring online meetings, presentations, whiteboards, and instant messages.
4097426   23/02/2019
R.S.PHARMA
3 & 4, SAI SAVALI,GROUND FLOOR, SURVEY NO.133/41, ANAND NAGAR, MALDAD ROAD,SANGAMNER,DIST. AHMEDNAGAR -422 605 ,MAHARASHTRA.
Veterinary feed supplements
REGISTERED UNDER THE PARTNERSHIP ACT, 1932
Used Since :01/04/2017
MUMBAI
Cl.5;VETERINARY PREPARATION
Cl.44;VETERINARY SERVICES
Trade Marks Journal No: 1919 , 16/09/2019       Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

4099136   25/02/2019
SAZERAC BRANDS, LLC
10101 Linn Station Road, Suite 400 Louisville Kentucky 40223 United States of America
A Delaware Limited Liability Company

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SASME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.32;Beers; non-alcoholic beverages; ale; lager; craft beer; flavoured beer; non-alcoholic whiskey and bourbon; non-alcoholic flavoured whiskey and bourbon; low alcohol and non-alcoholic beer; non-alcoholic cider, wine and aperitifs; mineral and aerated waters; carbonated soft drinks; cola; lemonade; ginger ale and ginger beer; tonic water; fruit beverages and fruit juices; syrups and other preparations for making beverages; cordials.

Cl.33;Alcoholic beverages, except beers; alcoholic preparations for making beverages; spirits and liquors; distilled spirits; distilled beverages; digesters (liqueurs and spirits); whiskey; blended whiskey; bourbon whiskey; whiskey based liqueurs; flavoured whiskey; flavoured bourbon; cinnamon-flavoured whiskey; cinnamon-flavoured bourbon; wine; cider; aperitifs; gin; vodka; rum; cocktails; pre-mixed alcoholic beverages, other than beer-based; alcoholic beverages containing spices; low alcohol whiskey and bourbon; low alcohol flavoured whiskey and bourbon; low alcohol cider, wine and aperitifs.
4100561  26/02/2019
ZEIGA TECHNOLOGIES AND CONSULTING SERVICES PRIVATE LIMITED
S/O KRISHNANKUTTY MENON, KALABHAM EDAKKUNNI, THAIKKATTUSSERY P.O., OLLUR THRISSUR THRISSUR KL 680306 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus

Cl.35; Advertising; Business management; Business administration; Office functions

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software

Cl.45; Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4167992  06/05/2019
GEEP INDUSTRIES (INDIA) PRIVATE LIMITED
AB/5, Nandanvan Industrial Estate, Opp ACC Research Centre, Near Teen Hath Naka, L.B.S. Marg, Thane (W) - 400604, Maharashtra
Manufacturers
a company incorporated under the provisions of the Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :02/05/2016
MUMBAI
Cl.9; Batteries, mobile Accessories, Flex box & Travel Adaptors.
Cl.11; Normal Torches, Rechargeable Torches, Rechargeable Emergency Light & Lanterns, Rechargeable Table Lamp & Fan, Rechargeable Mosquito Bats, Led bulbs & Tube lights.
Cl.21; Steel bottles.
4204438  12/06/2019
DESAI FRUITS AND VEGETABLES PVT. LTD.
Plot No. 49, At & Post Amadpore, N.H. No. 8, Navsari, Gujarat 396445 in the State of Gujarat within the Union of India.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :31/10/2018
To be associated with:
2037954
AHMEDABAD
Cl.29; Dried and cooked fruits and vegetables; jellies, jams; compotes.
Cl.31; Fresh fruits and vegetables.
Cl.32; Fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4205505  13/06/2019

MEDICOVER HOLDING (CYPRUS) LIMITED
Eirinis 119, CY-3041 Limassol, Cyprus
A company organised and existing under the laws of Cyprus.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 01/01/2016

To be associated with:
3151491, 3151493, 3577476, 3588507

DELHI

Cl.36: Administration of insurance plans; provision of finance for health care; savings schemes relating to health care; health insurance; medical insurance; medical insurance underwriting; health insurance underwriting; financial management services relating to medical institutions. Insurance; Financial affairs related to health and hospitals.

Cl.42: Research in the field of medicine and pharmacology; Medical laboratory services; Analysis of human tissues for medical research; Laboratory services relating to the production of monoclonal antibodies; Medical research; Scientific research for medical purposes in the area of cancerous diseases; Scientific investigations for medical purposes; Research services; Provision of research services; Scientific research; Biomedical research services; Biological research; Bacteriological research; Research relating to biotechnology; Genetic research; Biological research, clinical research and medical research; Chemical analysis and research, including analysis relating to medicines, pharmaceuticals and biochemistry; Research laboratories; Research on the subject of pharmaceuticals; Bacteriological research and testing; Blood analysis services for scientific research purposes; Research in the field of gene therapy; Toxicity testing for research purposes; DNA screening for scientific research purposes; Cell separation research services; Scientific research relating to bacteriology; Research and development services in the field of antibodies; Research and development services in the field of immunology; Research and development services in the field of cytology; Research and development services in the field of bacteriology; Research and development services in the field of immunohistology; Preparation of immunohistological samples for analysis in research laboratories; Preparation of biological samples for analysis in research laboratories; Scientific research in the field of genetics and genetic engineering, scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software.

Cl.44: Medical information; medical clinics; medical screening; medical testing; medical care; medical nursing; medical services; medical assistance; medical examinations; heat therapy [medical]; medical advisory services; medical analysis services; medical equipment rental; emergency medical assistance; medical treatment services; medical spa services; ambulant medical care; medical imaging services; medical clinic services; medical evaluation services; medical nursing services; medical diagnostic services; provision of medical facilities; health resort services [medical]; issuing of medical reports; residential medical advice services; compilation of medical reports; medical examination of individuals; residential medical treatment services; leasing of medical equipment; medical information retrieval services; health farm services [medical]; hiring of medical instruments; medical health assessment services; dietetic counselling services [medical]; medical house call services; DNA screening for medical purposes; behavioural analysis for medical purposes; genetic testing for medical purposes; psychological testing for medical purposes; psychometric testing for medical
purposes; drug screening for medical purposes; alcohol screening for medical purposes; medical counseling relating to stress; medical assistance consultancy provided by doctors and other specialized medical personnel; providing medical support in the monitoring of patients receiving medical treatments; optical imaging for medical diagnostic use; medical screening relating to the heart; advisory services relating to medical problems; rental of medical x-ray apparatus; rental of medical machines and apparatus; advisory services relating to medical instruments; advisory services relating to medical services; medical services, namely, in vitro fertilization; charitable services, namely providing medical services; medical advice for individuals with disabilities; x-ray examinations for medical purposes; preparation of psychological profiles for medical purposes; provision of medical information relating to poisons; analysis of human serum for medical treatment; analysis of human tissues for medical treatment; providing laser therapy for treating medical conditions; medical services in the field of nephrology; medical services in the field of oncology; providing medical information in the healthcare sector; medical advice in the field of pregnancy; rental of medical and health care equipment; medical services in the field of diabetes; medical screening services relating to cardiovascular disease; medical analysis services relating to the treatment of persons provided by a medical laboratory; providing online medical record services other than dentistry; medical screening services in the field of asthma; providing medical advice in the field of dermatology; providing medical advice in the field of geriatrics; providing medical information in the field of geriatrics; medical clinic day care services for sick children; medical analysis services for cancer diagnosis and prognosis; consultancy and information services relating to medical products; medical treatment services provided by clinics and hospitals; charitable services, namely, providing medical services to needy persons; medical analysis for the diagnosis and treatment of persons; medical services in the field of treatment of chronic pain; medical services for the treatment of conditions of the human body; medical and health services relating to DNA, genetics and genetic testing; medical laboratory services for the analysis of blood samples taken from patients; medical consultancy for selecting appropriate wheelchairs, commodes, invalid hoists, walking frames and beds; pregnancy testing; consultancy services relating to surgery; surgery; physical rehabilitation; physiotherapy services; medical and health services.
MEDICOVER HOLDING (CYPRUS) LIMITED
Eirinis 119, CY-3041 Limassol, Cyprus
A company organised and existing under the laws of Cyprus.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 01/01/2016

To be associated with:
3151491, 3151493, 3577476, 3577478, 3588507

DELHI

Cl.36; Administration of insurance plans; provision of finance for health care; savings schemes relating to health care; health insurance; medical insurance; medical insurance underwriting; health insurance underwriting; financial management services relating to medical institutions, Insurance; Financial affairs related to health and hospitals.

Cl.42; Research in the field of medicine and pharmacology; Medical laboratory services; Analysis of human tissues for medical research; Laboratory services relating to the production of monoclonal antibodies; Medical research; Scientific research for medical purposes in the area of cancerous diseases; Scientific investigations for medical purposes; Research services; Provision of research services; Scientific research; Biomedical research services; Biological research; Bacteriological research; Research relating to biotechnology; Genetic research; Biological research, clinical research and medical research; Chemical analysis and research, including analysis relating to medicines, pharmaceuticals and biochemistry; Research laboratories; Research on the subject of pharmaceuticals; Bacteriological research and testing; Blood analysis services for scientific research purposes; Research in the field of gene therapy; Toxicity testing for research purposes; DNA screening for scientific research purposes; Cell separation research services; Scientific research relating to bacteriology; Research and development services in the field of antibodies; Research and development services in the field of immunology; Research and development services in the field of cytology; Research and development services in the field of bacteriology; Research and development services in the field of immunohistology; Preparation of immunohistological samples for analysis in research laboratories; Preparation of biological samples for analysis in research laboratories; Scientific research in the field of genetics and genetic engineering, scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software.

Cl.44; Medical information; medical clinics; medical screening; medical testing; medical care; medical nursing; medical services; medical assistance; medical examinations; heat therapy [medical]; medical advisory services; medical analysis services; medical equipment rental; emergency medical assistance; medical treatment services; medical spa services; ambulant medical care; medical imaging services; medical clinic services; medical evaluation services; medical nursing services; medical diagnostic services; provision of medical facilities; health resort services [medical]; issuing of medical reports; residential medical advice services; compilation of medical reports; medical examination of individuals; residential medical treatment services; leasing of medical equipment; medical information retrieval services; health farm services [medical]; hiring of medical instruments; medical health assessment services; dietetic counselling services [medical]; medical house call services; DNA screening for medical purposes; behavioural analysis for medical purposes; genetic testing for medical purposes; psychological testing for medical purposes; psychometric testing for medical purposes; drug screening for medical purposes; alcohol screening for medical purposes; medical counseling relating to stress; medical assistance consultancy provided by doctors and other specialized medical personnel; providing medical support in the monitoring of patients receiving medical treatments; optical imaging for medical diagnostic use; medical screening relating to the heart; advisory services relating to medical problems; rental of medical x-ray apparatus; rental of
medical machines and apparatus; advisory services relating to medical instruments; advisory services relating to medical services; medical services, namely, in vitro fertilization; charitable services, namely providing medical services; medical advice for individuals with disabilities; x-ray examinations for medical purposes; preparation of psychological profiles for medical purposes; provision of medical information relating to poisons; analysis of human serum for medical treatment; analysis of human tissues for medical treatment; providing laser therapy for treating medical conditions; medical services in the field of nephrology; medical services in the field of oncology; providing medical information in the healthcare sector; medical advice in the field of pregnancy; rental of medical and health care equipment; medical services in the field of diabetes; medical screening services relating to cardiovascular disease; medical analysis services relating to the treatment of persons provided by a medical laboratory; providing online medical record services other than dentistry; medical screening services in the field of asthma; providing medical advice in the field of dermatology; providing medical advice in the field of geriatrics; providing medical information in the field of geriatrics; medical clinic day care services for sick children; medical analysis services for cancer diagnosis and prognosis; consultancy and information services relating to medical products; medical treatment services provided by clinics and hospitals; charitable services, namely, providing medical services to needy persons; medical analysis for the diagnosis and treatment of persons; medical services in the field of treatment of chronic pain; medical services for the treatment of conditions of the human body; medical and health services relating to DNA, genetics and genetic testing; medical laboratory services for the analysis of blood samples taken from patients; medical consultancy for selecting appropriate wheelchairs, commodes, invalid hoists, walking frames and beds; pregnancy testing; consultancy services relating to surgery; surgery; physical rehabilitation; physiotherapy services; medical and health services.
MEDICOVER HOLDING (CYPRUS) LIMITED
Eirinis 119, CY-3041 Limassol, Cyprus
A company organised and existing under the laws of Cyprus.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3151491, 3151493, 3577478, 3588507

DELHI

Cl.36; Administration of insurance plans; provision of finance for health care; savings schemes relating to health care; health insurance; medical insurance; medical insurance underwriting; health insurance underwriting; financial management services relating to medical institutions, Insurance; Financial affairs related to health and hospitals.

Cl.42; Research in the field of medicine and pharmacology; Medical laboratory services; Analysis of human tissues for medical research; Laboratory services relating to the production of monoclonal antibodies; Medical research; Scientific research for medical purposes in the area of cancerous diseases; Scientific investigations for medical purposes; Research services; Provision of research services; Scientific research; Biomedical research services; Biological research; Bacteriological research; Research relating to biotechnology; Genetic research; Biological research, clinical research and medical research; Chemical analysis and research, including analysis relating to medicines, pharmaceuticals and biochemistry; Research laboratories; Research on the subject of pharmaceuticals; Bacteriological research and testing; Blood analysis services for scientific research purposes; Research in the field of gene therapy; Toxicity testing for research purposes; DNA screening for scientific research purposes; Cell separation research services; Scientific research relating to bacteriology; Research and development services in the field of immunology; Research and development services in the field of cytology; Research and development services in the field of bacteriology; Research and development services in the field of immunohistology; Preparation of immunohistological samples for analysis in research laboratories; Preparation of biological samples for analysis in research laboratories; Scientific research in the field of genetics and genetic engineering, scientific and technological services and research and design relating thereto industrial analysis and research services design and development of computer hardware and software.

Cl.44; Medical information; medical clinics; medical screening; medical testing; medical care; medical nursing; medical services; medical assistance; medical examinations; heat therapy [medical]; medical advisory services; medical analysis services; medical equipment rental; emergency medical assistance; medical treatment services; medical spa services; ambulant medical care; medical imaging services; medical clinic services; medical evaluation services; medical nursing services; medical diagnostic services; provision of medical facilities; health resort services [medical]; issuing of medical reports; residential medical treatment services; leasing of medical equipment; medical information retrieval services; health farm services [medical]; hiring of medical instruments; medical health assessment services; dietetic counselling services [medical]; medical house call services; DNA screening for medical purposes; behavioural analysis for medical purposes;
genetic testing for medical purposes; psychological testing for medical purposes; psychometric testing for medical purposes; drug screening for medical purposes; alcohol screening for medical purposes; medical counseling relating to stress; medical assistance consultancy provided by doctors and other specialized medical personnel; providing medical support in the monitoring of patients receiving medical treatments; optical imaging for medical diagnostic use; medical screening relating to the heart; advisory services relating to medical problems; rental of medical x-ray apparatus; rental of medical machines and apparatus; advisory services relating to medical instruments; advisory services relating to medical services; medical services, namely, in vitro fertilization; charitable services, namely providing medical services; medical advice for individuals with disabilities; x-ray examinations for medical purposes; preparation of psychological profiles for medical purposes; provision of medical information relating to poisons; analysis of human serum for medical treatment; analysis of human tissues for medical treatment; providing laser therapy for treating medical conditions; medical services in the field of nephrology; medical services in the field of oncology; providing medical information in the healthcare sector; medical advice in the field of pregnancy; rental of medical and health care equipment; medical services in the field of diabetes; medical screening services relating to cardiovascular disease; medical analysis services relating to the treatment of persons provided by a medical laboratory; providing online medical record services other than dentistry; medical screening services in the field of asthma; providing medical advice in the field of dermatology; providing medical advice in the field of geriatrics; providing medical information in the field of geriatrics; medical clinic day care services for sick children; medical analysis services for cancer diagnosis and prognosis; consultancy and information services relating to medical products; medical treatment services provided by clinics and hospitals; charitable services, namely, providing medical services to needy persons; medical analysis for the diagnosis and treatment of persons; medical services in the field of treatment of chronic pain; medical services for the treatment of conditions of the human body; medical and health services relating to DNA, genetics and genetic testing; medical laboratory services for the analysis of blood samples taken from patients; medical consultancy for selecting appropriate wheelchairs, commodes, invalid hoists, walking frames and beds; pregnancy testing; consultancy services relating to surgery; surgery; physical rehabilitation; physiotherapy services; medical and health services.
Trade Marks Journal No: 1919 ,   16/09/2019           Class 99

Tasty Pixel
4230109    09/07/2019

VIRAJ BAHL
1418-A, DLF Magnolia, Golf Course Road, Sector-42, Gurgaon, Haryana-122009, India
a Citizen of India

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.5; PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; PLasters, MATERIALS FOR DRESSINGS; MATERIALS FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATION FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES.

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.

Cl.32; BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4231078  10/07/2019
Jiangsu Odin Electronic and Technology Co., Ltd.
Odin Software Park, No. 12-9, Fengji Road, Yuhuatai District, Nanjing, Jiangsu, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
K & S Partners
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.9: Computer memory devices; Data processing apparatus; Computer peripheral devices; Fluorescent screens; Light-emitting electronic pointers; Electronic interactive whiteboard; Electronic pens [visual display units]; Anti-glare glasses; Interactive touch-screen terminal; Chips [integrated circuits].

Cl.16: Writing chalk; Marking chalk; Blackboards; Models and specimens for teaching; Magnetic writing tablet; Teaching wall maps; Electric vacuum blackboard eraser; Blackboard eraser; Paintings [pictures], framed or unframed; Teaching materials [except apparatus].

Cl.28: Portable games with liquid crystal displays; Body-building apparatus; games; Conjuring apparatus; Toys; Chess; Ornaments for Christmas trees, except illumination articles and confectionery; Fishing tackle; Camouflage screens [sports articles]; Electric entertainment wagon.

Cl.35: Publicity; Presentation of goods on communication media, for retail purposes; Demonstration of goods; Rental of sales display racks; On-line advertising on a computer network; Commercial administration of the licensing of the goods and services of others; Providing business information via a website; Marketing; Online marketplace of goods and services for buyers and sellers; office machines and equipment rental.

Cl.41: Correspondence courses; Tuition; Services of schools [education]; Coaching [training]; Training Services through simulator; Organization of competitions [education or entertainment]; Arranging and conducting of workshops [training]; Bookmobile services; Electronic desktop publishing; Club services [entertainment or education].

Cl.42: Quality control; Industrial design; Interior design; Graphic arts design; Scientific research; Research and development of new products for others; Computer software design; Technical research; Material testing; Monitoring of computer systems by remote access.
4232337   11/07/2019
MEDICOVER HOLDING (CYPRUS) LIMITED
Eirinis 119, CY-3041 Limassol, Cyprus
A company organised and existing under the laws of Cyprus.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016

To be associated with:
3151491, 3151493

DELHI

Cl.35;Hospital management; administrative management of hospitals; development of hospital management systems;
medical billing services for hospitals; administrative services relating to hospital referrals; business management of
hospitals; maintaining files and records concerning the medical condition of individuals.

Cl.36;Administration of insurance plans; provision of finance for health care; savings schemes relating to health care;
health insurance; medical insurance; medical insurance underwriting; health insurance underwriting; financial
management services relating to medical institutions.

Cl.39;Rescue [transport] of persons; ambulance transport.

Cl.42;Research in the field of medicine and pharmacology; Medical laboratory services; Analysis of human tissues for
medical research; Laboratory services relating to the production of monoclonal antibodies; Medical research; Scientific
research for medical purposes in the area of cancerous diseases; Scientific investigations for medical purposes;
Research services; Provision of research services; Scientific research; Biomedical research services; Biological
research; Bacteriological research; Research relating to biotechnology; Genetic research; Biological research, clinical
research and medical research; Chemical analysis and research, including analysis relating to medicines,
pharmaceuticals and biochemistry; Research laboratories; Research on the subject of pharmaceuticals; Bacteriological
research and testing; Blood analysis services for scientific research purposes; Research in the field of gene therapy;
Toxicity testing for research purposes; DNA screening for scientific research purposes; Cell separation research
services; Scientific research relating to bacteriology; Research and development services in the field of antibodies;
Research and development services in the field of immunology; Research and development services in the field of
cytology; Research and development services in the field of bacteriology; Research and development services in the field
of immunohistology; Preparation of immunohistological samples for analysis in research laboratories; Preparation of
biological samples for analysis in research laboratories; Scientific research in the field of genetics and genetic
engineering.

Cl.43;Catering services for hospitals; hospitality services [accommodation]; temporary accommodation; providing
assisted living facilities [temporary accommodation]; day-nursery services; respite care services in the nature of adult
day care; retirement home services; catering services for nursing homes; guesthouses.

Cl.44;Medical information; medical clinics; medical screening; medical testing; medical care; medical nursing; medical
services; medical assistance; medical examinations; heat therapy [medical]; medical advisory services; medical analysis
services; medical equipment rental; emergency medical assistance; medical treatment services; medical spa services;
ambulant medical care; medical imaging services; medical clinic services; medical evaluation services; medical nursing
services; medical diagnostic services; provision of medical facilities; health resort services [medical]; issuing of medical
reports; residential medical advice services; compilation of medical reports; medical examination of individuals;
residential medical treatment services; leasing of medical equipment; medical information retrieval services; health farm
services [medical]; hiring of medical instruments; medical health assessment services; dietetic counselling services
[medical]; medical house call services; DNA screening for medical purposes; behavioural analysis for medical purposes;
genetic testing for medical purposes; psychological testing for medical purposes; psychometric testing for medical
purposes; drug screening for medical purposes; alcohol screening for medical purposes; medical counseling relating to stress; medical assistance consultancy provided by doctors and other specialized medical personnel; providing medical support in the monitoring of patients receiving medical treatments; optical imaging for medical diagnostic use; medical screening relating to the heart; advisory services relating to medical problems; rental of medical x-ray apparatus; rental of medical machines and apparatus; advisory services relating to medical instruments; advisory services relating to medical services; medical services, namely, in vitro fertilization; charitable services, namely providing medical services; medical advice for individuals with disabilities; x-ray examinations for medical purposes; preparation of psychological profiles for medical purposes; provision of medical information relating to poisons; analysis of human serum for medical treatment; analysis of human tissues for medical treatment; providing laser therapy for treating medical conditions; medical services in the field of nephrology; medical services in the field of oncology; providing medical information in the healthcare sector; medical advice in the field of pregnancy; rental of medical and health care equipment; medical services in the field of diabetes; medical screening services relating to cardiovascular disease; medical analysis services relating to the treatment of persons provided by a medical laboratory; providing online medical record services other than dentistry; medical screening services in the field of asthma; providing medical advice in the field of dermatology; providing medical advice in the field of geriatrics; providing medical information in the field of geriatrics; medical clinic day care services for sick children; medical analysis services for cancer diagnosis and prognosis; consultancy and information services relating to medical products; medical treatment services provided by clinics and hospitals; charitable services, namely, providing medical services to needy persons; medical analysis for the diagnosis and treatment of persons; medical services in the field of treatment of chronic pain; medical services for the treatment of conditions of the human body; medical and health services relating to DNA, genetics and genetic testing; medical laboratory services for the analysis of blood samples taken from patients; medical consultancy for selecting appropriate wheelchairs, commodes, invalid hoists, walking frames and beds; pregnancy testing; consultancy services relating to surgery; surgery; physical rehabilitation; physiotherapy services.
TURTLE WAX POWER OUT! ODOR-X SPRAY

4239181  18/07/2019
TURTLE WAX, INC.
2250 West Pinehurst Boulevard, Suite 150, Addison, IL, 60101, U.S.A.
A corporation organized and existing under the laws of the State of Illinois, U.S.A.

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
251441
DELHI

Cl.3; Preparations for cleaning, protecting and preserving vehicle interior surfaces; carpet and upholstery cleaner; all-surface cleaner.

Cl.5; All-purpose disinfecting and deodorizing preparations; air deodorizing preparations.
HELLO BELLO

4243354    23/07/2019

UNCONDITIONAL LOVE, INC.
137 N. Larchmont Boulevard, Los Angeles, CA 90004, U.S.A.
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3: Baby hand soap; baby lotion; baby powder; baby wipes; bath soaps; body lotion; body oil; body wash; bubble bath; cleaning preparations for household purposes; hair conditioner; laundry detergent; non-medicated diaper rash cream; non-medicated hand soaps; shampoos; skin lotion; spray cleaners for use on household purposes; sun-block lotions; sun-tanning oils and lotions; wipes impregnated with a cleaning preparation.

Cl.5: Antibacterial hand soaps; Baby diapers; Baby food; Hand-sanitizing preparations; Infant formula.
ALTRIENT

4246329    25/07/2019
LivOn Laboratories, Inc.
2566 Williamsburg Street, Henderson, Nevada 89052, United States of America
A corporation legally organized under the laws of Nevada, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.5; Vitamin tablets; Multi-vitamins; Vitamin supplements; Vitamin preparations; Preparations containing vitamins; Vitamin food additives; Mineral food supplements; Homeopathic supplements; Nutritional supplements; Dietary supplement drink mixes; Nutritional supplements in the form of food bars; Meal replacement drink mixes.

Cl.30; Rice; flour and preparations made from cereals; Bread, pastries and confectionery; Ice (frozen water); Breakfast cereals; Processed cereal-derived food product to be used as a breakfast cereal, snack food, or ingredient for making food; Oatmeal; Muesli; Cereal-based snack foods; Grain-based snack foods; Crackers; Cookies; Cereal bars; Cereal-based food bars; Granola bars; Snack foods in this class; Tea, cocoa and artificial coffee; Tea bags; Infusions (not medicinal); Herbal infusions.

Cl.32; Fruit beverages and fruit juices; Syrups and other preparations for making beverages; Isotonic beverages; Fruit-flavored beverages; Fruit-based beverages; Protein-enriched sports beverages; Sports drinks; Nutrient enhanced sports drinks; Nutrient enhanced performance drinks; Energy drinks; Concentrates for making soft drinks; Powders used in the preparation of isotonic sports drinks and sports beverages; Mineral and aerated waters and other non-alcoholic beverages; Drinking waters; Drinking water with vitamins; Hydration beverages.

Cl.35; Online, wholesale, and retail store services featuring vitamins, vitamin tablets, multi-vitamins, vitamin supplements, vitamin preparations, preparations containing vitamins, vitamin-enriched preparations for medical use, vitamin food additives, food supplements, mineral food supplements, homeopathic supplements, nutritional supplements, nutritional supplements in the form of food bars, dietary supplements, dietary supplement drink mixes, meal replacement drink mixes, tea, cocoa and artificial coffee, rice, flour and preparations made from cereals, bread, pastries and confectionery, ice (frozen water), breakfast cereals, processed cereal-derived food product to be used as a breakfast cereal, snack food, or ingredient for making food, oatmeal, muesli, cereal-based snack foods, grain-based snack foods, crackers, cookies, cereal bars, cereal-based food bars, granola bars, tea bags, infusions (not medicinal), herbal infusions, mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages, isotonic beverages, fruit-flavored beverages, fruit-based beverages, protein-enriched sports beverages, sports drinks, nutrient enhanced sports drinks, nutrient enhanced performance drinks, energy drinks, concentrates for making soft drinks, powders used in the preparation of isotonic sports drinks sports beverages, drinking waters, drinking water with vitamins, and hydration beverages.
LYPRICEL

4246330  25/07/2019
LivOn Laboratories, Inc.
2566 Williamsburg Street, Henderson, Nevada 89052, United States of America
A corporation legally organized under the laws of Nevada, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Vitamin tablets; Multi-vitamins; Vitamin supplements; Vitamin preparations; Preparations containing vitamins; Vitamin food additives; Mineral food supplements; Homeopathic supplements; Nutritional supplements; Dietary supplement drink mixes; Nutritional supplements in the form of food bars; Meal replacement drink mixes.

Cl.30; Rice; flour and preparations made from cereals; Bread, pastries and confectionery; Ice (frozen water); Breakfast cereals; Processed cereal-derived food product to be used as a breakfast cereal, snack food, or ingredient for making food; Oatmeal; Muesli; Cereal-based snack foods; Grain-based snack foods; Crackers; Cookies; Cereal bars; Cereal-based food bars; Granola bars; Snack foods in this class; Tea, cocoa and artificial coffee; Tea bags; Infusions (not medicinal); Herbal infusions.

Cl.32; Fruit beverages and fruit juices; Syrups and other preparations for making beverages; Isotonic beverages; Fruit-flavored beverages; Fruit-based beverages; Protein-enriched sports beverages; Sports drinks; Nutrient enhanced sports drinks; Nutrient enhanced performance drinks; Energy drinks; Concentrates for making soft drinks; Powders used in the preparation of isotonic sports drinks and sports beverages; Mineral and aerated waters and other non-alcoholic beverages; Drinking waters; Drinking water with vitamins; Hydration beverages.

Cl.35; Online, wholesale, and retail store services featuring vitamins, vitamin tablets, multi-vitamins, vitamin supplements, vitamin preparations, preparations containing vitamins, vitamin-enriched preparations for medical use, vitamin food additives, food supplements, mineral food supplements, homeopathic supplements, nutritional supplements, nutritional supplements in the form of food bars, dietary supplements, dietary supplement drink mixes, meal replacement drink mixes, tea, cocoa and artificial coffee, rice, flour and preparations made from cereals, bread, pastries and confectionery, ice (frozen water), breakfast cereals, processed cereal-derived food product to be used as a breakfast cereal, snack food, or ingredient for making food, oatmeal, muesli, cereal-based snack foods, grain-based snack foods, crackers, cookies, cereal bars, cereal-based food bars, granola bars, tea bags, infusions (not medicinal), herbal infusions, mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages, isotonic beverages, fruit-flavored beverages, fruit-based beverages, protein-enriched sports beverages, sports drinks, nutrient enhanced sports drinks, nutrient enhanced performance drinks, energy drinks, concentrates for making soft drinks, powders used in the preparation of isotonic sports drinks sports beverages, drinking waters, drinking water with vitamins, and hydration beverages.
4247817  26/07/2019
CAPITAL FOODS PRIVATE LIMITED
VILLA CAPITAL, SADHANA COMPUND, S. V. ROAD, JOGESHWARI (WEST), MUMBAI-400102
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :02/10/2013
To be associated with:
669338, 1029186, 1029187, 2451817
MUMBAI
Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.
Cl.21;Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
Cl.29;Preserved, Dried, Cooked And Canned Fruits And Hydrogenated Vegetables, Jellies, Jams Pickles, Milk, Dairy Products, Milk Based Beverages, Milk Shake, Preparation Of Food Containing Edible Oils, Vegetables, Fruit, Meat, Poultry, Fish Eggs, Elementary Products Originating From The Sea. All These Products In From Of Extracts, Soup, Jellies Or Dehydrated Preserves As Well As In Crisp Form, Edible Articles For Human Consumption, Instant Mixes, China Grass, Readymade Dishes And Frozen Foods And Ready To Serve Meals, Fruit And Potato Based Snack Foods, Nut Products, Processed Foods Products, Pulses, Edible Oil, Compotes.
Cl.30; Ice-cream, ice cream powder, ice cream corns, sweet meats, snack food, farsan, wafer, bakery products, biscuits, breads, cakes, pastries, chocolates, jam, powder milk, toffees, chewing gum, bubble gum, confectionery, coffee, artificial coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee, substitutes, flour and preparation made from cereals, honey, treacle, yeasts, baking powder, salt, mustard, pepper, vinegar, sauces, spices, noodles, instant noodles, pulses, foods seasoning, deserts, puddings, custard powder, corn, atta flour powder, papad, potato flakes, ketchup, edible articles for human consumption, glucose, instant foods, condiments, masala, curry powder, squash, syrups, fruit juice, preparation made from soya beans, broken pulses, extracted food, vermicelli, noodles and other pasta product, spaghetti, chutneys, salad, dressings.

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.

Cl.35; Retail and whole sales services; outlets and outlets services; online promotional services; advertising; business and business management; business administration; office functions; publicity & promotional services including agency & online services relating thereto; retailing, supply, manufacturing, importing, exporting & marketing research, consultancy & Information; distribution of free samples, opinion polling; public relations.

Cl.43; Services for providing food and drink; Temporary accommodation.
Curry on Fire

4249261  29/07/2019

OLIVE & TWIST HOSPITALITY PRIVATE LIMITED
trading as ;OLIVE & TWIST HOSPITALITY PRIVATE LIMITED

NO. 16/A, APOLLO ANNEX BUILDING, 2ND FLOOR, WALLACE GARDEN, 1ST STREET NUGAMBakkAM CHENNAI - 600006

SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Proposed to be Used

CHENNAI

Cl.39; PACKAGING OF PRODUCTS; PACKING OF GOODS; WRAPPING OF GOODS AND MERCHANDISE; PACKING OF
FOOD PRODUCTS; PICK-UP AND DELIVERY OF PACKAGES AND GOODS; PACKAGE DELIVERY.

Cl.43; PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, HOSPITALITY
SERVICES, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, TAKEAWAY
OUTLETS, COFFEE SHOPS, FOOD COURTS, ICE CREAM PARLOURS AND CATERING SERVICES, ONLINE DELIVERY
INCLUDED.
4250534  30/07/2019

METRIQE SOLUTIONS PVT LTD

trading as ;METRIQE SOLUTIONS PVT LTD

NO.1 TYPE II, PHASE 1, DR ESTATE, RAJIV GANDHI SALAI, THIRUVANMIYUR, CHENNAI-600041, TAMILNADU, INDIA.

SERVICE PROVIDER

A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:

AAV PARTNERS
74 & 76, II & III FLOORS, MARSHALLS ROAD, EGMORE, CHENNAI-600008.

Used Since :20/09/2007

CHENNAI

CI.35;SERVICES RELATED TO BUSINESS PROCESS OUTSOURCING (BPO) , ADVERTISING, STATISTICAL INFORMATION, BUSINESS MANAGEMENT, BUSINESS RESEARCH, MARKETING RESEARCH, MANAGEMENT CONSULTANCY, MANAGEMENT ASSISTANCE, OUTSOURCING SERVICES INCLUDING BUSINESS ASSISTANCE, DATA ENTERING AND DATA PROCESSING, ACCOUNTING INCLUDING FORENSIC ACCOUNTING ALL INCLUDED.

CI.36;FINANCIAL CONSULTING, FINANCIAL ADVISORY SERVICES, FINANCIAL MANAGEMENT, FINANCIAL ANALYSIS, FINANCIAL ASSESMENT, FINANCIAL ASSESMENT ALL INCLUDED.
WEDDERSPOON

4252476    31/07/2019

WEDDERSPOON ORGANIC NZ LIMITED
621 Lineside Road, Rangiora, 7400, New Zealand

a limited liability company organized under the laws of New Zealand

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :17/08/2016

DELHI

Cl.3; Non-medicated body care products and skin care preparations, namely, hair shampoos, skin lotion, hand lotion, skin cleanser, bar and liquid soaps, exfoliant body scrub, lip balm, body cream and facial cream; toothpastes; all the aforementioned goods contain honey

Cl.5; Pharmaceutical preparations, namely, medicated lozenges; pharmaceutical preparations for boosting immune systems, controlling cough and soothing sore throats; dietetic sweetener for medical use; medicinal herbs; herb teas for medicinal purposes; dietary supplements, namely, vitamins and minerals in the form of tablets, pills, capsules and throat lozenges containing bee propolis; honey-based meal replacement bars for medical purposes; nutritional supplement energy bars; honey-based food supplements; nutritional supplements and herbal supplements for boosting energy in sachet form; medicated body care products and skin care preparations, namely, hair shampoos, skin lotion, hand lotion, skin cleanser, bar and liquid soaps, exfoliant body scrub, lip balm, body cream and facial cream; medicated toothpastes; all the aforementioned goods contain honey

Cl.30; Food products, namely, honeys, fruit honeys and honeys with bee pollen and bee propolis for human consumption; Non-medicated throat lozenges containing bee propolis for human consumption; Beverages made of tea; tea; tea-based beverages; apple cider vinegar; the aforementioned goods contain honey

Cl.35; Wholesale store, retail store and mail ordering services featuring food products, namely, organic honeys, honeydews, throat lozenges, honey-based food supplements and nutritional supplements and energy preparations in sachet form, honey related products; Wholesale store, retail store and mail ordering services featuring organic tea, namely, loose and bagged tea; Wholesale store, retail store and mail ordering services featuring body care products, namely, hair shampoos, skin lotion, hand lotion, essential oils, soaps, lip balm, body cream and facial cream, toothpastes; Wholesale store, retail store and mail ordering services featuring t-shirts, caps, jackets, aprons and other clothing items; Wholesale store, retail store and mail ordering services featuring beverage cups made of metal, plastics and/or ceramics, tea cups and mugs, glassware, dishes, plates and bowls
DELL EMC POWERFLEX
4252852  01/08/2019
DELL INC.
One Dell Way, Round Rock, Texas 78682, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
To be associated with:
854371, 4252851

DELI
Cl.9;Computer operating system software for data storage systems; software-defined storage.
Cl.42;Software as a service for operating data storage systems.
MOHAK JAIN
B-1002/1, SHASTRI NAGAR, ASHOK VIHAR H.O., DELHI-110052
INDIVIDUAL

Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.

Used Since : 06/04/2017

DELHI

Cl.35; ACCOUNTANCY SERVICES, ACCOUNT AUDITING, BOOK KEEPING, BUSINESS ASSISTANCE AND ADMINISTRATION SERVICES, ADVERTISING AND MARKETING SERVICES, BUSINESS ADVISORY AND APPRAISAL SERVICES, BUSINESS MANAGEMENT AND NETWORKING SERVICES, CORPORATE PLANNING AND MANAGEMENT SERVICES, COST ANALYSIS AND ASSESSMENT SERVICES, DATA PROCESSING AND MANAGEMENT SERVICES, FINANCIAL RECORD MANAGEMENT, FINANCIAL STATEMENT PREPARATION, BUSINESS ACQUISITIONS, TAX FILING SERVICES, TAXATION PLANNING AND CONSULTANCY, INCOME TAX RETURNS, PAYROLL PREPARATION AND ADVISORY SERVICES, PERSONNEL MANAGEMENT CONSULTANCY, BUSINESS SECRETARIAL SERVICES, PROFESSIONAL BUSINESS CONSULTANCY AND OTHER SIMILAR SERVICES INCLUDED IN CLASS 35

Cl.45; ADVISORY SERVICES RELATING TO THE LAW AND REGULATORY SERVICES, CONSULTANCY SERVICES, LEGAL SERVICES, LEGAL INFORMATION AND CONSULTATION SERVICES, LEGAL AID SERVICES, LEGAL ADVOCACY SERVICES, LITIGATION SERVICES, ATTORNEY SERVICES, INTELLECTUAL PROPERTY LICENSING AND CONSULTANCY SERVICES, SOLICITORS SERVICES, ALTERNATIVE DISPUTE RESOLUTION SERVICES, REGISTRATION OF DOMAIN NAMES, CONSULTANCY SERVICES RELATING TO THE LEGAL ASPECTS OF FRANCHISING, PARALEGAL SERVICES, REVIEWING STANDARDS AND PRACTICES TO ASSURE COMPLIANCE WITH LAWS AND REGULATIONS AND OTHER SIMILAR SERVICES INCLUDED IN CLASS 45
Zhang, Shubi  
Room 404, Building 76, Yapojiao Tourist Resort, Huidong County, Huizhou, Guangdong, China  
A Chinese national.

Address for service in India/Attorney address:  
CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used  
DELHI

Cl.3; Shampoo; Stain Removers; Essential oil; Cosmetics; Cosmetic preparations for skin care; Emulsions, gels and lotions for skin care; Toothpaste; Incense; deodorant for human beings or for animals; air fragrancing preparations  
Cl.5; Medicated Shampoos; Medicated hair lotions; medicated dentifrices; medicated soap; Mouthwashes for medical purposes; medicinal hair growth preparations; Slimming pills; Balms for medical purposes; plant extracts for pharmaceutical purposes; nutritional supplement
4253306    01/08/2019

REALME MOBILE TELECOMMUNICATIONS (SHENZHEN) CO., LTD.

Room 201, Building A, No.1 Qianwan First Road, Qianhai Shenzhen-Hongkong Cooperation Zone, Shenzhen, China (Settling into Shenzhen Qianhai Commerce Secretariat Co., Ltd.)

Company

Address for service in India/Attorney address:

ADASTRA IP PVT LTD

ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used

To be associated with:

3971999

DELHI

Cl. 35; Advertising; On-line advertising on a computer network; Presentation of goods on communication media, for retail purposes; On-line promotion of computer networks and websites; Providing business information via a web site; Providing business information, also via internet, the cable network or other forms of data transfer; organization of exhibitions and trade fairs for commercial or advertising purposes; Sales promotion for others; Provision of an on-line marketplace for buyers and sellers of goods and services; marketing; rental of vending machines; rental of sales stands; Sponsorship search. None of the aforementioned goods being in relation to compliance and due diligence and related digital passporting services; none of the aforementioned goods being in relation to background checking and digital passporting services for identity verification.

Cl. 41; Training in the field of communication technologies; training; Organization of competitions [education or entertainment]; Organization of exhibitions for cultural or educational purposes; Arranging and conducting of conferences; Organizing cultural and arts events; Providing on-line electronic publications, not downloadable; Publication of books; Video tape editing; Production of radio and television programmes; Video recording services; Providing on-line music, not downloadable; Photography; Entertainment services; Entertainment information; Providing entertainment information via a website; Virtual reality game services provided on-line from a computer network; Virtual reality arcade services. None of the aforementioned goods being in relation to compliance and due diligence and related digital passporting services; none of the aforementioned goods being in relation to background checking and digital passporting services for identity verification.
Intellza

4253417  01/08/2019

STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices

Cl.35; Advertising; business management; business administration; office functions

Cl.38; Telecommunications

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
ADP PEOPLEFLOW

4254055   02/08/2019

ADP, LLC
One ADP Boulevard, Roseland, New Jersey, 07068 United States of America

A Limited Liability Company existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
To be associated with:
1365556

CHENNAI

Cl.9; Downloadable computer software for providing employers with a compatible interface between payroll processing software and software for financial management and management of human resources; downloadable computer software in the field of accounting for preparing and processing business employee payroll for employers, and for printing payroll documents, namely, reports, checks, and tax forms; downloadable computer software for employee and personnel related services, namely, payroll processing, preparation, and administration, payroll tax calculation and preparation, monitoring tax regulation compliance, electronically processing payroll, tax filing and reporting, printing payroll reports, checks, and tax forms, employee benefits administration, managing human resources documents, providing information about employee counselling and support programs, administering employee pension and retirement funds and employee flexible spending accounts, administering workers compensation claims and payments, processing and storing employee recruiting documents, conducting pre-employment background screening, processing employee time and attendance records, scheduling appointments, providing information for new employee assimilation, employee record keeping management, recording and tracking employee performance management, database management of compensation, providing information about employee job training and professional development and succession planning.

Cl.35; Providing computing, data, and professional services to employers, namely, payroll processing, tax deposit filing and reporting, human resources management, employee time and attendance record keeping, employee leasing, and business management consulting; business management services; business advisory and consulting services relating to compliance with statutory, industry or best practice provisions; computerized database management services; providing statistical information for business purposes; providing electronic payroll tax preparation; outsourcing services in the fields of human resources, recruitment and staffing; providing business management services to businesses and employers; providing business records management regarding employment and statistical data to businesses and employers; providing financial records management regarding payroll data to businesses and employers; business consulting services provided to businesses and employers; employment recruiting and staffing consultation; personnel recruitment services and employment agencies; providing on-line employment placement services, namely, matching resumes and potential employers via a global computer network; financial record keeping for pension accrual and payment purposes; business investigations; conducting business surveys; business research; business auditing; conducting employee surveys for others for purposes of improving employee performance and morale; business administration of employee benefit plans other than insurance and finance; employment hiring, recruiting, placement, staffing and career networking services; testing to determine employment skills; business services, namely, timekeeping services for others; providing a web site featuring information for employee benefits brokers and consultants in the field of payroll processing, tax deposit filing and reporting, human resources management, business management, employee time and attendance record keeping for payroll purposes, financial records management regarding pensions for administration of the funds, employee recruiting and outsourcing; data processing services; outsource service provider in the field of business analytics; providing business intelligence services; business succession planning; business organization advice; sales and use tax reporting in the nature of tax assessment; providing a web site featuring public policy information for employee benefits brokers and consultants in the field of health care benefits reform

Cl.36; Providing computing, data, and professional services to employers, namely, insurance claims administration in the field of unemployment compensation; financial management in the field of unemployment compensation; Financial consulting services; financial research services; insurance claims administration; financial affairs and monetary affairs, namely, financial information, management and analysis services; news reporting services in the field of financial news; payroll tax debiting services; administration of employee benefit plans concerning insurance and finance; workers compensation claims administration; financial administration of employee pension plans and retirement plans; providing a web site featuring information for employee benefits brokers and consultants in the fields of administration of employee benefit plans concerning insurance and finance and insurance claims processing regarding unemployment compensation.
Cl.41; Educational and training services, namely, providing instructor led and online classes, seminars, and workshops in the field of human resources; providing instructor-led classroom instruction and online educational classroom instruction for employers pertaining to payroll processing, tax deposit filing and reporting, employee time and attendance record keeping, pension record keeping, employee leasing, submitting and tracking vendor invoices; employee training in the field of career development; providing online non-downloadable electronic publications, namely, newsletters, white papers, case studies and magazines in the field of human resources, payroll administration, pre-employment and benefits administration, computer security and information technology, career development and disaster planning, and computer system security.

Cl.42; Providing temporary use of online non-downloadable software for providing employers with a compatible interface between payroll processing software and software for financial management and management of human resources; providing temporary use of online non-downloadable computer software in the field of accounting for preparing and processing business employee payroll for employers, and for printing payroll documents, namely, reports, checks, and tax forms; providing temporary use of non-downloadable computer software for employee and personnel related services, namely, payroll processing, preparation, and administration, payroll tax calculation and preparation, monitoring tax regulation compliance, electronically processing payroll, tax filing and reporting, printing payroll reports, checks, and tax forms, employee benefits administration, managing human resources documents, providing information about employee counseling and support programs, administering employee pension and retirement funds and employee flexible spending accounts, administering workers compensation claims and payments, processing and storing employee recruiting documents, conducting pre-employment background screening, processing employee time and attendance records, scheduling appointments, providing information for new employee assimilation, employee record keeping management, recording and tracking employee performance management, database management of compensation, providing information about employee job training and professional development and succession planning; providing a web site featuring technology that enables employee benefits brokers and consultant users to view online videos in the field of benefits administration, payroll processing, tax deposit filing and reporting, human resources management, business management, employee time and attendance record keeping, pension record keeping, employee recruiting, pre-employment background screening, outsourcing, health care reform and unemployment compensation management services; providing a web based system and online portal featuring non-downloadable software for employee benefits brokers and consultants to use in employee benefits administration, pension record keeping, and unemployment compensation management; application service provider services, namely, hosting, managing, developing, and maintaining software applications of others in the field of employment to allow off-site field employees to submit time and labor data to employers via wireless communication and wireless delivery of content to handheld computers and mobile electronic devices.
4254430  02/08/2019

RAKUTEN, INC.
1-14-1 Tamagawa, Setagaya-ku, Tokyo, 158-0094, Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since : 11/07/2018

To be associated with:
1802283, 1802284, 4029905

DELHI

Cl.9; Computer software for use in monitoring, visualizing and inspecting application programming interface (APIs) and microservice traffic and data; Computer software for use creating and maintaining technical documents, generating sample code and onboarding application developers; Computer software for use in securing, managing and extending application programming interfaces (APIs) and microservices; Downloadable computer application software; Computer application software; Downloadable computer software; Electronic publications; Downloadable publications; Data storage devices and media; Data processing apparatus and computers; Computer peripherals.

Cl.35; Operating an on-line marketplace for applications programming interfaces (API); Operating an on-line marketplace for application programming interfaces (APIs) which enables application programming interface (API) providers to register APIs and application developers to search for and download APIs of their interests; Advertising; Providing advertising space on the Internet, and providing information and consultancy thereon; Business advisory services, consultancy and information; Market research services; Marketing services; Business management services; Promotional services; Sales promotion for others; Operating on-line marketplaces for sellers of goods and/or services, namely, providing an electronic marketplace facilitating the purchase, sale and delivery of goods and services between consumers, merchants and suppliers of products and services all via a global computer network; Management and compilation of computerised databases; Providing online marketplaces for sellers of goods and or services; On-line trading services to facilitate the sale of goods and services by others via a computer network; Electronic processing of orders for others; Loyalty, incentive and bonus program services.

Cl.36; Electronic transfer of money for others; Providing electronic processing of electronic funds transfer, automated clearing house (ACH), credit card, debit card, electronic check and electronic, mobile and online payments; Electronic payment services involving electronic processing and subsequent transmission of bill payment data; Payment processing services; Electronic payment services; Financial payment services.

Cl.42; Software as a Service (SaaS) services featuring software for use in securing, managing and extending application programming interfaces (APIs) and microservices; Software as a Service (SaaS) services featuring software for use in monitoring, visualizing and inspecting application programming interfaces (APIs) and microservice traffic and data; Software as a Service (SaaS) services featuring software for use in creating and maintaining technical documents, generating sample code and onboarding application developers; Providing temporary use of online, non-downloadable software for enabling the electronic transfer of money between users; Providing temporary use of online, non-downloadable software for enabling processing of electronic funds transfers and payments made via automated clearing house (ACH), credit card, debit card, electronic check and electronic, mobile and online payments; Providing a website featuring technology that enables application programming interface (API) providers to register APIs and application developers to search for and download APIs of their interests in an online API marketplace; Providing a website featuring technology that enables application developers to view, compare, and test API capabilities and health; Providing a website featuring technology that enables application developers to access sample codes and tools to integrate APIs into applications; Providing a website featuring technology that enables application developers and API providers to track the usage, traffic and functionality of integrated APIs with error rate, use and latency statistics and data; Providing a website featuring technology that enables application developers to pay for and API providers to receive payment for application developer's integration of APIs based on the traffic and use of integrated APIs; Software as a service [SAAS] services; Providing temporary use of non-downloadable software; Hosting of digital content on the Internet; Design, creation, hosting and maintenance of websites for others; Hosting on-line web facilities for others; Design, development, maintenance, repair and updating of software; Computer services for others; IT services.
RAKUTEN, INC.
1-14-1 Tamagawa, Setagaya-ku, Tokyo, 158-0094, Japan
A corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since: 31/07/2017

To be associated with:
1802283, 1802284

DELHI

Cl.9; Computer software for digital publishing, content collaboration, and marketing; Computer software, namely, software development tools for the creation of application software for smartphones, web readers, ebooks, and portable handheld computers; Computer programs for user interface design; Computer software for converting digital content to other forms of digital media content for digital publication in multimedia application software for smartphones, webreaders, ebooks, and portable handheld computers; Computer software for the digital publication of multimedia content through application software for smartphones, web readers, ebooks, and portable handheld computers; Computer software, namely, software development tools for the creation of application software for business platforms, including for staff onboarding, sales enablement and management, and digital publishing; Computer software for tracking application software usage data; Computer software that allows user to connect to e-commerce, fintech, and digital content services platforms; Computer software; Computer application software; Computer programs.

Cl.41; Educational services, namely, conducting online courses in the fields of creating digital content, mobile applications, and digital publishing technology; Educational services; Educational information; Training courses; Online education services; Provision of online training courses.

Cl.42; Software as a service (SAAS) services and platform as a service (PAAS) featuring software for digital publishing, content collaboration, and marketing; Consultancy in the field of software design, namely the design of application software for smartphones, web readers, ebooks, and portable handheld computers; Computer software development in the field of multimedia mobile applications and application software for smartphones, web readers, ebooks, and portable handheld computers; Providing a website featuring technology and non-downloadable software enabling users to develop application software for business platforms, including for staff onboarding, sales enablement and management, and digital publishing; Providing a website featuring technology and non-downloadable software that enables users to track application software usage data and that allows user to connect to e-commerce, fintech, and digital content services platforms; Design and development of custom application software for others; Software as a service [SAAS]; Platform as a Service [PAAS]; Consultancy in the field of software design; Design and development of computer software, computer application software and computer programs; Hosting websites on the Internet; Information technology services; Providing online, non-downloadable software.
THINKIVATE

4254445   02/08/2019
THINKIVATE LEARNING PRIVATE LIMITED
11/41E, M'SONS ARCADE, CHEROOTTY ROAD, KOZHIKODE-673001
ONLINE EDUCATION, TRAINING, MOBILE APPLICATION DEVELOPMENT, COMPANY
Used Since :28/10/2017

CHENNAI

Cl.9;MOBILE APPLICATION SOFTWARE AND SUPPORTING HARDWARES; EDUCATIONAL SOFTWARE AND SUPPORTING HARDWARE; TEACHING INSTRUMENTS; AUDIO VISUAL TEACHING APPARATUS, VIRTUAL REALITY SOFTWARE AND HARDWARE, TEACHING AND INSTRUCTIONAL APPARATUS, ALL SORTS OF DOWNLOADABLE MOBILE APPLICATION AND SUPPORTING HARDWARES; VIRTUAL REALITY GAME SOFTWARE AND SUPPORTING HARDWARES, DEVICES FOR COMPUTER GAMES AND ENTERTAINMENTS , ECOMMERCE SOFTWARES, GRAPHIC SOFTWARE, COMMUNICATION SOFTWARE, TRAINING SOFTWARE, COMPUTER OPERATED PROGRAMES RECORDING AND PUBLISHING, VIRTUAL CLASSROOM SOFTWARE, MOBILE TELECOMMUNICATION APPARATUS; GADGETS; 3D SPECTACLES, BAR CODE READERS, COMPUTER HARDWARE, DISKS, MAGNETIC RECORDING APPARATUS; ELECTRONIC PUBLICATIONS;

Cl.42;PROGRAMING AND PUBLISHING OF EDUCATION SOFTWARE, PUBLISHING ALL SORTS OF EDUCATIONAL SOFTWARES AND MOBILE APPLICATIONS; HOSTING ONLINE PLATFORMS FACILITATING EDUCATION, SOCIAL INTERACTIVE PLATFORM , SOFTWARE CONSULTANCY, SOFTWARE DEVELOPMENT, SOFTWARE ENGINEERING , SOFTWARE DESIGNING, MOBILE APPLICATION SOFTWARE AND SUPPORTING HARDWARES; EDUCATIONAL SOFTWARE AND SUPPORTING HARDWARE; TEACHING INSTRUMENTS; AUDIO VISUAL TEACHING APPARATUS, VIRTUAL REALITY SOFTWARE AND HARDWARE, TEACHING AND INSTRUCTIONAL APPARATUS, ALL SORTS OF DOWNLOADABLE MOBILE APPLICATION AND SUPPORTING HARDWARES; VIRTUAL REALITY GAME SOFTWARE AND SUPPORTING HARDWARES, DEVICES FOR COMPUTER GAMES AND ENTERTAINMENTS , ECOMMERCE SOFTWARES, GRAPHIC SOFTWARE AND RELATING APPARATUS, COMMUNICATION SOFTWARE, TRAINING SOFTWARE, COMPUTER OPERATED PROGRAMS RECORDING AND PUBLISHING, VIRTUAL CLASSROOM SOFTWARE, MOBILE TELECOMMUNICATION APPARATUS; GADGETS; 3D SPECTACLES, BAR CODE READERS, COMPUTER HARDWARE, DISKS, MAGNETIC RECORDING DEVICES, DISTANCE RECORDING APPARATUS ; ELECTRONIC PUBLICATIONS; SOFTWARE AS SERVICE; INFORMATION TECHNOLOGY CONSULTING; HSOTING COMPUTER WEBSITES, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; PUBLISHING HOUSE, VIRTUAL REALITY, GRAPHIC DESIGNING, AUGMENTED REALITY, ANIMATION, CONTENT WRITING, CONTENT CREATION, SUBJECT MATTER, IMPLIMENTATION, CARRER GUIDANCE, ARTIFICIAL INTELLIGENCE, EDUCATIONAL EXPOSITION, DUBBING, SCHOOLS, RECORDING STUDIO SERVICES, SCRIPTWRITING SERVICES; PHOTOGRAPHY; CINEMATOGRAPHY; DATA PROCESSING
Z Creators
4256120  05/08/2019
NIKON CORPORATION
2-15-3, KONAN, MINATO-KU, TOKYO, JAPAN
A JAPANESE CORPORATION
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI
Cl.9; Cameras; digital cameras; lenses of cameras; lenses of digital cameras; camcorders; application software; animation and image files, downloadable.
Cl.41; Providing online pictures, online videos, online image or animation files or online movies; production of pictures and animations; organization, management or arrangement of photography or animation contests.
CredAvenue

4256216   05/08/2019

VIVRITI CAPITAL PRIVATE LIMITED
trading as ;VIVRITI CAPITAL PRIVATE LIMITED
12TH FLOOR, PRESTIGE POLYGON, NO.471, ANNA SALAI, NANDANAM, CHENNAI-600035.
MANUFACTURERS AND MERCHANT AND SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

Cl.9;COMPUTER PROGRAMS; SOFTWARE FOR PROCESSING ELECTRONIC PAYMENTS TO AND FROM OTHERS; AUTHENTICATION SOFTWARE; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION; COMPUTER SOFTWARE SUPPLIED ON THE INTERNET; RECORDED COMPUTER SOFTWARE; DOWNLOADABLE COMPUTER SOFTWARE TO ENABLE SEARCHING OF DATA; DOWNLOADABLE COMPUTER SOFTWARE FOR THE SHARING, VIEWING AND EDITING OF INFORMATION, PHOTOS, AUDIO FILES AND VIDEOS BY USERS; ONLINE ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM THE INTERNET OR A COMPUTER NETWORK OR A COMPUTER DATABASE; INSTANT MESSAGING SOFTWARE; FILE SHARING SOFTWARE; COMMUNICATIONS SOFTWARE FOR ELECTRONICALLY EXCHANGING DATA, AUDIO, VIDEO, IMAGES AND GRAPHICS VIA COMPUTER, MOBILE, WIRELESS, AND TELECOMMUNICATION NETWORKS; COMPUTER SOFTWARE IN THE FORM OF AN APPLICATION FOR MOBILE DEVICES AND COMPUTERS; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE FOR PROCESSING IMAGES, GRAPHICS, AUDIO, VIDEO, AND TEXT; DOWNLOADABLE COMPUTER SOFTWARE TO FACILITATE THE ELECTRONIC TRANSMISSION OF INFORMATION, DATA, DOCUMENTS, VOICE, AND IMAGES OVER THE INTERNET; DOWNLOADABLE COMPUTER SOFTWARE WHICH ALLOWS USERS TO PARTICIPATE IN WEB-BASED MEETINGS AND CLASSES, WITH ACCESS TO DATA, DOCUMENTS, IMAGES AND SOFTWARE APPLICATIONS THROUGH A WEB BROWSER; DOWNLOADABLE COMPUTER SOFTWARE FOR ACCESSING, VIEWING, AND CONTROLLING REMOTE COMPUTERS AND COMPUTER NETWORKS; DOWNLOADABLE CLOUD-COMPUTING SOFTWARE; DOWNLOADABLE CLOUD BASED SOFTWARE; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES, ARTICLES, BROCHURES, LEAFLETS, DATASHEETS, INFORMATIONAL MATERIALS, INSTRUCTIONAL MATERIALS IN THE FIELD OF BUSINESS, E-COMMERCE, INFORMATION TECHNOLOGY, CLOUD COMPUTING, TELECOMMUNICATIONS, THE INTERNET, BUSINESS AND E-COMMERCE TRAINING, BUSINESS, SALES, MARKETING AND FINANCIAL MANAGEMENT; ALL INCLUDED.

Cl.36;INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS;

Cl.42;COMPUTER SOFTWARE CONSULTANCY, COMPUTER SOFTWARE DESIGN, ANALYSIS AND RESEARCH SERVICES UNDER CLASS 42 IN FINANCIAL SERVICES.
Reno

4256350 05/08/2019

GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG'AN, DONGGUAN, GUANGDONG, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.16; STAMPS [SEALS]; WRITING INSTRUMENTS; ADHESIVE BANDS FOR STATIONERY OR HOUSEHOLD PURPOSES; DRAWING INSTRUMENTS; PAINTERS' EASELS; PRINTING SETS, PORTABLE [OFFICE REQUISITES]; TEACHING MATERIALS [EXCEPT APPARATUS]; TAILORS' CHALK; MODELLING MATERIALS; PAPER; CARBON PAPER; HYGIENIC PAPER; CARDBOARD; PADS [STATIONERY]; CARDBOARD TUBES; PRINTED PUBLICATIONS; PHOTOGRAPHS (PRINTED); BAGS [ENVELOPES, POUCHES] OF PAPER OR PLASTICS, FOR PACKAGING; STAPLING PRESSES [OFFICE REQUISITES]; DOCUMENT FILES [STATIONERY]; INK.

Cl.17; WATERPROOF PACKINGS; INSULATING MATERIALS; FLOATING ANTI-POLLUTION BARRIERS; NON-CONDUCTING MATERIALS FOR RETAINING HEAT; WATERING HOSE; PADDING MATERIALS OF RUBBER OR PLASTICS; PLASTIC FILM, OTHER THAN FOR WRAPPING; PLASTIC SUBSTANCES, SEMI-PROCESSED; CELLULOSE ACETATE, SEMI-PROCESSED; SEALANT COMPOUNDS FOR JOINTS; GUM, RAW OR SEMI-WORKED.

Cl.22; PACKING STRING; NETWORK; VEHICLE COVERS, NOT FITTED; SAILS; DUST SHEETS; HAMMOCKS; BAGS [ENVELOPES, POUCHES] OF TEXTILE, FOR PACKAGING; BOTTLE ENVELOPES OF STRAW; BODY BAGS; DOWN [FEATHERS]; RAW FIBROUS TEXTILE.

Cl.23; YARN; THREAD; SPUN WOOL; SILK THREAD AND YARN; RAYON THREAD AND YARN; EMBROIDERY THREAD AND YARN; RUBBER THREAD FOR TEXTILE USE; CHENILLE YARN.

Cl.26; HAIR BANDS; TRIMMINGS FOR CLOTHING; BUTTONS; FALSE HAIR; SEWING BOXES; ARTIFICIAL FLOWERS; SHOULDER PADS FOR CLOTHING; HEAT ADHESIVE PATCHES FOR DECORATION OF TEXTILE ARTICLES ([HABERDASHERY]); NUMERALS OR LETTERS FOR MARKING LINEN; KNITTING NEEDLES.
BellGy

4256365  05/08/2019
VINAY DWIVEDI
425/5, NEW HYDERABAD, BIRBAL SAHANI MARG, LUCKNOW-226007, UTTAR PRADESH, INDIA.

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Proposed to be Used

DELI

Cl.9; COMPUTER HARDWARE; COMPUTER SOFTWARE; COMPUTER SOFTWARE APPLICATIONS; COMPUTER SOFTWARE THAT ENABLES INTERNET USERS TO CREATE, BOOKMARK, ANNOTATE, AND PUBLICLY SHARE DATA, INFORMATION AND MULTIMEDIA CONTENT; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION; DOWNLOADABLE SOFTWARE VTA THE INTERNET AND WIRELESS DEVICES; DOWNLOADABLE SOFTWARE TO FACILITATE ONLINE ADVERTISING, BUSINESS PROMOTION, CONNECTING SOCIAL NETWORK USERS WITH BUSINESSES AND FOR TRACKING USERS AND ADVERTISING OF OTHERS TO PROVIDE STRATEGY, INSIGHT, MARKETING, AND PREDICTING CONSUMER BEHAVIOR.

Cl.35; ADVERTISING SERVICES; BUSINESS INFORMATION AND ADMINISTRATION SERVICES; ON-LINE TRADING SERVICES; DISSEMINATION OF ADVERTISING FOR OTHERS VIA LINE ADVERTISING SERVICES FOR OTHERS, NAMELY PROVIDING ADVERTISING SPACE ON WEB PAGES ON A GLOBAL COMPUTER NETWORK; ADVERTISING AND MARKETING SERVICES, NAMELY PROMOTING THE PRODUCTS AND SERVICES OF OTHERS: BUSINESS DATA ANALYSIS; BUSINESS MONITORING AND CONSULTING SERVICES, NAMELY, TRACKING USERS TO PROVIDE STRATEGY, INSIGHT, MARKETING GUIDANCE, AND FOR ANALYZING, UNDERSTANDING AND PREDICTING CONSUMER BEHAVIOR AND MOTIVATIONS, AND MARKET TRENDS; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.

Cl.41; EDUCATION; PROVIDING OF TRAINING; EDUCATIONAL SERVICES, NAMELY, WORKSHOPS, CLASSES AND SEMINARS PROVIDING INSTRUCTION IN THE FIELD OF COMPUTER PROGRAMMING.

Cl.42; PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS/SERVICES VIA A GLOBAL COMPUTER NETWORK.; PROVIDING ANALYSES AND ONLINE DISTRIBUTION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS/SERVICES VIA A GLOBAL COMPUTER NETWORK; COMPUTER SERVICES, NAMELY, CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN SOCIAL NETWORKING SERVICES; PROVIDING A WEBSITE FEATURING NON-DOWNLOADABLE SOFTWARE; HOSTING AN INTERACTIVE WEBSITE AND ONLINE NON-DOWNLOADABLE SOFTWARE FOR UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING, SHARING AND TRANSMITTING MESSAGES, COMMENTS, MULTIMEDIA CONTENT, PHOTOS, PICTURES, IMAGES, TEXT, INFORMATION, AND OTHER USER-GENERATED CONTENT; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
Trade Marks Journal No: 1919, 16/09/2019 Class 99

Cherinbo

4257149 06/08/2019
HULAGRAM LIMITED
UNIT 603, 6/F CHOW SANG SANG BLDG 229, NATHAN RD JORDAN KL, HONG KONG.
a company registered in Hong Kong.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Cl.38; Transmission of greeting cards online, transmission of digital files, computer aided transmission of messages
and images, video-on-demand transmission, providing online forums, streaming of data, message sending, video-on-
demand transmission, providing internet chatrooms, news agency services.

Cl.42; Technical research, creating and maintaining web sites for others, cloud computing, Search engines (Providing ---
) for the internet, web site design consultancy, software as a service [SaaS], electronic data storage, computer software
design, information technology [IT] consultancy, conversion of data or documents from physical to electronic media,
computer technology consultancy, computer system design, research and development of new products for others.

Cl.45; Dating services, Marriage agencies, Planning and arranging of wedding Ceremonies, Licensing of computer
software[legal services], online social networking services, Adoption agency services, Litigation services, Legal research,
Registration of domain names [legal services], Chaperoning.
WONDERQUILL

4258333  07/08/2019

ASTHA SINGH
V.C Lodge, HNLU Campus, Uparwara, Abhanpur, Abhanpur Raipur
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
Flat no 301, Siri Sampada Arcade 3, Behind Andhra Bank, Khajaguda, Gachibowli -Hyderabad-500089
Used Since :17/05/2017

MUMBAI

Cl.35;Marketing Consultancy, Social Media Management, Merchandise
Cl.41;Content Creation and Training
ANACREGRO
4258336  07/08/2019
ASTHA SINGH
V C Lodge, HNLU Campus, Uparwara, Abhanpur Raipur, Chhattisgarh-493661
Individual
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
Flat no 301, Siri Sampada Arcade 3, Behind Andhra Bank, Khajaguda, Gachibowli -Hyderabad-500089
Used Since :08/07/2019
Mumbai
Cl.35; Marketing Consultancy, Social Media Management, Merchandising
Cl.41; Content Creation, Training
JUSUNG

4259185   07/08/2019
JUSUNG ENGINEERING CO., LTD.
240, Opo-ro, Opo-eup, Gwangju-si, Gyeonggi-do, 12773, Republic of Korea.
A company organized and existing under the laws of the Republic of Korea.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.7; Semiconductor processing machines; low pressure chemical vapor deposition machines; plasma chemical vapor deposition machines; plasma enhanced chemical vapor deposition machines; metal organic chemical vapor deposition machines; deposition machines used for manufacturing semiconductors; etching machines used for manufacturing semiconductors; deposition machines used for manufacturing solar cells; etching machines used for manufacturing solar cells; deposition machines used for manufacturing light emitting diodes (LEDs); etching machines used for manufacturing light emitting diodes (LEDs); deposition machines used for manufacturing organic light emitting diodes (OLEDs); deposition machines used for manufacturing flat panel displays; etching machines used for manufacturing flat panel displays; atomic layer deposition (ALD) machines used for manufacturing organic light emitting diodes (OLEDs); atomic layer deposition (ALD) machines used for manufacturing organic light emitting diodes (OLEDs); atomic layer deposition (ALD) machines used for manufacturing Organic Light Emitting Diodes (OLED); liquid crystal display (LCD) illumination; light emitting diode (LED) luminaires; light emitting diode (LED) lanterns; light emitting diode (LED) lamps; light emitting diode (LED) sensor lights; light emitting diode (LED) desk lamps; light emitting diode (LED) bulbs; light emitting diode (LED) lighting equipment; light emitting diode (LED) halogen lamps; Light Emitting Diode (LED) bulbs; light emitting diode (LED) lighting equipment; light emitting diode (LED) halogen lamps; Organic Light Emitting Diode (OLED) lighting device; pixel local storage (PLS) lighting device; electric lanterns; electric lamps; electric luminaires; electric lighting apparatus; lighting fixtures; stands for lights; solar cell lighting apparatus; solar powered light emitting diode (LED) lights; solar powered lamps.

Cl.37; Installation of semiconductor processing machines; installation of low pressure chemical vapor deposition machines; installation of plasma chemical vapor deposition machines; installation of plasma enhanced chemical vapor deposition machines; installation of metal organic chemical vapor deposition machines; installation of deposition machines used for manufacturing semiconductors; installation of etching machines used for manufacturing semiconductors; installation of deposition machines used for manufacturing solar cells; installation of etching machines used for manufacturing solar cells; installation of deposition machines used for manufacturing light emitting diodes (LEDs); installation of etching machines used for manufacturing light emitting diodes (LEDs); installation of deposition machines used for manufacturing organic light emitting diodes (OLEDs); installation of etching machines used for manufacturing organic light emitting diodes (OLEDs); installation of deposition machines used for manufacturing Flat Panel Display; installation of etching machines used for manufacturing Flat Panel Display; installation of atomic layer deposition (ALD) machines used for manufacturing light emitting diodes (LED); installation of atomic layer deposition (ALD) machines used for manufacturing Organic Light Emitting Diodes (OLED); installation of atomic layer deposition (ALD) machines used for manufacturing Organic Light Emitting Diodes (OLED); installation of atomic layer deposition (ALD) machines used for manufacturing Organic Light Emitting Diodes (OLED); installation of atomic layer deposition (ALD) machines used for manufacturing Flat Panel Display; installation of atomic layer deposition (ALD) machines used for manufacturing Flat Panel Display; installation of atomic layer deposition (ALD) machines used for manufacturing Flat Panel Display; installation of atomic layer deposition (ALD) machines used for manufacturing Flat Panel Display; installation of atomic layer deposition (ALD) machines used for manufacturing Flat Panel Display; maintenance of semiconductor processing machines; maintenance of low pressure chemical vapor deposition machines; maintenance of plasma chemical vapor deposition machines; maintenance of plasma enhanced chemical vapor deposition machines;
maintenance of metal organic chemical vapor deposition machines; maintenance of deposition machines used for manufacturing semiconductor; maintenance of etching machines used for manufacturing semiconductor; maintenance of deposition machines used for manufacturing solar cells; maintenance of etching machines used for manufacturing solar cells; maintenance of deposition machines used for manufacturing light emitting diode(LED); maintenance of etching machines used for manufacturing light emitting diode(LED); maintenance of deposition machines used for manufacturing Organic Light Emitting Diodes(OLED); maintenance of etching machines used for manufacturing Organic Light Emitting Diodes(OLED); maintenance of deposition machines used for manufacturing Flat Panel Display; maintenance of etching machines used for manufacturing Flat Panel Display; maintenance of atomic layer deposition(ALD) machines used for manufacturing semiconductor; maintenance of atomic layer deposition(ALD) machines used for manufacturing solar cells; maintenance of atomic layer deposition(ALD) machines used for manufacturing light emitting diode(LED); maintenance of atomic layer deposition(ALD) machines used for manufacturing light emitting diode(LED); installation of liquid crystal display(LCD) illumination; installation of light emitting diode(LED) luminaires; installation of light emitting diode(LED) lanterns; installation of light emitting diode(LED) lamps; installation of light emitting diode(LED) sensor lights; installation of light emitting diode(LED) desk lamps; installation of light emitting diode(LED) bulbs; installation of light emitting diode(LED) lighting equipment; installation of light emitting diode(LED) halogen lamps; installation of Organic Light Emitting Diodes(OLED) lighting device; installation of pixel local storage (PLS) lighting device; installation of electric lanterns; installation of electric lamps; installation of electric luminaires; installation of electric lighting apparatus; installation of lighting fixtures; installation of stands for lights; installation of solar cell lighting apparatus; installation of solar powered light emitting diode(LED) lights; installation of solar powered lamps; repair of liquid crystal display(LCD) illumination; repair of light emitting diode(LED) luminaires; repair of light emitting diode(LED) lanterns; repair of light emitting diode(LED) lamps; repair of light emitting diode(LED) sensor lights; repair of light emitting diode(LED) desk lamps; repair of light emitting diode(LED) bulbs; repair of light emitting diode(LED) lighting equipment; repair of light emitting diode(LED) halogen lamps; repair of Organic Light Emitting Diodes(OLED) lighting device; repair of pixel local storage (PLS) lighting device; repair of electric lanterns; repair of electric lamps; repair of electric luminaires; repair of electric lighting apparatus; repair of lighting fixtures; repair of stands for lights; repair of solar cell lighting apparatus; repair of solar powered light emitting diode(LED) lights; repair of solar powered lamps; maintenance of liquid crystal display(LCD) illumination; maintenance of light emitting diode(LED) luminaires; maintenance of light emitting diode(LED) lanterns; maintenance of light emitting diode(LED) lamps; maintenance of light emitting diode(LED) sensor lights; maintenance of light emitting diode(LED) desk lamps; maintenance of light emitting diode(LED) bulbs; maintenance of light emitting diode(LED) lighting equipment; maintenance of light emitting diode(LED) halogen lamps; maintenance of Organic Light Emitting Diodes(OLED) lighting device; maintenance of pixel local storage (PLS) lighting device; maintenance of electric lanterns; maintenance of electric lamps; maintenance of electric luminaires; maintenance of electric lighting apparatus; maintenance of lighting fixtures; maintenance of stands for lights; maintenance of solar cell lighting apparatus; maintenance of solar powered light emitting diode(LED) lights; maintenance of solar powered lamps.
CENTAGA

4259244   07/08/2019

GURMEHAR GREWAL
9-G, Sarabha Nagar, Ferozepur Road, Ludhiana, Punjab-141001, India
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :03/08/2019

DELHI

Cl.35; Advertising; Business management; Business administration; Office functions.
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs.
WESTERN DIGITAL

4259360  07/08/2019

WESTERN DIGITAL TECHNOLOGIES, INC.
5601 Great Oaks Parkway, San Jose, California 95119, United States of America
A corporation of Delaware

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :01/09/2017

To be associated with:
1345682

DELHI

Cl.9; Blank usb flash drives; cloud servers; communication servers [computer hardware]; computer database servers; computer hardware comprising chassis, enclosure, power supply, cables; computer hardware for upload, storage, retrieval, download, transmission and delivery of electronic data; computer hardware storage devices for data storage and retrieval; computer hardware, namely, hard disk drives and solid-state drives; computer network storage devices, namely, for storage and backup of electronic data either locally or via a telecommunications network; computer network storage devices, namely, hard disk drives, digital disk drives, blank digital storage media, portable hard disk drives, solid-state drives, flash memory drives, hybrid disk drives and computer peripherals for storing and backup of electronic data either locally or via a telecommunications network or over the cloud; computer network storage devices, namely, storage and backup of electronic data either locally or via a telecommunications network; computer peripherals; computer servers; computer software to enable retrieval of data; computer storage appliances, namely, network attached storage devices for file sharing and cloud backup; computer storage devices, namely, computer memory hardware, hard drives for computers and solid-state drives (SSD) for computers; computer storage devices, namely, systems or subsystems for storage and archiving of electronic data; data cables for use in computing; flash memory chips; flash memory drives; flash memory; interfaces for computers; memory cards; protective covers and cases for smartphones tablets and data storage devices; removable hard drive based backup system; semiconductor memory devices; software for accessing video and data stored on distributed computer storage devices; software for compressing data; software for computer system analysis and optimization; software for encrypting data; software for maximizing data storage; software for operating and administering data storage devices; solid state drives; structural enclosures for electronic and data equipment; network servers.

Cl.42; Cloud computing; computer programming; computer software consultancy; computer system analysis; computer system design; consultancy in the design and development of computer hardware; data migration services; design and development of computer hardware and software; design, development, updating and maintenance services for data hard disk drives, solid-state drives and computer storage devices; design, maintenance, development and updating of computer software; electronic data storage; electronic storage services for archiving databases, images and other electronic data; industrial research in the field of system analysis and optimization of non-volatile flash memory devices, data centers, hyperscale computer systems and cloud computing systems; information technology [IT] consultancy; information technology consultancy; installation of computer software; maintenance of firmware and software; monitoring of computer systems by remote access; off-site data backup; providing information on computer technology and programming; providing technical advice relating to computer hardware and software; providing technical information in the fields of computer hardware, computer data storage, information storage, computer networking and networking interfaces, disk drives, computer disk drives, and electronic memories; recovery of computer data; system analysis and optimization of non-volatile flash memory devices, data centers, hyperscale computer systems and cloud computing system analysis and optimization and research and design relating thereto; technical consultancy services relating to information technology; technical support services in the field of data storage, data management and backup of electronic data, on-premises and in the cloud; technical support services, namely, migration of datacenter, server and database applications; technical support services, namely, technical administration of servers for others and troubleshooting in the nature of diagnosing server problems; technical support services, namely, troubleshooting of computer software problems; troubleshooting of computer software problems; updating of firmware and software.
UBER COPTER

Priority claimed from 12/02/2019; Application No. : 88298815 ;United States of America

4259511    08/08/2019

UBER TECHNOLOGIES, INC.
1455 Market Street, 4th Floor, San Francisco, California 94103, United States of America
A corporation of the state of Delaware, U.S.A.

Address for service in India/Attorney address:

LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Cl.9; Software; computer software for engaging, coordinating, scheduling, requesting, arranging, and booking transportation; computer software for receiving and responding to requests for transportation.

Cl.35; Business administration service; business management services; monitoring, managing, and tracking of persons and conveyances in transit, for business purposes; business consulting services in the field of transportation.

Cl.38; Telecommunications; telecommunications services, namely, routing calls, SMS messages, and push-notifications to passengers and transportation providers.

Cl.39; Transport; travel arrangement.

Cl.42; Technological services; providing a website featuring information regarding transportation services and bookings for transportation services; providing a website; providing temporary use of non-downloadable software; SaaS; providing temporary use of non-downloadable software for engaging, coordinating, scheduling, requesting, arranging, booking and transportation; providing temporary use of non-downloadable software for receiving and responding to requests for transportation; electronic monitoring and reporting of transportation data using computers or sensors.
MarkersPro

4259525  08/08/2019

Wefive Soft Pvt. Ltd.
64 ,Ramlakshman Nagar, 2nd West Cross Street, Sowripalayam Post, Coimbatore-641028

A private limited company duly organized and existing under the laws of India.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

CHENNAI

Cl.9; Computer software for database management; Computer software for the collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information.

Cl.35; Business management; business administration; office functions; database management; computerized database management; management and compilation of computerized databases; Retail services relating to computer software.

Cl.42; Design, development, installation and maintenance of software for database management; programming of computer software for reading, transmitting and organizing data.
4259808  08/08/2019
70mai Co., Ltd.
Room 2220, the Second Building, No.588, Zixing Road, Minghang District, Shanghai, 200241, China

Company

Address for service in India/Attorney address:
ABHISHEK TANEJA
CENTRiiK, H-187, Sector - 63, Noida, UP - 201301

Proposed to be Used

DELHI

Cl.9; 1. batteries, electric; 2. distribution boxes [electricity]; 3. video recorders; 4. automatic indicators of low pressure in vehicle tyres; 5. accumulators, electric, for vehicles; 6. accumulator jars; 7. protective helmets; 8. smartphones; 9. baby monitors; 10. chargers for electric batteries; and all other included in class 9

Cl.12; 1. air pumps [vehicle accessories]; 2. pumps for bicycle tyres; 3. electric bicycles; 4. electric vehicles; 5. rearview mirrors; 6. safety seats for children, for vehicles; 7. Pushchairs; 8. security harness for vehicle seats; 9. push scooters [vehicles]; 10. tyres for vehicle wheels; and all other included in class 12
Proposed to be Used
DELHI

Cl.35; Advertising; Business management; Business administration; Office functions.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
4259955 08/08/2019
NEW JOTHI’S IMPEX REPRESENTED BY ITS PARTNER J.AJMAL KHAN
No. 25, Malayaperumal Street, Chennai – 600 001
Partnership Firm
Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.
Used Since :05/08/2019
CHENNAI
Cl.18; “BAGS, SUITCASES, BRIEFCASES, PURSES, POUCHES, WALLETS, CARRY ONS, LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER, CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY”
Cl.21; “CONTAINERS, CONTAINERS FOR MICROWAVE, LUNCH BOXES, BOTTLES AND CONTAINERS FOR BOTTLES”
Cl.25; “RAINCOATS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER”
Cl.35; “IMPORTING AND EXPORTING BAG MANUFACTURING MATERIALS”
NEW JOTHI'S IMPEX REPRESENTED BY ITS PARTNER J.AJMAL KHAN
No. 25, Malayaperumal Street, Chennai – 600 001
Partnership Firm

Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.
Used Since: 01/04/2018

CHENNAI

Cl.18; “BAGS, SUITCASES, BRIEFCASES, PURSES, POUCHES, WALLETS, CARRY ONS, LEATHER AND IMITATIONS OF LEATHER, AND GOODS Made Of THESE MATERIALS AND NOT INCLUDED IN OTHER, CLASSES; ANIMAL SKINS, HIDES; TRUNKS And TRAVELING BAGS; UMBRELLAS, PARASOLS And WALKING STICKS; WHIPS, HARNESS And SADDLERY.”

Cl.21; “CONTAINERS, CONTAINERS For MICROWAVE, LUNCH BOXES, BOTTLES And CONTAINERS For BOTTLES.”

Cl.25; “RAINCOATS, CLOTHING Of IMITATIONS Of LEATHER, CLOTHING Of LEATHER.”

Cl.35; “IMPORTING AND EXPORTING BAG MANUFACTURING MATERIALS.”
VYTELLE

4260190  08/08/2019

VYTELLE, LLC
80383 N Highway 395 Hermiston OREGON 97838 United States of America
A company organized under the laws of the State of Oregon

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.5; Culture media; Veterinary diagnostic reagents.
Cl.31; Animal embryos; live animals.
Cl.35; Franchising; business consulting; licensing.
Cl.42; Scientific research in the field of preparation and processing of animal embryos; Genetic research services; Advice, information and consulting services relating to the aforesaid services.
Cl.44; Preparation and processing of animal embryos; Advice, information and consulting services relating to the aforesaid services
4261090  09/08/2019
SANJAY JAIN
trading as; REALITY WRITING INSTRUMENTS
25/27, SHAM SHETH STREET, 3RD FLOOR, (CP CHAWL), MUMBAI- 400 002

Proposed to be Used
To be associated with:
3523243

MUMBAI

Cl.14; PRECIOUS METALS AND THEIR ALLOYS; JEWELLERY, PRECIOUS AND SEMI-PRECIOUS STONES;
HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS SUCH AS WATCH, KEY CHAINS INCLUDED IN CLASS 14
Cl.16; PEN, BALL PENS, FOUNTAIN PENS, WRITING INSTRUMENTS, STATIONARY INCLUDED IN CLASS 16
Cl.18; LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS AND HIDES; WALLET AND BUSINESS CARD HOLDER
IN CLASS 18
4261132 09/08/2019
NEHA GUPTA TRADING AS MOHINI ENTERPRISES
D/o Suresh Gupta R/o- D-155, Gali No. 71, Arya Samaj Road, Uttam Nagar, Delhi- 110059
SOLE PROPRIETOR
Address for service in India/Agents address:
VIKAS MITTAL
FLAT NO.302, PLOT NO.149, SECTOR 6, VAISHALI, GHAZIABAD, UTTAR PRADEHS-201010
Proposed to be Used
DELHI
Cl.18; bags, Leather and imitation leather bags, Animal skins and hides, Trunks and travelling bags, Umbrellas, parasols and walking sticks, Whips, harness and saddlery
Cl.25; Clothing including Sari, Suits, Readymade Garments, Shoes, Footwear and Headgear
GIBSON SHARE OF SOUND

4261421  09/08/2019

GIBSON BRANDS, INC.
309 Plus Park Boulevard, Nashville, TN 37217, United States of America

Privately held corporation

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

To be associated with:
2540486, 2839412

DELHI

Cl.9; Consumer electronic equipment, namely, audio mixers, digital audio recorders, audio playback machines, audio amplifiers; audio speakers; electronic sound processing and effects equipment, namely, guitar effects processors; amplifiers for musical instruments.

Cl.15; Musical Instruments.
CULTSPORT

4261703  09/08/2019
CULTFIT HEALTCARE PRIVATE LIMITED
NO.1090/A, SECTOR 3, HSR LAYOUT, BANGALORE - 560102
An Indian Company

Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Used Since :06/05/2019

CHENNAI

Cl.25; CLOTHING, FOOTWEAR AND HEADGEAR

Cl.28; GYMNASTIC & SPORTING ARTICLES; GAMES & PLAYTHINGS; EQUIPMENTS FOR PHYSICAL FITNESS; HEALTH FITNESS EQUIPMENTS; VIDEO GAME APPARATUS

Cl.41; PROVIDING OF EDUCATION & TRAINING; SPORTING ACTIVITIES; PERSONAL FITNESS TRAINING AND CLASSES; PERSONAL TRAINER SERVICES; PROVIDING FITNESS AND EXERCISE FACILITIES; GYMNASIUM; PROVIDING A WEB SITE FEATURING INFORMATION ON EXERCISE AND FITNESS; HEALTH CLUB SERVICES; DEVELOPING WORKOUT MODELS; CONDUCTING FITNESS WORKSHOPS AND BOOT CAMPS; PERSONAL HEALTH TRAINING; FITNESS CONSULTANCY; PROVIDING GYMNASTIC INSTRUCTIONS; FITNESS MANAGEMENT CENTER
RENOLIT ALKORPLAN

4263529    13/08/2019

RENOLIT SE
Horchheimer Strasse 50, 67547 Worms, Germany
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :09/03/2019

DELHI

Cl.17; Plastic substances partly processed; synthetic resins [semi-finished products]; artificial resins [semi-finished products]; films and sheets from plastic not for packaging, all aforementioned goods also from plastic with fillers as well as in the form of multilayer laminates; films, sheets, and membranes of plastic for swimming pools, and as membrane sheets for sealing of roofs

Cl.19; Building materials made of plastic; processed plastic materials for use in construction; films, sheets, and membranes of plastic for swimming pools and as membrane sheets for sealing of roofs; roof covering, not of metal; plastic films and sheets for roofing; sheets and membranes (not of metal) for waterproofing roofing
4264046  13/08/2019
GLEN RAVEN, INC.
1831 North Park Avenue Glen Raven, North Carolina 27217 United States of America.
A CORPORATION NORTH CAROLINA

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.20; Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.22; Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.

Cl.27; Rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

Cl.33; ALCOHOLIC BEVERAGES EXCEPT BEER
KWT

4266364  16/08/2019
REKHABEN RASIKBHAI VAVADIYA
28 Jay Residency, Nr. Srushit Row House, Kosad, Surat - 394107
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DHRUVALKUMAR BALADHA & CO., PARTH COMPLEX, 2ND FLOOR, OPP. BHARAT DAIRY, NR. INDIRA CIRCLE, UNIVERCITY ROAD, RAJKOT-360002.

Proposed to be Used
AHMEDABAD

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
WONDERMONT

4269259  20/08/2019
CUTIEPIE CAKES PRIVATE LIMITED
North of Collectorate, Alappuzha, Kerala, India
A Company incorporated as per Companies 2013

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used

CHENNAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa, sugar, rice, biscuits, wafers, cookies, artificial coffee; flour and preparations made from cereals, bread, buns, pastry and confectionery, ices; honey, treacle; yeast, baking- powder; deserts, vinegar, sauces (condiments); spices; ice cream.

Cl.32; Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

Cl.35; Retail shops, service relating wholesale and retail outlets including marketing services in relation to bakery products, food and packaged, confectionery, bread, pastry cocoa, biscuits, chocolate, wafers etc and all types cakes, buns, rolls, pizzas, snacks, cookies, frozen and desserts and other bakery items

Cl.41; Entertainment; sporting and cultural activities. Amusement park, cinema theatre

Cl.43; Services for providing food and drink; temporary accommodation